

# C O N T E N T S

**Fifteenth Series, Vol. XXIII, Tenth Session, 2012/1933 (Saka)  
No. 3, Wednesday, March 14, 2012/Phalguna 24, 1933 (Saka)**

<b><u>S U B J E C T</u></b>	<b><u>P A G E S</u></b>
<b>ORAL ANSWERS TO QUESTIONS</b>	
*Starred Question Nos.21 to 23	3-34
<b>WRITTEN ANSWERS TO QUESTIONS</b>	
Starred Question Nos.24 to 40	35-79
Unstarred Question Nos.231 to 460	80-455

---

\*The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

<b>PAPERS LAID ON THE TABLE</b>	<b>456-458</b>
<b>MOTION RE: THIRTY-FOURTH REPORT OF BUSINESS ADVISORY COMMITTEE</b>	<b>458</b>
<b>RAILWAY BUDGET, 2012-2013</b>	<b>459-497</b>
<b>DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 2011-2012</b>	<b>498</b>
<b>DEMANDS FOR EXCESS GRANTS (RAILWAYS), 2009-2010</b>	<b>498</b>
<b>MATTERS UNDER RULE 377</b>	<b>500-514</b>
(i) Need to establish a Common Facilitation Centre for farmers cultivating Rubber at Devarappali and a Rubber Research Institute in Rajahmundry in Andhra Pradesh	
Shri Aruna Kumar Vundavalli	500-501
(ii) Need to address the problem of shortage of LPG in Kerala	
Shri Kodikkunnil Suresh	502-503
(iii) Need to ensure the safety of lady passengers in trains	
Shri P.T. Thomas	504
(iv) Need to provide basic civic facilities in Hoshiarpur Parliamentary Constituency, Punjab	
Shrimati Santosh Chowdhury	505
(v) Need to take up the issue of re-definition of 'war zone area' in international waters of the Arabian Sea by London based Joint War Committee	

- |        |                                                                                                                                                                      |     |
|--------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----|
|        | Shri K.P. Dhanapalan                                                                                                                                                 | 506 |
| (vi)   | Need for more LPG Agencies in Lohardaga Parliamentary Constituency, Jharkhand to ensure adequate supply of LPG cylinders to consumers                                |     |
|        | Shri Sudarshan Bhagat                                                                                                                                                | 507 |
| (vii)  | Need to create a new Railway Division and office of D.R.M.in Surat, Gujarat                                                                                          |     |
|        | Shrimati Darshana Jardosh                                                                                                                                            | 508 |
| (viii) | Need to create a separate time zone for North Eastern State                                                                                                          |     |
|        | Shri Ramen Deka                                                                                                                                                      | 509 |
| (ix)   | Need to accord Central University status to the Gorakhpur University                                                                                                 |     |
|        | Yogi Aditya Nath                                                                                                                                                     | 510 |
| (x)    | Need to ensure availability of iodized salt to all the people in the country                                                                                         |     |
|        | Shri Ramkishun                                                                                                                                                       | 510 |
| (xi)   | Need to appoint staff to man the level crossing near Futa Atta in Bulandshahar, Uttar Pradesh                                                                        |     |
|        | Shri Surendra Singh Nagar                                                                                                                                            | 511 |
| (xii)  | Need to construct a road overbridge at 'Saharsa Bengali Bazar Railway Dhala' level crossing No. 31 falling between Saharsa and Pachgachia in district Saharsa, Bihar |     |
|        | Shri Dinesh Chandra Yadav                                                                                                                                            | 511 |

(xiii)	Need to release a commemorative postal stamp on the occasion of 50 <sup>th</sup> anniversary of the Palode Agri Fair held at Palode in Thiruvananthapuram, Kerala	
	Shri A. Sampath	512
(xiv)	Need to declare policy for export of cotton and to declare MSP of cotton to benefit cotton growers	
	Shri Prataprao Ganpatrao Jadhao	512
(xv)	Need to undertake expansion of Golden rock Railway Workshop in Tiruchirappalli and set up a new Coach Manufacturing Factory at Golden Rock, Tamil Nadu	
	Shri P. Kumar	513
(xvi)	Need to develop Buxar in Bihar as a tourist place of national importance and conserve the historical monuments at the site	
	Shri Jagdanand Singh	514
<b>MOTION OF THANKS ON THE PRESIDENT'S ADDRESS</b>		<b>515-592</b>
	Shri Syed Shahnawaz Hussain	517-536
	Shri T.K.S. Elangovan	550-553
	Shrimati Jayshreeben Patel	554-558
	Shri Pashupati Nath Singh	559-560
	Shri Naranbhai Kachhadia	561-562
	Shri Radha Mohan Singh	563-567
	Dr. Shafiqur Rehman Barq	568-571
	Shri Rajen Gohain	572-573
	Shri Kabindra Purkayastha	574-575
	Dr. Ratna De	576--582
	Shri Badruddin Ajmal	583-587

Shrimati Darshana Jardosh	588-589
Shri Haribhau Jawale	590-592
Shri C. Rajendran	601-604
Shri Bhartruhari Mahtab	605-609
Shri Arjun Ram Meghwal	610-611
Shri N.S.V. Chitthan	612-614
Shri Mahendrasinh P. Chauhan	615
Dr. Raghuvansh Prasad Singh	616-623
Shri Pralhad Joshi	624-626
Dr. Arvind Kumar Sharma	627-629
Dr. Mirza Mehboob Beg	630-633
Shri Pradeep Kumar Singh	634-636
Shri Narahari Mahato	637-639
Shri Datta Meghe	640
Shri Ram Singh Kaswan	641-642
Shrimati Bijoya Chakravarty	643-647
Shri Devji M. Patel	648-649
Shri Brajbhushan Sharan Singh	650-652
Shri Ramashankar Rajbhar	653-655
Dr. Kakoli Ghosh Dastidar	656-659
Shri A.T. Nana Patil	660-661
Shri P. Karunakaran	662-663
Shri Mohammed E.T. Basheer	664-666
Shri Manohar Tirkey	667-668
Shri Joseph Toppo	669-671
Shri Asaduddin Owaisi	672-676
Shri Jeetendra Singh Bundela	677-679

Shri Thirumaavalavan Thol	680-682
<b>STATEMENT BY MINISTER</b>	
<b>Situation in Sri Lanka</b>	
<b>Shri T.R. Baalu</b>	<b>593-600</b>
 <b><u>ANNEXURE – I</u></b>	
Member-wise Index to Starred Questions	700
Member-wise Index to Unstarred Questions	701-705
 <b><u>ANNEXURE – II</u></b>	
Ministry-wise Index to Starred Questions	706
Ministry-wise Index to Unstarred Questions	707

**OFFICERS OF LOK SABHA**

**THE SPEAKER**

Shrimati Meira Kumar

**THE DEPUTY SPEAKER**

Shri Karia Munda

**PANEL OF CHAIRMEN**

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

**SECRETARY GENERAL**

Shri T.K. Viswanathan

## LOK SABHA DEBATES

---

---

LOK SABHA

-----

Wednesday, March 14, 2012/Phalguna 24, 1933 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]



... (Interruptions)

अध्यक्ष महोदया : बैठ जाइए, बैठ जाइए।

... (Interruptions)

MADAM SPEAKER: Question Hour. Q. 21 – Shri Anto Antony.

**11.01 hrs**

*At this stage, Shri O.S. Manian and some other hon. Members came and stood on the floor near the Table.*

MADAM SPEAKER: The hon. Minister is going to make a statement on this point. Please go back to your seats. Let the Question Hour run. The hon. Minister is going to make a statement on this point. Please go back to your seats. Let us run the Question Hour.

... (Interruptions)

**11.02 hrs**

*At this stage, Shri O.S. Manian and some other hon. Members went back to their seats*

**(Q. 21)**

MADAM SPEAKER: Question No.21, Shri Anto Antony.

SHRI ANTO ANTONY : Madam Speaker, I congratulate the UPA Government for introducing the Aakash Tablet, the low cost computer in the world. The Scheme is intended to link 25,000 colleges and 400 Universities in the country in an e-learning programme. What I understand from the statement given by the hon. Minister that only 650 Tablets out of 6,440 have been accepted and rest of them were rejected due to substandard.

I would like to know from the hon. Minister whether it was the mistake from the part of IIT, Rajasthan in selecting M/s. Datawind for manufacturing the Aakash Tablets and also the steps taken by the Government in this regard. ...  
*(Interruptions)*

MADAM SPEAKER: Now, the hon. Minister.

SHRI KAPIL SIBAL: Madam Speaker, I want to just inform the distinguished Member of this House that we have entered into an arrangement with M/s. Datawind which has set up a subsidiary in India for the purposes of manufacturing this Low Access-cum-Computing Device. He rightly pointed out that at the initial stage they produced about 6,440 such devices, of which 366 were distributed. We got a feedback from the students about the infirmities and the deficiencies in those devices. After getting that feedback we went back to M/s. Datawind and said that these deficiencies should be addressed. They have agreed to address those deficiencies. The second version of the Aakash Tablet will be launched some time in April. These are all teething problems that naturally arise when you do such a monumental experiment to produce a Tablet which is less than 50 dollars, and these teething problems do arise.

Now we are moving ahead. M/s. Datawind will be supplying us one lakh Tablets based on the second version of the Aakash, which has a much higher capacity in terms of processor. The processor originally was 366 MHz. Now it is going to be 700 MHz. The battery life is going to be three hours when the Tablet

is being used continuously. Instead of a resistive stream, it is going to have a capacitive stream. So, he is going to provide these additionalities taking care of the deficiencies at the same price as he was to supply the Aakash-I, which is Rs.2,476/-. So, there is no problem. We are going ahead with that.

SHRI ANTO ANTONY : My second supplementary is this. I would like to know from the hon. Minister whether the Government will consider issuing fresh tenders for manufacturing the Aakash tablet from the vendors other than M/s. Datawind. What would be the norms to ensure the quality of devices at the price of Rs.1,500/-?

SHRI KAPIL SIBAL: As far as other tenders are concerned, what we have done is this. If we are going to supply this Tablet to 220 million students in schools and 17 million students in colleges, we need to develop large manufacturing capacities to be able to supply the Aakash Tablet. Now, I do not think M/s. Datawind by itself can supply that. So, what we have now done is this. Now, the principal investigator is going to be IIT, Mumbai.

He is working with C-DoT, which is under the Ministry of Communications and Information and Technology along with ITI and Bharat Heavy Electricals. We are trying to develop, in that process, not only a fresh design but new manufacturing capacities so that the long-term interests and the needs of the students are taken care of, so that in five to six years, we are able to give a tablet in the hands of every student in this country.

श्री हंसराज गं. अहीर : महोदया, मैं मंत्री महोदय से यह पूछना चाहता हूँ कि आप 700 मेगाहर्टज और टच स्क्रीन बनाने के लिए प्रयास कर रहे हैं। मैं यह पूछना चाहता हूँ कि डाटाविन्ड कंपनी ने जो सप्लाय किया था, उसमें कुछ खामियां पाने के बाद आपने यह कदम उठाया है। यह ठीक है कि आपने एक कदम उठाया, लेकिन मैं यह जानना चाहता हूँ कि क्या छात्रों को वितरित करने के लिए आपने कोई मापदंड बनाये हैं? उसके बारे में बताने की जरूरत है।

वितरण के बाद में हर जगह पर ग्रामीण क्षेत्रों से लेकर शहरी भाग तक केयर सेंटर के बारे में भी कंपनी सेवा उपलब्ध करा देगी या हम उसके लिए कुछ करने जा रहे हैं। आकाश-2 में विलंब हो रहा है। विलंब अधिक होने के संकेत अखबारों में छपी हुई न्यूज से पता चलते हैं। साथ में यह भी छपा है कि पीएमओ कार्यालय से योजना आयोग ने शिकायत की है। उसने इसकी व्यावहारिकता पर प्रश्नचिन्ह उठाये थे। ये जो प्रश्नचिन्ह उठाये गये थे, उसके हल के बारे में क्या आपने कुछ सोचा है?

**श्री कपिल सिब्बल :** जहां तक माननीय सदस्य ने नॉर्म्स की बात कही है, वह सिचुएशन अभी पैदा ही नहीं हुई है क्योंकि अभी तो हम टेस्टिंग कर रहे हैं। यह तय कर रहे हैं कि किस किस का टेबलेट और कौन सी स्पेसिफिकेशंस होनी चाहिए। उसके बाद जब मैन्युफैक्चरिंग कैपेसिटी तय हो जायेगी, **This Aakash tablet is working under the National Mission for Education through ICT.** यह उच्च शिक्षा संस्थानों के लिए है। पहले तो हम विश्वविद्यालय के बच्चों को आकाश टेबलेट देंगे। किन विश्वविद्यालय के बच्चों को देंगे, कैसे डिस्ट्रीब्यूशन होगा, आज के दिन हमारे पास 700 करोड़ रुपये का बजट है। 700 करोड़ में अगर हम इस प्राइस पर टेबलेट देंगे, जब मैन्युफैक्चरिंग कैपेसिटी हो जायेगी तो लगभग हम 50 लाख बच्चों को दे पायेंगे। विश्वविद्यालयों में जो बच्चे पढ़ते हैं, उनकी संख्या 1 करोड़ 70 लाख है तो इससे उनकी भी मांग पूरी नहीं होगी। फिलहाल जब मैन्युफैक्चरिंग कैपेसिटी तय हो जायेगी कि कितना हम हर महीना, सालाना प्रोड्यूस कर सकते हैं, तब हम तय करेंगे कि पहले बच्चों को दें और फिर उसके बाद कहां दें तो वे नॉर्म्स तब डेवलप करेंगे।

जहां तक टेबलेट का सवाल है, किसी की अपनी राय जरूर हो सकती है, लेकिन साइंस मिनिस्ट्री, कम्युनिकेशंस एंड इन्फार्मेशन टेक्नोलॉजी मिनिस्ट्री, ह्यूमन रिसोर्स डेवलपमेंट मिनिस्ट्री, जो इंटरमिनिस्ट्रियल ग्रुप बना है, उसके तहत ही यह तय हुआ है कि यह बहुत अच्छा प्रोजेक्ट है, इसे हम आगे लेकर जायेंगे।

**श्री शैलेन्द्र कुमार :** महोदया, मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहूंगा, बहुत ही विस्तृत तरीके से आपने अपने उत्तर दिये हैं, जैसा सभी सम्मानित सदस्य जानते हैं कि पूरे भारतवा के चाहे वे हिन्दी माध्यम के स्कूल हों, चाहे अंग्रेजी माध्यम के स्कूल हों, हर जगह प्राइमरी स्टेज से ही बच्चों को कम्प्यूटर की शिक्षा दी जा रही है। यह अनिवार्य हो गया है। जैसे अभी आपने अपने उत्तर में यह बात कही कि पहले हम विश्वविद्यालय के बच्चों को देंगे। आज जरूरत इस बात की है कि प्राइमरी एजुकेशन से ही, जो बच्चे शुरू से पढ़ रहे हैं, उनकी जड़ों को मजबूत किया जाये। सबसे पहले यह व्यवस्था करनी चाहिए कि प्राइमरी एजुकेशन या माध्यमिक स्तर के बच्चों से आप शुरुआत करें और उसके बाद आप विश्वविद्यालय में जायें तो मेरे ख्याल से बहुत उपयुक्त होगा।

महोदया, मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहूंगा कि जो गरीब, शैड्यूल कास्ट, शैड्यूल ट्राइब्स के बच्चे हैं, जो अपनी पढ़ाई केवल छात्रवृत्ति पर करते हैं, उनके माता-पिता आर्थिक रूप से बहुत कमजोर हैं, क्या आप उन्हें इसे देने में प्राथमिकता देंगे? मैं मांग करूंगा कि आपने जो दो हजार से कुछ अधिक रुपये फिक्स किये हैं, उसे माफ करके उन्हें कम से कम धनराशि में इसे उपलब्ध कराने की व्यवस्था करें। धन्यवाद।

**श्री कपिल सिब्लल :** माननीय अध्यक्ष महोदया, माननीय सदस्य ने दो सवाल पूछे हैं। पहला उन्होंने पूछा है और सुझाव दिया है कि यह स्कीम पहले प्राइमरी और अपर प्राइमरी में लागू करनी चाहिए और यूनिवर्सिटीज़ के स्टूडेंट्स को पहले नहीं देना चाहिए। यह जो नेशनल मिशन ऑन एजुकेशन थ्रू आई.सी.टी. बना था, वह हायर एजुकेशन के लिए था। उसके अंतर्गत ही बजट के द्वारा हमें 700 करोड़ रुपये मिले थे। नेशनल मिशन फॉर एजुकेशन फॉर आई.सी.टी. स्कूल्स के लिए अभी बन रहा है। जैसे ही वह पैसा मिलेगा, तो हम दोनों चीज़ें इकट्ठा करेंगे। मैं आपकी बात मानता हूँ कि जब तक हम बच्चों को, खास तौर से अपर प्राइमरी और मिडिल तथा एलीमेंट्री स्कूल के बच्चों को, तथा सैकेन्ड्री स्कूल के बच्चों को नहीं देंगे, तो वही एक साधन है जिसके द्वारा बच्चों का सशक्तीकरण हो सकेगा, एम्पावरमेंट मिल सकेगा। आपकी यह बात सही है और हम कोशिश करेंगे कि नेशनल मिशन फॉर एजुकेशन थ्रू आईसीटी जब स्कूल्स में होगी, तब हम यह प्रावधान रखेंगे।

दूसरी बात आपने हमारे सामने रखी है कि प्रायोरिटाइज़ कैसे होना चाहिए। जैसे मैंने कहा कि हम नॉर्म्स तय करेंगे। लेकिन अगर आपने मेरा जवाब पढ़ा है तो हमने वहाँ स्पष्ट रूप से लिखा है कि -

“Once the production capacities are built up, norms for distribution with an aim to prioritize empowerment of students, especially from disadvantaged and marginalized sections of society, through this LCAD would get developed.”

**SHRI KHAGEN DAS :** The Government has introduced Aakash tablet with a lot of fanfare. But if you look at the performance, it is not up to the mark even. This has been probed in the pilot version of Aakash. Many students, who have used Aakash tablet, are complaining of low speed, poor battery back up, poor response from desk screen, low RAM of 256 MB, etc. So, I would like to know from the Minister what drawbacks were identified by the students in the pilot RAM of Aakash tablet. What steps the Ministry has taken and what is the time-bound programme?

SHRI KAPIL SIBAL: In fact, Madam Speaker, I have a lot of communications from students who have written to us saying that a lot of them are very thrilled with the Aakash tablet but they have also pointed out deficiencies. As the distinguished Member rightly pointed out, those deficiencies are low speed and resistive screen. Therefore, it takes time for the data to come on to the screen. Precisely, those are the issues we have addressed.

In the second version of Aakash, that is, Aakash-II, the processor, instead of going to be 366 MHz, would be 700 MHz. So, the speed will increase substantially. Instead of a resistive screen, you will have a capacitive screen like any modern Aakash tablet. It is Aakash-II.

SHRI KHAGEN DAS : When?

SHRI KAPIL SIBAL: It is in April, 2012. And, third is that the battery life would be three hours continuously.... (*Interruptions*)

These are the very deficiencies that we are trying to address and we have addressed. M/s Datawind has agreed to supply at the same price the second version of Aakash taking care of these deficiencies.

SHRI ADHALRAO PATIL SHIVAJI : Madam, tablet in education field is a very, very important tool. They are widely used in most of the countries in the world. Originally, when the specification was finalized, the Minister said, 366 MHz speed of the CPU was identified. Madam, 366 MHz CPU speed is very low compared to the other tools available. Now, it has been finalized that Aakash-II will be 700 MHz. I would like to request and ask the hon. Minister one thing because it is going to take a long time and in this IT industry, particularly after every six or eight months, upgradation of technology takes place. Can we consider having one GHz speed and higher memory, which will not make any difference in the cost? After seven or eight months, the cost of CPU and the cost of memory will definitely come down. Since this is a very important tool for education, I would request the hon. Minister to consider this technical point.

SHRI KAPIL SIBAL: Madam Speaker, in fact, you know, whenever we manufacture a product of this nature in India, we face two very serious challenges. Firstly, we have to take care of the fact that the price is affordable and the product is accessible. It is because you have a modern tablet, which costs 150 Dollars with all the features that have been suggested by the distinguished Member. But, those will not be affordable and accessible to the ordinary folks in our country, especially to young students and to poor families. So, whenever we launch a project of this nature, we have to be very careful about the price. At the same time, we also cannot compromise on quality. So, to actually ensure that the quality is good and the price is low is a very difficult task, not just in manufacturing tablets but in all technology solutions in India. For India, the low cost high quality solution is the way forward because we have to access millions and millions of people in our country. Therefore, we started with 366 to figure out as to what the price would be and what the quality would be.

Now, we have learnt from experience, we are going to improve on the quality; we are going to improve on the price, and not only that we have set up a Committee, which will constantly review the latest developments that are taking place. I might tell you that the Government, and thanks to the distinguished Prime Minister, who are thinking of setting up a fab facility in India so that we manufacture our own chip. If we manufacture our own chip, the cost will come down. If the capacitive screens are manufactured in India, the cost will come down.

At the moment, what is happening is, for most of these components, 39 per cent of the components are imported from South Korea; another 25 per cent of

components are being imported from Europe; another 16 per cent are being imported from the United States and 16 per cent are being supplied in India. I want this product to be a 'made in India' product. That is what I want at a low price for the children of our country, which would be constantly reviewed to improve the technology and reduce the cost.



MADAM SPEAKER: Question No. 22. Shri Ravneet Singh.

श्री दिनेश चन्द्र यादव : अध्यक्ष महोदया, बिहार के साथ कोल लिंकेज में भारी भेदभाव किया जा रहा है... (व्यवधान) बरौनी थर्मल पावर का एक्सपेंशन राज्य सरकार कर रही है। कोयला मंत्री उसमें और कोल लिंकेज नहीं देने पर अड़े हैं।

अध्यक्ष महोदया : अभी ठहर जाइए। अभी जवाब देने दीजिए। अभी से क्यों खड़े हो गए हैं?

... (व्यवधान)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) ... \*

### 11.16 hrs.

*At this stage Shri Dinesh Chandra Yadav and some other hon. Members came and stood on the floor near the Table*

... (व्यवधान)

अध्यक्ष महोदया : यह क्या ले आए हैं? हर दफा यह क्यों ले आते हैं। आप जानते हैं कि यह गलत है। यह सदन की गरिमा के विरुद्ध है तो क्यों लेकर आए हैं?

... (व्यवधान)

अध्यक्ष महोदया : आप वापस जाकर बैठ जाइए।

... (व्यवधान)

अध्यक्ष महोदया : मंत्री जी आप बोलिए। मंत्री जी आप जवाब दीजिए।

... (व्यवधान)

MADAM SPEAKER: Please give your answer.

.... (Interruptions)

MADAM SPEAKER: Please give your reply.

.... (Interruptions)

SHRI SHRIPRAKASH JAISWAL: He should ask the question.

... (Interruptions)

---

\* Not recorded.

**(Q.22)**

SHRI RAVNEET SINGH : Since coal is a vital raw material for industries such as power, steel and cement, whether the Government proposes to set up an independent regulatory body for price determination so as to ensure that the price of coal remains industry friendly. ... (*Interruptions*)

**श्री श्रीप्रकाश जायसवाल :** मैडम, देश में बढ़ती हुई कोयले की मांग के कारण एक इंडीपेंडेंट कोल रेगुलेटर बनाने की जरूरत है। जिसके बारे में सभी कन्सर्न डिपार्टमेन्ट्स और मिनिस्ट्रीज़ से परामर्श करने के बाद ड्राफ्ट बिल तैयार करके मिनिस्ट्री ऑफ लॉ में भेजा गया है। जैसे ही मिनिस्ट्री ऑफ लॉ उसे क्लीयर करती है। वैसे ही कोल रेगुलेटर का बिल संसद में पेश कर दिया जाएगा।...(व्यवधान)

SHRI RAVNEET SINGH : What other steps the Government propose to take to ensure stability in the prices of coal?... (*Interruptions*)

**श्री श्रीप्रकाश जायसवाल :** मैडम, माननीय सदस्य जानते हैं कि कोल सेक्टर वा 2000 में ही डी-रेगुलेट किया जा चुका है। कोल प्राइसिज़ का निर्धारण सीआईएल द्वारा किया जाता है। सीआईएल का यह प्रयास है कि अपने ऑपरेशन्स की एफीशियन्सी और प्रोडक्टिविटी को बढ़ाए। जिससे कोस्ट ऑफ प्रोडक्शन को कम किया जा सके और कोल प्राइसिज़ को नियंत्रण में रखा जा सके।...(व्यवधान)

SHRI C. SIVASAMI : Coal is a base raw material for all products generated even for producing power and for producing products of various kinds. So, coal is a centre-stage for the Indian economy. Any revision in its price will have a bearing on all our products. Since coal is an essential commodity and it is contributing to the economy of the nation like its spine, the Government instead of increasing the price of coal should come forward to support the Coal India Ltd., more vigorously and should also support Coal India Ltd., in a big way in this Budget to increase the productivity of coal in India which will ultimately lead to reduction in coal prices. Therefore, I would like to know from the hon. Minister whether the Government has any plan to support further the Coal India Ltd., for undertaking more coal mining projects in the coming days. ... (*Interruptions*)

**श्री श्रीप्रकाश जायसवाल :** महोदया, कोल इंडिया को यह पूरी लिबर्टी है कि वह जितना ज्यादा से ज्यादा हो सके, प्रोडक्शन का कार्य करे जिससे कि कोल प्राइसेज को बढ़ाने की जरूरत न पड़े। आपने अभी देखा

होगा कि जब हम लोगों ने यू.एस.वी. से जी.सी.बी. की ओर शिफ्ट हुए तो उसमें कुछ कोल प्राइसेज बढ़ रही थी। इसकी कम्प्लेन आने के बाद कोल इंडिया ने उसे एड्रेस किया और आज की तारीख में... (व्यवधान) शिफ्ट होने के बाद भी कोल प्राइसेज वही रह गया।

हमारा प्रयास है, कोल इंडिया का प्रयास है कि ज्यादा से ज्यादा उत्पादन बढ़ाकर कोल प्राइसेज को संयत रखें। इस बात का पूरा प्रयास किया जाएगा। ... (व्यवधान)

MADAM SPEAKER: Question No. 23.

Prof. Ranjan Prasad Yadav – not present.

Shri Neeraj Sekhar – present.

The answer may be given by the Hon. Minister.

**(Q.23)**

**चौधरी लाल सिंह :** मैडम, मैं मंत्री जी से यह जानना चाहता हूँ कि यह सिक्युरिटी, सेफ्टी, और पैसेन्जर की अमेनिटी का मसला है, उनकी जान बचाने का सवाल है। पिछली चौदहवीं लोकसभा से लेकर आज तक हम इस बात के लिए चिल्ला रहे हैं, बार-बार कह रहे हैं कि हमारा जो जम्मू एयरपोर्ट है, वह बहुत छोटा है। जहाज वहां उतरता नहीं, जहाज वहां गिरता है। आप देखेंगे कि किसी दिन बहुत बड़ा हादसा होगा। चौदहवीं लोकसभा में एक मंत्री चले गए। उसके बाद दूसरे मंत्री आ गए। अब तीसरे मंत्री आ गए। कौन मंत्री आएगा जो जम्मू के साथ, जम्मू-कश्मीर के साथ, हर पैसेन्जर की अमेनिटी और उनकी जान का खयाल रखेगा। ...(व्यवधान)

**अध्यक्ष महोदया :** बस कीजिए। आपका प्रश्न हो गया।

...(व्यवधान)

SHRI VAYALAR RAVI: The Jammu airport is having a problem because the runway is not ready. It has already drawn the attention of the Government. So, I cannot give an off-the-cuff answer at the moment.

... *(Interruptions)*

MADAM SPEAKER: The House stands adjourned to meet again at 12 noon.

**11.23 hrs**

*The Lok Sabha then adjourned till Twelve  
of the Clock.*

---

**12.00 hrs**

*The Lok Sabha re-assembled at Twelve of the Clock.*

*(Madam Speaker in the Chair)*

**PAPERS LAID ON THE TABLE**

MADAM SPEAKER: Now, Papers to be laid on the Table.

Shri V. Narayanasamy.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, I beg to lay on the Table a copy of the Administrative Tribunals (Procedure for appointment of Members) Rules, 2011 (Hindi and English versions) published in the Notification No. G.S.R. 923(E) in Gazette of India dated 30<sup>th</sup> December, 2011 under sub-section (1) of Section 37 of the Administrative Tribunals Act, 1985.

(Placed in Library, See No. LT 6167/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, New Delhi, for the year 2009-2010.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6168/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, Vijayawada, for the year 2009-2010, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, Vijayawada, for the year 2009-2010.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6169/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, Bhopal, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, Bhopal, for the year 2010-2011.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6170/15/12)

- (7) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Kerala, Kasargod, for the year 2010-2011, together with Audit Report thereon.

(Placed in Library, See No. LT 6171/15/12)

---

MADAM SPEAKER: Hon. Members, the Minister of External Affairs has requested me to permit him to make the statement regarding 'the situation in Sri Lanka' immediately after lunch break today. I have accepted his request.

... (*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): He is making a statement in the Rajya Sabha at this point. ... (*Interruptions*)

MADAM SPEAKER: We are taking it. It is being taken.

... (*Interruptions*)

**12.02 hrs**

**MOTION RE: THIRTY-FOURTH REPORT OF  
BUSINESS ADVISORY COMMITTEE**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Madam, before I move the motion for adoption of the 34<sup>th</sup> Report of Business Advisory Committee, I have to submit that there is a printing error in the Report wherein 12 hours have been shown against both the Budget (Railways) and the Budget (General) whereas it should have been 12 hours each for both, the Budget (Railways) and the Budget (General). I request that the Report be taken as amended accordingly.

Now, I beg to move the following:

“That this House do agree with the Thirty-fourth Report of the Business Advisory Committee presented to the House on 13<sup>th</sup> March, 2012.”

MADAM SPEAKER: The question is:

“That this House do agree with the Thirty-fourth Report of the Business Advisory Committee presented to the House on 13<sup>th</sup> March, 2012.”

*The motion was adopted.*

---



**12.03 hrs**

**RAILWAY BUDGET, 2012-2013**

THE MINISTER OF RAILWAYS (SHRI DINESH TRIVEDI): Madam Speaker,  
I rise to present the Railway Budget for 2012-13.

I consider it a great privilege for me to head the strong and vibrant railway family and present my maiden Railway Budget which is also the first year of the 12<sup>th</sup> Five Year Plan. I am grateful to the Hon'ble Prime Minister for his inspiring guidance and support in formulating the Budget.

I am also grateful to the Hon'ble Finance Minister and the UPA Chairperson, Smt. Sonia Gandhi for their support. Madam, I am also thankful to the Leader of the Opposition. I am thankful to all Members of Parliament for having supported me and having shown me the direction. It would not have been possible for me to present this budget had I not received the support and confidence of my party, All India Trinamool Congress, and its chairperson, Mamata Banerjee, to whom I shall always remain grateful. Above all, I am grateful to माँ माटी मानुष as it is only because of their blessings that I have been able to make it to this Parliament.

आमि माँ माटी मानुष के आमार श्रद्धा, ओ आमार प्रणाम जानाई.  
आमी शब शमय आपनादेर काछे कृतज्ञ थाकबो।

Madam Speaker, when I look at the list of illustrious leaders of this country who had donned the mantle of Indian Railways right from Sh. Asaf Ali to Sh. Lal Bahadur Shastri, to Sh. Jagjivan Ram ji, to Sh. Gulzari Lal Nanda, Sh. Kamalapati Tripathi, Sh. Madhu Dandavate to Mamata Banerjee, I find myself nowhere near their stature. (Interruptions) Of course, Laluji and Paswanji are there

.....(Interruptions). I also know and in all humility I must say that I have always received the blessings of Laluji...(Interruptions) When I look at this illustrious list, I find myself nowhere near their stature and nowhere near the stature of Laluji also. \_But I have certainly tried to take lessons from the pages of history and from their contribution to this great institution. I am grateful to Mamata Banerjee for giving vision to railways in her Vision 2020 document, which has guided me immensely in framing the roadmap for carrying forward the task.

I am grateful to each and every member of 14 lakh strong Rail Parivar which has not only given confidence to me but has also shown the direction. It is through their dedication, hard work, loyalty and sacrifice that the railways have scaled great heights. No other organization can perhaps draw a parallel with Indian Railways. Right from the Board Members to the gangmen, it is only this unity which has overcome various challenges and has made the country proud. Therefore, I dedicate to them all the achievements of the railways so far.

अब तक की कामयाबियाँ, तुम्हारे नाम करता हूँ,  
हर एक की लगन को, झुक कर सलाम करता हूँ।

Madam, when I took oath on 12<sup>th</sup> July 2011 as Minister of Railways, the railways had just been overtaken by an unfortunate rail accident at Fatehpur Malwa near Kanpur on 10<sup>th</sup> July, 2011. I had rushed to the accident site instead of going to Rail Mantralaya. The intensity of pain and misery experienced by the passengers and their relatives continues to haunt me and I have spent sleepless nights. At that very moment, I took a vow to eliminate recurrence of such painful happenings and decided that my entire emphasis is going to be on **strengthening Safety, Safety and Safety**. The death on rail tracks just can never be tolerated and it is not acceptable.

“जान है तो जहान है।”

I would like to reiterate my strong conviction and belief in the phrase, “Safety Never Sleeps” as emphasized by Mamata Banerjee all along. I believe that safety on Indian Railways has to be benchmarked against other modern railway systems in the world, be it in Europe or Japan. Safety standards have been remarkable in these systems, with no deaths due to rail accidents for decades together on high speed routes.

Although I am not at all satisfied with the safety standards at the present moment, I must inform the august House that the entire railway family is equally concerned and has been making concerted efforts in this direction. The commitment made in 2001 to reduce accidents per million train km from 0.55 to 0.17 has been achieved. However, our target should be zero death.

I would like to inform the august House that more than 40% of the consequential train accidents, involving 60% to 70% of the total casualties occur at unmanned level crossings. However, funding is an issue which needs to be collectively addressed. To fast track elimination of level crossings in the next five years, I have decided to set up a Special Purpose Vehicle (SPV) named **Rail-Road Grade Separation Corporation of India**.

In order to achieve even higher safety standards, I decided to set up a committee to examine the current standards of safety on Indian Railways and to suggest suitable benchmarks and safety protocols. Considering the zero tolerance approach in the areas of nuclear science and aerospace, I felt that the best people to guide railways in determining appropriate safety protocols should be from these two fields. My dear friend, Dr. Kasturi Rangan who himself is an eminent space scientist, and to whom I am grateful, suggested the name of Dr. Anil Kakodkar to head this this ‘High Level Railway Safety Committee’. I am also grateful to Dr.

Kakodkar and his team for readily accepting my request despite their extremely busy schedule. This gesture underlines the fact that interests of people and the nation are close to their hearts. The Committee has submitted its Report on 17<sup>th</sup> February, 2012 and recommended far reaching measures and safety protocols.

Madam Speaker, I assure the august House that the recommendations of the Committee will receive focussed attention as required. By way of initiating a long term approach to safety and in line with recommendations of the Committee, I propose to set up an independent **Railway Safety Authority** as a statutory regulatory body. The functions of the Authority would be worked out in greater details in line with international practices in the best interests of passenger safety. Since research and development activities are central to any tangible results in the area of safety enhancement, I also propose to set up a **Railway Research and Development Council** at the apex level to spearhead such efforts. This would also be in line with recommendations of Kakodkar Committee.

Madam, you will agree that in today's world, safety is driven by improved technology. Hence safety standards cannot be achieved without modernization, as safety and modernization are two sides of the same coin. At the same time, modernization cannot take place without financial resources and professionalization of manpower. Therefore, I had set up yet another **expert Group headed by Mr. Sam Pitroda on modernization and resource mobilization**. The Group has submitted its report on 27<sup>th</sup> February, 2012 and has provided a blueprint for the next five years for modernisation of Indian Railways. **The recommendations of the Group entail an estimated investment of `5.60 lakh crore.**

There has been considerable criticism of Indian Railways in regard to only partial implementation or sometimes no implementation of recommendations of

several committees set up in the past. In this context, the Safety Committee has also observed that Indian Railways suffers from an **'implementation bug'**.

The Expert Group for Modernisation of Indian Railways has recommended implementation of the modernization programmes following a **'Mission Mode'** approach, with clear objectives, measurable milestones, tangible deliverables and well defined timelines. I have decided to create Missions headed by Mission Directors in each of the identified areas for a three year term. The Directors will directly report to the Railway Board. Each Mission would be provided with appropriate budget and operational autonomy. In addition, a High Level Committee will be set up to facilitate coordination amongst the Missions, fast-track implementation, and address bottlenecks coming in the way. With this, I expect that action on recommendations of the two committees would take place in a time-bound and need-based manner.

The Approach Paper of the Planning Commission to the 12<sup>th</sup> Plan, which is yet to be approved, envisages an investment of US\$1 trillion in the infrastructure sector with half the investment or `25 lakh crore expected from private sector, and remaining `25 lakh crore being planned by the government from its own resources. I believe that Railways, being a key transport and big infrastructure sector for the nation, must attract at least 10% of the government share of investment i.e. about `2.50 lakh crore during the 12<sup>th</sup> Plan period.

Madam, I intend to align Indian Railways' investment in the 12<sup>th</sup> Plan period keeping in mind the recommendations of the two committees that I have set up. I am happy to inform the Hon'ble Members that the 12<sup>th</sup> Plan investment proposed by Railways **at `7.35 lakh crore** represents a quantum jump over the investment during XI Plan of `1.92 lakh crore. The required resources for the plan are proposed to be met by:-

1. Gross Budgetary Support of `2.5 lakh crore;
2. Government support for national projects of `30,000 crore;
3. Ploughing back of dividend of `20,000 crore
4. Internal Resources of `1,99,805 crore
5. Extra Budgetary Resources of `2,18,775 crore
6. Railway Safety Fund of `16,842 crore.

The national concern of safeguarding our borders also needs to be adequately addressed. The geo-political situation on borders arising out of building of state-of-art road and rail network by neighbouring countries requires a matching response. The railways must remain in a state of preparedness to move men and machines to border areas. It is therefore, necessary to undertake such projects on priority and to ensure adequate government funding. There is also an emergent need to connect the remote and backward areas through socially desirable rail connectivity schemes to foster growth. Besides, there are projects of national importance in NE region and Kashmir which are crucial to inclusive growth. The **Pradhan Mantri Rail Vikas Yojana** as conceptualized by my leader Mamata Banerjee with the blessings of Hon'ble Prime Minister is under formulation. The additional funding assistance required is assessed to be about `5 lakh crore under the PMRVY from the government. Madam, there are lot of projects, which require special status in Kashmir. For example, I can say that the Kathua-Kishtwar via Basoli, Bani, Bhadarwah has to be a part of the National project, which is one of the important projects.

The railways have a **large basket of pending projects and I am very much concerned about it.** A total of 487 projects of new lines, gauge conversion, doubling and railway electrification with a throw-forward liability of over ` one lakh crore have already been approved by this august House in the past and are at

various stages of execution. With a grossly inadequate level of budgetary support, I can frankly and honestly admit that most of these projects cannot be completed in a time bound manner unless and until supported by the Government. The collective challenge before us is to formulate viable funding mechanisms for these projects which reflect the unfulfilled aspirations of the people, and I would request the indulgence of my colleagues in this House to show me a way forward.

Madam Speaker, a Budget is not just numbers in the form of estimates of receipts and expenditure. More importantly, it involves policy pronouncements and defining goals along with a credible roadmap to achieve the goals. The choice before me was either just to keep the system dragging or build a new, safe and modern, passenger and freight transportation system which **would contribute at least 2 to 2.5% to the GDP of the nation as against less than 1% at present**, and provide much needed employment opportunity to our people. I am glad to inform this august House, through you Madam, that I have chosen the latter. With this, Indian Railways would become an even more powerful engine of growth for the national economy. This would require a multi-pronged approach. Therefore, in this budget I have focussed on

1. Safety;
2. Consolidation;
3. Decongestion & Capacity Augmentation. Page 6, after point (iii), add “Our lines are so congested that even if I want to introduce new lines, sometimes, it becomes impossible.
4. Modernization;
5. To bring down the Operating Ratio from 95% to 84.9% in 2012-13 and to 74% in the terminal year of 12<sup>th</sup> Plan which would be an improvement over the best ever achieved by Indian Railways.

These would need to be supported by a sustainable financial model.

There cannot be a more opportune moment to formulate a long term plan, now that we are at the threshold of finalisation of the 12<sup>th</sup> Five Year Plan. My budget, therefore, looks at a time horizon much beyond a single year, as I intend to follow a carefully thought out plan for at least five years, within the overall perspective of Vision 2020. The budget for 2012-13 would be a link in the chain and would seamlessly integrate with the 12<sup>th</sup> Plan and Vision 2020 document of Mamata Banerjee.

Madam Speaker, after taking into account the spoken and written words of experts and people who understand railways better than the reports of Kakodkar and Pitroda Committees, and within the overall parameters set out in Vision 2020 document, I realise that a huge sum of `14 lakh crore is required in the next ten years. Given the serious constraint of funds even to meet the day to day operational expenditure, I have a Himalayan task of running the Indian Railways safely. I had two very clear yet contrasting options before me – either to keep the railways in *status quo* mode with just incremental annual changes, or as the phrase goes, **‘bite the bullet’**. The second option would involve going for a generational change with a focus on safety and inclusive growth to meet the aspirations of this great country in the next decade. I chose the generational change. Page 6, at the end of para 21, add “inspired by Kabiguru Rabindranath Tagore – ‘Where the man is without fear and the head is held high...’.”

हाथ की लकीरों से  
जिन्दगी नहीं बनती,  
अज़म हमारा भी कुछ हिस्सा है  
जिन्दगी बनाने में ।

Madam Speaker, with a view to understanding the real aspirations of the people, I have visited several states along with the Board Members, starting with



the far flung State of Nagaland in the northeast to Kerala in the south; Maharashtra in the west and Chhattisgarh in Centre, besides Madhya Pradesh, Andhra Pradesh and Karnataka etc. I interacted with the Chief Ministers and the Members of both Houses of Parliament from those states, cutting across party lines. I believe that perhaps there is not a single Member of Parliament with whom I did not have the privilege to interact. I am grateful to all the Hon'ble Members and the Chief Ministers whom I met collectively, and also individually, and from whom I have truly learnt a lot about the aspirations of the common man. ....(Interruptions)

MADAM SPEAKER : Nothing will go on record.

(Interruptions).....\*

SHRI DINESH TRIVEDI : Madam Speaker, in the last eight months of my working as Railway Minister, I have received as many as 5741 requests. These include (i) 476 requests for projects of newlines, doubling and gauge conversion or expediting their completion; (ii) 273 requests for construction of ROB/RUBs, (iii) 41 for electrification, (iv) 48 for setting of manufacturing facilities, (v) 646 requests for new trains, (vi) 303 for extension of trains, (vii) 214 for increasing the frequency of trains, (viii) another 811 for train stoppages and (ix) about 3000 requests for miscellaneous areas such as transfers & postings of railway employees and passenger amenities etc. I, as a Member of Parliament, do understand and realise the expectations of people of the constituencies which each member represents. All their demands are genuine aspirations. "I can truly feel it. When the Members of Parliament come to me with so much of anguish, I just feel that it is all because of the people they represent, the common man."

I am glad to state that in this Budget, I have tried to provide something to meet the aspirations of the people across the length and breadth of the country and

---

\* Not recorded.

to meet these demands within the available resources. I am sure when the members go through the *Annexures* which are appended at the end of my budget speech, they will appreciate that I have made sincere efforts. I have tried my best to fulfil at least some demand of each and every Members of Parliament.”

I also have a clearer perspective of what railways mean to the common man and how the railways have been a true catalyst of integration. Just as we cannot imagine India without Himalayas or “**we cannot imagine an India...**”without the holy river Ganga, similarly we cannot imagine India without Indian Railways.

देश की रगों में दौड़ती है रेल,  
देश के हर अंग को जोड़ती है रेल,  
धर्म, जाति-पाति नहीं जानती है रेल,  
छोटे-बड़े सभी को अपना मानती है रेल।

“The Railways are the symbol and substance of India’s unity. Railways have their wheels {रेलवे का चक्का जमीन पर होता है, आसमान में नहीं होता है।} on earth and not in the sky or in urban cities. If we do not strengthen the Indian Railways, Madam, I am afraid we weaken our country. That is why I truly believe that it is the collective responsibility of Parliament to make the Indian Railways into a sparkling service which is amongst the best in the world which we can do. This means, Madam, national investment. So, the time has come to think of a national policy for the Railways, just as we have one national policy for defence and external affairs.”

I have no doubt that infrastructure creation helps alleviate poverty. Railways being the most important segment of infrastructure, there is a strong case for the government to significantly enhance financial support to Indian Railways, facilitating the development process being taken to the underdeveloped regions.

This will result in mainstreaming the people of these regions, so that they can reap the fruits of economic development.

Madam, this Budget is unique in many ways. I have already mentioned about my consultations with Chief Ministers and Members of Parliament. Besides, I have also had detailed discussions with various Committees of Parliament including the Consultative Committee and Standing Committee; Railway Staff Federations; Chambers of Commerce & Industry and many other stakeholders. I have made efforts to seek the views of media and general public through an industrious consultation process.

My budget has been prepared with the full realisation that Indian Railways stand at a crossroads and the present moment offers an opportunity to signal a new dawn for the organization. While the world is grappling with the problem of dealing with a flat economy, India has remained in a healthy growth mode all through the economic downturn. The world is looking towards India and the huge potential it possesses to act as the Engine of Growth. On a somewhat smaller scale, what India is to the world, Indian Railways are to the Indian economy. Therefore, if I may be permitted some immodesty, Indian Railways has a very critical role in catalysing growth for the world economy. I am conscious that Indian cannot sustain its present GDP growth unless its lead basic infrastructure, Indian Railways, modernizes and grows at least 10% annually.

Drawing from the recommendations of Kakodkar and Pitroda Committees, I have chosen five focus areas. This would lead to strengthening of the basic infrastructure of Indian Railways resulting in safety, decongestion, capacity augmentation and modernization of system, creating a more efficient, faster and safer railways. The areas are:

- a. Track;

- b. Bridges;
- c. Signalling & Telecommunication;
- d. Rolling Stock; and
- e. Stations & Freight Terminals

“Madam, I will come to my Annual Plan for 2012-13.”

### **Annual Plan, 2012-13**

Madam Speaker, I would now like to discuss briefly each of these areas and the proposed investment in the Annual Plan, 2012-13. Within the constraints of funds, the Annual Plan outlay for the year 2012-13 has been targeted at `60,100 crore, which is highest ever plan investment. The plan would be financed through:-

1. Gross Budgetary Support of 24,000 crore;
2. Railway Safety Fund of 2,000 crore;
3. Internal Resources generation of 18,050 crore; and
4. Extra Budgetary Resources of 16,050 crore, which includes market borrowing of 15,000 crore through IRFC.

“If I talk about tracks...”

### **Track and Bridges**

With almost 80% of the traffic carried on 40% of the rail network, the high density network (HDN) routes are over-saturated and there is a crying need to upgrade and expand capacity to reduce congestion, provide time for maintenance and improve productivity and safety. This would include progressive shift to flash butt technology for welding of rails, progressive use of 60 kg rails instead of 52 kg, provision of thick web switches at points & crossings, mechanised maintenance with the latest track machines and increased frequency of ultrasonic

testing of tracks. During the next 5 years, I plan to modernize nearly 19000 km track through renewals, upgradation of track, replacement and strengthening of 11,250 bridges to run heavier freight trains of 25 tonne axle load and to achieve passenger train speeds of 160 kmph and over, with an estimated expenditure of `63,212 crore. An allocation of `6,467 crore has been made in the Annual Plan, 2012-13, which forms about 11% of the total plan outlay. “Madam, I talked about that 19,000 kilometres, which is the dense use of the line. Almost 80 per cent of the entire traffic is on these 19,000 kms. I had to start somewhere. So, I decided to start with these 19,000 kms which represents 80 per cent of the traffic. So, signalling, track or whatever I am doing, I am starting with these 19,000 kms, which runs throughout the length and breadth of the country. There is no State which does not receive the benefit of this.

### **Signalling Systems**

Signalling system on Indian Railways will be modernized with the provisioning of advanced technological features. These would include Panel/Route Relay Interlocking “**There is a lot of technical data. Perhaps, the Members of Parliament would like to listen to it. I will just go through it briefly.**” covering 700 more stations by 2014 thereby completing 5500 out of the required 6200 stations; Interlocking of more than 1500 level crossing gates in addition to the 10000 already interlocked, leaving a balance of 350; complete track circuiting at 1250 out of 6200 identified stations, installation of axle counters at 3000 more stations and provision of isolation at the remaining 625 stations. One of the significant advancement would be the provisioning of Train Protection & Warning System (TPWS), which ensures automatic application of brakes whenever a driver over-shoots a signal at danger, thereby eliminating chances of collision of trains. To begin with, TPWS is proposed to be installed on more than 3,000 route kms, which would cover the entire automatic signalling territory on Indian Railways. “Which I personally feel is a big achievement.” We are taking

necessary action to ensure that TPWS technology is suitably adapted to Indian conditions. Besides the efforts to develop TCAS (Train Collision Avoidance System) integrating features of different technologies will be continued by RDSO. These would also be a pre-requisite to increase speed of passenger trains to 160kmph. The total cost of various signalling and telecom works has been estimated to be 39,110 crore in the next 5 years. Towards this end, I propose to provide 2,002 crore in 2012-13, which is more than double the allocation of the current year and the highest ever.

### **Modernisation of Rolling Stock**

Upgradation of coaches including EMU coaches, locomotives and wagons will be one of the key areas of modernization during the next 5 years for improving safety and convenience & comfort of passengers. Following measures are proposed:-

1. To increase manufacture of crash-worthy LHB coaches with proven anti-climb feature of not toppling during accidents;
2. To procure new generation electric locomotives of 9000 and 12000 HP and diesel locomotives of 5500 HP & 6000 HP to facilitate running of heavier and longer freight trains at higher speeds;
3. To introduce new wagons with capability of 25 tonne axle load and higher payload to tare ratio to improve productivity;
4. Introduction of new Auto Car Wagon capable of carrying 318 cars per rake, presently undergoing oscillation trials; and
5. With successful validation of running of double-stack container trains, proliferation of such trains is also planned.

The investment in rolling stock in the next 5 years is estimated to be `1,70,751 crore. I propose highest ever allocation of `18,193 crore for the next year which represents more than 30% of the Annual Plan outlay.

A combination of prudent investment decisions in the areas of track & bridges, signalling, doubling and train-sets is proposed to be adopted to enable train running at speed of 160 kmph and above. While this would significantly reduce travel time for passenger trains by 20-25%, the freight trains would be able to carry enhanced quantum of cargo with attendant revenue gains. Such infrastructure would also enable Indian Railways to run Shatabdi trains on long distance trunk routes and between metros. In fact, the travel time between New Delhi and Kolkata would get reduced from almost 17 hours to 14 hours.

### **Stations & Freight Terminals**

Stations and Freight Terminals are our business centres. Indian Railways have often drawn flak for not providing an enabling ambience to these business centres which are used by customers. As normal doses of incremental improvement and maintenance will not be able to refurbish the external look and ambience at the stations, and this is a big initiative. I have set up a separate organisation namely **Indian Railway Station Development Corporation**, which will redevelop the stations and maintain them on the pattern of airports. The SPV will draw upon the success stories the world over, adopt a suitable revenue model and target redevelopment of 100 stations in the next five years. Being funded through PPP route, these efforts will be cost neutral for Indian Railways. It has been estimated that development of major stations in metro cities has the potential to create employment for about 50000 persons.

Similarly, to undertake upgradation of our goods sheds as also to provide last mile servicing for freight traffic, I propose to create a **Logistics Corporation** for development and management of existing railway goods sheds and multimodal logistics parks. This Corporation would aim to provide total logistics solutions to the rail-users, thereby cutting down on their operating costs.

In the last year's budget speech, it was proposed to improve passenger amenities by developing 4 new coaching terminals at Nemam and Kottayam in Kerala, Mau in Uttar Pradesh and Dankuni in West Bengal. I propose to undertake surveys and feasibility studies for developing coaching terminals at these four stations during 2012-13, besides undertaking a pre-feasibility study for development of Roypuram station in Tamil Nadu for which many representations have been received.

Development of a new coaching complex in Navi Mumbai at Panvel and coach maintenance complex at Kalamboli in partnership with Government of Maharashtra through CIDCO are also planned. This will facilitate direct connectivity of Navi Mumbai to other parts of the country.

Next year will be the 175<sup>th</sup> Birth Anniversary of one of the greatest patriotic sons of India, Rishi Bankim Chandra Chattopadhyay who gave the country "Vande Matram". In his memory, I propose to set up a Coaching Terminal to be named after him at Naihati, his Birth Place, and also a Museum. We will run a Special Train across the country to disseminate his legacy to the young generation.

Within the limited resources available, thrust is also being given to capacity augmentation works. The projects of doubling and traffic facilities are extremely important from operational point of view. I propose to allocate about `4,410 crore to capacity augmentation works. To continue Indian Railways' drive towards improving passenger amenities, an allocation of 1,102 crore has been provided compared to 762 crore in 2011-12. **I strongly feel that valuable services rendered by dedicated workforce of Indian Railways need to be recognised by providing improved amenities to them.** This would be in the form of improvements at work places, better housing facilities, improved service at



hospitals and other facilities. Accordingly, **allocation of 717 crore** in the current year has been **almost doubled to 1,388 crore in 2012-13**. This is for the staff.

### **Capacity Augmentation**

The Budgetary Support to Indian Railways has been pegged at a modest level of 24,000 crore as against a projected requirement of 45,000 crore. The national projects in Kashmir and northeast region have also to be funded out of this. These projects alone need more than 4,000 crore for the current year and may get delayed for want of adequate funding. I have already informed the august House of my detailed plans of investment on safety, modernization and capacity enhancement during the 12<sup>th</sup> Plan. With lower budgetary support, the deployment of capital would be lower to that extent. I am sure realizing the benefits of safety and modernization, the government will enhance the allocation of GBS to Railways next year.

I am sure the House will join me in complimenting the Indian Railways and this is a great achievement and I am sure the House will applaud that Indian Railways for the great achievement of completing **11 km long tunnel through Pir Panjal Mountain Range, which would provide connectivity to the Kashmir valley**. When commissioned, this will be the longest transportation tunnel. So, I say to them.

फौलादी हैं सीने अपने,  
फौलादी हैं बाहें।  
हम चाहें तो पैदा कर दें,  
चट्टानों में राहें।

### **New Lines**

Madam, Railways continue to accord priority to **construction of new lines** in the underdeveloped parts of the country and I personally feel that we need to hasten the process of developing new lines to the tribal areas, to the areas which

are underdeveloped. The pace of construction has registered impressive growth, and we are confident of completing 725 km of new lines in the current year (list of projects appended as **Annexure 1**), which is almost equal to last year achievement of 709 km and far exceeds the average of about 200 km only since independence. In other words, we are jumping from 200 km which was earlier to 725 km. I propose to take up completion of 45 new line works covering 700 km during 2012-13. A list of these projects is at **Annexure 2**.

I have received many requests for taking up new line projects. All such requests have been duly considered and wherever surveys have been completed, **the proposals have been referred to the Planning Commission for appraisal and 'in principle' approval.** Whatever suggestions were given by hon'ble Members of Parliament, I have sent all such proposals to Planning Commission. To my mind, not a single thing is pending. A list of such 85 new line projects is at **Annexure 3**. I also propose to undertake a further 111 new line surveys during 2012-13 (listed at **Annexure 4**). State Governments have also been requested to come forward for sharing the cost of the respective projects and to provide land free of cost to facilitate early construction of projects. Despite constraints, I have included **all the 11 new line projects which have been cleared by the Planning Commission 'in principle' for construction in 2012-13.** In other words, Madam, all the lines which the Planning Commission has given me the approval, I have included in the project. An allocation of 6,872 crore has been made under the new lines planhead. A list of these projects is appended at **Annexure 5**.

### **Gauge Conversion**

Funding constraints are likely to cause slippage in the target of 1017 km for **Gauge Conversion for 2011-12.** It is expected that 825 km of gauge conversion projects will be completed (list appended as **Annexure 6**). A target of 800 km has been fixed for next year with an allocation of `1,950 crore. Seventeen gauge

conversion projects are proposed to be completed in 2012-13 and are listed at **Annexure 7**. With my emphasis on completion of ongoing gauge conversion works, I have included only two new projects in the Budget, 2012-13 and the list of these projects is at **Annexure 8**. I have also sent four projects of gauge conversion **to the Planning Commission for appraisal and 'in principle' approval**. A list of such 4 gauge conversion projects is at **Annexure 9**. New surveys for converting seven narrow gauge lines are also proposed to be taken up in 2012-13 (**Annexure 10**).

.....(व्यवधान)

अध्यक्ष महोदया: कृपया शांत रहिए।

.....(व्यवधान)

SHRI DINESH TRIVEDI : The Unigauge Policy was adopted by Indian Railways in 1992. Since then, about 19,000 km have already been converted into broad gauge, covering the major routes, leaving isolated sections of only about 7,500 km on metre gauge/narrow gauge. I am happy to inform this august house that with the present pace of conversion of about 800 to 900 kms every year, we will be able to convert most of the MG/NG lines, except "World Heritage Lines" into broad gauge during the 12<sup>th</sup> Plan period.

### **Doubling**

Doubling projects of 750 kms are expected to be completed in 2011-12 against the target of 867 kms (list at **Annexure 11**). A target of 700 km covering 67 projects of doubling (list at **Annexure 12**) has been fixed for 2012-13 with a budget allotment of 3,393 crore as against 2,640 cr in RE, 2011-12.

.....(व्यवधान)

अध्यक्ष महोदया: आप सब क्या कर रहे हैं?

.....(व्यवधान)

SHRI DINESH TRIVEDI :I also propose to take up in 2012-13, a further of 23 new projects of doubling/third line for which approvals of Planning Commission have been obtained. I am going to read all the annexures. After the speech, I am going to read all of them. A list of these projects is at **Annexure 13**. I have also sent four projects of doubling **to the Planning Commission for appraisal and 'in principle' approval**. A list of such 4 projects is at **Annexure 14**. A total of 21 surveys for doubling are also being taken up during 2012-13. A list is appended at **Annexure 15**.

### **Railway Electrification**

Madam, It is my proud privilege to apprise the House that during the 11<sup>th</sup> Plan, we are poised to achieve 4,500 route kilometers of electrification. Encouraged by this success, I propose to electrify 6,500 route kilometers during the 12<sup>th</sup> Plan period. This would include electrification of Udhampur-Srinagar-Baramulla line and hence provide pollution free traction to the pristine Kashmir Valley. An allocation of `828 crore has been provided in 2012-13 for electrification which will enable completion of 1100 kms (listed at **Annexure 16**). The details of electrification of 10 new sections being included in the current year budget, as also 20 surveys for electrification of additional sections, are reflected in the list placed at **Annexure 17**.

Electrification on Indian Railways had its advent with the introduction of 1500 volt DC traction system in Mumbai area during 1925 to 1929 for running of suburban services. The system had outlived its utility and required replacement to the modern 25000 volt AC system. It is my proud privilege to share with the august House that the challenging task of conversion from DC to AC has been successfully achieved on the entire Western Railway portion. Similar conversions will be completed during 2012-13 on the Central Railway portion which extends

to Pune. This will give significant benefits by way of higher speeds, reduced journey time and substantial savings in operational costs.

### **Metropolitan Transport Projects**

Kolkata Metro is the only metro system under Indian Railways. I am therefore happy to share with the Hon'ble Members that the following works announced by Mamata Banerjee in previous two budgets, are progressing satisfactorily:-

1. Extension from Dum Dum to Baranagar;
2. Extension from Noapara to Airport (for running a shuttle metro service between Noapara and airport);
3. Noapara to Barasat via Bimanbandar;
4. Baranagar to Barrackpore and Dakshineswar;
5. Airport to New Garia via Rajarhat;
6. Joka to BBD Bagh via Majerhat.

Joka-IIM-Diamond Park Metro extension as the first leg of Joka-Mahanayak Uttam Kumar Metro link is proposed to be taken up. Survey report for extension of metro railway from Barrackpore to Kalyani is being finalised and the work will be taken up in due course. Besides, extension of circular railway from Remount Road to Santoshpur via Garden Reach, Metiabruz has also been taken up. I am sure that with the completion of all these metro projects, metro transport needs of the residents of Kolkata will be addressed to a large extent.

The MMTS Phase-I has already been commissioned and is providing excellent services to the people of Hyderabad and Secunderabad. To further augment rail transport services in the twin cities, MMTS Phase II project announced in the last year budget has now been sanctioned after obtaining the

requisite clearances. Railways also propose to set up a SPV with State Government of Andhra Pradesh for commercial management of the MMTS. While leaving the train operations with the railways, this will provide the required focus and flexibility for addressing the infrastructural and business needs of the organization as also a much needed platform for its rapid growth and development to meet public aspirations. Feasibility of setting up similar SPVs for other suburban systems will also be explored.

The work on extension of MRTS from Velachery to St. Thomas Mount in Chennai is progressing smoothly and I am hopeful of completing and commissioning this project during 2013.

I am extremely happy to inform the august House that Mumbai Rail Vikas Corporation (MRVC) has successfully completed its flagship project of MUTP Phase I costing `4,500 crore with the cooperation of Government of Maharashtra and other stakeholders. Rail users in Mumbai have immensely benefitted with the induction of 1500 EMU coaches, thus increasing the carrying capacity by 35% and thereby reducing the congestion and overcrowding during peak hours. The work on MUTP Phase II at a cost of `5,300 crore is also progressing well and its completion will further boost the suburban transport services in Mumbai. A road map for MUTP III has been prepared to further strengthen and augment the suburban rail infrastructure and MRVC would carry out feasibility study for construction of faster corridors on CSTM-Panvel and Virar-Vasai-Diva-Panvel sections through innovative financing mechanisms. The proposed 72 km link between Virar-Panvel 3<sup>rd</sup> line in the PPP mode will open new avenues for development of northern part of Mumbai and facilitate commuters to transit between eastern and western parts of the city. Feasibility of a spur from Panvel to Navi Mumbai airport will also be examined.

Madam, in order to address the transport needs in Navi Mumbai area, I am happy to announce that works will be taken up to facilitate running of 12-car rakes on Harbour line. A new double line work of Belapur-Seawood-Uran is in progress, which will provide direct passenger connectivity to JNPT.

### **Elevated Suburban Corridor in Mumbai**

The financial modelling of an elevated rail corridor from Churchgate to Virar to be executed through PPP mode in coordination with the Government of Maharashtra is being firmed up. The proposed project will enable introduction of premium AC suburban rail services. A prefeasibility survey for a similar corridor between CST and Kalyan (55 km) is also proposed to be taken up in due course.

I wish to highlight that the investment outlined above in capacity augmentation projects would be grossly inadequate keeping in view the large shelf of projects. Therefore, in order to optimally utilize the available resources and obtain returns at the earliest, it is proposed to prioritise funding towards completion of last mile projects and ensure sustained allocation during the 12<sup>th</sup> Plan.

Railways are playing a significant role in social development of the country by providing rail connectivity to the remote, backward and tribal regions on considerations other than financial viability. I believe that Indian Railways has a strong case for the government to consider ploughing its dividend payment back into the railway system for augmenting funding of critical socially desirable projects. Recommendations to this effect have been made in Railway Sector report for the 12<sup>th</sup> Plan.

### **Cooperation with State Governments**

I am pleased to inform the august House that as a new PPP initiative, Railways in partnership with Government of Chhattisgarh and user industries in the region will develop three rail corridors in the northern part of the state for movement of passengers and freight, with the active participation of all stakeholders. A Memorandum of Understanding has recently been signed and the initiative would now be taken forward in consultation with the State Government.

In view of the declaration of the Kakinada–Vishakhapatnam Coastal Corridor as the PCPI Region consequent to discovery of considerable oil and gas reserves, as also development of a deep water port and SEZ at Kakinada, rail connectivity is now being provided from Pithapuram to Kakinada on cost sharing basis with the Government of Andhra Pradesh. It will be our endeavour to develop similar partnership for development of much needed rail infrastructure with other willing states also.

To augment resources for execution of projects, Railway requested State Governments to come forward for sharing cost of new line, gauge conversion and doubling projects which are considered important by them for development of the State but could not be taken up or progressed at desired pace. I am happy to announce that response from state governments has been quite encouraging. As of now, 31 projects covering a length of more than 5000 km in 10 states are being executed with contribution from state governments (list is appended as **Annexure 18**). Continuing with this policy, I propose to take up following four projects on cost sharing basis with state governments:

- a. Rohtak-Hansi via Meham (Cost Sharing by Haryana Govt.)
- b. Akkanapet-Medak (Cost Sharing by Andhra Pradesh Govt.)
- c. Bhadrachalam-Kovvur (Cost Sharing by Andhra Pradesh Govt.)



d. Rajabhatkhowa-Jainti (Cost Sharing by West Bengal Govt.)

State Governments have come forward to share cost of some more projects in their states. Those include Governments of Karnataka, Andhra Pradesh, Madhya Pradesh, Rajasthan, Jharkhand and Maharashtra. These projects will be given special attention and processed on priority for obtaining requisite clearances. Following new line projects with cost sharing by state government have been sent to Planning Commission for appraisal and '*in principle*' approval:

- a. Gadag-Haveri
- b. Gadag-Wadi
- c. Kandra-Namkom (Ranchi)
- d. Kondapalli-Kathagudem
- e. Manmad-Indore via Malegaon & Dhule
- f. Manugur-Ramagundam stn.
- g. Pirpainti-Jasidih
- h. Pune-Nasik
- i. Thiyat Hamira – Sanu
- j. Kadiri – Puttaparthi
- k. Chickballapur - Puttaparthi
- l. Srinivasapura - Madanapalli

### **Public Private Partnerships**

Hon'ble Members are aware that the railways have been making efforts to attract funding in rail projects through PPP initiatives. In the light of limitations of funding support from the government and constraints in regard to internal generation and market borrowing, the 12<sup>th</sup> Plan projections of Indian Railways

seek to rely on PPP route in a significant manner. This would be in line with the Approach Paper of Planning Commission for the 12<sup>th</sup> Plan.

However, the results of the PPP efforts of the railways have not been encouraging. I have, therefore, had the existing marketing schemes reviewed thoroughly to give them greater market focus, provide greater control to the rail-user by making him a stakeholder and to engage him in the planning process for tailoring a total logistics solution. The existing schemes for Wagons Leasing, Sidings, Private Freight Terminals, Container Train Operations, rail-connectivity projects (R3-i and R2C-i) are being made more attractive to PPP partners.

In appreciation of the need to facilitate the first and last mile connectivity proactively, Ministries of Coal, Power, Shipping and Steel were approached for identification of appropriate rail connectivity projects. A total of 17 such projects have been sanctioned and another 28 projects have been identified. Railways will interact with concerned utility stakeholders to take the process of provisioning of first and last mile connectivity forward, largely through the PPP route.

Mumbai Suburban Railway System has sound potential for mobilizing additional resources from commercial utilization of land and air space, thus providing funds for infrastructure development. I have asked MRVC to initiate a pilot project for commercial development.

### **Dedicated Freight Corridor**

Madam Speaker, we have taken up the iconic infrastructure project of construction of Dedicated Freight Corridors from Ludhiana to Dankuni and Dadri to Jawaharlal Nehru Port, for efficient freight transportation to and from ports and to facilitate decongestion of the HDN routes. This is one of the biggest infrastructure projects under execution spread over 3300 kms, covering eastern,

northern and western part of the country. Funding assistance from World Bank and JICA has been tied up. A total of 6500 hectares of land, out of 10700 hectares required, has been acquired so far. The bidding process for the civil and track works has commenced. It is expected that the contract for civil and track works for about 1000 route kilometers on Eastern and Western DFCs would be awarded during 2012-13.

### **Progress of rail based Industries**

Several initiatives have been taken in the recent past to set up rail based industries. Madam, I am glad to inform the Hon'ble Members that the Rail Wheel Plant at Chhapra has successfully produced 78 wheels during 2011-12 and the Plant would be ready for full commissioning in 2012-13.

Similarly, the Rae Bareli Coach Factory is now ready for rolling out coaches and 10 coaches have already been manufactured. The phase-II of this factory would be commissioned in 2012-13.

Healthy progress has been made in the Diesel Component Factory at Dankuni with the commencement of trial production of underframes for high horsepower locomotives. The factory will be fully commissioned in 2012-13.

The wagon manufacturing factory at Kulti and fiat bogey frame unit at Budge Budge are likely to commence production during 2012-13.

As per a budget announcement made earlier by Mamata Ji, a wagon factory was to be located at a suitable location in Odisha. In view of the request received from State Govt of Odisha, wagon factory is being located at Sitapali (Ganjam District).

Keeping in view the increased requirement of passenger coaches, a rail coach factory at Palakkad with the support of Government of Kerala is proposed to be set up. Similarly, two additional new manufacturing units for coaches are also proposed to be established in the Kutch area in Gujarat and at Kolar in Karnataka, the latter with the active participation of the state government.

Further, it is proposed to establish a plant for manufacture of traction alternators for high horse power diesel locomotives at Vidisha in Madhya Pradesh.

.....(व्यवधान)

**अध्यक्ष महोदया:** आप सब बैठ जाइये। मंत्री जी, आप अपना भाषण जारी रखिए।

.....(व्यवधान)

**अध्यक्ष महोदया:** लालू जी, आप बैठ जाइये।

.....(व्यवधान)

**श्री लालू प्रसाद (सारण)** आपने मधेपुरा लोको और मढ़ौरा के बारे में नहीं कहा।

**श्री दिनेश त्रिवेदी:** हमने कहा कि..... (व्यवधान)

**अध्यक्ष महोदया:** मंत्री जी, आप चेयर को एड्रेस कीजिए।

.....(व्यवधान)

**SHRI DINESH TRIVEDI :** I state with pride that a sick unit for wagon manufacture – ‘Braithwaite’ taken over by railways has been conferred with ‘Turn Around Award’ by the Board of Reconstruction of Public Sector Enterprises. Burn Standard, another unit taken over is also on its way to recovery.

In addition I propose to set up a factory at Shyamnagar in West Bengal on PPP basis for manufacture of next generation technology Propulsion System for use in high power electric locomotive, which will enable enhancing of production capacity of CLW.

MADAM SPEAKER : Nothing else will go on record.

(Interruptions)...\*

SHRI DINESH TRIVEDI :I also propose to utilize and augment the electric loco Ancillaries Unit of CLW being set up at Dankuni for fabrication of locomotive shells and assembly of three phase locomotives for manufacturing of new generation 9000 HP locomotives under transfer of technology from Japan. This unit will be a modern facility with capacity to assemble 100 electric locomotives per year.

### **Connectivity to Neighbouring Countries**

In our effort to have cordial and improved relations with neighbouring countries, Indian Railways is taking up projects to provide rail connectivity to such countries. In 2011-12, we had taken up two projects namely, Jogbani-Biratnagar new line and Jaynagar-Bijalpura-Bardibas to provide connectivity to Nepal. Continuing with the approach, I propose to take up a project to connect Agartala with Akhaura in Bangladesh. This rail link will not only improve bilateral ties but will also help in establishing connectivity with inaccessible areas in northeast as journey from Kolkata to Tripura via Bangladesh will result in significant savings in time and distance travelled.

### **Passenger Amenities**

Madam, I have already mentioned about formation of an Indian Railway Station Development Corporation to redevelop 100 stations in the next five years. Indian Railways however have more than 8000 stations and it is necessary that efforts towards improved availability of amenities like waiting halls, benches, adequate lighting, drinking waters, toilets, proper platform services etc. are made

---

\* Not recorded.

in a concerted manner. With this concern, I propose to raise the allocation under passenger amenities from `762 crore in 2011-12 to `1,102 crore in 2012-13.

Some of the passenger and other user friendly measures introduced or being proposed during 2012-13 are:

1. To facilitate easy movement of passengers, installation of 321 escalators at important stations of which 50 will be commissioned during 2012-13;
2. 12 State of Art mechanized laundries already set up and 6 more to become functional during 2012-13;
3. SMS on passenger mobile phone in case of e-ticket along with an ID proof to be accepted as proof of valid reservation;
4. Introduction of regional cuisine at affordable rates through catering service to cater to local palate;
5. To meet the needs of changing times and customer demand, launching of “Book-a-meal” scheme to provide multiple choice of meals, like low cost meal, diabetic meal etc. through SMS or email;
6. To set up AC Executive lounges at important stations to provide value added services at a charge, offering facilities such as wifi internet, buffet services, wash and change, concierge services for pre-departure and post-arrival assistance to passengers;
7. Setting up of new Rail Neer Plants at Palur in Tamilnadu and Ambernath in Maharashtra to facilitate smooth supply of water at stations;
8. Expansion of housekeeping schemes for trains such as Clean Train Station, On Board Housekeeping Services for cleaning *en route* and mechanized cleaning at originating/terminating stations;

9. Introduction of 'Rail Bandhu' on-board magazine on Rajdhani, Shatabdis and Duronto Trains;
10. Introduction of coin/currency operated ticket vending machines as a pilot project;
11. Introduction of Alternate Train Accommodation System (ATAS) as a pilot project to accommodate waitlisted passenger on alternate trains;
12. Introduction of first model rake with world class interiors;
13. Upgradation of 929 stations as Adarsh Stations including 84 stations proposed in 2012-13 (**Annexure 19**). 490 stations have been completed so far;
14. Construction of Multi-functional Complexes at 24 locations completed;
15. Sale of PRS tickets through 151 post offices;
16. Implementation of electronic transmission of Railway Receipts for freight traffic direct to the customers.

Madam, I am also happy to inform the august House that Railways have recently introduced satellite based Real Time Train Information System (RTIS), also called **SIMRAN**, to provide accurate train running information to passengers through SMS, internet etc. The system has already been activated on 36 trains covering Rajdhani, Shatabdis and Durontos and it will be introduced in all mail/express trains in the next 18 months. On-board passenger displays with indication of next halt station and expected arrival time to passengers in running trains through inputs from RTIS will also be introduced in all mail/express trains progressively.

### **Security of Passengers**

Madam Speaker, security of our passengers has been of prime concern to us. I am pleased to inform that I intend to complete the unfinished task of installation of Integrated Security System at all 202 identified stations during 2012-13. Additionally, escorting of trains by RPF/GRP has been extended to almost 3500 trains. It is also now proposed to integrate the RPF Helpline with the All India Passenger Helpline to facilitate much faster response to the security needs of passengers.

### **Disaster Management**

Madam, Railways must possess modern, well-trained and equipped disaster management machinery. The rescue and relief teams for the accident sites need specialized training where they can be engaged in hands on drills. **I plan to set up three training centres named as “safety villages” at Bengaluru, Kharagpur and Lucknow.**

### **Cooperation with NID**

The National Institute of Design (NID) at Ahmedabad is internationally acclaimed as one of the foremost multi-disciplinary institutions in the field of design, education and research. I had occasion to visit this Institute with a view to harnessing their expertise in design so as to leverage it for bringing out design related improvisations in the facilities available to passengers and other rail-users. A dedicated Railway Design Centre is proposed to be set up in the NID campus with an endowment fund of 10 crore to be utilised for developing concepts in various areas such as station architecture, coach layouts, luggage storage in coaches, toilets, ticketing kiosks and online services, freight service systems etc.

### **Specialised House-keeping Body**

Madam, this is one of the very important suggestions and announcements.



I am concerned and I am sure that so is the country that the standards of hygiene and cleanliness need to be improved substantially. I am not prepared to accept the situation as it is now and all out efforts would be made to improve the standards of cleanliness and hygiene on trains and at the stations within the next six months. This is a very specialised activity which comes under the core area of House-keeping. Indian Railways is duty bound to provide high standards in both, as this is giving a bad name to the otherwise efficient rail system. I propose to **set up a specialised House-keeping body** to take care of both, i.e. stations and the trains.

### **Initiatives for differently-abled persons**

Indian Railways has always been alive to its social responsibility towards ensuring comfortable train journey for differently-abled persons. Besides providing several travel concessions to such persons, Indian Railways has taken initiative to start manufacturing especially designed coaches having earmarked compartments and toilets adapted to the needs of wheel chair borne/differently-abled person. Each differently-abled friendly compartment provided in specified coaches has a berthing capacity for 4 passengers including two attendants along with toilet and other amenities. Indian Railways has so far manufactured about 2,100 specially designed coaches. It will be our endeavour to have one such coach in each mail/express train. Besides, all Garib Rath rakes are provided with AC compartments for differently-abled persons in the power cars. Efforts are being made to ensure ease of access to platforms and other areas at stations for differently-abled persons.

### **Catering Policy**

Given the fact that catering is a passenger service, there is an urgent need to redefine railways' approach towards catering and to address demands of the entire spectrum of passengers. The need for visible improvements in the service through

pantry cars and base kitchens is a priority since expectations of young India are high and they expect services especially on premium trains, to be of international standards.

I therefore propose that reputed professional agencies which are providing such services internationally be engaged through global tenders for pantry cars and base kitchens under departmental supervision and management. By engaging such specialised international professionals, a benchmark shall be set for modernisation and upgradation. A pilot project will be launched on a few premium trains to introduce international expertise on Indian Railways for catering services.

### **High Speed Initiatives**

Madam, we had decided to construct High Speed Passenger Rail corridors in the country for running trains at speed of 250-350 kmph. As decided earlier, pre-feasibility studies on six corridors have already been taken up. One more corridor to be studied this year is Delhi-Jaipur-Ajmer-Jodhpur. Study of Pune-Mumbai-Ahmedabad corridor has been completed and we are working on finalisation of financing of this project. Government of Kerala is also pursuing a high speed corridor between Thiruvananthapuram to Kasargod. **National High Speed Rail Authority** is under formation. However, the high speed corridors are highly capital intensive and resource issues need to be addressed with innovative funding mechanism and significant government support to make them a reality. The cooperation of state governments is a precondition to the success of high speed rail initiatives.

### **Green Initiatives**

There are a lot of green initiatives, Madam, which we have taken. The list runs very long and I am sure hon. Members would be more interested in what is

happening in their constituencies. So, with your permission, I would skip the list and request that it may be taken as read. But I will talk about the Green Toilets.

\*Madam, it is well known that railways are extremely environment friendly and we are committed to protect our environment. The year 2011-12 was declared as the “Year of Green Energy” by Railways. Several measures initiated/proposed to be initiated to promote clean environment are:-

1. Setting up of 72 MW capacity windmill plants in the wind rich areas of Andhra Pradesh, Karnataka, Kerala, Tamil Nadu and West Bengal;
2. Setting up of 200 remote railway stations as “Green Energy Stations” powered entirely by solar energy;
3. Providing solar lighting system at 1000 manned level crossing gates in non-electrified territory to improve illumination and enhance safety of road users.
4. Introduction of mobile emission test car to measure pollution level of diesel locomotives;
5. Commissioning of two bio-diesel plants in 2012-13 at Raipur and Tondiarpet;
6. Acceptance of SMS on mobile phones as proof of valid reservation, thus saving paper; and
7. Introduction of a ‘**Green Train**’ (with low emissions diesel locomotive and coaching stock with bio-toilets) to run through the pristine forests of north Bengal.\*

### **Green Toilets**

Madam, the problem of environmental degradation and corrosion of tracks due to night soil has been engaging the attention of the railways for a long time.

---

\* ....\* This part of the speech was laid on the Table.

The rail corrosion costs railways more than `350 crore every year. As also pointed out by both Kakodkar and Pitroda Committees, there is an urgent need to replace the conventional open-discharge toilets with 'Green Toilets' with a view to having cleaner, hygienic and safer railway ecosystem. The DRDO developed bio-toilets are currently under extended trial to test their efficacy and suitability. In the next year, 2,500 coaches will be equipped with these bio-toilets. Trials with retention-evacuation type toilets such as vacuum toilets are also planned on a few premium trains. Based on experience, more number of coaches would be equipped with such green toilets.

## **Sports**

Madam, Indian Railways has been a leading patron of sports in the country. It provides employment to more than a thousand eminent sports-persons every year; participates in 55 national championships and is presently the holder of 29 national titles. Seven of our sportspersons have been honoured with Arjuna Award and Major Dhyan Chand Award in 2011. I am proud to inform the Hon'ble Members that five railway sport-persons have also qualified for Olympics 2012. Sports has now come to acquire the status of a mainstream activity, its soft power being recognised universally considering that it impacts national mood, affects wellness and contributes to the prestige and honour of the nation. I propose to develop a road map for Railway Sports that facilitates creation of an atmosphere that nurtures excellence, provides the sports-persons the right leverage to excel and equips them with the necessary tools to achieve success. The Railway Sports Promotion Board would be provided the necessary wherewithal to administer promotion of sports in a highly professional manner for ensuring even better performance by railway sports-persons. I also intend to review the entire systems, governance structures and policies relating to sports so that the dominant leadership position of Railways is further enhanced. To begin with, I intend to institute a **Rail Khel Ratna** Award that would be given to 10 sports-persons every

year, based on their current performance. The awardees would be provided world class training to hone their skills further.

### **Staff Amenities**

I have already informed the House about quantum jump in the allocation for activities related to staff welfare. Railway is a 24x7 service available to the rail-users. To run services at this scale, the employees have to put in long hours of duty without any respite round the year and the compulsion of job creates high stress levels. I therefore intend to introduce a wellness programme for them at their work places for early detection of risk factors, prevention and early treatment of diseases caused due to high blood pressure and sugar levels, obesity and other lifestyle related ailments.

We need to recognise the dedication, hard work and sacrifice of the staff at all levels. To minimise incidence of human error especially amongst the skilled and technical staff including loco pilots, cabin men and gangmen, it is important to ensure proper rest period for them. I am also conscious of the importance of periodic training and creation of a general environment to provide them enhanced dignity. I have also requested NID to design appropriate outfits for various categories of workforce.

### **Industrial Relations**

Madam, I have a firm belief in democratic process of decision making and have had regular consultations with the staff federations on several organisational issues. The railway federations are extremely responsible and work in the best interests of the railways. I assign highest importance to continuance of healthy and harmonious tradition of industrial relations across length and breadth of Indian Railways. In recognition of the commitment of the employees to the organisation

and their contribution to increasing the productivity, Indian Railways paid the Productivity Linked Bonus equivalent to wages of 78 days for 2010-11.

### **Recruitment**

This is one of the very important areas and several questions were posed to me during the Question Hour. Madam Speaker, over the years, Railways had come to have large number of vacancies in various categories of staff, including in technical and safety related areas. These have an adverse impact on operational and safety performance of the organisation. I am happy to inform that during the year 2011-12 we have recruited over 80,000 persons to fill up some of such vacancies. During 2012-13, more than one lakh persons are proposed to be recruited. With these recruitments, Indian Railways will also be wiping out the backlog vacancies of SC/ST/OBC and physically challenged persons and complying with the instructions of DOP&T.

### **Railway PSUs**

Madam, I feel extremely happy to inform the House that all the 11 Public Sector Undertakings of the Railways performed extremely well with a healthy growth in total dividend paid by them. Various important contracts have been bagged by the Railways PSUs in the neighbouring countries for constructions/rehabilitation of railway lines and for supply of rolling stock. The dividend paid in 2010-11 amounted to 429 crore which was more by 31% than the previous fiscal.

### **Production Units**

Madam, Railways' Production Units provide this organisation a sustained supply of rolling stock. I propose to modernise production units with state-of-art technology. Through continued innovations and improvisations, it has been

possible to induct latest technologies like IGBT based 3-phase engines for locomotives, Stainless Steel Coaches, air conditioned Metro Cars etc. DLW has been able to manufacturer the prototype of the next generation WDG-5 locomotives with a 5500 High Horsepower Power pack with indigenous design efforts.

Rail Coach Factory, Kapurthala, through its efforts has been able to develop non-AC version of such coaches to benefit the common man by providing him better interiors, improved riding comfort and significantly enhanced safety features. It is further proposed to manufacture two AC Double Decker rakes comprising LHB coaches. I intend to streamline the production process further through a long term production plan that would lead to better inventory management and facilitate induction of more energy efficient and cutting edge technology in a planned manner.

### **E-procurement and e-auction**

Indian Railways have a highly professional procurement protocol and a codified and transparent system of decision making to procure the required products at reasonable prices. Yet there is scope for further improvement. To provide further transparency and efficiency to the procurement process, the system of e-procurement has been implemented for purchase of stores in the Zonal Railways Headquarters and production units. These initiatives are being expanded further for including the field units within the ambit of this process. Feasibility of including works tenders also within the ambit of e-procurement is being explored. In addition to this, a pilot project for e-auction of sale of scrap has been successfully conducted on Northern Railway and this would be expanded and rolled out on other units during 2012-13, thereby considerably improving transparency, efficiency and wider reach for this important activity. I propose to have in future e-procurement and e-auction of all the scraps.

### **Restructuring of Railway Board**

This again is a very important item which deals with restructuring of Railway Board. Madam, I take immense pride in informing the august House that my railway family is extremely committed, professional and fully capable of delivering the desired results. It is a dream organisation to work for the young generation and provides excellent job satisfaction. This talent-rich organisation of almost 14 lakh employees includes the best brains from IITs, IIMs, Medical Colleges and other professional institutes. While it has made outstanding contribution in nation building, I feel the current structure needs to be altered to meet the challenges of changing times. This vast organisation has pockets of both excellence and anachronism. The Board should be structured along business lines rather than on functional lines in sync with corporate objectives.

I have to fortify the Indian Railways to make it responsive to the changing economic scenario and equip it to leverage upon the new opportunities. There is also a need to infuse larger accountability and its structure must be aligned with organisational objectives. We need a system that delivers. The issue needs to be debated and discussed with Board and Rail Parivar.

My challenge is to make a Railway system which is Safe, Modern and Efficient. Madam, the requirement of resources for rail infrastructure is extremely high and in order to provide a thrust to Railways efforts at mobilising additional revenues, I have decided to **induct 2 new Board Members viz. PPP/Marketing and Safety/Research**. The new Members will be charged with the responsibility of finding ways and means of augmenting resources and providing further focus on safety.

### **New Passenger Services**



With augmentation of infrastructure in the form of completion of more new lines, doubling, gauge conversion projects, and induction of higher number of locomotives and coaches, I am happy to announce a number of new passenger services keeping in view the needs and aspirations of the people. I propose to introduce 75 new Express trains, 21 Passenger trains, 8 new MEMU services and 9 DEMU services. Besides I also propose to extend the run of 39 trains and increase the frequency of 23 trains. These have been listed at **Annexure 20**. I am going to give a detailed list afterwards. If the hon. Members have patience, I promise to give a detailed list. If hon. Members are ready to sit, there are about 820 new items which I am going to announce. I am willing to sit the whole day.

This is very important. I just seek your silence for one minute. Lalu ji, this is very important.

Additionally, as an endeavour to facilitate rail travel to important places of Sikh pilgrimage, “**Guru Parikrama**” special trains are proposed to be run on Amritsar-Patna-Nanded routes, where also a large number of people from all sects visit. I am sure I have the blessings of all the *Gurus*.

With a view to further enhancing the carrying capacity of suburban services in Mumbai area, 75 new services in the Churchgate-Virar, Virar-Dahanu Road, Chhatrapati Shivaji Terminus-Kalyan-Kasara and Chhatrapati Shivaji Terminus-Kalyan-Karjat sections, Harbour and Trans-Harbour line will be run.

In Chennai area, it is proposed to run 18 additional services on Chennai Beach-Tambaram, Chennai Beach-Chengalpattu, Chennai Beach-Avadi, Chennai Beach-Tiruttani, Chennai Beach- Gummidipundi/Sullurupetta and Chennai Beach-Velachery sections.

To strengthen the suburban services in Kolkata area, 44 new services will be introduced including from Sealdah-Ranaghat, Ranaghat-Naihati, Ranaghat-Shantipur, Ranaghat-Krishnanagar, Ranaghat-Gede, Ranaghat-Bangaon, Bangaon-Barasat, Barasat-Hasnabad, Bandel-Barddhaman, Bandel-Howrah, Bandel-Naihati, Seoraphuli-Tarkeswar, Santragachi-Bagnan, Santragachi-Amta, Santragachi-Mecheda, Santragachi-Panskura, Howrah-Haldia, Howrah – Kharagpur and Mecheda-Digha.

It is also proposed to introduce 50 new services in Kolkata Metro in the coming year.

### **Stoppages of trains**

There are innumerable requests from Hon'ble Members for providing stoppages of trains. While I appreciate the concerns of the Members for convenience of the people, I should inform the House that providing additional stoppages to trains reduces speed and slows down trains, causing congestion in the route. In some cases, operational constraints do not permit any stoppage at the requested stations. I am sure the Hon'ble Members will reconsider their requests. Otherwise the very propose and character of trains like Shatabdis/Rajdhanis will be lost.

### **Financial Performance**

Madam, now I come to the financial performance and before I proceed further, let me cite this poetry...(Interruptions)

**अध्यक्ष महोदया:** थोड़ा सुन लीजिए।

**श्री दिनेश त्रिवेदी:** कंधे झुक गए हैं, कमर लचक गई है,

बोझा उठा-उठाकर बेचारी रेल थक गई है।

रेलगाड़ी को नई दवा चाहिए,

नया असर चाहिए और थोड़े पैसे चाहिए।

इस सफर में मुझको आपसा हमसफर चाहिए।

Madam, I now come to the financial position of the Indian Railways and have no hesitation in informing this august House that Indian Railways are passing through a difficult phase. In the current year, although there were no arrears of Pay Commission to be paid, the impact of allowances and several post-budgetary factors has been very stressful for the finances of the Railways.

On the loading side, **the continued** ban on export of iron ore by Karnataka and Odisha state governments led to scaling down of loading target from 993 MT to 970 MT in the revised estimates. However, the earnings target for goods has been retained in view of freight rationalization implemented from 6<sup>th</sup> March, 2012. The rationalization seeks to better align the freight tariff with cost of rendering service and ease the pressure on railway finances.

In view of the lower growth in number of passengers i.e. 5.1% to end of January 2012, as against the budgeted target of 5.9%, the earnings target has been scaled down by `1,656 crore to `28,800 crore in the revised estimates. Taking into account the lower growth in Other Coaching and Sundry earnings, the Gross Traffic Receipts have been kept at `1,03,917 crore in the RE, short of the budget target by `2,322 crore. On the other hand, higher provision of `3,000 crore is required for Ordinary Working Expenses and Pensions to meet post-budgetary requirements. Thus, provision has been enhanced to `75,650 crore for Ordinary Working Expenses and to `16,800 crore for appropriation to the Pension Fund in the revised estimates.

I am extremely grateful to the Railway Convention Committee for reducing the rate of dividend from 6% to 5% for 2011-12, thereby providing a relief of about `650 crore. However, I would like to state with pride that Railways have not

defaulted on the payment of dividend despite the financial crunch in the last two years.

After meeting the full dividend liability of `5,652 crore, the 'Excess' remaining is only `1,492 crore as against the budgeted amount of `5,258 crore. The 'Excess' being inadequate to meet requirements of safety related works financed through Development Fund, a loan of `3,000 crore has been extended by Ministry of Finance. The Operating Ratio of the railways is also estimated now to be 95.0% as against the budgeted target of 91.1%.

मंजिल अभी दूर है,  
और रास्ता जटिल है।  
कन्धा मिला के साथ चलें,  
तो कुछ नहीं मुश्किल है।  
साथ मिल कर जो हम पटरियाँ बिछाएँगे,  
तो देखते ही देखते सब रास्ते खुल जाएँगे।

### **Revamping the Accounting System**

Railways have initiated an accounting reforms project that would enable it to move over gradually to an accrual based accounting system as also envisaged in the Vision 2020. An action plan has been drawn to complete the work within the broad framework as envisaged by GASAB (Government Accounting Standards Advisory Board).

श्री लालू प्रसाद : बिहार का क्या हुआ?

श्री दिनेश त्रिवेदी: पूरा बिहार झंझर है। .....(व्यवधान)

MADAM SPEAKER: Nothing except what the hon. Minister says will go on record.

(Interruptions).....\*

---

\* Not recorded.

**SHRI DINESH TRIVEDI: Budget Estimates 2012-13.** Madam, I shall now deal with the Budget Estimates for 2012-13.

The railways is targeting to carry 1025 MT of revenue earning originating traffic during 2012-13, which is 55 MT more than the revised estimate target of 970 MT. The freight earnings target has been kept at 89,339 crore, indicating a growth of 30.2% over the current year revised target. The number of passengers is expected to increase by 5.4% in the year 2012-13 with the increase in number of trains and higher occupancy. The passenger earnings have been kept at 36,073 crore, an increase of 7,273 crore over the revised estimates of the current year. The Other Coaching and Sundry earnings are expected to grow by 8.9% and 10.7% in 2012-13 to 2,994 crore and 4,096 crore respectively and Gross Traffic Receipts are expected to be 1,32,552 crore, i.e. an increase of 28,635 crore over the Revised Estimates of 2011-12.

Ordinary Working Expenses are estimated at 84,400 crore i.e. 11.6% higher than the current year to meet additional liabilities along with an appropriation of 18,500 crore to Pension Fund. In order to step up investments in safety, the Appropriation to Depreciation Reserve Fund has been enhanced to 9,500 crore, signifying an increase of about 54% over the RE of the current year.

The railways have budgeted to discharge full dividend liability of 6,676 crore to the general exchequer for the year 2012-13 calculated on the basis of applicable rate for the current year.

Madam, all organizations face highs and lows during their life and Indian Railways has also witnessed periods of affluence and shortfalls. I am grateful to the Hon'ble Finance Minister for extending a loan of 3,000 crore to meet the urgent needs of safety related investment in 2011-12. The loan is repayable in two

equal instalments and carries an interest of 8.55%. **I am delighted to inform the august House and I am sure the hon. Finance Minister would also like this, that I propose to return the full loan amount of 3,000 crore along with interest in the year 2012-13 itself.**

The best ever Operating Ratio of Indian Railways, this is a very ambitious target and I am sure that we are going to fulfil it, was 74.7% in the year 1963-64. In consultation with the Railway Board, I am targeting to improve the Operating Ratio from 95% to less than 80% by the end of 12<sup>th</sup> Plan. This landmark improvement in railway finances would enable building up of a strong base to meet the challenges ahead and bring back the confidence of people in Railways, thereby dispelling all apprehensions that Indian Railways is going downhill. **I expect to achieve an Operating Ratio of 84.9% in 2012-13 as compared to 95% in the current year. If this trend continues, I have no doubt that my Operating Ratio will improve upon even the best ever of 74.7% within the 12<sup>th</sup> Plan.**

Madam, all the Hon'ble Members are fully aware of the financial difficulties which Indian Railways is passing through. The factors contributing to such situations are also quite well known. The Railways have been facing considerable criticism, much of it unwarranted, for its present financial situation.

श्री सैयद शाहनवाज हुसैन (भागलपुर) पानी पी लो।

श्री दिनेश त्रिवेदी: पानी पीने की जरूरत नहीं है, The budgetary support from the government has not been at the levels required by the railways. Yet it is my duty to address the issues before us and take this great organization forward. While balancing my budget this year and formulating the Rail Budget for the next fiscal, I have had a hard look at the revenue model available to us and have realized the true import of the dictum - **“one who does not help himself is helped by none”**.

श्री सैयद शाहनवाज हुसैन : एक शेर हो जाए।

श्री दिनेश त्रिवेदी : अभी सवा सेर कर रहे हैं। I have been under tremendous pressure for the last few months from all quarters of society, be it staff federations, various parliamentary committees including the Public Accounts, Consultative and Standing Committees, C&AG, Members of Parliament cutting across party lines, media and even rail users to address the issue of inadequate resource generation by the Railways. Collectively and individually, they have time and again questioned as to what is restraining the Indian Railways from raising financial resources internally which are much needed not only for improving passenger amenities but also for safety and development.

As a measure of social welfare, Indian Railways extends travel concessions to more than 50 categories of travellers which include students, sportspersons, scouts & guides, farmers, senior citizens, teachers, girls, youth, patients etc. The value of concessions granted to travellers is more than 800 crore per year. Continuing this contribution of Indian Railways to the society, **I propose to extend 50% concession in fare in AC 2, AC 3, Chair Car and Sleeper Classes to patients suffering from ‘Aplastic Anaemia’ and ‘Sickle Cell Anaemia diseases’.**

This is important and I am sure that the House will recognise this. In recognition of the laurels which the winners of Arjuna Awards have brought to the country through their outstanding performance in their respective sports, **I propose to extend the facility of travel by Rajdhani and Shatabdi trains to them.**

Madam, I have had wide consultations with various stakeholders. The input costs of railways have been going up. The impact of the 6<sup>th</sup> Pay Commission on the staff costs is well known to the Hon'ble Members. Fuel prices have

increased by more than 50% during the last decade. The movement of Wholesale Price Index and Consumer Price Index has followed similar pattern. During this period, the cost of passenger transportation by road has increased manifold. Consequently, a large chunk of short distance passenger traffic has got diverted from road to rail, creating additional pressure on rail infrastructure.

कंधे झुक गए हैं,

कमर लचक गई है,

बोझा उठा-उठा कर,

बेचारी रेल थक गई है।

रेलगाड़ी को नई दवा, नया असर चाहिए,

इस सफर में मुझको आपसा हमसफर चाहिए।

Therefore, I have been counselled to go for a steep increase in passenger fare as there has been no increase for last almost 8 years. However, guided by an overriding concern for the aam admi, माँ माटी मानुष. I have desisted from any steep increase.

The Izzat Scheme was introduced by Mamata Banerjee to enable the underprivileged citizens to travel with pride. Any person with less than `1,500 monthly income can avail benefit of this scheme with a monthly pass for `25 only. To give relief to the poorest sections of the society, I **propose to extend the travel distance from 100 km to 150 kms under Izzat Scheme**, thus covering all designated suburban sections keeping the rate of `25 unchanged.



As Hon'ble Members are aware, so far the earnings from the freight traffic have been subsidising the passenger traffic. This model of heavy cross subsidy is not sustainable over a long period. If this continues, then I am afraid railways may lose freight traffic to road.

Madam, there has been a demand from several quarters for setting up of an **independent Railway Tariff Regulatory Authority** that will suggest the level of tariffs both for freight and fares. However, I feel this is an important area and needs a serious debate. The pros and cons of the decision are required to be considered carefully. There is no exclusive body to advise whether an independent regulatory body is desirable. I am therefore, appointing a body of Experts with representatives of customers, passengers, trade/industry, and public representatives etc. to examine this important issue. On receipt of the report and after debating in Parliament a suitable decision will be taken after discussion in Parliament not before that.

I propose to rationalise the fares to cause minimal impact on the common man and to keep the burden within tolerance limits in general. I am asking for an extra only 2 paise per km for suburban and ordinary second class.

श्री लालू प्रसाद : रेलवे की पहचान खत्म मत कीजिए। ....(व्यवधान)

SHRI DINESH TRIVEDI : Similarly, increase for mail express second class will be by only 3 paise per km; for sleeper class by only 5 paise per km; for AC Chair Car, AC 3 tier & First Class by only 10 paise per km; AC 2 Tier by only 15 paise per km; and AC I by only 30 paise per km. Corresponding rationalisation in minimum distance and fare chargeable in various classes has also been proposed.

I am aware that a large number of passengers face problems at ticket windows because of non-availability of loose change. This causes a lot of hardship and delays the ticket dispensing process leading to longer queues. Incidences of passengers having to forego the change due towards them are also not uncommon. In order to address this problem, I have decided to incorporate a rounding off mechanism in the fare structure. For all ordinary and mail/express trains, rounding off will be to the next nearest five rupees. However, for the suburban passengers, I propose to permit a limited exception in the form of downward rounding off also in a few cases. By way of example, a fare of `11 will become `10 and `6 will become `5. The minimum fare chargeable and the platform ticket will now be `5.

The proposed revisions will have marginal impact on the fares. The increase in fares for suburban second class passengers travelling 35 km will be only 2. For non-suburban second class ordinary passenger travelling a distance of 135 km, increase will be 4 only. For second class mail/express passenger travelling a distance of 375 km, the addition to the fare will be only 12 and that for a 750 km journey by sleeper class on mail/express train will be only 40. An AC 3 tier passenger travelling a distance of 530 km will be required to pay an additional 57. The increase for AC 2 tier and AC I passenger travelling over same distance will be 84 and 163 respectively.

The proposed adjustments do not even cover fully the impact of increase in fuel prices during the last eight years. I am keeping the valuable passengers of Indian Railways insulated from the burden of increase in staff costs.

I wish to share with the august House that I am contemplating a system of segregating fuel component in the cost associated with passenger services and call it **FAC (fuel adjustment component)**, which I am not doing now. This is

something for the future. It will be known as the Fuel Adjustment Component. The FAC will be dynamic in nature and will change in either direction with the change of fuel cost. I must also be forthright and take the House into confidence in mentioning that in the event of any further increase in input costs of railways, it will not be possible for us to keep the passengers cushioned from the impact of such increases.

Through the above proposals, I seek to create a partnership with my passengers and I assure the august House that the additional revenue will be help the railways provide better, cleaner and safer services to them. I am sure that the people at large would welcome it.

Madam, before I end my speech, I would just wish to say:

रेलगाड़ी की छुक-छुक में ही,  
 आम आदमी की धक-धक है।  
 रेलगाड़ी की बरक्कत में ही,  
 देश की बरक्कत है।  
 रेलगाड़ी को कुछ दुलार की जरूरत है,  
 थोड़ी राहत, थोड़ी चाहत, थोड़े प्यार की जरूरत है।  
 रेलगाड़ी की छुक-छुक में ही,  
 आम आदमी की धक-धक है।

Madam, I have got 820 Annexures. I can tell you that I have considered the requests of most of the hon. Members of Parliament. When they look at the

Annexures, I am sure that they will come and thank me. With these words Madam, I commend the Railway Budget for 2012-13 to the august House.

(Placed in library. See No. LT-6173/15/12)

---

**13.48 hrs.****DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 2011-2012**

MADAM SPEAKER: Now, we will take up Item No. 7.

THE MINISTER OF RAILWAYS (SHRI DINESH TRIVEDI): I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (Railways) for 2011-12.

(Placed in library. See No. LT-6174/15/12)

---

**13.48 ½ hrs.****DEMANDS FOR EXCESS GRANTS (RAILWAYS), 2009-2010**

MADAM SPEAKER: Now, we will take up Item No.8.

THE MINISTER OF RAILWAYS (SHRI DINESH TRIVEDI): I beg to present a statement (Hindi and English versions) showing the Demands for Excess Grants in respect of the Budget (Railways) for 2009-10.

(Placed in library. See No. LT-6175/15/12)

MADAM SPEAKER: The House stands adjourned to meet again at 2.50 pm.

**13.49 hrs**

*The Lok Sabha then adjourned for lunch till Fifty Minutes past  
Fourteen of the Clock.*

---

**14.50 hrs**

*The Lok Sabha re-assembled after Lunch at Fifty Minutes past  
Fourteen of the Clock.*

(Mr. Deputy-Speaker *in the Chair*)

... (*Interruptions*)

SHRI T.R. BAALU (SRIPERUMBUDUR): Sir, where is the Minister?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF  
WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): He is coming...

(*Interruptions*)

**14.52 hrs****MATTERS UNDER RULE 377 \***

MR. DEPUTY-SPEAKER: Hon. Members, the Matters under Rule 377 shall be laid on the Table of the House. The Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them, may personally hand over slips at the Table of the House within twenty minutes.

Only those matters shall be treated as laid for which slips have been received at the Table within the stipulated time. The rest will be treated as lapsed.

**(i) Need to establish a Common Facilitation Centre for farmers cultivating Rubber at Devarappali and a Rubber Research Institute in Rajahmundry in Andhra Pradesh**

SHRI ARUNA KUMAR VUNDAVALLI (RAJAHMUNDRY): The Rubber Plantation drive took place from early 1985 in my Constituency i.e. Rajahmundry. During 2009, the rubber yielding was 40 tonnes from 75 hectares of land and last year the production was 55 tonnes from 98 hectares. The existing Rubber Board office in Rampachodavaram is procuring the natural Rubber in the form of smoked sheets and the buyers are from out of the State only as there is no single small scale industry working on Rubber in this region.

I, therefore, urge upon the Government to take some urgent steps for the development of Rubber plantation and industry in the Region. There is an urgent need to establish a “Common Facilitation Centre” (CFC) at Devarapalli nearby Ramapachodavaram, for registering all the Rubber crop farmers, price fixation as per the demand from the CFC and to carry out marketing activities by farmers through CFC, which will be under the control of Rubber Board, Government of India.

---

\* Treated as laid on the Table.

As the climatic condition of this region is friendly for Rubber crop, there is need to establish a Rubber Research Institute in Rajahmundry for developing new breeds of crop for high-yielding and there is also a need to establish one Educational Institute on Rubber technology under the aegis of Central Government to meet the requirement of skilled manpower.

I would also like to request through this august House that there is an urgent need to provide tax sops for the development of the industry for creating Rubber City near Rajahmundry to create employment opportunities and to provide benefit to the farmers in long run especially to the primitive Tribes who are cultivating Rubber.



**(ii) Need to address the problem of shortage of LPG in Kerala**

SHRI KODIKKUNNIL SURESH (MAVELIKKARA): I would like to raise a very important matter affecting every household in Kerala. Liquefied Petroleum Gas (LPG) is supplied to Kerala by the Tamil Nadu-based bullet tanker lobby. This lobby is very strong and has a membership of 4000. Because of their strike, the supply of Liquefied Petroleum Gas to Kerala has dwindled, which has caused cooking gas shortage in Kerala. The LPG supply in Kerala is in a critical position. As per rule, LPG cylinders are to be supplied to the consumers within 20-30 days. But, now-a-days, consumers have to wait for 60-70 days to get LPG supplies which creates difficulties for the consumers. The Indane consumers are the worst affected in Kerala since the consumers of Indane get their supplies only after two months. The shortage of LPG Cylinders encourages black-marketeers who fleece innocent consumers.

Also, the LPG bottling plant of India Oil Corporation in Kochi stopped production in one of its units which further aggravated the shortage of LPG. There is a shortage of around 7,500 cylinders a day following the stoppage of operation in one of its units. People have to wait for months to get LPG refill. It is learnt that the bullet tankers from Mangalore were not arriving in Kerala for the last quite some time. However, 50 per cent of the supply is from Kochi Refineries and the production is continuing with the limited supply. Though, the operations at the Kozhikode and Parippally plants were not much affected, these plants are unable to meet the entire requirement of LPG in Kerala.

The LPG shortage in Kerala could only be solved with the completion of the interim LPG unloading facility at Cochin till the multi-user liquid terminal of the Cochin Port trust comes up. It is learnt that this proposal is yet to get the clearance from the Centre.

I, therefore, urge upon the Union Government to take immediate steps to clear the proposal of setting up multi-user liquid terminal of the Cochin Port Trust and till this is cleared, complete the interim LPG unloading facility at Kochi immediately so that the problem of LPG shortage in Kerala is taken care of. I have been raising the demand for setting up of a Bottling Plant at Chengannur for a long time. If a Bottling Plant is set up at Chengannur, the shortage of LPG in Central Travancore will be eased. I request that immediate steps be taken in this direction.

**(iii) Need to ensure the safety of lady passengers in trains**

SHRI P.T. THOMAS (IDUKKI): I would like to bring the attention of the Government towards the increasing incidents of atrocities against lady passengers in trains. Several measures to enhance the security in trains have been assured after the brutal incident of killing a lady passenger in Kerala last year. But the harassment and violence against women are still reporting. The robbery in passenger trains is also increasing. A number of such incidents are reported recently from the long distance trains bound to Kerala. In many such cases the railway authorities and the Railway Protection Force are reluctant to register the complaint. The instruction for keeping FIR copy in all the trains is not adhered to. I request the attention of the Government to this matter and take necessary actions with immediate effect. I also request the Government to direct the railways to ensure cleanliness of train compartments especially in this summer vacation.

**(iv) Need to provide basic civic facilities in  
Hoshiarpur Parliamentary Constituency, Punjab**

**श्रीमती संतो चौधरी (होशियारपुर):** मेरा निर्वाचन क्षेत्र होशियारपुर है जो हिमाचल प्रदेश की पहाड़ियों से जुड़ा हुआ है। 75 प्रतिशत एरिया कन्डी क्षेत्र कहलाता है जिसमें मुकरियां, दसूहा, टांडा, शाम चौंरासी तथा चब्बेवाल तथा कुछ होशियारपुर विधान सभा के गांव भी सम्मिलित हैं। इन विधान सभा के लोग आज भी मूलभूत सुविधाओं से वंचित हैं। विकास नाम की कोई भी परियोजना नजर नहीं आती। इसी कारण सड़कें, चिकित्सा, स्कूल, कॉलिज, पीने का पानी, शौचालय इत्यादि सुविधाएं प्राप्त नहीं हैं। बच्चों को पढ़ने के लिए पैदल 3-4 कि.मी. जाना पड़ता है। बीमार व्यक्ति को 30-40 कि.मी. शहर जाना पड़ता है। आने-जाने के लिए बस की भी व्यवस्था नहीं है। गांव में गर्भवती महिलाओं को अस्पताल न होने के कारण सरकार द्वारा चलाई हुई सुविधाओं से वंचित रहना पड़ता है। जंगली जानवरों से यह क्षेत्र भरा हुआ है। न तो कोई फसल रहने देते हैं और न ही लोगों को आराम की जिन्दगी जीने देते हैं। मैं ग्रामीण विकास मंत्री जी से अनुरोध करती हूं कि कन्डी एरिया के लिए स्पेशल पैकेज देकर वहां के लोगों को मूलभूत सुविधाएं पहुंचाने का प्रबंध करें ताकि कन्डी क्षेत्र के लोग आजादी का असली अर्थ समझ सकें।

**(v) Need to take up the issue of re-definition of ‘war zone area’ in international waters of the Arabian Sea by London based Joint War Committee**

SHRI K. P. DHANAPALAN (CHALAKUDY): Recently in two incidents involving international ships five fishermen were killed and other two were missing near the Kerala Coastal area in the Arabian Sea. There are three baseline points along the Kerala coast at Kochi, Alappuzha, and Vivekanadappara at Kanyakumari. 12 nautical miles from these baseline points are domestic sea area and 200 nautical miles from the baseline points are Indian Economic Zone where the free fishing is allowed. In the last one year, there are no incidents of pirate attacks in this area. This is because of the active presence of the Indian Navy and the Coast Guard. Even then, the London based Joint War Committee has declared the area as “War Zone” and ships will not get insurance converge sailing in the war zone if any attack takes place. Therefore, the ships are moving within the 12 nautical mile area for safe passage. This is causing serious threat to the life of fishermen.

Hence, I request that the Government may kindly intervene in this and pressurize the international agencies to redefine the “War Zone” area so that the ships can navigate at a specified distance from the Indian coastal areas. Government should also take adequate measures to protect the lives of fishermen in the area.

**(vi) Need for more LPG Agencies in Lohardaga Parliamentary Constituency, Jharkhand to ensure adequate supply of LPG cylinders to consumers**

**श्री सुदर्शन भगत (लोहरदगा):** झारखंड राज्य का लोहरदगा संसदीय क्षेत्र जो कि एक आदिवासी व ग्रामीण बहुल क्षेत्र है, जिसमें पूर्णतः दो जिले गुमला व लोहरदगा सहित राँची जिले का मॉण्डर विधान सभा क्षेत्र भी आता है। पूरे संसदीय क्षेत्र में मात्र पांच रसोई गैस एजेंसी हैं, जो कि इस क्षेत्र की मांग के अनुपात में अपर्याप्त हैं। रसोई गैस के अभाव में जनता को प्राकृतिक संसाधनों जैसे लकड़ी व कोयला या फिर मिट्टी के तेल पर निर्भर रहना पड़ता है। जिसके कारण न केवल पर्यावरण पर प्रतिकूल प्रभाव पड़ रहा है अपितु यह ईंधन बहुत ही खर्चीला व स्वास्थ्य के लिए भी हानिकारक है। क्षेत्र में रसोई गैस एजेंसियों का अभाव व चालू रसोई गैस एजेंसियों में गैस सप्लाई की कमी, एजेंसियों द्वारा गैस सिलेण्डरों की आपूर्ति न कर पाने से क्षेत्रीय जनता बहुत ही परेशान और आक्रोशित है। रसोई गैस न मिलने के कारण क्षेत्र में आ-दिन धरना व प्रदर्शन हो रहे हैं।

माननीय मंत्री जी इस क्षेत्र में रसोई गैस की आवश्यकता व परेशानी को ध्यान में रखते हुए इस विकराल समस्या से निपटने के लिए जल्द से जल्द आपके मंत्रालय द्वारा कोई ठोस कदम उठाए जाने की आवश्यकता है। अतः मैं सरकार से यह आग्रह करता हूँ कि मेरे संसदीय क्षेत्र के सभी ब्लकों में कम से कम एक गैस एजेंसी हो, ऐसा सुनिश्चित किया जाए। जिससे कि आम जनता को रसोई गैस आसानी से उपलब्ध हो सके।

**(vii) Need to create a new Railway Division and office of D.R.M.  
in Surat, Gujarat**

**श्रीमती दर्शना जरदोश (सूरत):** भारतीय रेलवे के स्टेशनों में सूरत (गुजरात) स्टेशन का नाम रेलवे मंत्रालय द्वारा वर्ल्ड क्लास स्टेशनों में घोषित किया गया है। पश्चिम रेलवे में सबसे अधिक रेवन्यू देने वाले पहले पांच स्टेशनों में सूरत का समावेश होता है। रोज की तकरीबन 60 लाख से ज्यादा रेवन्यू रेलवे को सूरत स्टेशन से प्राप्त होती है। सूरत शहर की जनसंख्या 50 लाख से ज्यादा है। यहां भारत देश की सबसे ज्यादा और बड़ी कपड़े की 200 से ज्यादा टैक्सटाइल मार्केट है, जिस मार्केट में व्यापार के हेतु देश एवं दुनिया से सैकड़ों व्यापारी आते-जाते हैं।

कपड़ा उद्योग के अलावा सूरत में 5000 से ज्यादा छोटी एवं सबसे बड़ी मात्रा में डायमंड की फैक्ट्रियां सूरत में हैं, इस कारण लाखों व्यापारियों का सूरत आना-जाना रहता है। सूरत शहर में उद्यन स्टेशन से जलगांव, भूसावल की ओर ताप्ती लाइन आती है। यह रेलवे लाइन मद्रास एवं जगन्नाथपुरी तक भी जाती है।

सूरत रेलवे स्टेशन में डिवीजन ऑफिस न होने के कारण छोटी से छोटी समस्या के लिए 250 किमी. दूर मुंबई सेंट्रल डिवीजन से मांग करनी पड़ती है। जिसमें कई बार बिना वजह कुछ मांगों के लिए महीनों एवं साल लग जाते हैं, जिसके कारण यात्रियों को काफी परेशानी उठानी पड़ती है। सूरत से हर रोज के 1,20,000 से ज्यादा यात्रियों का आवागमन होता है एवं 35000 से ज्यादा करंट टिकट की बिक्री एवं 8000 से ज्यादा रिजर्व टिकट की बिक्री होती है।

पश्चिम रेलवे में सूरत से अधिक छोटे स्टेशनों पर डिवीजन ऑफिस कई वॉर्डों से है, जिसकी रेवन्यू, जनसंख्या एवं विकास भी सूरत से कई गुना पीछे है एवं डीआरएम ऑफिस शुरू करने के लिए जितनी जगह होनी चाहिए उससे अधिक मात्रा में जगह सूरत में उपलब्ध है।

कृपया सूरत की रेवन्यू, जनसंख्या एवं विकास को नजर में रखते हुए सूरत स्टेशन को डिवीजन ऑफिस बनाकर यहां डीआरएम ऑफिस की स्थापना जल्द की जाए।

**(viii) Need to create a separate time zone for North Eastern State**

SHRI RAMEN DEKA (MANGALDOI): The North Eastern States remain under developed in comparison to other states due to so many factors. One major factor is time management. Two hours early sunrise and sunset has a major impact on working system of people of North Eastern States. If this early two hours is utilized scientifically it will increase the efficiency of Human Resources, it will benefit Aviation sector also which will give North Eastern States a good connectivity. The Parliamentary Standing Committee on Energy on 2007 also opined that the separate time zone will be able to save energy. Parliamentary Standing Committee on Transport, Tourism and Culture also observed that a separate time zone will help increase the pace of development in the region.

People of Assam also have been demanding a separate time zone for North East. It is not out of context to mention that in British era there was a local time zone for Assam. British used separate time to boost the tea cultivation. A separate time zone will bring new pace to this region.

In view of this, I urge the Government to think over this matter and grant a separate time zone to North Eastern States.



**(ix) Need to accord Central University status to the  
Gorakhpur University**

**योगी आदित्यनाथ (गोरखपुर):** गोरखपुर उत्तर प्रदेश का एक प्रमुख धार्मिक, आध्यात्मिक एवं सांस्कृतिक केन्द्र के साथ-साथ पूर्वी उत्तर प्रदेश का एक प्रमुख व्यापारिक और शिक्षा का केन्द्र भी है। लगभग 3 करोड़ से ऊपर आबादी के बीच एकमात्र विश्वविद्यालय गोरखपुर में स्थित है। गोरखपुर विश्वविद्यालय की स्थापना सन् 1956-57 में हुई थी। यह विश्वविद्यालय न केवल पूर्वी उत्तर प्रदेश अपितु बिहार और नेपाल के तराई क्षेत्र की उच्च शिक्षा की आवश्यकता की पूर्ति का एकमात्र केन्द्र है। राज्य सरकार के संसाधन सीमित होने के कारण शिक्षा की गुणवत्ता बनाए रखने और संपूर्ण क्षेत्र के सांस्कृतिक, सामाजिक और आर्थिक विकास में विश्वविद्यालय की जो महत्वपूर्ण भूमिका होनी चाहिए वह अत्यंत ही सीमित रह गई है।

कृपया गोरखपुर के धार्मिक, सांस्कृतिक महत्व को देखते हुए गोरखपुर विश्वविद्यालय को केन्द्रीय विश्वविद्यालय के रूप में स्थापित किया जाए।

**(x) Need to ensure availability of iodized salt to all the people in the country**

**श्री रामकिशुन (चन्दौली):** यूनिसेफ की एक रिपोर्ट में यह कहा गया है कि अभी तक भारत में 49 फीसदी घरों में आयोडीनयुक्त नमक का इस्तेमाल नहीं होता है। इसका बच्चों के मानसिक विकास पर प्रतिकूल असर पड़ता है। आयोडीनयुक्त नमक के कम इस्तेमाल या बिल्कुल इस्तेमाल नहीं होने से यह देखा जाता है कि इसका कुप्रभाव मंदबुद्धि, बच्चों की बढ़ोत्तरी पर पड़ता है। भारत में 43 प्रतिशत बच्चे कम वजन वाले होते हैं। अखिल भारतीय आयुर्विज्ञान संस्थान, नई दिल्ली का कहना है कि आयोडीनयुक्त नमक का इस्तेमाल मंदबुद्धि वाले बच्चों की बढ़ोत्तरी के रूप में देखा जा रहा है। कम वजन वाले बच्चों की तादाद भी आयोडीनयुक्त नमक नहीं खा रही है। यह बच्चों पर दोहरी मार के रूप में सामने आ रहा है।

मैं यह मांग करता हूँ कि सरकार यह सुनिश्चित कराए कि सभी परिवारों को आयोडीनयुक्त नमक मिले।

**(xi) Need to appoint staff to man the level crossing near Futa Atta in Bulandshahar, Uttar Pradesh**

**श्री सुरेन्द्र सिंह नागर (गौतम बुद्ध नगर):** मेरे संसदीय क्षेत्र गौतमबुद्धनगर के अंतर्गत बुलंदशहर के निकट फुटा अट्ठा रेलवे क्रॉसिंग के आसपास 4-5 गांव आते हैं, जिनका वहां से गुजरना होता है। लेकिन वहां से गुजरना होता है। लेकिन मानव रहित क्रॉसिंग होने के कारण यहां पर दुर्घटनाएं होती रहती हैं। अभी 12 मार्च, 2012 में इस रेलवे क्रॉसिंग पर मेरठ-खुर्जा यात्री गाड़ी की चपेट में आकर दो ग्रामीणों की मृत्यु हो गयी। इससे पूर्व भी मानव रहित इस रेलवे क्रॉसिंग पर अनेक ग्रामीण मृत्यु के शिकार हो चुके हैं।

मेरा सरकार से अनुरोध है कि मेरे संसदीय क्षेत्र के अंतर्गत फुटा अट्ठा रेलवे क्रॉसिंग सहित अन्य ऐसे रेलवे क्रॉसिंग, जो मानव रहित है, वहां पर चौकीदार की तैनाती किए जाने हेतु तत्काल आवश्यक कार्यवाही की जाए और दुर्घटना में मृतक व घायल ग्रामीणों को समुचित मुआवजा शीघ्र दिलवाया जाए।

**(xii) Need to construct a road overbridge at 'Saharsa Bengali Bazar Railway Dhala' level crossing No. 31 falling between Saharsa and Pachgachia in district Saharsa, Bihar**

**श्री दिनेश चन्द्र यादव (खगड़िया):** बिहार राज्य के सहरसा जिला अंतर्गत पूर्व मध्य रेलवे के सहरसा-पचगछिया रेलवे समपार संख्या -31 सहरसा बंगाली बाजार रेलवे ढाला पर वर्ष 1997-98 में रेल ओवर ब्रिज (आर.ओ.बी.) निर्माण की स्वीकृति रेल बजट में हुई थी। यह एन.एच.-107 पर अवस्थित है। स्वीकृति के उपरांत इसके निर्माण की दिशा में अभी तक भूतल परिवहन एवं राष्ट्रीय राजमार्ग मंत्रालय, भारत सरकार ने आर.ओ.बी. का एलाइमेंट भी तय नहीं किया है।

सहरसा प्रमंडलीय मुख्यालय है। यहां की बढ़ती आबादी के साथ गाड़ियों की अत्यधिक वृद्धि के कारण उक्त रेलवे ढाला बंद रहने से दोनों तरफ हजारों की संख्या में ट्रक, बस, मेक्सी, टैक्सी, टैम्पू, रिक्शा टेला एवं मोटर साइकिल के चलते जाम लगने से आम लोगों को भारी परेशानी होने के साथ जनजीवन भी अस्त-व्यस्त हो जाता है।

अतः जनहित में भूतल परिवहन एवं राष्ट्रीय राजमार्ग मंत्रालय बिहार राज्य के सहरसा रेलवे ढाला संख्या-31 पर स्वीकृत आर.ओ.बी.के निर्माण के लिए शीघ्र एलाइमेंट तय कर निर्माण की प्रक्रिया पूरी करे।

**(xiii) Need to release a commemorative postal stamp on the occasion of 50<sup>th</sup> anniversary of the Palode Agri Fair held at Palode in Thiruvananthapuram, Kerala**

SHRI A. SAMPATH (ATTINGAL): Palode Agri Fair, situated in Thiruvananthapuram District of Kerala State is going to celebrate its Golden Jubilee in Year 2013. Started as an ordinary Cattle fair, it has risen to the level of Agricultural form. People of Kerala and neighbouring Tamil Nadu are being benefited very much with the development of this form.

January 2013 is the Golden Jubilee anniversary of Palode Cattle fair. This Fair promotes Culture of Agrarian Sector among the new generation. Hence it needs urgent recognition and consideration from the Union Government.

I urge upon the Government of India to give necessary financial assistance to the Palode Agri Fair and also release a Postal Stamp commemorating the 50<sup>th</sup> anniversary of Palode Agri Fair.

**(xiv) Need to declare policy for export of cotton and to declare MSP of cotton to benefit cotton growers**

श्री प्रतापराव गणपतराव जाधव (बुलढाणा): मैं महाराष्ट्र के बुलढाणा जिले से आता हूँ जो विदर्भ का एक हिस्सा है जहाँ के किसान परिवार पूरी तरह से कपास की खेती पर निर्भर करते हैं, परंतु केन्द्र सरकार की कपास के संबंध में नीतियाँ हैं उनसे किसानों को बहुत नुकसान होता है। किसानों की कपास जब आती है तो सरकार उस समय कपास की नीति नहीं बनाती है जिसके कारण जरूरत से ज्यादा कपास को निर्यात करने एवं न्यूनतम समर्थन मूल्य निर्धारित करने के कार्य में नाहक देरी होती है और इस बीच के समय में किसानों का व्यापारी लोग अनुचित लाभ उठाते हैं। जब कपास नीति की जरूरत नहीं होती है तब सरकार कपास नीति लेकर आती है उस समय किसानों का कपास व्यापारी के हाथ में चला जाता है।

सरकार से अनुरोध है कि जब कपास की फसल आ जाये और उनका भंडारण होने लगे तभी कपास के संबंध में निर्यात संबंधी नीति की घोषणा की जाये एवं उनकी लागत के हिसाब एवं किसानों का लाभ जोड़कर कपास का न्यूनतम समर्थन मूल्य तय किया जाये।

**(xv) Need to undertake expansion of Golden rock Railway Workshop in Tiruchirappalli and set up a new Coach Manufacturing Factory at Golden Rock, Tamil Nadu**

SHRI P. KUMAR (TIRUCHIRAPPALLI): Golden Rock Railway workshop and 3200 staff quarters of Railways are situated in 225 acres of land in Tiruchirappalli, Tamil Nadu. The Golden Rock workshop is one of the primary railway workshops in India which was started in the year 1918. This famous workshop is situated in the heart of Tiruchirappalli District in Tamil Nadu. Now, the Golden Rock Railway Workshop is involved in Wagon production. Periodical overhauling of wagons, diesel locomotives and steam locomotives are done here. There is huge land available for the expansion of the Railway Workshop. For the expansion of the Railway workshop nearly 70 percent of the Employees staff quarters were demolished but the said land is still vacant. By the expansion of Golden Rock Workshop as Coach manufacturing Unit, lot of employment opportunities will be generated and the Indian Railways will also get sufficient new and modern coaches to meet the present needs of Railways. Now there is only one Coach Factory at Perambur in Tamil Nadu. While expanding the activities in Golden Rock Workshop, the Railways can start a Coach Manufacturing unit equivalent to Integral Coach Factory (ICF) at Perambur, Chennai.

I request that action may be taken to undertake expansion of Golden Rock Railway Workshop in Tiruchirappalli and set up a new Coach Manufacturing Factory at Golden Rock, Tamil Nadu at the earliest.

**(xvi) Need to develop Buxar in Bihar as a tourist place of national importance and conserve the historical monuments at the site**

**श्री जगदानंद सिंह (बक्सर):** बक्सर पौराणिक काल से राष्ट्रीय ज्ञान का केन्द्र रहा है। विश्वमित्र का आश्रम गुरुकुल के रूप में प्रसिद्ध रहा है जहाँ स्वयं भगवान श्री राम ने शिक्षा पाई थी। अत्याचार-अनाचार से संघर्ष बक्सर में ही शुरू हुआ था जिसका परिणाम अंत में लंका युद्ध रहा।

धर्म संस्कृति-ज्ञान के केन्द्र के रूप में स्थापित बक्सर का स्थान वर्तमान में उपेक्षा का दंश झेल रहा है। जिन स्थानों पर भ्रमण एवं साधनों के द्वारा राजकुमार 'राम' का व्यक्तित्व ऐसे ढांचे में ढला कि भारत राष्ट्र में भगवान का दर्जा मिला वही स्थान अपने वर्तमान में इतिहास को तलाश रहा है।

बक्सर का इतिहास जब राष्ट्र के गर्व का विषय है तब इस स्थान को संवारना तथ देश दुनिया में पर्यटन के मानचित्र पर लाना केन्द्रीय सरकार एवं राज्य सरकार की जिम्मेदारी है। आज भी बिहार राज्य का पश्चिमी सीमान्त इलाका माँ गंगा के किनारे अवस्थित बक्सर, राज्य सरकार की तथा केन्द्र सरकार के कर्तव्यबोध का इंतजार कर रहा है।

श्री राम यदि भारत के स्थापित संस्कृति की पहचान हैं तो बक्सर भी राष्ट्र का एक सांस्कृतिक केन्द्र है। बक्सर में केन्द्रीय सरकार के पर्यटन विभाग द्वारा साउंड एवं लाईट कार्यक्रम की स्थापना की गई थी जो लंबे उपेक्षा के कारण समाप्त हो गया। बक्सर इतिहास की धरोहर को ही नहीं संजोया है बल्कि वर्तमान में अनेकों पर्व एवं त्यौहारों पर लाखों की भीड़ इकट्ठा होकर संस्कृति को जीवंत बरकरार रखा है।

मैं भारत सरकार से मांग करता हूँ कि बक्सर को पर्यटन की दृष्टि से राम-जानकी सर्किट को प्रमुख स्थान के रूप में मान्यता दी जाये तथा आर्किऑलॉजी विभाग प्राचीन स्थलों को संरक्षित करे ताकि पौराणिक काल की मान्यताओं को संजोये बक्सर की पहचान न मिटने पावे। राष्ट्र के सांस्कृतिक केन्द्र राष्ट्र की धरोहर होती है और आज मैं सदन के माध्यम से इसी कर्तव्य बोध को जागृत करने की चेष्टा की है।

... (Interruptions)

SHRI T.R. BAALU (SRIPERUMBUDUR): Where is the Minister?

SHRI PAWAN KUMAR BANSAL: Sir, the hon. Minister is just coming. He is on his way. In the meanwhile, we may start any other speech which is on and then you may permit him to make the Statement.... (Interruptions). He is just coming. He is on his way.... (Interruptions)

**14.53 hrs****MOTION OF THANKS ON THE PRESIDENT'S  
ADDRESS – Contd.**

MR. DEPUTY-SPEAKER: Now, we will take up Item No.10.

Hon. Members whose amendments to the Motion of Thanks have been circulated, may, if they desire to move their amendments, send slips at the Table within 15 minutes indicating the serial numbers of the amendments they would like to move.

... (*Interruptions*)

**14.55 hrs**

*At this stage, Shri P. Kumar and some other hon. Members came and stood on the floor near the Table.*

... (*Interruptions*)

MR. DEPUTY-SPEAKER: Only those amendments, in respect of which slips are received at the Table within the stipulated time, will be treated as moved.

A list showing the serial numbers of amendments treated as moved will be put up on the Notice Board shortly thereafter. In case any Member finds any discrepancy in the list, he may kindly bring it to the notice of the Officer at the Table immediately.

Now, Shri Syed Shahnawaz Hussain

... (*Interruptions*)

MR. DEPUTY-SPEAKER: Hon. Members, the hon. Minister for External Affairs is coming shortly.

... (*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Sir, the hon. Minister is coming. He is on his way. This is a simple accommodation that we are seeking from the hon. Members.

**14.56 hrs**

*At this stage, Shri O.S.Manian and some other hon. Members went back to their seats*

---

**श्री सैयद शाहनवाज़ हुसैन (भागलपुर):** उपाध्यक्ष जी, मैं आपका धन्यवाद करता हूँ और अपनी लीडर श्रीमती सुषमा स्वराज जी का धन्यवाद करता हूँ कि उन्होंने मुझे बोलने का यह मौका प्रदान किया है।

राष्ट्रपति जी के अभिभाषण में इस सरकार ने जो पहला पॉलिसी डॉक्यूमेंट दिया है, उसमें सरकार ने अपने तीन साल बीत जाने पर अपनी पीठ थपथपाने का काम माननीय राष्ट्रपति जी की जुबान से करवाने का काम किया है। इस राष्ट्रपति अभिभाषण में जिस तरह से एक गीत के लिए गीतकार कोई और होता है और संगीतकार कोई और होता है और वह गीत किसी और की आवाज में सुना जाता है। उसी तरह से कांग्रेस और उसकी सरकार और उनके कैबिनेट के जरिये राष्ट्रपति जी के अभिभाषण पर हम सबको उम्मीद थी कि सरकार नींद से जागेगी क्योंकि विपक्ष की तरफ से हमने जगाने में कभी कोई कसर नहीं छोड़ी थी। हम जगाते रहते हैं लेकिन ये मानते नहीं हैं। इनकी नींद गहरी है और सोने के मामले में जो कुंभकर्ण का रिकार्ड है, वह भी तोड़ने पर कांग्रेस आमादा है। कुंभकर्ण को जगाने के लिए लड्डू, पेड़े और नगाड़ा होता था लेकिन इस बार इनको जाने के लिए नगाड़े बजा दिये गये हैं, विपक्ष से नगाड़े बजे हैं लेकिन देश में जो चुनाव हुआ है, जनता ने नगाड़ा बजाया है लेकिन उसके बाद भी ये होश में नहीं आए हैं।... (व्यवधान)

उपाध्यक्ष महोदय, मैं बहुत आश्चर्यचकित हूँ जब मैं कांग्रेस के नेताओं की शक्ल देखता हूँ तो ऐसा महसूस होता है कि उनके कांफिडेंस में कमी नहीं है। ये जिद पर आमादा हैं कि हम नहीं सुधरेंगे। उत्तर प्रदेश में चुनाव हुआ, हमारे लिए भी नतीजे बहुत उत्साहवर्धक नहीं हैं लेकिन उत्तर प्रदेश में तो कांग्रेस की प्रतिष्ठा दांव पर लगी थी बल्कि एक सबसे बड़े परिवार की प्रतिष्ठा भी दांव पर लगी थी।

### **15.00 hrs.**

मैं अपनी पार्टी का प्रवक्ता हूँ, मैंने भवियवाणी की थी और मुझे लगता है कि बिना ज्योतिष विज्ञान पढ़े हुए शक्ल देखकर ख्याल आया था कि अगर ये जीत जाएंगे तो कहा जाएगा युवराज की जीत है और विजय प्राप्त नहीं हुई तो किसी न किसी नेता की बलि चढ़ेगी। महामहिम राष्ट्रपति जी के अभिभाषण में हमें उम्मीद थी, ये इतने दिन तक तो कॉन्फिडेंस में जीते रहे। 206 वोट मिले लेकिन रुआब 412 वाला है। राजीव गांधी जी को अपार बहुमत मिला था तब विपक्ष की बहुत हैसियत नहीं थी और तब भी विपक्ष की बात नजरअंदाज थी। नजरअंदाज करने वालों के लिए 1984 के बाद 1989 आया, आपको इतिहास याद रहता है। आजकल ये इतिहास के नाम पर सिर्फ एनडीए सरकार से तुलना करते हैं। जब टूजी लाइसेंस की बात होती है तो कहते हैं कि एनडीए सरकार के समय में यह रेट था। नेहरु जी, इंदिरा जी के समय का रेट क्यों याद नहीं रखते हैं? उसी रेट में दे देते, आपको हमारा ही याद रहता है। आपको याद नहीं रहता,



नेहरु जी के समय में जीप कांड हुआ था तब नैतिकता के आधार पर निर्णय होते थे। आज नेहरु जी की तस्वीर तो आप लगाते हैं लेकिन वह नैतिकता आपको याद नहीं रहती।

इस सरकार के बारे में कल हेवी डोज़ राजनाथ सिंह जी ने दी थी। मैं छोटा डोज़ देकर होम्योपैथिक इलाज करने आया हूँ। लेकिन असर नहीं होता। हमें भी चिंता होती है कि एक बड़ी पार्टी जिसके पास बहुत बड़ी विरासत है, जिसका झंडा भारत के झंडे से मिलता-जुलता है। आपको लोग पहचानने लगे हैं। मैं उन बातों को रिपीट नहीं करूंगा जो हमारे नेता राजनाथ जी ने कही हैं। मुझे कहते हुए बड़ा दुख होता है कि सरकार महामहिम राष्ट्रपति के अभिभाषण में महंगाई को एड्रेस करती। सरकार एहद करती, अज़म भरती की हम किसी भी शर्त पर भ्रष्टाचार पर समझौता नहीं करेंगे। लेकिन सरकार ऐसा कुछ करने में पूरी तरह नाकाम रही है। मैंने अभिभाषण को मिलाया है लेकिन इन्हें आखिर जरूरत क्या पड़ी कि महामहिम राष्ट्रपति जी की जुबान से ईमानदारी का सर्टीफिकेट लिया? किसने लिया, यह सबको पता है। मैं भी कैबिनेट मिनिस्टर रहा हूँ। बालू जी, आप भी साथ थे। महामहिम राष्ट्रपति जी के अभिभाषण पर पूरी तरह चर्चा करके लेकिन पहले पैरा में लिखा है - मेरी सरकार ईमानदार, यानी खुद अपनी पीठ थपथपा रहे हैं। कीर्ति आजाद जी ने सही कहा है - अपने मुंह मियां मिट्टू बन रहे हैं। कालेधन के इश्यू पर दो-चार शब्द बोल दिए, कह दिया कि व्हाइट पेपर लाएंगे लेकिन उसके लिए कुछ नहीं किया। इन्हें जिन इश्यूज़ पर भ्र-टाचार के विरुद्ध कदम उठाना चाहिए, उसके बारे में कुछ नहीं किया।

शिक्षा के क्षेत्र में कपिल सिब्बल जी बहुत विद्वान हैं। जब मैं राजनीति में पार्लियामेंट में नहीं था तब मैं एक बार पार्लियामेंट की कार्यवाही देखने आया था। तब मैंने कपिल सिब्बल जी को देखा था। रामास्वामी जी एक बड़े ईमानदार थे, कांग्रेस के लोगों ने सिम्बल माना था और उन पर महाभियोग चला था। तब यहां कपिल सिब्बल जी को दरवाजे के अंदर आने की इजाजत नहीं थी। वे करप्शन के वकील बनकर आए थे यानी संसद के दरवाजे पर पहला कदम भ्रष्टाचार को डिफेंड करने का था।

तभी उनकी पहचान बनी थी और आज कांग्रेस को वकीलों की सख्त जरूरत है। ऐसे कई नेता वकील होते हैं, हमारी लीडर श्रीमती सुषमा स्वराज भी वकील हैं। ... (व्यवधान) हमारे यहां लॉयर हैं, लेकिन लायर नहीं हैं। हमारे यहां लायर नहीं हैं, हमारे यहां लॉयर हैं। पवन जी भी अच्छे वकील हैं। आज वकीलों की पूछ बहुत बढ़ गई है। पवन जी और हमारी नेता इकट्ठे पढ़े हैं, शुरू के एक-दो साल तक तो पवन जी बहुत कोऑपरेट करते थे, लेकिन बीच में सोहबत का असर हो गया, ऐसे ही कांग्रेस के लोगों का एरोगेन्सी लैवल बढ़ रहा है। सरकार का जो एरोगेन्सी लैवल है, उसमें मंत्री यह समझ रहे हैं कि वे परमानेंट बैठ गये हैं। जबकि वह सीट परमानेंट नहीं है, जब हम इधर से देखते हैं तो हमें याद आता है कि हम भी वहां बैठते थे। यदि हम इधर की सीट को याद रखेंगे तभी उधर बैठ पायेंगे। लेकिन कपिल सिब्बल साहब के पास अपर

मंत्रालय है, जो जितना बड़ा वकील है, उसे उतना बड़ा मंत्रालय मिला है। श्री सलमान खुर्शीद जी भी वकील हैं, उन्हें माइनोरिटी अफेयर्स मंत्रालय दिया गया है। मैं उस पर बाद में आऊँगा, उनके पास कोई काम नहीं था, इसलिए उन्हें एक और मंत्रालय देना पड़ा। सिबल साहब के पास भी बहुत काम है। 2जी स्पैक्ट्रम में उन्हें जीरो लॉस दिखा था और अब उनके पास शिक्षा मंत्रालय है। जब भी वह शिक्षा की बात करते हैं तो भारतीय शिक्षा प्रणाली को कैसे बर्बाद करना है, इसकी पूरी तैयारी उनके पास है, उनसे ज्यादा तैयारी किसी के पास नहीं है। आज दिल्ली यूनिवर्सिटी में मैं देखता हूँ कि जितने मੈम्बर ऑफ पार्लियामेंट हैं, उनके पास लोग एडमिशन के लिए आते हैं। आम आदमी के बच्चों का एडमिशन नहीं हो रहा है। दिल्ली में कांग्रेस सरकार के संसदीय सचिव, मैं उनका नाम नहीं लेना चाहता हूँ, लेकिन दिल्ली में उनकी सिफारिश पर फर्जी सर्टिफिकेट पर उनकी अपनी बेटी का एडमिशन हुआ और लिखकर भेजा कि मैं ये दो नाम भेज रहा हूँ, आप इनके एडमिशन कर लें। दिल्ली यूनिवर्सिटी दिल्ली सरकार के अंडर नहीं है। यह कपिल सिबल साहब के मंत्रालय के अंडर है, यह सेंट्रल यूनिवर्सिटी है। जब वहां पर कांग्रेस संसदीय सचिव अपनी बेटी का एडमिशन फर्जी सर्टिफिकेट पर करवा रहे हैं तो स्टूडेंट्स के मन में किस तरह की फीलिंग्स होंगी। आज दिल्ली के अंदर उन पर मुकदमा कायम होना चाहिए। लेकिन उन पर कोई मुकदमा दर्ज नहीं हो रहा है। जब उनके बच्चे का सर्टिफिकेट उड़ीसा की ओपन यूनिवर्सिटी से चैक कराया गया तो लिखकर आया कि वह फर्जी सर्टिफिकेट है। लेकिन उन पर कोई कार्रवाई नहीं हो रही है, फिर भी राष्ट्रपति जी से कहलवा रहे हैं कि यह बहुत ईमानदार सरकार है। कम से कम राष्ट्रपति जी की जुबान से ऐसी बात मत कहलवाइये, अपने आप ही खड़े हो जाइये। अभी आपके वक्ता खड़े होंगे, आप खुलकर बोलिये कि मैं ईमानदार हूँ, मैं ईमानदार हूँ। आप इसका ढिंढोरा पीटिये, लेकिन पब्लिक है, ये सब जानती है कि आप क्या हैं। इसलिए मैं आज बहुत जिम्मेदारी से कहना चाहता हूँ कि आज शिक्षा को भी आपने पूरी तरह से बर्बाद करने का काम किया है। आपको 2जी में जीरो लॉस दीख रहा था, लेकिन यहां शिक्षा के क्षेत्र में पूरा जीरो लॉस हो रहा है। शिक्षा के क्षेत्र में जिस मंत्रालय में सिबल साहब जायेंगे, वहां कुछ होने वाला नहीं है।

महोदय, हमारे यहां बिहार में एक सेंट्रल यूनिवर्सिटी बनी, बिहार के मुख्य मंत्री, श्री नीतीश कुमार जी ने कहा कि इसे मोतिहारी में बनाइये, लेकिन उन्होंने उसे मोतिहारी में नहीं बनाना है। यहां से टर्म डिक्टेड कर रहे हैं कि यह मोतिहारी में नहीं बनेगी। बल्कि जो सिबल साहब कहें “न खाता न बही, जो सिबल कहे वही सही”। यह नहीं चल सकता है। यदि महात्मा गांधी के नाम पर चंपारण में वह विश्वविद्यालय बनना है तो जानबूझकर उसमें दिक्कत पैदा करनी है। गया में मिलिट्री की जमीन लेना चाहते हैं। लेकिन मैं बहुत आदर से कहना चाहता हूँ कि बिहार के साथ यह अन्याय बंद करना चाहिए।

इसके अलावा एक छोटा सा विषय है, जो मैं इसमें जोड़ना चाहता हूँ। आपने बड़ी-बड़ी स्कीम्स बना ली हैं। आज सरकार की हालत यह है कि पहले जब यूपीए-1 सरकार बनी थी तो दो सौ करोड़ रुपये रोज का कर्ज लेती थी और घी पीती थी, लेकिन अब यह 1200 सौ करोड़ रुपये का कर्ज लेकर घी पी रही है। सरकारी खर्च बढ़ता जा रहा है। आज देश में कहा जाता है कि आर्थिक मंदी है। कल थरूर जी कह रहे थे कि विदेशों में हमारे प्रधानमंत्री जी का बड़ा नाम है। मैं भी उनका बड़ा आदर और इज्जत करता हूँ। लेकिन आप लोग विदेश के नाम पर बड़े खुश होते हैं और कहते हैं कि विदेशों में बड़ी इज्जत है। मैं कहता हूँ कि पंजाब में इज्जत है नहीं, उत्तर प्रदेश में इज्जत है नहीं, गोवा में इज्जत है नहीं। इज्जत क्या होती है। राजनेता की इज्जत वोट से होती है। मिनी चुनाव में आपकी सरकार के खिलाफ वोट पड़ा है और आप हमसे कहते हैं कि आप अपना हाल देखिए। पवन बंसल जी को डबल ड्यूटी करनी पड़ रही है। इनके संसदीय कार्य राज्य मंत्री रावत जी ने उत्तराखण्ड में बगावत का ऐलान कर दिया है। आप एक सीट ज्यादा जीत गए थे तो बड़े खुश हो रहे थे। आपके 18-20 लोग यहीं बैठे हैं, उनमें से कोई गया नहीं है। अब एक मणिपुर में जाइए और वहां जा कर जितना जश्न मनाना है मनाइए, जितनी होली खेलनी है, वहीं खेल कर आइए। आपका मनी से रिश्ता भी बड़ा रहा है। आपकी पार्टी मनी-माइण्डिड हो गई है। तो जाइए मणिपुर में, वहां की जनता ने आपको वोट दिया है। आपको मुबारक हो। लेकिन आपको सिर्फ मणिपुर में ही बहुमत मिला है।

मैं आपके सामने दो बातें जरूर रखना चाहता हूँ। आप तो अल्पसंख्यकों के लिए दुबले होते जा रहे हैं, आप लोगों का वजन घट रहा है। अल्पसंख्यक जो नहीं मांगते हैं वह भी दे देते हैं। आजादी के 63 साल बीत गए, आपने उत्तर प्रदेश के चुनावों से ठीक पहले सच्चर कमेटी बना दी थी और उत्तर प्रदेश के चुनावों के ठीक पहले आपको अल्पसंख्यकों की याद सताती है। कितना काम करें आप? कितना पानी डालें आप? कांग्रेस पार्टी अल्पसंख्यकों के लिए उल्टा घड़ा है। जितना पानी डालेंगे उसमें से एक बूंद भी अंदर जाने वाली नहीं है। लोग आपको पहचान चुके हैं। आपके यहां कहा गया था कि उत्तर प्रदेश के लोगों को गुस्सा नहीं आता है। अब देखिए आप पर कितना गुस्सा आया है। और वह गुस्सा वोट के जरिए दिखा दिया है।

एक तरफ आप कहते हैं कि लोकपाल बिल पास करेंगे, यहां से 272 का आंकड़ा है कि नहीं। मैं जब भी इधर से देखता हूँ तो ये सीटें खाली नजर आती हैं। मुझे कई बार लगता है कि इनसे ज्यादा तो हम इधर बैठे हैं तो फिर ये हुकूमत में कैसे हैं? एक बार आजमा भी लिया है, अभी-भी ज्यादा खुश मत होइए। कहीं राष्ट्रपति जी के अभिभाषण पर ही हम आपको आजमा न लें। उतना ही खुश होना चाहिए, जितनी खुशी बरकरार रह जाए। आप 272 का आंकड़ा लोकपाल पर तो जमा नहीं कर पाए। वह तो आपके लोगों का बहुत बड़ा सपना था। यहां 272 जमा नहीं कर पाए और एक कमजोर लोकपाल बिल ले कर आए हैं

और राज्य सभा से रात में भाग गए। पूरी दुनिया में हमने आधी रात को भागते हुए नेता पहली बार देखे हैं। जब आजादी मिली थी आधी रात को तब वह एक दिन था जब आधी रात को जश्न मनाया जा रहा था। और एक दिन वह देखा कि आधी रात में इस लोकतंत्र की हत्या की जा रही थी। वह भी आपने की है। आपने लोकतंत्र पर अंधेरी रात में डाका मारा है। जिस तरह से राज्य सभा को स्थगित किया गया इसके लिए आपको देश की जनता माफ नहीं करेगी। आप यह मत समझिए कि यह पब्लिक कुछ समझती नहीं है।  
...(व्यवधान)

**उपाध्यक्ष महोदय :** शाहनवाज़ जी की बात के अलावा किसी अन्य सदस्य की बात रिकार्ड में नहीं जाएगी।

**श्री सैयद शाहनवाज़ हुसैन :** उपाध्यक्ष जी, मुझे जितना डिस्टर्ब किया जा रहा है उतना समय कांग्रेस के समय में से काट लीजिएगा।...(व्यवधान) आप नए-नए आए हैं अभी थोड़ा सीखना पड़ेगा अभिभाषण पर ही बोल रहे हैं। पूनिया जी हम बहुत पुराने आदमी हैं, हम थर्ड टर्म एमपी हैं। आप मेरी उम्र पर मत जाइए। मेरी उम्र कम है लेकिन मैं बड़ा अनुभव वाला व्यक्ति हूँ।

**उपाध्यक्ष महोदय :** कृपया शांत रहिये।

...(व्यवधान)

**उपाध्यक्ष महोदय :** माननीय सदस्य आप आसन की तरफ देखिये। आप उधर मत देखिये।

...(व्यवधान)

**श्री सैयद शाहनवाज़ हुसैन :** लेकिन दिक्कत यह हो रही है कि जब चुनाव आता है तो हमारी कौम की याद आपको बहुत सताती है। हिन्दुस्तान का मुसलमान गरीब है, पिछड़ा है, बेरोजगार है, सच्चर कमेटी की रिपोर्ट ने यह कहा है, इसमें क्या शक है। आज हिन्दुस्तान में मुसलमान की साक्षरता दर औसत से भी कम है, स्कूल में जो ड्राप आउट है, वह सबसे ज्यादा है, ग्रेजुएट और पोस्ट ग्रेजुएट में भी 6 परसेंट और सिर्फ 4 परसेंट अगर हिन्दुस्तान का मुसलमान ग्रेजुएट है तो 8 परसेंट आई.ए.एस. कहां से हो जायेगा। आई.आई.टी. में 2 परसेंट से भी कम पहुंचता है। आज उसकी हालत ऐसी क्यों है, इसके पीछे क्या वजह है? इसके पीछे वजह यह है कि आजादी के बाद जब आपको मुल्क में हुकुमत का मौका मिला तो आपने उसे सिर्फ लॉलीपाप देने का काम किया।

जब राजीव गांधी जी की सरकार का दो तिहाई, तीन चौथाई बहुमत था, तब तो आपने तकदीर अपने हाथ से नहीं लिखी। आज तो आपका पता ही नहीं है कि कौन से इश्यू पर बहुमत है, किस पर नहीं है। एनसीटीसी पर कल हमारी नेता बोलेंगी तो मैं उन्हीं के लिए उसे छोड़ता हूँ, लेकिन फेडरल स्ट्रक्चर पर और कई विषयों पर तो आपके पास बहुमत है या नहीं है, यह पता ही नहीं है। आप आरक्षण में आरक्षण दे

रहे हैं। आज उन्हें पढ़ाने का इंतजाम हमने किया। अटल बिहारी वाजपेयी जी ने तय किया कि हिन्दुस्तान की अकलियत को पढ़ाने का मौका देंगे तो 10वीं पंचवर्षीय योजना में हमने कहा कि सबको शिक्षा देंगे। सर्व शिक्षा अभियान हम लोगों ने शुरू किया। आपकी तरह नहीं किया कि मेन बजट में से थोड़ा सा काट लीजिये और अल्पसंख्यक शिक्षा अभियान। हमने कहा कि सारे बच्चे स्कूल जायेंगे। हमने सड़कें बनायीं तो हमें यह पता था कि अकलियत के मोहल्ले इकट्ठे रहते हैं, 500, 1000 की आबादी को सड़क मिले तो हमने अल्पसंख्यक सड़क योजना नहीं बनायी। हमने सबकी फिक्र की थी। आज आप आरक्षण में आरक्षण देने की बात करते हैं। आज उनके लिए कोई फिक्र तो है नहीं, बस जब चुनाव आता है तो जानबूझकर ऐसा काम करेंगे जो कोर्ट में जाकर स्टे हो जाये और उनके बीच में जायेंगे नहीं।

महोदय, मैं बहुत जिम्मेदारी से कहना चाहता हूँ कि अकलियतों ने अब आपको पहचान लिया है, आपको जान लिया है। जब आप उनसे मिलते हैं तो वे अपनी जेब तलाशते हैं कि इनसे गले मिलने से कहीं मेरा कुछ चला तो नहीं गया है। अकलियत के लोगों को वह उत्तर प्रदेश याद है, जब आप कहते हैं 22 साल पुरानी हुकुमत तो उन्हें मेरठ याद आता है, वह मलियाना याद आता है। मुरादाबाद में ईदगाह पर जो आपने गोली चलवायी थी, वह उन्हें याद आता है। आपकी सरकार में जब राजीव गांधी जी यहां थे, वीर बहादुर सिंह जी थे, तब हिंडन नदी के किनारे जिस तरह से अकलियत के नौजवानों को गोली से भून दिया गया था, वह उन्हें याद आता है। आज तक आपने न्याय नहीं दिया है। आप उन्हें डराये रहते हैं कि 22 साल पहले, क्या उस समय दूध की नदियां बह रही थीं? मैं तो भागलपुर से सांसद हूँ, उस भागलपुर में आपके राज में कितना बड़ा फसाद हुआ था। आज मैं वहां से सांसद हूँ, हमने वहां मुहब्बत का कमल खिलाया है। आपके जमाने में अंगारे बरसते थे। हिन्दुस्तान में करीब 37 हजार दंगे जिसके राज में हुए हों, वह पार्टी अपने आपको सेक्युलर पार्टी कहती है, आपने सेक्युलरिज्म का एक लेबल अपने ऊपर चिपका लिया है। आपने आज तक अकलियतों के लिए कोई काम नहीं करना, उनके लिए कोई इंतजाम न करना, ऐसी स्थिति पैदा कर देना कि जो सामाजिक समीकरण देश में बना है, जो पिछड़े, जो अकलियत के लोग, जो दबे-कुचले लोग मिलकर रहते हैं, उनके बीच में भी झगड़ा करा देना ताकि झगड़ा होगा, दो लोग झगड़ा करेंगे तो बीच में हम मजा मारेंगे। हम लोग आपकी पॉलिसी को अच्छी तरह से जानते हैं। आपको तो एक ही याद आता है- गुजरात, जब भी बात कीजिये तो गुजरात, ऐसा लगता है कि जब कांग्रेस का राज था तो उस समय गुजरात में कभी दंगे नहीं हुए थे। आपको बस एक ही याद है। एक दंगे वा 2002 में हुए तो उसकी गाली कितनी बार देंगे, 2002 की गाली दीजिये, लेकिन 2002 के बाद एक भी दंगा नहीं हुआ तो उसकी ताली भी हमको दीजिये। याद कीजिए गुजरात में अंग्रेजों के जमाने से अभी तक हर साल दंगे होते थे। जब दंगे होंगे तो बीजेपी जिम्मेदार, और नहीं होंगे तो आप अपनी पीठ थपथपा लेंगे। आज देश में हिन्दू

और मुसलमान लोगों ने तय कर लिया है कि आज जात-पाँत और धर्म के नाम पर लोग लड़ने वाले नहीं हैं।  
...(व्यवधान)

**उपाध्यक्ष महोदय :** शाहनवाज़ जी के अलावा किसी की बात रिकार्ड पर नहीं जाएगी।

*(Interruptions) ... \**

**श्री सैयद शाहनवाज़ हुसैन :** उपाध्यक्ष जी, मैं इनका शुक्रिया अदा करता हूँ। इन्होंने मेरी याददाश्त और ताज़ा कर दी। मैं आपको राजस्थान के गोपालगढ़ लिये चलता हूँ। वहाँ गोपालगढ़ में, राजस्थान में अशोक गहलोत की सरकार में ...(व्यवधान) वहाँ पर 12 अकलियत के नौजवानों को राजस्थान पुलिस ने गोली मार दी। वहाँ राहुल गांधी भी गए थे लेकिन उनको आज तक न्याय नहीं मिला। ...(व्यवधान)

**उपाध्यक्ष महोदय :** आप सब कृपया बैठ जाइए। आपकी बात रिकार्ड पर नहीं जा रही है।

*(Interruptions) ... \**

**श्री सैयद शाहनवाज़ हुसैन :** उपाध्यक्ष जी, ये नियंत्रण से बाहर हो रहे हैं, ये सत्ता के मद में सराबोर और चूर हो रहे हैं। ...(व्यवधान) अभी तो हम गुजरात में फिर आपको हराएँगे। आप बैठिये। ...(व्यवधान)

**उपाध्यक्ष महोदय :** शाहनवाज़ जी के अलावा किसी की बात रिकार्ड पर नहीं जाएगी।

*(Interruptions) ... \**

**श्री सैयद शाहनवाज़ हुसैन :** उपाध्यक्ष जी, इनका समय काटिये। ...(व्यवधान) उपाध्यक्ष जी, अकलियत का दर्द देखने हम गए। जब गोपालगढ़ में अकलियत के नौजवानों को मारा गया तो हमारी नेता सुमा स्वराज जी ने हमारी कयादत में सबसे पहला पार्लियामेंट का डैलीगेशन भेजा था, जिसमें हमारे राजेन्द्र अग्रवाल जी थे, मेघवाल जी थे। ...(व्यवधान) आप गोपालगढ़ की ताज़ा खबर सुनिये। ...(व्यवधान) ओवेसी साहब नहीं जा पाए, आप भी हो आइएगा। ...(व्यवधान) एक ही बात है। हम लोग गए तो आप ही को रिप्रज़ेंट कर रहे थे।

उपाध्यक्ष जी, मैं ज्यादा लंबी तकरीर नहीं करने वाला हूँ। मैं वादा कर चुका हूँ कि मैं बीस मिनट ही बोलूँगा। हमारी नेता का जो आदेश होता है, हम वही मानते हैं। हम कांग्रेस के नेता नहीं हैं जो उत्तराखंड में बगावत कर दें। हमारी नेता का जो आदेश होता है, हम वही मानते हैं। उत्तराखंड में क्या हुआ? ...(व्यवधान) उपाध्यक्ष जी, यहाँ गृह राज्य मंत्री बैठे हैं। ...(व्यवधान) ये आपको मंत्री तो बनाएँगे नहीं, आप बिना बात ही खड़े हो जाते हैं। ये लोग माइनारिटीज़ के दो ही मंत्री बनाते हैं, दो से ज्यादा मंत्री नहीं बनाते हैं। आपको मंत्री नहीं बनाएँगे। बिना बात का हल्ला आप करते हैं, कुछ होने वाला नहीं है।

---

\* Not recorded.

उपाध्यक्ष जी, हम वहाँ डैलीगेशन लेकर गए थे। वहाँ हम मदरसे में गए। मेघवाल जी थे, राजेन्द्र जी थे। हम वहाँ गए और उनका दर्द सुना। हम उस मस्जिद में गए। उपाध्यक्ष जी, मैं हाजी आदमी हूँ, सच बोलता हूँ। जब हम उस मस्जिद में गए तो राजेन्द्र अग्रवाल जी ने कहा कि राजस्थान की पुलिस जूते पहनकर मस्जिद में बैठी है। मैं राजेन्द्र अग्रवाल जी को सैल्यूट करता हूँ कि इन्होंने उसी वक्त कहा कि निकलो बाहर, यह मस्जिद है, इबादतगाह में जूते पहनकर नहीं आते हैं। उनको वहाँ से बाहर निकाल दिया। वहाँ पहली बार मैंने इंसान को गोली से छलनी देखा, लेकिन कांग्रेस के राज में जहाँ केन्द्र में भी आपकी हुकूमत है, राज्य में भी आपकी हुकूमत है, शांति धारीवाल आपका गृह मंत्री है, उस समय अशोक गहलोत की हुकूमत में मस्जिद को मैंने गोली से छलनी देखा, मस्जिद के अंदर खून देखा। आज मैं आपसे कहना चाहता हूँ कि वहाँ के गृह मंत्री ने इतना दबाव बनाया कि आपने विभाग तो बदल दिया लेकिन उनको हटा नहीं सके। आज आप सैक्यूलरिज़्म की बात करते हैं। ...(व्यवधान) वैस्टर्न यूपी में चाहे आपने कितने बड़े नेताओं को पकड़ लिया, समाजवादी पार्टी के एक बड़े नेता को आप राज्य सभा से रिज़ाइन कराकर ले आए थे, लेकिन वैस्टर्न यूपी के लोगों को याद था कि यह वही कांग्रेस है जो मलियाना कांड करती है। यह वही कांग्रेस है जो गोपलगढ़ कांड करती है। यह वही कांग्रेस है जो भागलपुर कांड करती है। यह वही कांग्रेस है, जिसके दौरे-इख्तदार में आजादी के 63 साल बाद भी हिन्दुस्तान के मुसलमानों को हाथ फैलाने पर मजबूर करने वाली, यह वही कांग्रेस है।...(व्यवधान) इसलिए आपका असली चेहरा...(व्यवधान) आप टोकेंगे तो और खुलकर बताऊंगा।...(व्यवधान)

**उपाध्यक्ष महोदय :** इनको बोलने दीजिए। जब आपको मौका मिलेगा तो आप बोलिएगा।

...(व्यवधान)

**उपाध्यक्ष महोदय :** आपको भी बोलने का मौका मिलेगा। बैठ जाइए।

...(व्यवधान)

**श्री सैयद शाहनवाज़ हुसैन :** महोदय, इनके लिए ट्रेनिंग प्रोग्राम होना चाहिए। ...(व्यवधान)

**उपाध्यक्ष महोदय :** आप बैठ जाइए।

...(व्यवधान)

**उपाध्यक्ष महोदय :** आप लोग बहुत बोल रहे हैं। आप बैठ जाइए।

...(व्यवधान)

**उपाध्यक्ष महोदय :** आपको बोलने का जब समय मिलेगा, तब आप बोलिएगा। बैठ जाइए।

...(व्यवधान)

**उपाध्यक्ष महोदय :** किसी की भी बात रिकार्ड में नहीं जाएगी।

...(व्यवधान) \*

**श्री सैयद शाहनवाज़ हुसैन :** आप जितना टोकेंगे उतना बोलूंगा और ज्यादा खोलूंगा।...(व्यवधान)

उपाध्यक्ष जी, मैं इनकी पूरी पोल खोलूंगा।...(व्यवधान) ज्यादा टोकेंगे तो ज्यादा बताऊंगा। इसलिए टोकिए मत।...(व्यवधान) आप अपना नुकसान कर रहे हैं।...(व्यवधान)

**उपाध्यक्ष महोदय :** आप लोग बैठ जाइए।

...(व्यवधान)

**उपाध्यक्ष महोदय :** किसी की बात रिकार्ड में नहीं जाएगी।

...(व्यवधान) \*

**श्री सैयद शाहनवाज़ हुसैन :** उपाध्यक्ष महोदय, मैं ज्यादा नहीं बोलूंगा। इतना बढ़िया भाण हो रहा है। थोड़ा ज्ञान प्राप्त कीजिए।...(व्यवधान)

**उपाध्यक्ष महोदय :** आप लोग बैठ जाइए।

...(व्यवधान)

**श्री सैयद शाहनवाज़ हुसैन :** उपाध्यक्ष महोदय, असल में आने वाले चुनाव में इनको हार की आहट आ रही है। इसलिए अभी से नाराज़ चल रहे हैं।...(व्यवधान) वहां बीजेपी फिर जीतेगी और वह भी ज्यादा वोटों से। आप चिंता मत कीजिए।...(व्यवधान)

उपाध्यक्ष महोदय, मैं अपनी बात को कनक्लूड करता हूं। यदि आपको बहुत दिक्कत है, चूंकि मैं आपके लिए काफी कुछ लाया था, लेकिन छोड़ देता हूं और अगली बार किसी और मुद्दे पर आपको पकड़ूंगा।...(व्यवधान)

उपाध्यक्ष जी, पिछली बार वक्फ़ की जायदाद का मुद्दा मैंने उठाया था। आप माइनोरिटी वेलफ़ेयर की बात करते हैं। मैं अपनी बात को समाप्त करते हुए कहूंगा कि आप नया वक्फ़ एक्ट बना रहे हैं। लेकिन आप वक्फ़ की जो जायदाद है, वह अक्रलियतों को नहीं दे रहे हैं। उन पर जो सरकारी कब्जा है, वह नहीं हटा रहे हैं। आप अक्रलियतों पर अहसान बंद कीजिए। भारतीय जनता पार्टी जब अक्रलियतों के लिए काम करती है तो आपकी तरह एहसान समझ कर नहीं, अपना फ़र्ज़ और ज़िम्मेदारी मानकर काम करती है। जो एनडीए रूलिंग स्टेट हैं, चाहे वह बिहार, मध्य प्रदेश, छत्तीसगढ़ या झारखण्ड हो। आप कहीं भी चले जाएं। हमने अक्रलियतों के लिए क्या काम किया है, हम से डायरेक्ट मत लीजिए, क्योंकि आपको बुरा लगेगा,

---

\* Not recorded.



शरमाएंगे भी। इसलिए आप इंटरनेट से डाउनलोड कर सकते हैं कि हम क्या-क्या काम कर रहे हैं। जो हम कर रहे हैं, उसी की नक़ल कर लीजिए। कम से कम अक़लियतों को बहकाना छोड़िए। मैं भागलपुर से हूँ और वहाँ बड़ी तादाद में बुनकर हैं और वे आप ही के सताए हुए हैं। भागलपुर दंगे वा 1989 में हुए थे, माननीय राजीव गांधी जी के दौरे इख़्तदार में। जो देश का सबसे बड़ा दंगा था। उसके बाद उनका काम बहुत बर्बाद हुआ। आज पूरे देश के बुनकर बर्बाद हैं। जब वाजपेयी जी प्रधानमंत्री थे। मैं उस समय टैक्सटाइल मिनिस्टर था। हमने बुनकर क्रेडिट कार्ड बनाया था। आज उसकी हालत भी बहुत ख़राब है। आप कलस्टर एनाउंस कर रहे हैं। लेकिन जो नेता आपको नज़दीक नज़र आते हैं, उनके क्षेत्र में करते हैं। जितने बुनकर हैं, चाहे वहाँ चुनाव न हो रहा हो, उनको भी दीजिए। अब यू.पी. की चिंता हो रही है। बुनकर बिहार में भी रहते हैं, झारखंड में, आंध्र प्रदेश में, कर्नाटक में भी रहते हैं। जहाँ-जहाँ बुनकर हैं, आपको सबकी फिक्र करनी चाहिए और उनके लिए काम करना चाहिए।

आखिरी बात मैं सिर्फ़ ट्रांसपोर्ट पर बोलते हुए दो मिनट में अपनी बात को समाप्त करूंगा। आज आपने अभी-अभी रेल का तो किराया बढ़ा ही दिया। समझ रहे हैं कि हम लोगों के ही समझ में नहीं आता है। बीस प्रतिशत पहले ही बढ़ा दिया। जब रेल बजट पर चर्चा होगी तो हमारी तरफ से बात आएगी, लेकिन अभी यह आंखों में धूल झोंकना बंद कीजिए। यह तीन पैसे-पांच पैसे-दस पैसे प्रति किलोमीटर करके रेल का किराया बढ़ गया।

आज रोड की यह हालत है कि जिस तरह कोल लिंकेज पर हल्ला हुआ है, अगला हल्ला रोड पर भी होने वाला है, क्योंकि जो एन.डी.ए. शासित राज्य हैं, उनके साथ अन्याय हो रहा है। जैसे हमारे यहाँ बिहार में कोल लिंकेज नहीं है, हल्ला हुआ। बिहार ने एन.एच. का 1000 करोड़ रुपया खर्च किया, उसका पैसा नहीं दे रहे हैं। आज बिहार में प्रधानमंत्री सड़क योजना का पैसा नहीं जा रहा है। आप मध्य प्रदेश, गुजरात, हिमाचल प्रदेश में इसका पैसा नहीं दे रहे हैं। अगर आप भेदभाव करेंगे तो देश की आवाम आपको कभी माफ नहीं करने वाली।

आपने राष्ट्रपति के अभिभाषण में टाइगर प्रोजेक्ट की चिंता की। पूरे देश में अगर रिवर डॉल्फिन है तो वह मेरे क्षेत्र भागलपुर में है। रिवर डॉल्फिन बचाने के लिए जो प्रोजेक्ट चलने चाहिए, उस पर ध्यान नहीं दे रहे हैं क्योंकि शाहनवाज हुसैन भागलपुर से एम.पी. है। इसलिए मुझसे अदावत है तो रिवर डॉल्फिन से भी अदावत होगी, यह मुझे समझ में नहीं आता। आप थोड़ा बढ़ा दिल रखिए।

हम विक्रमशिला की बात बराबर उठाते रहते हैं। मैं अभी पाकिस्तान गया था। वहाँ हमने तक्षशिला देखा। उन्होंने बहुत मेहनत की है। हम कहते हैं विक्रमशिला पर काम कीजिए। नारायणसामी जी का विभाग बदल गया, लेकिन आपने विक्रमशिला पर कोई काम नहीं किया। जिस तरह नालंदा है, तक्षशिला है, उसी

तरह विक्रमशिला है। अब मुझसे अदावत है तो विक्रमशिला से भी आपकी अदावत होगी। एन.डी.ए. से अदावत है तो बिहार से भी आपकी अदावत होगी, यह चलने वाला नहीं है। इसलिए मैं कहना चाहता हूँ कि आज के दिन राष्ट्रपति जी के अभिभाषण में ऐसा कोई काम मत कीजिए। अब जागने का वक्त आ गया है, नहीं तो आपको जगाने के लिए आपके सहयोगी दल बैठे हुए हैं जिनका कितना बुरा हाल कर रखा है। आप डी.एम.के. का साथ भी ले रहे हैं और उनको तंग भी कर रहे हैं। एन.सी.पी. आपके साथ है। उनका साथ भी ले रहे हैं और उन्हें तंग भी कर रहे हैं। तृणमूल कांग्रेस आपके साथ है। आज बंगाल के अंदर जो उनको पैसा चाहिए, वह बजट आप बंगाल को नहीं दे रहे हैं। आज संघीय ढांचे पर हमला हो रहा है। इसलिए राजनाथ सिंह जी के हैवी जोज के बाद यह जो मेरा होम्योपैथी वाला जोज था, इससे कम से कम आप जागने का काम करेंगे।

महोदय, इसी उम्मीद के साथ मैं आपको बहुत धन्यवाद देता हूँ।

**उपाध्यक्ष महोदय :** जो माननीय सदस्य लिखित भाषण जमा करना चाहते हैं, वे जमा कर दें।

(Text of Amendments) (Pages from 537-549)

SHRI T.K.S. ELANGO VAN (CHENNAI NORTH): Thank you, hon. Deputy-Speaker, Sir, for permitting me to speak on the Motion of Thanks to Her Excellency President's Address moved by Dr. Girija Vyas. The Address mentions about the achievement and the comments on the part of the Government for this year. There are many achievements. We are with them, in support of them, in working with them in such achievements. There are many commitments made by the Government, for which, we have the duty to support the Government. But there are certain issues which the President's Address has not addressed.

The 15-point programme of the President's Address talks about - to strive for livelihood security for the vast majority of our population and continue to work for removal of poverty, hunger and illiteracy from our land. On this livelihood security, on 29<sup>th</sup> February, 2011, there was an All India Strike called by various labour unions.

I do not know whether the Government had held a discussion with them after the strike. The major demands of the unions are that there should not be any contract system of work either permanent or of perennial nature, there should be an amendment to the Minimum Wages Act, there should be assured pension for all and there should be compulsory registration of trade unions etc. These are genuine demands. But I do not know whether the Government is addressing these demands or calling the trade unions to hold a discussion with them to resolve these issues.

There is another major demand with respect to the Employees Pension Scheme, 1995. The employees who are receiving pension under this scheme are drawing a pension of only Rs. 500. This Government has increased the old age pension to Rs. 1,000 whereas under the Employees Pension Scheme, 1995, the employees are drawing only a minimum pension of Rs. 500. Their demand is that this pension should be increased to Rs. 2,000. On a comparison, I would like to mention that in defence services, there are 23 lakh pensioners and the total amount of pension disbursed to them is Rs. 34,000 crore whereas the pensioners who are receiving pension under the Employees' Pension Scheme, 1995 are about

35,25,000 and the total amount of pension disbursed to them is only Rs. 3,839 crore. On a comparison, you will see that this is not an amount which will help in their subsistence.

Sir, even an old age pensioner is now drawing Rs. 1,000, but a pensioner under the Employees' Pension Scheme, 1995 is drawing only Rs. 500 which is not fair. So, the Government should come forward to increase the minimum pension under the Employees' Pension Scheme, 1995 to Rs. 3,000 so that it will help them. In fact, when Shri Narasimha Rao was the Prime Minister, he gave an assurance that a comprehensive review of the scheme will be taken up once in 10 years, but no review of this scheme has been taken up so far and whatever annual increase which they received during 1996, 1998 and 1999 has also stopped now. There is no increase since 1999 to these people. This is one major issue which the Government should take up and resolve.

Secondly, I congratulate Her Excellency for announcing a Department for Disability Affairs. In Tamil Nadu, our former Chief Minister has created a department for physically handicapped people, but the department is called as the Department for Differently Abled. So, when such a department is created here, I would request that it should be named as the Department for Differently Abled and not as the Department for Disability Affairs. This is my request.

Thirdly, I would now like to come to the issue of food inflation. Our food production has increased, but distribution has failed. Many of the parties in this House have been demanding for a Universal Public Distribution System which will help in solving the problem of food inflation. But there is no mention about the Universal Public Distribution System in the President's Address. So, I would request the Government to implement the Universal Public Distribution System immediately so that distribution of food articles is uniform which will help the poor people.

Fourth is power shortage. Power shortage is the major crisis and Tamil Nadu is reeling under crisis, half of Tamil Nadu is getting power only for four

hours a day and we are without power for 20 hours. The Koodankulam Project is yet to start. I do not know whether the agitators are in coalition with the State Government or not, we do not know, but the State Government is not taking action against the agitators. That is a different issue, but the State Government and the Government of India are not dealing severely against the agitators.

Hon. Minister, Mr. Narayansamy is here. He is the spokesperson for the Koodankulam Project. Whenever he comes, he says something. It has become a war of words between the agitators and the Government of India. The Government of India should take stern steps, firm steps to see that the Project starts. It is the demand of our Leader Dr. Kalaignar Karunanidhi that the Project should immediately start functioning and the State of Tamil Nadu should get power; at least 1000 MW of power should be given to the State of Tamil Nadu where the Project is situated.

SHRI J.M. AARON RASHID (THENI): Sir, we associate with this...  
(Interruptions)

SHRI T.K.S. ELANGO VAN : Sir, another major issue is the Sri Lankan issue. The President's Address, until 2010, was talking about a political settlement in Sri Lanka, but last year and this year, that word was conveniently forgotten. They talk only about rehabilitation in Sri Lanka. What happened to the Government's wish for a political settlement in the Island? Why has the Government withdrawn from that stand? In 2010, the President had talked about a political settlement in the Island. Why have they withdrawn this year? We do not know. India should work for a political settlement in the Island and work towards the progress in the State.

We were told that 50,000 houses were to be built in the Island for the internally displaced people. But I do not know whether at least 50 houses have been built or not. They are still languishing in the open air camps. The Government should help them. They should speed up the process. If we want to help somebody, we should help in time. Timely help is the need of the hour.

When we are not helping them in time, what is the use? So, the Government should also consider that.

Sir, Tamil Nadu recently suffered by the attack of a massive cyclone called Thane. The Government of India has not helped the State with the requisite money. Thousands of families have lost their livelihood because they depend on plants and trees like cashew, jackfruit, etc. These trees take time, at least, three to four years or even ten years sometimes to grow. So, up to that time they have to suffer. They will have no other income. So, the Government should come forward to help the people affected by Thane. The Government of India should fund and whatever they have promised has not come so far.

The other issue is water. The Cauvery Delta in Tamil Nadu was once called the granary of the South. They say that it is the granary of the South. But it is drying because of the dispute between the neighbouring States, the inter-State river dispute. The only way to overcome that is linking of rivers, linking of all national rivers. The Supreme Court has also stated that the linking of rivers should be taken up immediately. There is no announcement in that regard by H.E. The President. So, the Government should also consider or immediately take action on the linking of rivers on priority and allocate sufficient funds for that in the ensuing Budget.

With these words, I conclude.

**\*श्रीमती जयश्रीबेन पटेल (महेसाणा) :** यूपीए/2 सरकार ने अपना आधा कार्यकाल जैसे-तैसे पूरा कर लिया है। लेकिन ज्यादातर 2009 में जारी की गई अपेक्षाओं की मुताबिक खरी नहीं उतरी है।

2009 के पहले अभिभाण में 100 दिन में महंगाई कम करने की बात कही गई थी लेकिन आज तक इसमें कोई प्रगति होती दिखाई नहीं देती है। सरकार ने अपना राजधर्म नहीं निभाया है और अधिक कारगर शासन व्यवस्था उपलब्ध कराने में प्रतिबद्ध नहीं है। दो साल में दस लाख करोड़ का भ्रटाचार हुआ है। भ्रटाचार के मामले में बिल्कुल नाकाम रही है। सिर्फ जनसुविधा केन्द्र स्थापित किए जाने से नागरिकों को सार्वजनिक सेवाएं उपलब्ध नहीं हो जाती।

"आधार" नामक कहलाती अनूठी योजना बिना आधार के निराधार बन गई है। अतः यह कहने में कोई गलती न होगी की यह योजना खटाई में पड़ चुकी है।

12वीं पंचवर्षीय योजना का लक्ष्य "वहनीय और समावेशी विकास" के तहत 9 फीसदी विकास दर, 4 फीसदी कृषि विकास दर का लक्ष्य जुटाने के लिए इस सरकार की कोई इच्छा शक्ति दिखाई नहीं देती।

देश के समक्ष 5 प्रमुख चुनौतियों को निपटाने के लिए सरकार काम करेगी, जिसमें आजीविका सुरक्षा प्रदान करना गरीबी, भूख और निरक्षरता समाप्त करने का है। लेकिन ढाई साल से खाद्य सुरक्षा बिल पारित नहीं हो पाया है। एक तरफ बच्चे भूखे मर रहे हैं, कुपोषण से पीड़ित हैं, तो दूसरी तरफ अनाज पड़ा-पड़ा सड़ रहा है।

आर्थिक सुरक्षा, ऊर्जा सुरक्षा, पर्यावरण सुरक्षा, आंतरिक और बाह्य सुरक्षा की चुनौतियां सिर्फ चुनौतियां ही बनकर रह गई हैं। आज तक इन चुनौतियों का कोई समाधान पूर्ण रूप से नहीं हो पाया है।

एच.आर.डी. की उच्च शिक्षा में अध्यापक शैक्षिक व्यवस्था को केन्द्रबिन्दु समझा गया है लेकिन उच्च शिक्षा एवं अनुसंधान आयोग, महिला युनिवर्सिटी, मेडिकल युनिवर्सिटी, चिल्ड्रन युनिवर्सिटी के बारे में सोचना चाहिए।

भारी खर्च के बावजूद शिक्षा में कोई क्वालिटी नहीं है। शिक्षा की क्वालिटी लगातार गिर रही है। उनका राजनीतिकरण हो गया है।

गवर्नेंस ऑफ एजुकेशन देश में पूरी तरह से फेल हो गई है और इसका एजुकेशन सिस्टम नाबूत होकर एग्जामिनेशन सिस्टम बन गई है।



चाईल्ड पालियो वायरस पर हमने काबू पा लिया है। इसी तरह, स्त्री भ्रूण हत्या को खत्म करने के लिए लिंग अनुपात में कमजोर जिलों में बेटी बचाओ अभियान के लिए 2007 से बंद पड़ी योजना के लिए 5 लाख रूपए (एमपी फंड) में दिए जाने चाहिए।

हर डिस्ट्रिक्ट में टैली मेडिसिन अस्पतालों की सुविधा बढ़ाई जानी चाहिए, मेडिकल कॉलेजों को मान्यता दी जानी चाहिए तथा सीटों में वृद्धि (खासकर गुजरात में) करनी चाहिए। ऐलोपैथिक की तरह होम्योपैथिक तथा आयुर्वेदिक चिकित्सा को भी महत्व दिया जाए तथा बजट प्रावधान किया जाए।

कुपोषण के सामने मल्टी सेक्टरल पोषण कार्यक्रम, वरिष्ठ नागरिक- राष्ट्रीय परिषद का गठन सराहनीय है।

अल्पसंख्यकों का सशक्तिकरण सुनिश्चित करने के लिए 27 प्रतिशत आरक्षण कोटे के अंतर्गत 4.5 प्रतिशत का उप-कोटा उपलब्ध कराने का निर्णय सरासर राजनीतिक है। यह निर्णय हड़बड़ी में संसद में लिया गया है और उसके कुछ फायदे भी वर्तमान इलेक्शन में नहीं हुए हैं।

कृषि में कार्पोरेट सेक्टर के साथ-साथ वर्तमान ग्रामीण देशी कृषि को भी सब्सिडाइज प्रक्रिया में समान अवसर प्रदान किए जाए।

खाद्य सुरक्षा बिल के तहत मांग व आपूर्ति को ठीक करने के लिए कृषि उत्पादन को भी समान अवसर प्रदान किए जाए। सहकारी प्रवृत्ति से इन्कम टैक्स नाबूत किया जाए। डेरी उद्योग को भी बढ़ावा दिया जाए।

कृषि उत्पादित अनाज और अन्य वस्तुओं का समर्थन मूल्य बढ़ाया जाए।

"सुप्रीम कोर्ट के निर्देश अनुसार देश की सभी नदियों को जोड़ दिया जाना चाहिए। यूरिया खाद का वितरण उचित रूप से किया जाए। मनरेगा में उचित परिवर्तन किया जाए।

सीएनजी, ओएनजीसी, जो कि एक कंपनी है इनको भूमि अर्जित करने के लिए योग्य मुआवजा किसानों को दिया जाना चाहिए। समान भावनीति लाई जानी चाहिए।

भारत गांवों में बसा है उनकी ढांचागत सुविधाओं को नजर अंदाज न किया जाए।

निर्मल गांव, समरस गांव, पावन गांव जैसे गुजरात सरकार की योजनाओं पर गौर किया जाए।

जवाहरलाल नेहरू राष्ट्रीय शहरी विकास मिशन में गांधीनगर और करमसद को शामिल किया जाना चाहिए।

मेट्रो रेल परियोजना की बात सराहनीय है लेकिन इसमें त्वरित निर्णय होना चाहिए।

कपड़ा उद्योग में सूरत, जो टैक्सटाईल सिटी है, उसको टैक्सटाईल पार्क दिया जाना चाहिए।

महंगाई को कम करने के लिए पेट्रोल और डीजल पर केन्द्रीय कर बिल्कुल नाबूत कर देना चाहिए।

रेल माल भाड़े के यातायात में 20-25 प्रतिशत की बढ़ोतरी से मध्यमवर्गीय एवं गरीब प्रजा की आमदनी कम होगी और खर्चा बढ़ेगा।

गांवों में मोबाइल बैंक सुविधा लानी चाहिए।

सड़कों के विकास को प्रतिदिन 20 किलोमीटर का सड़क निर्माण का लक्ष्य पूरा करना चाहिए।

एयर इंडिया में "महाराजा" (लोगो) को हटाकर एयर इंडिया राजा से रंक बन गया है। एयर इंडिया की "लेट-लैफ्ट-लॉस्ट" तस्वीर बन गई है।

सूचना प्रौद्योगिकी बीएसएनएल में W.L.N. (वायरलैस नेटवर्क) की मंशा सरकार बनाए। सोलर ऊर्जा को बढ़ावा देने के लिए गुजरात की तरह प्रोजेक्ट बनाया जाए।

बंदरगाहों की क्षमता को बढ़ाने के लिए गुजरात और वेस्टर्न जोन की उपेक्षा निंदनीय है, क्योंकि गुजरात में 1663 कि.मी. की समुद्री सीमा है और वह मरीन टैरर से जूझ रहा है।

नैशनल काउंटर टैररिज्म सेंटर का लक्ष्य राज्यों के साथ संवाद बना के किया जाना चाहिए, क्योंकि यूपीए/2 सरकार के हरेक फैसले जैसे एफडीआई, लोकपाल बिल को संसद में पारित कराने में साथियों के साथ और विपक्ष के साथ भी कोई सलाह मशवरा नहीं होता है और एक तरफा गवर्नमेंट निर्णय करती है फिर फंस जाती है। योग्य पार्लियामेंट्री प्रक्रिया की सदंतर उपेक्षा होती है और सरकार हरेक बात को राजनीति की नजरिए से देखती है चाहे वह शिक्षा नीति हो, सुरक्षा नीति हो या अर्थ नीति हो।

वर्तमान 2012 जो युग प्रवर्तक स्वामी विवेकानंद की जन्म जयंती के र्वा के रूप में मनाया जा रहा है, माननीय प्रधान मंत्री जी ने इसके बारे में राष्ट्रीय समिति बनाई है और अभी के भाण में इसका कोई उल्लेख तक नहीं है।

देश में 55 प्रतिशत युवा हैं, उनकी शिक्षा, रोजगारी और सशक्तिकरण के बारे में कौशल्यवर्धक कोई कार्य योजना नहीं बनाई गई है।

मेरा सुझाव है कि 2012 का र्वा युवा शक्ति विकास र्वा के रूप में मनाया जाना चाहिए और गुजरात सरकार की तरह इसके लिए एक सशक्त कार्य योजना बनाई जानी चाहिए।

मानव सूचकांक को बढ़ावा देना चाहिए और अमीर गरीबों के बीच जो खाई बन रही है उसे कम करना चाहिए। आम आदमी की उन्नति के लिए और किसानों को आत्म हत्या से बचाने के लिए सरकार को ठोस कदम उठाने चाहिए।

आज 12 मार्च के दिन गांधी बापू ने नमक सत्याग्रह शुरू किया था। वहां साबरमती दांडी हैरिटेज रोड के बारे में 2005 में प्रधानमंत्री जी ने कुछ वायदे किए थे जो आज तक पूरे नहीं हुए हैं। उसको पूरा

करने के लिए और प्रवास पर्यटन को बढ़ावा देने के लिए सरकार को कोई ठोस नीति एवं सख्त कार्यवाही करनी चाहिए।

इसी सत्र में 30 बिल पारित करवाने की सरकार की मंशा की परिपूर्ति करना है तो सुचारु संसदीय प्रणाली अपनाई जाए और विपक्ष और सभी को साथ में लेकर सिर्फ देशनीति को मद्देनजर और राजनीति को दूर रख कर उचित इच्छा शक्ति से वर्तमान सरकार काम करेगी तो देश की जनता जो अभी भी केन्द्र सरकार में विश्वास रखती है वह बरकरार रहेगी।

**\*श्री पशुपति नाथ सिंह (धनबाद) :** महामहिम राष्ट्रपति जी ने पैरा 4 में कहा है कि मेरी सरकार ईमानदार तथा अधिक कारगर शासन व्यवस्था उपलब्ध कराने के लिए प्रतिबद्ध है।

मेरे जैसे व्यक्ति के मन में यह बात उठती है कि क्या यह प्रतिबद्धता पूर्व के लिए है कि नहीं है कि सिर्फ भविष्य के लिए है। अगर सरकार में ईमानदारी रहती तो सरकार का यह संकल्प होता कि यूपीए सरकार के समय 2जी स्पेक्ट्रम घोटाला, आदर्श घोटाला, कॉमनवेल्थ गेम घोटाला, रक्षा जमीन घोटाला जैसे अनेक घोटाले पर सख्त से सख्त कार्रवाई की जायेगी तथा सभी दोगियों को सजा दिलाने हेतु कड़े कदम उठाये जायेंगे। अपने समय में हुए घोटाले पर कार्रवाई करने का संकल्प नहीं लेना यह बताता है कि यूपीए सरकार अपने को पाक साफ बतलाना चाहती है जबकि कई सत्ताधारी पार्टी के नेता प्रथम तौर पर कसूरवार माने जा रहे हैं।

मैं देश में चल रहे 150 सौ करोड़ से ऊपर की 200 से अधिक परियोजनाएं समय से पांच-पंच वर्ष से लंबित हैं। जिस पर सरकार कोई ठोस कार्रवाई नहीं कर रही है। जबकि लागत मूल्य कई गुणा बढ़ती जा रहा है।

मैं सरकार का ध्यान राज्यों के असंतुलित विकास की ओर रखना चाहता हूं। जैसे झारखंड राज्य जिसके कोख में अमीरी हैखू लेकिन यहां के लोग गरीब हैं। प्रति व्यक्ति औसत आय देश के अन्य राज्यों से बहुत कम है। ऐसे राज्यों को किस तरह प्रोत्साहित किया जाये ताकि राज्यों के विकास में संतुलन हो, इसकी सोच सरकार की नहीं है।

झारखंड राज्य को बिजली की कमी है। पठारी इलाके होने के कारण पानी की कमी है, उच्च राज्य पथ की स्थिति सुदृढ़ नहीं है। तकनीकी शिक्षा को भी सुदृढ़ करने की आवश्यकता है। राज्य सरकार ने अपना प्रस्तावना पत्र बनाकर केन्द्र सरकार से सहयोग मांगा है। जिस पर केन्द्र सरकार झारखंड जैसे पिछड़े राज्य को कोई सहायता सहयोग देना नहीं चाहती है। हमारी मांग होगी कि देश के पिछड़े राज्य झारखण्ड को विशेष आर्थिक सहयोग देने का कट करे।

डीवीसी का पूरा उत्पादन क्षेत्र झारखण्ड में है। कोयला का उपक्रम बीसीसीएल, सीसीएल, राजमहल परियोजना झारखण्ड में है। सेल का बोकारो स्टील प्लांट, एचईसी का कारखाना है, लेकिन झारखण्ड के विकास में इनके योगदान नहीं है। बोकारो स्टील प्लांट का विस्तारीकरण योजना खटाई में पड़ी हुई है।

सिन्दरी का खाद कारखाना बंद पड़ा है। बहुत अच्छा आधारभूत संरक्षण है। लेकिन इसका उपयोग नहीं हो रहा है।

झारखण्ड राज्य का अधिकांश क्षेत्र उग्रवाद प्रभावित है। लेकिन वहां समुचित सहयोग नहीं मिल रहा है। यहां तक कि धनबाद का टुड़ी इलाका, तापेवॉची इलाका उग्रवाद प्रभावित क्षेत्र है जिसे उग्रवादी उन्मूलन हेतु विकास करने हेतु जिला में शामिल नहीं किया है।

अतः मेरी मांग होगी कि झारखंड के धनबाद जिला को भी उग्रवाद विकास क्षेत्र में शामिल किया जाए।

**\*श्री नारनभाई कछाड़िया (अमरेली):** देश की आबादी के एक बड़े हिस्से को आजीविका सुरक्षा प्रदान करने एवं आजीविका आधारित कार्यों के सृजन हेतु "मनरेगा" योजना की भांति शहरी क्षेत्रों में व्याप्त गरीबी एवं बेरोजगारी को दूर करने के लिए गंभीर कदम उठाने की आवश्यकता है। जिसके लिए राष्ट्रीय शहरी आजीविका मिशन शुरू करने की आवश्यकता है, जिससे गरीब शहरी परिवारों को भी रोजगार के सतत अवसर प्रदान कराए जा सकें।

सरकार को स्वास्थ्य क्षेत्र में मानव संसाधनों की कमी को दूर करने के लिए एमबीबीएस/ मेडिकल की सीटों में वृद्धि करने के प्रयास करने चाहिए तथा उनकी ग्रामीण क्षेत्रों में उपलब्धता सुनिश्चित करने हेतु गंभीर कदम उठाने की आवश्यकता है। महंगे ब्रांड की दवाइयों के स्थान पर जेनेरिक दवाइयों को शहरी एवं ग्रामीण दोनों क्षेत्रों में उपलब्ध कराने हेतु बड़े कदम उठाना अनिवार्य प्रतीत होता है साथ ही साथ, वर्तमान समय में देश के आदिवासी बहुल क्षेत्रों में विशाकर झारखंड, उड़ीसा, छत्तीसगढ़ एवं अन्य राज्यों के ग्रामीण क्षेत्रों में दवाई एजेंटों, दवाई दुकानदारों एवं डाक्टरों की मिलीभगत से अधिक मुनाफा कमाने के लिए महंगी और अनुपयोगी दवाई लिखते हैं और इस तरह से गरीबों का शोण होता है। इसके लिए साप्ताहिक जांच के लिए एक निपक्ष जांच एजेंसी होना चाहिए। रेहड़ी-पटरी पर सामान बेचने वाले व्यक्तियों के साथ-साथ असंगठित स्तर पर काम करने वाले मजदूरों एवं घरेलू कार्यों में संलग्न नौकरों को भी स्वास्थ्य बीमा सुरक्षा कराने की ओर सरकार का ध्यान देना अत्यंत आवश्यक है।

आज हमारे देश के खनन उत्पादक राज्यों की दशा बहुत खराब है। शिक्षा, स्वास्थ्य, गरीबी, बेरोजगारी, जैसी समस्या विराजमान है, जबकि इसी खनिज संपदा के कारण हमारे देश को सोने की चिड़िया माना जाता है। इसलिए इसे गंभीरता के साथ खनन प्रभावी राज्यों का सम्पूर्ण विकास होना चाहिए।

देश में किसानों को समय पर उर्वरक प्रदान करने हेतु सरकार को ऐसी व्यवस्था सुनिश्चित करनी चाहिए जिससे कि अनपढ़ एवं गरीब किसान भी उर्वरक की उपलब्धता एवं उसके इस्तेमाल की प्रक्रिया से आसानी से वाकिफ हो सकें। कृषि वैज्ञानिकों की कृषि भूमि पर भ्रमण (साइट विजिट) द्वारा मृदा की गुणवत्ता, बीज, उर्वरक इत्यादि के बारे में छोटे किसानों को जागरूक करने हेतु जमीनी स्तर पर प्रयास किये जाने चाहिए, जिससे कि छोटे किसान अपनी पैदावार बढ़ाकर अपनी एवं राष्ट्रीय आय में वृद्धि हेतु योगदान कर सकें। इसके अतिरिक्त देश में वर्तमान सिंचाई की सृजित क्षमता और प्रयुक्त क्षमता के बीच के अंतर को यथाशीघ्र कम करने के उपाय किये जाने चाहिए और कृषि जैसे विशाल क्षेत्र के लिए अलग से कृषि बजट तैयार किया जाना चाहिए और किसानों की समस्याओं को बारीकी से देखा जाना चाहिए।

सरकार को 10 लाख से ज्यादा आबादी वाले सभी गांवों एवं शहरों में ब्रॉड गेज रेलवे लाईन की सुविधा होनी चाहिए तथा साथ ही साथ यात्रियों की सुविधा के लिये रेलवे की अच्छी फ्रिक्वेंसी होनी चाहिए ताकि यात्रियों को आने जाने एवं व्यवसाय में कोई कठिनाई नहीं हो। लेकिन गुजरात के अमरेली जिला को इस उपयुक्त रेल सुविधा से वंचित रखा गया है जिसे दूर करने के लिए सतत प्रयास किया जाना चाहिए।

इसके साथ सरकार को 10 लाख से ज्यादा आबादी वाले सभी शहरों के लिये मोनो रेल अथवा अन्य प्रोजेक्ट की व्यवहार्यता रिपोर्ट तैयार करते हुए सार्वजनिक परिवहन प्रणाली को सुदृढ़ करने के प्रयास करने चाहिए।

**\*श्री राधा मोहन सिंह (पूर्वी चम्पारण) :** महामहिम राष्ट्रपति महोदय के अभिभाषण में भ्रष्टाचार खत्म करने के लिए उठाये गये कदमों का प्रमुखता के साथ जिक्र किया गया है। कहा गया है कि केन्द्र की सरकार ईमानदार तथा अधिक कारगर शासन व्यवस्था उपलब्ध कराने के लिए प्रतिबद्ध है और सरकार ने इस दिशा में और कई महत्वपूर्ण कदम उठाये हैं।

राष्ट्रपति महोदय के कार्यकाल के अंतिम र्वा में उनके माध्यम से इस सरकार ने जो बातें रखी हैं, ये बातें राष्ट्रपति की गरिमा के अनुकूल नहीं हैं। देश के आम आदमी ने जब ये बातें सुनी होंगी तो कितना कट हुआ होगा। इसकी कल्पना सरकार चलाने वालों को भी कुछ जरूर हुई होगी। भारत के लोग आज भ्र-टाचार एवं घोटालों से विचलित हैं। 21वीं सदी के प्रथम दशक की शुरुआत ने प्रत्येक भारतीय के मस्तक पर गर्व की एक चमक प्रदान की थी, किंतु दशक का अंतिम र्वा एक आघात के रूप में है।

भारत के इतिहास में पहली बार इस सरकार के दो दर्जन मंत्री, नौकरशाह, कारपोरेट तिहाड़ जेल में सलाखों के पीछे बंद हैं। दो सबसे कुख्यात घोटालों, दूरसंचार एवं कामनवैल्थ गेम्स के बाद इस देश को ट्रांसपेरेंसी इंटरनेशनल की सूची में 72वें से 95वें पायदान पर पहुंचा दिया है। ट्रांसपेरेंसी इंटरनेशनल की रिपोर्ट पूरी दुनिया में सरकार की करतूतों के विवरण का उल्लेख करते हुए कहती है कि भारत पारदर्शिता के वैश्विक मानचित्र में 95वें स्थान पर खिसक गया है। यानि पिछले दो र्वा में भ्रटाचार तेजी से बढ़ा है। सरकार की दो र्वा की कारगुजारियों ने इस देश को भ्रट देशों की जमात में लाकर खड़ा कर दिया है। इस बात को देश के आम लोग अच्छी तरह महसूस कर रहे हैं।

21वीं सदी के प्रथम दशक के बारे में यानि 2001 में हमारी स्थिति क्या थी? भारत विश्व में सिरमौर था। विश्व के 184 देशों के लोगों और प्रत्येक भारतीय ने न केवल भारत की क्षमता को स्वीकारा बल्कि भारत को सबसे विकासशील और गतिशील देश के रूप में देखना प्रारंभ किया। यह महसूस किया जाने लगा कि 21वीं शताब्दी भारत की होगी - लेकिन आज यदि हम वर्ष 2011-12 की बात करें तो इसके लिए वर्ष 2011, घोटाला वर्ष और 2012, जल र्वा ही कहा जाएगा।

देश के लोग हैरान और दुखी हैं कि पिछले 29 र्वा के घोटालों में 10 लाख करोड़ रुपये गवां दिये गये हैं। देश की प्रतिष्ठा भी शर्मशार हुई है।

- 22.5 लाख करोड़ रुपये स्विस बैंक/काला धन घोटाला
- 1,76,000 करोड़ का दूरसंचार घोटाला
- 70 हजार करोड़ का कामनवैल्थ गेम्स घोटाला

---

\* Speech was laid on the Table

- 58 हजार करोड़ का सड़ा अनाज घोटाला
- इसरो देवास घोटाला
- महंगाई महा घोटाला
- के.जी. बेसिन घोटाला
- चावल निर्यात घोटाला
- सत्यम घोटाला
- पी.डी.एस./राशन घोटाला
- मुख्य सतर्कता आयुक्त की नियुक्ति में हेराफेरी
- आईपीएल क्रिकेट घोटाला
- एयर इंडिया विमान खरीद घोटाला
- टेलीकॉम जुर्माना घोटाला
- कांग्रेस का कोयला घोटाला
- जल विद्युत परियोजना घोटाला
- हसन अली मनी लॉन्ड्रिंग घोटाला
- रक्षा भूमि घोटाला
- राजीव गांधी ट्रस्ट भूमि घोटाला

उपरोक्त घोटाले के अलावा भी अन्य कई कारनामे ऐसे हैं जिसमें देश को भारी क्षति हुई है। ऐसी स्थिति में आजादी के बाद सबसे भ्रष्ट इस सरकार को ईमानदार सरकार कहना प्रत्येक भारतीय को आश्चर्यचकित करने वाला है। अन्य मुद्दों पर भी जो बातें अभिभाषण के माध्यम से सरकार ने कहलवाई हैं उसमें विश्वसनीयता नहीं दिखाई दे रही है। कहा गया है कि 12वीं योजना के एप्रोच पेपर में 9 फीसदी विकास दर और 4 फीसदी कृषि विकास दर का लक्ष्य है। 2012-2013, 12वीं पंचवर्षीय योजना का प्रथम वर्ष होगा। हमें गरीबी, भूख, और निरक्षरता समाप्त करने के लिए बड़ा निवेश करना होगा, ऊर्जा सुरक्षा सुनिश्चित करने के लिए भी बड़ी पूंजी की जरूरत होगी। अब सरकार और विशेष रूप से प्रधानमंत्री जी बतायें कि आखिरकार इतने घोटाले होते रहेंगे- आप मूकदर्शक रहेंगे। सरकार घोटालेबाजों को बचाने में लगी रहेगी, विकास दर कैसे बढ़ेगी। काला धन जो आजादी के बाद देश को लूट-लूट कर विदेशों के बैंकों में जमा किया है अआप उसे देश में लाने के लिए कड़े कानून नहीं बनायेंगे, भ्रष्ट राजनेताओं, व्यापारियों,



नौकरशाहों को बचाते रहेंगे, उनके नाम उजागर नहीं करेंगे, उन्हें दंडित नहीं करेंगे तो गरीबी, भूख, निरक्षरता कैसे समाप्त होगी। ऊर्जा सुरक्षा हेतु बड़ी पूंजी कहां से आयेगी? इन प्रश्नों का उत्तर माननीय प्रधानमंत्री जी देश को देंगे ऐसी मेरी उम्मीद है। किंतु विश्वास है कि प्रधानमंत्री जी उत्तर नहीं दे पायेंगे।

अभिभाषण में त्वरित व्यापक विकास तथा जनता के लिए आजीविका आधारित कार्यों का सृजन करते हुए आर्थिक सुरक्षा प्राप्त करने की बातें की गई है, किंतु हमें देखना होगा कि आज सर्व शिक्षा अभियान, स्वास्थ्य मिशन एवं मनरेगा की क्या स्थिति है। लूट मची हुई है। मनरेगा, खाद्य सुरक्षा या नकद सब्सिडी देकर समस्या का हल नहीं हो सकता। ये योजनाएं राजनेताओं के लिए वोट बैंक और भ्रट लोगों के लिए अवैध कमाई का स्रोत तो हो सकती हैं लेकिन रोजगार से मिलने वाला स्वाभिमान एवं सम्मानपूर्ण जीवन नहीं दे सकती हैं।

अभिभाषण में 4 फीसदी कृषि विकास दर का लक्ष्य है। देश की 75 प्रतिशत आबादी कृषि पर आधारित है। कौन नहीं जानता कि पूर्वी भारत के कई राज्यों में किसान न्यूनतम समर्थन मूल्य को मोहताज हैं। खेती घाटे का सौदा बनी हुई है। केन्द्र की सरकार की कृषि नीति मात्र औपचारिकता निभाने की नीति बन गई है।

मैं बिहार से आता हूं, वहां एनडीए की सरकार है। हम तीव्र गति से विकास के पथ पर बढ़ रहे हैं। आपकी सरकार हमारी गति को रोकने की कोशिश करती है। विकास की बहुत सारी योजनाएं लंबित हैं। जहां तक कृषि का सवाल है बिहार ने दूसरी हरित क्रांति से आगे बढ़कर इंद्रधनुषि क्रांति के लिए कृषि कैबिनेट का गठन कर दस वॉर्क का रोड मैप तैयार किया है। इस पर करीब 1 लाख 50 हजार करोड़ रुपये खर्च आयेंगे। बिहार के 247 कृषि फार्म को मॉडल के रूप में विकसित करने के लिए राष्ट्रीय विकास योजना में विशेष प्रावधान की जरूरत है, ताकि उन्नत बीज का उत्पादन किया जा सके, किंतु आपकी सरकार जब राज्यों की सहायता की बात आती है, पैकेज की बात आती है तो भेदभाव बरतती है। क्या इससे देश का सर्वांगीण विकास हो पायेगा? क्या हम 9 फीसदी विकास दर एवं 4 फीसदी कृषि विकास दर प्राप्त कर पायेंगे?

अभिभाषण से स्पष्ट है कि इस सरकार ने विधान सभा चुनावों में झटका खाने के बाद अपना चेहरा सुधारने की कवायत की है, किंतु जो करतूतें इस सरकार ने पिछले दो वॉर्क के अंदर की हैं, देश को जितना नुकसान पहुंचाया है उसकी भरपाई निकट भविष्य में संभव नहीं है।

\* डॉ. शफ़ीक़ुर्रहमान बर्क (सम्भल): मोहतरमा स्पीकर साहिबा, 12 मार्च, 2012 को सदरे जमहूरिया हिन्द ने मुश्तरका इजलास में अपना एड्रेस पढ़कर सुनाया जिसका बहुत-बहुत शुक्रिया । जिसमें हिन्दुस्तान की तरक्की के मुख्तलिफ़ पहलुओं पर रोशनी डाली गई है । लेकिन अफ़सोस है कि मुस्लिम तबके की बदहाली और पसमांदगी का जिक्र तक नहीं किया गया । जबकि सच्चर कमेटी की रो से मुसलमान इस मुल्क में सबसे पिछड़ा हुआ है । यहां तक की मुसलमानों की हालत दलितों से भी बदतर है । सच्चर कमेटी में मुसलमानों की तरक्की करने और पसमांदगी दूर करने के लिए जो सिफारिशात पेश की गई हैं आज तक उनको लागू नहीं किया गया । रंगनाथ मिश्र कमीशन की रिपोर्ट आज तक पार्लियामेंट में पेश नहीं की गई । जिसमें साफ़ लिखा है कि मुसलमानों की पसमांदगी और पिछड़ेपन को देखते हुए उन्हें अलग से 10 फीसदी रिजर्वेशन दिया जाना जरूरी है । लिहाजा मरकजी हुकूमत अगर मुसलमानों के लिए संजीदा है तो वो बिला ताखिर उसकी सिफारिशात को नाफ़िज करे जिससे मुसलमानों की पसमांदगी दूर हो सके । इकतिसादी तालिमी व सामाजी तरक्की के मैदान में आगे बढ़ सके । अफ़सोस है कि अलीगढ़ मुस्लिम यूनिवर्सिटी जोकि खालिस मुस्लिम अकलियती इदारा है जिसको जनाब सर सैय्यद अहमद खां साहब ने मुसलमानों के जरिए चंदा करके उसको मुसलमानों की तालिमी इकतिसादी व सामाजी तरक्की के लिए कायम किया था लेकिन अफ़सोस आज तक इसको अकलियती दर्जा नहीं दिया गया जिसके बारे में मैंने खुद कई बार हाऊस में अकलियती किरदार की मांग की है । जो सरकार मुसलमानों की जायज हक को भी नहीं देना चाहती वो कैसे मुसलमानों की हमदर्द व खैरखाह हो सकती है ।

महंगाई और गरीबी जोकि मुल्क की तरक्की में सबसे बड़ी रूकावट है उसका कोई इलाज नहीं हो सका और न ही सरकार ने आज तक ऐसा कोई मजबूत कदम उठाया जिससे मुल्क की गुर्बत दूर हो सके और न ही हुकूमत बदउन्वानी और ब्लैकमनी पर रोक लगा सकी है । नफरत और फिरकावारियत का बोलबाला है । गुजरात में मुसलमानों का कत्लेआम हुआ लेकिन आज तक कातिलों को कोई सजा नहीं दी गई और न ही कोई कानूनी इंसाफ मुसलमानों को मिला ।

मुसलमानों को दहशतगर्दी के नाम पर झूठे मुकदमों में फंसाया जाता है और जेलों में डाल दिया जाता है । बटला हाऊस फर्जी एनकाउंटर मुस्लिम नौजवानों को बेखता मार दिया जाता है । हजारों फिरकावारना फसादात मुल्क की पेशानी पर बदनुमा दाग है ।

बेहद दुख और अफसोस की बात है कि मुसलमानों की इबादतगाह बाबरी मस्जिद को शहीद किया गया। जिसकी हिफाजत करना सरकार का आईनी फर्ज था। लेकिन बजाय हिफाजत करने के नापाक साजिश के तहत मस्जिद को शहीद कर दिया गया। जिसकी गैर-मुल्कों ने भी मजम्मत की और मुल्क की गर्दन शर्म से झुक गई। यहां तक की मुल्क फिरका-परस्ती और नफरत की आग में डूब गया। ये ऐसा बदनुमा दाग है जो कभी धुल नहीं सकता। लेकिन बाबरी मस्जिद के कातिलों को अभी तक सजा नहीं मिल सकी। अफसोस है कि इसके बारे में कोई जिक्र नहीं किया गया।

सेहत मुल्क का अहम मसला है। जहां एक तरफ सरकार एलौपेथिक और आयुर्वेदिक को बढ़ावा दे रही है वहीं यूनानी को खत्म करने की कोशिश कर रही है। क्योंकि इससे मुल्क के समाज का एक बड़ा हिस्सा जुड़ा हुआ है। लिहाजा मेरी मांग है कि यूनानी को भी दूसरी पैथियों की तरह बराबरी का दर्जा दिया जाए। गरीब रेहड़ी-पटरी लगाने वालों को भी उनके रोजगार के लिए मुस्तकिल जगह फराहम की जाए।

तालिम की अहमियत सबसे ज्यादा है। लेकिन फिर भी गरीबों के बच्चों के लिए तालिम का कोई माकूल इंतजाम नहीं किया गया है। मेरा नेक मश्विरा है कि तालीम में कोई तफरीक नहीं की जाए ताकि मुल्क का हर बच्चा तालीमयाफ्त शहरी बन सके और मुल्क तरक्की कर सके।

सरकार ने जो 15 निकाती प्रोग्राम मुस्लिम तबके के लिए जारी किया था अफसोस है कि उस पर पूरी तरह अमल नहीं हो पा रहा है। उसे पूरी तरह अमल में लाया जाए। सरकार ने जो महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी योजना (MNREGA) स्कीम और राष्ट्रीय ग्रामीण आजीविका मिशन शुरू किया है उसमें मुस्लिम तबके को कम से कम 10 फीसदी से ज्यादा हिस्सेदारी दी जाए।

जहां एक तरफ सरकार रेलवे को बढ़ावा दे रही है वहीं सरकार मगरीबी उत्तर प्रदेश में मेरे इलाके सम्भल को नजरअंदाज कर रही है। सम्भल एक तारीखी मुकाम है और जिला भी है लेकिन रेलवे से महरूम है। मैंने कई बार हाऊस में रेलवे बजट के मौके पर मांग की है कि सम्भल को बड़ी रेलवे लाइन से जोड़ा जाए। जिस पर बार-बार सर्वे होकर रह जाता है। लेकिन सम्भल को वाया हसनपुर-गजरौला तक नहीं जोड़ा जाता। लिहाजा मेरी पुरजोर मांग है कि सम्भल को वाया हसनपुर-गजरौला तक मेन लाइन से जोड़ा जाए।

**\*SHRI RAJEN GOHAIN (NOWGONG):** The Hon'ble President of India in her speech to the Parliament on 12<sup>th</sup> March stated that the Government will work on five important challenges. Unexpectedly, she has not mentioned anything about employment opportunity to the educated unemployed youth of the country which is a serious problem of the country at this hour.

Again she is happy with record production of foodgrains of 241.56 million tones during 2010-11. She also informed the House about rising of minimum support price of agricultural commodities by 10 to 40%. But the bitter truth is that the farmers of North Eastern region had to make hue & cry to sell rice and price of rice is still far below the level of minimum support price.

The Hon'ble President mentioned in her speech about inclusion of a few cities in the map of metro rail. Guwahati city is the gateway to the seven states of the North East and the communication system of the city becomes uncontrollable. But, name of Guwahati city had not been included although it should have a place at the top of the list.

Reason for inflation of food articles was stated as rising global prices of commodities, industrial materials and fuels. But, most of the food articles of common people are produced by our own farmer and they are deprived from their own share. The price of food items paid to the farmers are almost half of the price that priced by the traders. So, the actual reason of inflation is failure of the Government in monitoring the stocklist and traders, not the global price rise.

Steps to improve the financial health of the banks by recapitalization of the public sector banks cannot be accepted as proper. Due to poor management and rampant corruption in granting loan etc. at high level, the financial health of the PSB deteriorated. It is necessary to recapitalize the development banking institutions like SFCs, SIDCs and SIDBI etc. for industrial growth in micro, small

---

\* Speech was laid on the Table.

and medium sector which creates greater avenue of employment with minimum investment.

The Hon'ble President deserves thanks for mentioning exploration of possibilities to take up more inland water transport projects in the North East. Since the Brahmaputra is the only major water way for the water transport project. But, there are every possibility to dry up the bed of the mighty Brahmaputra within couple of years since the life line of the North East has been attacked by both insiders and outsiders. The main source of the Brahmaputra is the Shyang River which has already been reported to be blocked by our neighbouring China. Other tributaries of the river are also going to be blocked within couple of years by constructing big dam by our own Government. The stepmotherly attitude of the Government reflects from the fact that they have taken steps to clean the Ganga at an investment 2600 crores while they least bother about existence of the Brahmaputra. It is true that the country needs enough power for its all round development. But in the name of development of the country, a part of the same should not be sacrificed forcibly. The power hungry attitude of the Government will convert the entire North East to a big desert. To meet the increasing demand of power, the Government should consider setting up a nuclear power plant at a North Eastern State as mentioned in the speech of the Hon'ble President, since storage of uranium is there in Meghalaya.

Regarding modernization of railways, nothing has been mentioned about the poor infrastructure as well as service of rail communication in a backward area like North East. To bring prosperity to the country, it is essential to consider all round development including infrastructure development of the under developed areas. The geographical character of North Eastern region deserves special attention for communication development with rest of the country.

The Hon'ble President mentioned about revised package of 1200 crores for "Project Tiger Scheme" in her speech. It is pertinent to mention here that mere sanctioning of big budget cannot save the wild animals. Whether the Government

is aware that the Guwahati city becoming the dwelling place of tiger and the people have been killing tiger like street dogs during last month. Again, the President has not mentioned a single word about regular poaching of world heritage rhinoceroses in the Kaziranga National Park. The Kaziranga National Park has been reducing by erosion by the Brahmaputra (about 60,000 hectares during the last 10 years) and encroaching the forest land by some people of doubtful origin at the patronage of the State Government. To save the wild lives, proper steps to be taken to protect the forest area from encroachers.

Signing of Memorandum of settlement with Unite Peoples Democratic Solidarity in Assam has rightly mentioned in the speech while she was silent on the during insurgency problem with ULFA, peace talk with Naga etc, without which there will be no permanent solution to bring peace in the North Eastern Region.

Briefing the diplomatic achievement of the Government, the Hon'ble President mentioned about high priority in developing strategic and cooperative partnership with China. But, nothing has been mentioned in the speech about building of war infrastructure bordering Arunachal Pradesh, criticism of the visit of the Indian Prime Minister and Defence Minister to Arunachal Pradesh etc. by the Chinese Government. Due to the recent development reported to be taken up by China near the international border with Arunachal Pradesh, the people of North Eastern region have been feeling insecure since they have bitter past experience of the situation. The Government should react to the recent development and reciprocate the action of the China Government immediately.

**\*SHRI KABINDRA PURKAYASTHA (SILCHAR):** It is a matter of satisfaction that we are the citizens of the biggest democracy of the world. In the democratic framework of the country, following the norm Mahamahim Rastrapati addressed the joint session of both the Houses on the beginning of the Budget Session of the Parliament on the 12<sup>th</sup> March, 2012.

The Address of the President is the real picture of the intention of the Government. The Address broadly states what really the Government propose to do and what it had done for the development of the country and the people.

In the Presidential Address many points have been raised. As regards economic development, it is said that the economy grew in a handsome rate and it will grow to 8% to 9%. But what in the real picture? It is totally opposite.

It is said that the Government is committed to providing an honest and more efficient Government and for the purpose, further important steps are taken. But actually this is the most corrupt Government ever seen by the people of India.

It is mentioned that the Government has initiated action on various fronts to tackle the menace of black money. In this connection, I am constrained to say that in spite of announcement by the Hon'ble Finance Minister, why 'White Paper' regarding black money is not published. At least this would prove the honest wish of the Government.

Through the address of the President, the Government tried to depict a very bright picture, in most cases the picture is very gloomy. In case of security of the country, the effort of the Government is not praiseworthy. It is unbelievable that China protest against the visit of our Defence Minister in Arunachal Pradesh. China is not ready to accept that Arunachal Pradesh as an integral part of India. Otherwise, China would not behave like this.

It is astonishing that the Presidential Address did not touch upon the burning problems of the country particularly the North Eastern States. Only thing

---

\* Speech was laid on the Table.

found place regarding North- East was tackling of terrorist groups. But nothing is mentioned regarding development of the North East region, the most undeveloped area of the country. The most critical situation is created due to the totally broken communication system. Over and above, the half done condition of the broad gauge conversion from Lumding to Silchar and super express highway (East West Corridor) from Silchar to West Bengal border. Both these are declared National Projects. In spite of this, it is said that the main hurdle is the transport lobby and lacking in co-ordination between the State and the Central Government. This need to be rectified in the interest of the people of the whole north east.

Besides this, the problem of electricity is acute. No visible effort is adopted by the Government to remove this very serious problem. In the field of infrastructure, nothing is being done. On the whole, the situation in the North East is beyond description. Unfortunately, there is not mention of those adversaries. This is not the case only with the North East. There is a longstanding movement for creation of Telengana State. This demand is out of regional aspiration and genuine. The Government has failed to tackle this problem.

National Counter Terrorism Center creation has been opposed by the ten Chief Ministers of the country. They feel that the Government of India encroaches upon the jurisdiction of the state and this is really a threat to the federal structure of the Constitution. Such an attempt on behalf of the Government should be given up. Everybody is in favour of removal of terrorism but the method should be acceptable to all.

The Presidential Address dealt with all the matters relating to the activities of the Government in respect of the present situation in all spheres of the society. This has shown only light and there is no darkness. But we should be realistic. One who thinks in right perspective will certainly agree that the Government failed on all fronts. There should be clear vision before us for sorting out the anti-social activities from the social life and making the country economically strong and sound.



\*DR. RATNA DE (HOOGHLY): Sir, I am grateful to you for giving me an opportunity to speak on the Motion of Thanks on President's Address today.

On behalf of my party, Trinamool Congress and my leader, Kumari Mamata Banerjee, I would like to highlight a few of the important points in this august House.

In the President's Address there is a mention of Gorkhaland Territorial Administration, which is the success story of UPA of which we are very much a major contributory. In fact, it is the brainchild of our leader and West Bengal Chief Minister, Kumari Mamata Banerjee. West Bengal Government after ending the 34 years reins of Left Front Government, ventured on a path of recovery in every sense. And one of the success stories of our Government in West Bengal in such a short time is enforcing peace in Naxal affected Junglemahal area. There cannot be two opinions about that.

We, in West Bengal, are making great strides in every conceivable front in spite of financial difficulties we have been facing since we took over.

Coming back to the Motion of Thanks to the President's Address, though the UPA-II Government has highlighted as to what it had achieved and as to what it proposes to achieve, on the one hand, we can say that we are moving in the right direction, and on the other hand, we can say that we have failed in stalling the hike in the prices of essential commodities. Hike in petroleum products, which has a cascading effect, looms large on poor and downtrodden. Government of the day is yet to find a lasting solution so that hike in petroleum products at regular intervals is stopped. With spiraling prices of essential commodities, how can one lead a normal life?

---

\* Speech was laid on the Table

Though we are the partners of the UPA-II Government, I would not hesitate to add that we witness corruption everywhere, in every sector. Corruption is all pervasive. When you open the newspapers in the morning, one can witness corruption in the front page, and page after page. The Government is making all out efforts to stem this rot. I strongly urge the Government not to compromise on corruption.

There is an issue of black money stashed in foreign banks. Is Government doing enough to get back the black money, which is usurped by the wealthy from the people of this country? In her Address, the President has stated as to what Government is thinking of doing to tackle the menace of black money. We welcome it. In the last session, Government has promised to bring out a 'White Paper' on Black Money. I would strongly urge the Government to come out with White Paper immediately.

There are many contentious issues on which our leader, Kumari Mamata Banerjee, and our Party, Trinamool Congress, have apprehensions. For example, FDI on retail trade, Lokpal, NCTC, water treaty with Bangladesh. At the same time, we believe in constructive criticism.

Our Government in West Bengal wants more funds. Just to quote an example - we pay Rs.22,000 crore every year by way of paying interest, whereas our yearly revenue stands at Rs.21,000 crore. We need generous financial help from the Centre to tide over the financial crunch situation in the State.

The President's Address has highlighted achievements made during the last nearly 3 years. No doubt, the UPA II government is making great strides in fulfilling its promises. But there are certain hiccups on our path to fulfilling certain more pending promises. We are making efforts to fulfil them too.

We are in the midst of economic slowdown, which has an impact on our growth. No right thinking person can deny this fact. In such a scenario, this UPA II Government, of which, we are the alliance partners, is taking measures and initiatives to tide over the fallouts being faced in the economy and country.

Due to prevailing situation, there is a fear of increase in the fertilizer prices, petroleum prices, essential commodities prices, etc. making. We are for the common man. How would he cope with the impact of rising food prices and other commodities in the market, every now and then? I strongly urge the Government to act against those indulging in malpractices, blackmarketeers, corruption, etc.

Of course, there is no denying of the fact that we also face the problems of shortage of drinking water, population explosion, inadequate health care, shortage of power particular during summer, ritual of floods, droughts every year et al. Government cannot take the plea that with such a huge population and diversity, it cannot have control and is not in a position to ensure that basic amenities could not be made available to everyone.

I would like to suggest to the Government that we should try to resolve the problem of water. Earlier, solution offered was the linking of rivers, which is a stupendous and arduous task which can be implemented only by pooling enormous money. We are no where now. We do not know where we stand vis-a-vis linking of rivers. I do not actually know whether it is feasible at all. But I am all the more certain that it would take long years to complete the linking of rivers. The more we delay implementation; the more cost escalation will be. But if we complete this unthinkable task, our future generations would heave a sigh of relief. Here, I would like to request the Central Government to keep the regional interests in mind while implementing the linking of rivers. Government has to study afresh the problems being faced in the implementation of linking of rivers. Environmental costs too should be studied in depth. We are not supposed to go against environment for linking of rivers as that would be detrimental to our growth, economy and our existence itself. Here, I would like to know from the Government the status on the linking of rivers or the Task Force that has been formed long back.

The farmers receive loans from commercial banks but they could not repay the loan back to the banks due to poor and volatile climatic conditions, droughts,

cyclones. They have to go through a lot of formalities for getting the loan. When they are not able to repay the loan to the banks due to the above mentioned reasons, they are deprived of getting fresh loans. They are in a Catch 22 situation. Under such circumstances, they are forced to approach the moneylenders who take advantage of their helplessness and charge hefty amount of interest which farmers of our country could not pain and they are well fall into the debt trap. I would like to strongly suggest that banks should make the terms and conditions simple so as to enable the farmers to get the loans without any difficulty. Because of stringent formalities followed by banks, farmers are keeping away from banks and going after the moneylenders who take advantage of their ignorance and cheats them by charging high rate of interest.

Agriculture is in the State List, my plea is that it should be brought under the Concurrent List so that the Central Government can extend the helping hand to the States in solving the problems of farmers. Central Government with the funds at its disposal can help the funds-starve States in saving the lives of farmers.

There is no proper understanding between the General Insurance Company and the Agriculture Department and the banks. Farmers are depositing the premium amount in banks and the General Insurance Company is collecting the premium from banks. At present, Government is not having a monitoring mechanism in this respect. Sometimes, the premiums deposited by the farmers are wrongly accounted with the result farmers are losing the benefits. I would request the Government to make earnest efforts to release the above amount immediately to the farmers who are in a very pitiable condition in West Bengal. Due to paucity of time, I would not like to speak further on this issue.

A number of farmers have committed suicide all because they could not repay the debts as they face the natural calamity in the form of droughts or cyclones which result in bad crop. I am of the firm conviction that as long as we depend on monsoon, we are bound to face such problems. When a State is facing drought continuously for four consecutive years, Central and the State

Government has to come to the rescue of the farmers by way of giving loans at a cheap rate of interest or by waiving off the loans which would help the farmers from committing suicide.

I am of the firm opinion that population explosion is one of the main reasons for all our ills. If we can stop population explosion, we can easily take care of our people with the resources available with us. According to a report one child is born every 1.26 second in India. This is the highest in the world. 25 million children are born in India every year. It is also estimated that India would overtake China in a span of ten years. How to stop population explosion should be the immediate task of the Central Government?

Health is one area in which India's position is not worthy of mention. Though we have made great strides in the field of health, according to a report, more than 26 crore people cannot afford healthcare and the Government hospitals cater to only a quarter of the people who approach the Government hospitals desperately without any source of treatment. We often come across cases of malnutrition across the country. Government hospitals should be upgraded in par with the state of the art private hospitals. I would urge the Government to move in this direction. Good and expensive treatment should be given to those who cannot afford due to poverty.

Education is another area, where we have to lay more emphasis in the years to come. Dropouts from schools have not reduced over the years. Innovative and effective steps should be made to ensure that each and every child, particularly from the underprivileged sections of the society and people living in despicable conditions attend the school. If we provide education to one and all, there is no doubt that our country would become a developed country sooner rather than later.

Tourism is another area where we can bring in more foreign exchange. Maintenance of historical sites along with improvement of infrastructure with low-budget hotels, airports facilities and other services would undoubtedly improve the inflow of foreigners.

Power is another subject which is to be treated with utmost seriousness. Power thefts should be stopped lock stock and barrel. All out efforts should be made to use the renewable sources of energy like wind and solar energy to tide over the huge shortage of electricity in various parts of the country.

This Government has stood the test of time nearly 8 years. This Government has solved many of the impending problems of the country with aplomb and great finesse. I hope and trust this Government would solve in future too the problems that may crop up from time to time.

About mention of Government's resolve to form the the National Counter-Terrorism Centre (NCTC) in the President's Address, Kumari Mamata Baneree, our leader and West Bengal Chief Minister, and our party, Trinamool Congress is of the firm opinion that the National Counter-Terrorism Centre (NCTC) severely hurts the very basic federal structure of the Constitution and infringes on the powers of the States. Hence, we vehemently oppose this setting up of NCTC as it destroys the autonomy of the States like West Bengal. States like Gujarat, Tamil Nadu, Bihar, West Bengal, Odisha, Jharkhand Karnataka, Madhya Pradesh and Chhattisgarh have all opposed coming into being of NCTC.

Trinamool Congress is of the firm opinion that the NCTC will become another inefficient intelligence centre under Intelligence Bureau which would have sweeping powers. Hence, we consider this is the latest ploy to take away the legitimate rights of the States. We in the Trinamool Congress will not allow the Government to sacrifice federalism.

Another important point I would like to raise is that in the US, the NCTC has no powers to arrest, interrogate, investigate and prosecute. The responsibility in these matters lie with the FBI. Here, in India, NCTC is given powers to arrest and carry out searches under Section 43 (A) of the Unlawful Activities (Prevention) Act, 1967, which we object. Is it a crime to raise the genuine concerns of our State Government of West Bengal? Will the Centre give an

undertaking that all the contentious provisions of NCTC and all those powers of arrest and carrying out searches by NCTC are addressed?

Even when we accede that countering terrorism is a shared responsibility of both Centre and the States, how would the Centre justify this draconian power of arresting and searching provisions of NCTC, overlooking the powers of State Police? Under such a situation, we, strongly demand the UPA Government to delete this paragraph of forming the NCTC.

**\*SHRI BADRUDDIN AJMAL (DHUBRI) :** Hon'ble President of India has emphasized on agriculture. It is sorry to note that the agricultural growth of Assam is not up to the mark.

My priority is to bring home the points in the field of agriculture, water resources, big dams, minority related issues and price rise and corruption. I am representing Dhubri constituency in the state of Assam as it appears to me from the Address given by Hon'ble President to the Parliament, that the figures, data and other statements are unfounded with regard to the state of Assam.

Assam agriculture department suffers the negligence causing much havoc to the farmers.

Jute production plays vital role in the agriculture sector in Assam. In the districts Dhubri, Darrang, Marigoan state of Assam, a large number of farmers are involved in the jute production and they are bound to burn their products because of no market. Both the state Government as well as the Government of India never paid attention to them, rather the middle man's interference, recovery agents of the loan granted with the financial agencies, negligence meted out with them by the concerned Government force them on the street or on the path of suicide.

Giving the example of recent brutal killings of farmers, I would like to draw the kind attention of UPA Government to the four farmers namely Mr. Syed Ali, Mr. Billal Hussain, Mr. Moinul Haque and Mr. Akbar Ali of Bechimari, Darrang district of Assam, who were killed by the police firing in the gathering of farmers while protesting against lower jute prices on the Black Day of 10<sup>th</sup> October, 2011. I fervently request the Government to kindly let us know whether any compensation is provided to these martyrs and the initiatives taken not to repeat the same incident in future as well as for the price hike of jute for the greater interest of the farmers of India.

---

\* Speech was laid on the Table.



It has come to notice that Arunachal Government is constructing a large number small and big dams on Siang river. The actual number is not known. Due to construction of these dams, a great danger is looming large on the people and land of Assam. Due to construction of these dams by Arunachal Government, Brahmaputra river is facing threat of drying. Thousands of people/farmers of Brahmaputra basin in Assam and other North Eastern states are dependent on Brahmaputra water. It is understood from various surveys, expert reports that these dams are not suitable and will harm the environment and lives of the people of Assam. All over Assam, the people are feared and they are organizing dharna, agitation against the construction of these dams. They feel that if these big dams burst any time in future, the people of Assam will die due to flood. I, therefore, urge upon the Government to take up the matter with the Arunachal Government urgently and see that big dams are not constructed on river Siang to save the life of people of Assam.

1. People of Assam are confused about the number of dams constructed in Assam and Arunachal Pradesh.
2. People are also confused about the various reports of experts study about the dams in Assam.
3. At least there should be some public hearing regarding the constructions of the dams.
4. If China construct some dams, it may affect the natural flow of the river Brahmaputra.
5. From Arunachal to Dhubri, the natural flow of Brahmaputra should not be affected (around 600 kilometers).
6. There should be immediate interference of Central Government to stop the construction of big dams (lower subansiri) which may affect 25 lakhs people of Assam mainly who live their livelihood on river Brahmaputra.

7. The construction should stop till there is experts reports clearly in favour of the big dam because it can affect the bio-diversity through fisherman, agriculture and others.

Flood and erosion are the most inevitable natural calamities that the people of Assam are affected by. It damages the cultivation area and other public properties and also hampers the overall development of the State.

Assam state has a total flood prone area of 31.60 lakh hectors. Average area affected in a year is 9.31 lakh hectors and Average total damages in a year Rs.124.28 crores

Most importantly, on an average 8,000 hectors of land is eroded in Assam every year due to flood. The reason is that 74% of the dykes in Assam have already lived their lives has not been taken into consideration seriously by the government.

Since 1954, total area eroded is 3.86 lakh hectors. 7% of the total land area of the state has been eroded so far. Present value of the eroded land will be almost Rs.20000 crore. Number of villages eroded is 2,534 affecting 90,700 people. It may be mentioned that many towns like Fakirganj, South Salmara have been submerged. Currently entire Mancachar sub division is under the threat of extinction.

In case of flood, the affected people can at least start their normal life after the flood abates. But in case of erosion they become landless and totally helpless.

I would also like to apprise that besides Lakhimpur and Dhemaji districts, other districts viz. Dhubri, Barpeta, Goalpara, Darrang, Nagaon, Morigaon and Barak valley which face flood and erosion are incidentally minority dominated.

The Prime Minister's 15 Points Programme, the MSDP programme, ensuring empowerment of minorities through proposed 4.5 % reservation, are the complete failure in the state of Assam. Rampant corruption is taking place in implementation of aforesaid programmes in the state of Assam.

I am very specific to provide 10% population or should reflect the population pattern of the country and have strong objection to provide sub-quota of 4.5% within 27% reservation for OBC. Minority education specially in lower primary and primary education have not been supported by any Government schemes of India.

Level of corruption and unemployment and price rise are the issues I am concerned with and strict measures need to be adopted of by the Government to face the menace.

**\*श्रीमती दर्शना जरदोश (सूरत):** इस सत्र के शुरूआत में आदरणीय महामहिम राष्ट्रपतिजी का जो अभिभाषण हुआ उसे देश को बहुत अपेक्षाएँ थीं लेकिन वो पूरी नहीं हो पाई हैं। आम तौर पर देश के लोगों के सामने एवं देश के सामने जो समस्याएँ एवं चुनौतियाँ हैं उन चुनौतियों के चलते पूरे सदन को साथ में रखते हुए केन्द्र सरकार देश को किस दिशा में ले जाना चाहती है एवं इन समस्याओं से लोगों को कैसे मुक्ति दिलायेंगे, उसका दिशा निर्देश इस अभिभाषण से मिलेगा ऐसी अपेक्षाएँ पूर्ण नहीं हो पाई हैं।

इस अभिभाषण में कई समस्याओं को नजरअंदाज किया गया है। साथ ही केन्द्र सरकार जिस तरह से सत्ता के अहंकार में डूबी है उसका राज्यों के प्रति जो रुख है, देश की फेडरल स्ट्रक्चर, उसकी जो कार्यपद्धति है उसको ही उजागर करता है। वो फिर NCTC का गठन हो या फिर रेलवे प्रोटेक्शन फोर्स एक्ट में अमेंडमेंट हो, केन्द्र सरकार राज्य के बहुमत से चुने हुए मुख्यमंत्रियों को दरकिनार करके उनके जिस प्रकार तानाशाली पूर्ण रवैये से देश को चलाना चाहती है उसका ही एक चित्र देश के सामने आया है। देश के कई मुख्यमंत्रियों द्वारा सरकार के निर्णयों का विरोध किया गया। माननीय प्रधानमंत्री जी के आश्वासन के बावजूद अभिभाषण में NCTC के गठन के बाद यह देश के फ़ैड्रल स्ट्रक्चर को छिन्न-भिन्न करने की दिशा में एक कदम है ऐसा मेरा मानना है। आतंकवाद के खिलाफ किसी भी लड़ाई में कानून और व्यवस्था जैसे राज्य स्तरीय विधियों में भी केन्द्र सरकार राजनीति को ला रही है। एक ओर NCTC का गठन करके आतंकवाद के खिलाफ लड़ने की मंशा जताई जाती है, लेकिन क्योंकि गुजरात में माननीय नरेन्द्रभाई मोदी जी द्वारा शासित भाजपा की सरकार है उसके द्वारा बनाया गया गुजकोक कानून को केन्द्र सरकार मंजूरी नहीं दे रही है। आतंकवाद जैसे विषय पर दोहरा मापदंड देश के लिए घातक साबित हो सकता है। कई साल हो जाने के बाद भी संसद पर हमले के आरोपी को फांसी नहीं दे पा रही है। ये आतंकवाद के खिलाफ लड़ने का कैसा रवैया है, जो देश के लोगों को आज भी समझ नहीं आ रहा है। केन्द्र सरकार का यह रवैया देश के लिए ठीक नहीं है। आज भी जहां- जहां विरोध पक्ष की सरकार है वहां वहां सरकार द्वारा भेदभावपूर्ण व्यवहार किया जाता है। महाराष्ट्र में मकोका लागू हो सकता है लेकिन इसी महाराष्ट्र से अलग हुए गुजरात में गुजकोक लागू नहीं हो सकता। गुजरात विधानसभा से पारित कई बिलों पर केन्द्र सरकार कुंडली मारकर बैठ गई है एवं जनता द्वारा बहुमत से चुनी गई विधानसभाओं द्वारा पारित विधेयकों को अमलीकृत करने में केन्द्र सरकार व्यवधान उत्पन्न कर रही है। जैसे गुजरात लोकल आथोरिटी अमेंडमेंट बिल 2001 जिसके माध्यम से बहुत बड़ा परिवर्तन हो सकता है। गुजरात विधान सभा द्वारा पारित कच्छ इनामी एरीया बिल को भी ब्लाक कर दिया गया है। अगर ये बिल को मंजूरी दी गई तो कच्छ जैसे

क्षेत्र में भूमिहीन मजदूरों के हो रहे घोटालों को गुजरात सरकार रोक सकती है। लेकिन सरकार खुद भ्रष्टाचार में लिप्त होते हुए राज्य सरकारों को भी भ्रष्टाचार से लड़ने से रोक रही है।

देश की आर्थिक विकास दर पिछले कुछ समय से कम हुई है जो एक बड़े खतरे की घंटी है, जिसके चलते एक अर्थशास्त्री द्वारा मार्गदर्शित सरकार खोखले वायदे देश को कर रही है। इस विकास दर का 8 या 9 फीसदी का टारगेट रखा गया है। लेकिन अर्थव्यवस्था को जैसे मजबूत किया जायेगा उसका कोई रोडमैप इस अभिभाषण में दिखाई नहीं दे रहा है। अगर देश की कृषि समस्या से लड़ना है तो जिस तरह से गुजरात में मान्यवर नरेन्द्रभाई मोदी जी द्वारा कृषि क्षेत्र पर काम किया गया है, उसी तर्ज पर देश में काम होना चाहिए। अफसोस कि क्योंकि सिर्फ माननीय नरेन्द्र भाई जी द्वारा क्रियान्वित मॉडेल होने की वजह से केन्द्र सरकार उसे अपना नहीं रही है। लेकिन उस अहंकार के चलते देश के कृषि क्षेत्र को बहुत बड़ा नुकसान हो रहा है।

**\*SHRI HARIBHAU JAWALE (RAVER) :** First of all, I want to express my gratefulness and sincere Thanks to Hon'ble Her Excellency Smt. Pratibha Devi Singh Patil, Hon'ble President of India for new initiative taken in agricultural reform sectors.

The country have suffered from a un-repairable loss in the music and cultural life by the void left behind by Jagjit Singh and Mansur Ali Khan Pataudi.

As specified the Government's top priority is to reduce the rate of inflation and in particular to protect common man from the impact of rising food prices, this is only possible after the Government will boost farmers by providing them the required infrastructure for time and cost saving to put maximum efforts for the cultivation activity. There should be separate agriculture budget to be presented as like the one we are presenting for Railway. Then and only then we can achieve the control over the economy and can reduce the rate of inflation. The following heads can be considered in presenting the separate agriculture budget.

Infrastructure development of internal farming approach roads should be developed on top priority to protect the agricultural produce in turn minimizing losses hence increasing the financial position of farmers with round the year availability of foodgrains and all perishable and durable agriculture produce.

Green revolution can be worked out with water conservation through scientifically and technologically developed drip irrigation system for watering the crops to consider and provide the subsidy once in every five years block.

As the farmers are taking utmost care to preserve water for their plantation and predominantly using drip irrigation system. Because of the high usage of the scientific way of watering system the farmers are bound to use the water soluble fertilizers. In the speech, there is no mention of the provision of subsidy as like the one provided with the traditional fertilizers. Also the usage of water soluble fertilizers means assuring of 80% efficiency for the usage which fetch the national saving.

---

\* Speech was laid on the Table.

Farmers are facing the problems of storage of their agriculture produce, hence as and when the crop reaches at the finished stages, farmer has to sale the produce at the price he is realizing at that time. But if there is a provision to store the agricultural produce, farmer will store the same in the storage space available for him and will sale out the same after realizing the better price. Also, if there is proper storage, the perishables and durable commodities wastage will get minimized, hence we can utilize whatever we produce. There is no mention of storage facilities provided at least for each block level. Actually speaking, the storage facilities can be created as per the needs of the farmers to again minimize the cost of transportation thus further savings on it.

Once the agriculture produce are stored in safe storage by the farmers where the life of it can be prolonged and the quality of the produce maintained at natural level which are under the lock and key and full control of Government authority. Bank can also provide finance against hypothecation of the produce very easily which in turn can be utilized for further activity in cultivation, thus increasing the economical growth. There is no mention of this in the speech for upliftment of farmers by providing proper storage facilities and provision of finance through NABARD like Government's authority. This will certainly help to reduce rate of inflation and increase overall economy in true sense as mentioned and highlighted in the speech.

No assurance has been discussed for providing 24 hour of electrical power supply used for agriculture purposes by the farmers to achieve the proper and quality agriculture produce.

To consider introduction of Crop-Insurance, weather based scheme to minimize the revenue losses arise due to natural calamities which farmers are facing because of global warming effect and sudden changes observed during recent time.

As the water table is deepening day by day there is stiff depleting of water table, introduction of Mega Recharge scheme particularly in the alluvial

zone(Bazada Zone) should be taken on top priority to save the future scarcity of water, such recharge has proved to be feasible technically by the Central Ground Water Board.

To consider the effective project scheme for linking of rivers to avoid drought and flood disasters for which farmers are really worried forever.

As agriculture plays very vital role in the Indian economy, the above mentioned issues can be taken up in consideration for presenting the budget including the other issues like fertilizers, timely availability, the prices of fertilizers, the subsidy provision on fertilizers, strict control on monitoring system for fertilizer control, pesticides, seeds, etc.

The other issues on which Government failed to find the remedial causes are as under :

- a) There are many areas of tribal in our countries still lacking for the life-leaving facilities. There is no proper mention of the scheme to take care of starvation for these tribal areas.
- b) The sugar, cotton and onion prices have suddenly collapsed in the market because of ban imposed on exports. This has created severe damages to the farmers and plenty of such agriculture produce has gone in waste. No proper handling and monitoring on public distribution for essential commodities has been discussed.
- c) For the farmers no proper and effective incentive scheme is mentioned in the speech. Farmers have suffered losses in the onion, cotton, crop, there are no effective steps considered in speech for these farmers.
- d) Food security law has not been keenly monitored for whom it was meant. No corrective measures have been discussed to make available the foodgrains at subsidized rates for the families below BPL under Food Security Law.
- e) In recent times, Government have totally failed in controlling various scams and monitoring the corrupt practices which have been initiated by



Government's own Ministries. No proper drive to control the corrupt practices has been discussed and mentioned.

- f) A new initiative like horticulture train must be run on daily basis to transport all horticulture products towards a market.

I accept the Motion of Thanks on the President's Address.

**15.45 hrs.**

**STATEMENT BY MINISTER**

**Situation in Sri Lanka**

MR. DEPUTY-SPEAKER: The House shall now take up Item No.4 on the Agenda. Hon. Minister of External Affairs may make a statement.

SHRI T.R. BAALU (SRIPERUMBUDUR): Sir, I am on a point of order. It seems my friends are totally in a confused state. Yesterday, the Government had promised that the matter would be explained through a statement by the hon. External Affairs Minister. What is that matter? The matter pertains to the support to the Resolution of The United States of America... (*Interruptions*)

MR. DEPUTY-SPEAKER: Let him make the statement first.

SHRI T.R. BAALU : No Sir. I need your indulgence. The subject matter today is to make a statement regarding 'The situation in Sri Lanka'. What I wanted is to go to a place named Pattukottai near Mannargudi in Thanjavur District, whereas the hon. Minister is showing the betel nuts. In Tamil the proverb is called "*Pattukottaikku vazhi ketta kotta paaku enna vilai enru sollugirar*"!

MR. DEPUTY-SPEAKER: Mr. Baalu, let him make the statement first.

SHRI T.R. BAALU: We wanted to have a statement from the hon. Minister pertaining to the support of US Resolution in the United Nations Human Rights Council... (*Interruptions*) He is coming forward with a statement on rehabilitation and resettlement in Sri Lanka, like supply of cement, steel, tartar, etc. We have heard this so many times... (*Interruptions*)

MR. DEPUTY-SPEAKER: Please sit down. No point of order, please.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): Sir, the problem is the same, so the situation is the same... (*Interruptions*)

SHRI O.S. MANIAN (MAYILADUTHURAI): Sir, tomorrow... (*Interruptions*)

MR. DEPUTY-SPEAKER: Nothing will go in record.

*(Interruptions) ...\**

SHRI S.M. KRISHNA: Sir, at the outset, allow me to convey that I fully share the concerns and sentiments raised by the hon. Members of this august House regarding the Sri Lankan situation.

The end of the long period of armed conflict in Sri Lanka in May 2009, left around 3,00,000 Internally Displaced Persons (IDPs) living in camps in Northern Sri Lanka and general devastation of infrastructure in the affected areas.

Since the end of the conflict in Sri Lanka, the focus of Government of India has been on the welfare and well being of the Tamils citizens of Sri Lanka. Their resettlement and rehabilitation have been of the highest and most immediate priority for this Government.

The Prime Minister, in June 2009 immediately after the conflict, announced a grant of Rs. 500 crore for relief, rehabilitation and resettlement of Tamil speaking Sri Lankans. The Government of India has implemented and continues to implement a wide range of projects covering assistance projects for IDPs in the areas of housing, de-mining, education, connectivity, livelihood restoration, economic revival, etc. We have been informed by representatives of Sri Lankan Tamils that the tractors, seeds and agricultural implements gifted by the Government of India have greatly benefited the people in the area, who depend on agriculture.

India also announced the construction of 50,000 houses, mainly for IDPs in Sri Lanka. During my visit to Sri Lanka in January 2012, I handed over the first lot of completed houses to the beneficiaries at Ariyalai, Jaffna and Kilinochchi. These houses have been constructed under a pilot project for construction of 1000 houses. As of end-February 2012, a total of 365 houses have been completed, another 370 houses completed up to roof level and around 232 houses completed up to lintel level... *(Interruptions)*

MR. DEPUTY-SPEAKER: Please do not interrupt. Please sit down.

---

\* Not recorded.

SHRI S.M. KRISHNA: It may also be kept in mind that construction is taking place in largely inaccessible areas, which in many cases has to be freed of mines and other explosive ordinance and cleared of jungle.

In December 2011, the Cabinet approved the modalities for construction and repair of the remaining 49,000 houses. A Memorandum of Understanding for construction of these houses was signed between India and Sri Lanka on 17<sup>th</sup> January 2012 in Colombo. The project is expected to be completed within three years of commencement of work on the ground.

In addition to houses, India also gifted bicycles to IDPs and handed over hospitals and schools rehabilitated under the assistance of the Government of India in the Northern Province of Sri Lanka.

I would like to underline that it is mainly as a result of our constructive engagement with the Government of Sri Lanka and our considerable assistance programme that a modicum of normalcy is beginning to return to the Tamil areas in Sri Lanka. There has also been progress given the withdrawal of emergency regulations by the Government of Sri Lanka and the conduct of elections to local bodies in the Northern Province of Sri Lanka.

Mr. Deputy Speaker, our primary objective in all that we are doing in Sri Lanka is to ensure the welfare and wellbeing of Sri Lankan Tamils, including the Internally Displaced Persons, and to assist in the reconstruction and development of areas affected by the conflict.

Several Hon. Members of the House have raised the issue of alleged human rights violations during the protracted conflict in Sri Lanka and on the US-initiated draft resolution on 'Promoting Reconciliation and Accountability in Sri Lanka' at the ongoing 19<sup>th</sup> Session of the UN Human Rights Council in Geneva.

Concerns have been expressed by various quarters on allegations of human rights violations, including as shown in the Channel 4 documentaries; it is the responsibility of the Sri Lankan Government, in the first instance to investigate and inquire into them through a transparent process.

We understand that the Government of Sri Lanka has initiated a series of measures, including appointment of a Cabinet Sub-committee to monitor implementation of the proposals in the National Human Rights Action Plan (NHRAP) and reactivating the National Police Commission, in line with the recommendations of the Lessons Learnt and Reconciliation Commission (LLRC) report. Separately, the Sri Lankan defence authorities are reported to have appointed a Court of Inquiry to look into allegations of human rights violations as required by the LLRC report.

The Government of India has, nonetheless, emphasised to the Government of Sri Lanka the importance of a genuine process of reconciliation to address the grievances of the Tamil community. In this connection, we have called for implementation of the recommendations in the Report of the LLRC that has been tabled before the Sri Lankan Parliament. These include various constructive measures for healing the wounds of the conflict and fostering a process of lasting peace and reconciliation in Sri Lanka.

We have been assured by the Government of Sri Lanka, including during my visit to Sri Lanka in January this year, of its commitment towards pursuit of a political process, through a broader dialogue with all parties, including the Tamil National Alliance, leading to the full implementation of the 13<sup>th</sup> Amendment to the Sri Lankan Constitution, so as to achieve meaningful devolution of powers and genuine national reconciliation.

We hope that the Government of Sri Lanka recognizing the critical importance of this issue acts decisively and with vision in this regard. We will remain engaged with them through this process and in the spirit of partnership encourage them to take forward the dialogue with the elected representatives of the Sri Lankan Tamils.

Hon'ble Members may be aware that the Sri Lankan authorities had said they would be happy to receive an all party delegation of Members of both Houses of our Parliament. We are working to undertake such a visit at the earliest.

Mr. Deputy Speaker, Sir, several Members have raised the issue of a draft resolution initiated by USA at the ongoing 19th Session of the UN Human Rights Council at Geneva on the issue of reconciliation and accountability in Sri Lanka.

I would like to highlight here that on such sensitive issues we will need to consider the implications of our actions carefully. Any assertions on our part may have implications on our historically friendly relations with a neighbouring country. We would also need to examine whether our actions will actually assist in the process of reconciliation in Sri Lanka, and enhance the current dialogue between the Government of Sri Lanka and Tamil parties, including the Tamil National Alliance.

As far as our position on the resolution is concerned, we are engaged with all parties in an effort to achieve a forward looking outcome that is based on reconciliation and accountability rather than deepening confrontation and mistrust between the concerned parties. I may mention that the issue of human rights allegations against Sri Lanka is yet to come up for formal discussion at the 19th Session of the UN Human Rights Council in Geneva. A view on this issue will be taken as and when the time is finalized for consideration of the draft resolution on Sri Lanka in the UN Human Rights Council.

Mr. Deputy Speaker, Sir, I, therefore, would like to inform this august House that our objectives, as always, continue to remain the achievement of a future for the Tamil community in Sri Lanka that is marked by equality, dignity, justice and self-respect.

I may assure the House that the Government will bear in mind the views and sentiments expressed in this august House, and once a final view is taken Government will keep the this august Parliament informed.

Thank you, Sir.... (*Interruptions*)

(Placed in Library, See No. LT 6172/15/12)

SHRI T.R. BAALU : Sir, I am sorry that the Government is not serious about the human rights violations against Tamils in Sri Lanka. ... (*Interruptions*) We are walking out.... (*Interruptions*)

**15.58 hrs**

*At this stage, Shri T. R. Baalu and some other hon. Members left the House*

... (*Interruptions*)

**15.59 hrs**

*At this stage, Shri Thol Thirumaavalavan came and stood on the floor near the Table.*

... (*Interruptions*)

**15.59 ½ hrs**

*At this stage, Shri C. Sivasami and some other hon. Members came and stood on the floor near the Table*

... (*Interruptions*)

MR. DEPUTY SPEAKER: Nothing will go on record.

(*Interruptions*) ... \*

MR. DEPUTY SPEAKER: Please go back to your seats.

... (*Interruptions*)

**16.00 hrs.**

MR. DEPUTY SPEAKER: Please go back to your seats.

... (*Interruptions*)

MR. DEPUTY SPEAKER: Nothing will go on record.

(*Interruptions*) ... \*

**16.01 hrs**

*At this stage, Shri Thol Thirumaavalavan left the House*

---

\* Not recorded.

... (*Interruptions*)

MR. DEPUTY SPEAKER: Nothing will go on record.

(*Interruptions*) ...\*

MR. DEPUTY SPEAKER: Please go back to your seats.

... (*Interruptions*)

**16.03 hrs**

*At this stage, Shri Thol Thirumaavalavan came  
and stood on the floor near the Table*

MR. DEPUTY SPEAKER: Please go back to your seats.

... (*Interruptions*)

MR. DEPUTY SPEAKER: The House stands adjourned to meet again at 4.30 p.m.

**16.04 hrs**

*The Lok Sabha then adjourned till Thirty Minutes past Sixteen of the Clock.*

—————

---

\* Not recorded.



**16.32 hrs**

*The Lok Sabha re-assembled at Thirty-Two Minutes past  
Sixteen of the Clock.*

(Dr. Girija Vyas *in the Chair*)

... (*Interruptions*)

SHRI N.S.V. CHITTHAN (DINDIGUL): Madam Chairperson, I wish to place on record the views of my party... (*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Just a moment.

Madam, the practice in this House is that there is no clarification sought on the statement. When the statement has been made, thereafter we must proceed with the normal business of the House.

MADAM CHAIRMAN: This is not the tradition. But it is also the rule.

... (*Interruptions*)

MADAM CHAIRMAN: No, I am not allowing anybody to seek clarification.

SHRI N.S.V. CHITTHAN: Sorry, Madam. Please allow me to place on record the views of my party.... (*Interruptions*)

MADAM CHAIRMAN: Please sit down.

SHRI N.S.V. CHITTHAN: Madam, this is not an ordinary issue.

MADAM CHAIRMAN: Neither it is a tradition nor is it in the rule.

... (*Interruptions*)

MADAM CHAIRMAN: Nothing is coming on record.

(*Interruptions*) ... \*

---

\* Not recorded.

**16.33 hrs.**

**MOTION OF THANKS ON THE PRESIDENT'S  
ADDRESS – Contd.**

MADAM CHAIRMAN: Now, we will proceed with the discussion on Motion of Thanks on the President's Address.

SHRI C. RAJENDRAN (CHENNAI SOUTH): Madam, on the President's Address, the hon. President of India had addressed both the Houses of Parliament.

At the very outset, I would like to say that the Address makes only a passing reference to the resettlement and rehabilitation of Sri Lankan Tamils in that island nation. The Address says that 'the Government initiated steps for resettlement and rehabilitation of the Internally Displaced Persons (IDPs). I would like to remind the august House that the Government had extended a financial package of Rs. 500 crore a few years back for the welfare of the IDPs. But we do not know how that money was spent. On the other hand, there are reports showing that even now there are thousands of Tamilians, who are yet to be resettled; and they are living a miserable life in that nation.

We feel that it is the responsibility of the Indian Government to see that all of them are resettled and returned to their own homes. During the war in that nation, the Sri Lankan Government indulged in excesses and killed more than 50,000 innocent civilians. The Report of the United Nations quotes that the number is more than 40,000. It is a misfortune that the Sri Lankan Government is planning to wipe out the entire Tamil race from their country by undertaking such ethnic killings.

In this regard, as soon as our Party Leader, hon. Amma took over as the Chief Minister of Tamil Nadu, a Resolution was passed in the Tamil Nadu Assembly in June last year urging the Centre to take this issue to the UN to declare those found guilty of war crimes as war criminals and also to impose an economic embargo against Sri Lankan Government till the Sri Lankan Tamils are resettled entirely.

Currently, this issue is being discussed in the Human Rights Council in Geneva. There is a US-backed Resolution for taking action against the Sri Lankan Government. I urge the Centre that India should support that Resolution when it comes up for voting to strongly condemn the Sri Lankan Government. Sri Lankan Tamils have a right to live with dignity, self-respect and equal Constitutional rights.

Fishermen issue is the next important issue concerning Tamil Nadu. Innocent fishermen from Tamil Nadu venture out into the sea to catch fishes to earn their livelihood. That is their traditional profession, without which they cannot live. While catching fishes, they are being caught by the Sri Lankan Navy and brutally attacked. Their boats, nets and other fishing equipments are thrown into the sea. They are being captured and taken to Sri Lanka and tortured. Even if they do not cross the boundary, they are attacked in the Indian Waters. Such incidents are occurring frequently, causing grave danger to their lives.

Retrieval of Kachchatheevu could be the only permanent solution to this issue. The hon. Chief Minister of Tamil Nadu had said many times in the past that handing over of Kachchatheevu was unconstitutional and the Centre must take efforts to retrieve it. I request the Government to take adequate steps in this regard for the welfare of the Tamil fisherman and also to find out a permanent solution to this problem.

The next major concern with respect to Tamil Nadu is the power situation. Most of the States are facing severe shortage of power. Even though the President's Address states that the Government had made achievements in power generation, the reality is to the contrary. The hon. Chief Minister of Tamil Nadu had written many letters to the hon. Prime Minister in this regard, requesting him to allocate around 1,000 MW additional power to Tamil Nadu to tide over this crisis, and also to give power transmission corridor to transmit power from other States. Hence, I request the Central Government to consider the request and allocate 1,000 MW of additional power to Tamil Nadu.

Coming to the Centre-State relations, in a federal set up, powers, duties and responsibilities are given separately for Centre and the States but of late, the trend is that the Centre is taking away all the powers of the States unilaterally. The Centre is not even consulting the States before taking such decisions. The States do not have even the financial autonomy. The recent case is that of the office memorandum from the Union Home Ministry about the establishment of the National Counter-Terrorism Centre under the Intelligence Bureau from 1<sup>st</sup> March 2012.

The Centre did not consult the States before taking this initiative. Only after the State Chief Ministers started objecting, the Centre started consulting the States and holding meetings. Many States are objecting to the provision with regard to the power to arrest and the power to search under Section 43A of the Unlawful Activities Prevention Act. This is infringing upon the rights, duties and powers of the State Government. There is an apprehension that this power could be misused for reasons other than tackling terror. 'Law and order, and police' are State subjects and the States also have equal responsibility. We are not against taking strong action against terror but the States' power and duties must be restored. Hence, there is an urgent need to consult the State Chief Ministers before going ahead with this subject.

After assuming power in Tamil Nadu, our hon. Chief Minister had written a letter to the Prime Minister, requesting him to grant special financial package to Tamil Nadu because the State was under huge financial crisis. Added to this, recently, Thane cyclone had hit Tamil Nadu and devastated most parts of Tamil Nadu. To give proper relief to the victims of this cyclone and to have proper rehabilitation measures, the State needs some special financial assistance. I request the Centre to consider this issue in its seriousness and grant special financial assistance to Tamil Nadu.

To give equal status to women and to protect the rights of women, our leader, hon. Dr. Amma had given reservation of one-third of seats in local bodies

and Panchayats during her earlier term as the Chief Minister to Tamil Nadu. But, the Centre is not able to bring the Women's Reservation Bill to give reservation of one-third of seats in Legislatures. I request the Central Government to bring in this Bill and pass it.

Next one is about the Global Hunger Index of the International Food Policy Research Institute, which states that 21 per cent of Indian population is under-nourished; 44 per cent of under-five children are underweight and 7 per cent of them are dying before they reach five years. India was firmly established among the world's most hunger-ridden countries. United Nations' Food and Agricultural Organisation puts the figure of hungry and malnourished people at around 230 million. This is almost confirmed by the National Family Health Survey statistics which says that a large number of Indian families are caught in slow-starvation. This is a worrisome aspect and the Government should take note of this.

About infant mortality and maternal mortality, the figures are shocking. The World Bank's World Development Indicators say that over 55,000 women die in India due to child birth every year. Of the total children born in a year, about 13 lakh die before they reach their first birth day. Even if they survive this, about 16 lakh children die before they are five years old.

There is extreme poverty, hunger, disease, lack of education among Indians. The Government does nothing about all this. There is an overall failure of the Government to tackle all these issues. Requesting the Government to pay immediate attention to all these issues, I conclude and I thank the Chair for giving me an opportunity.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Thank you, Madam. I rise here today to discuss a few things arising out of the Motion of Thanks on President's Address that has been moved in this House. It is no doubt customary to pass that Motion without any amendments. But, many of us have moved amendments. Some are identical also. These amendments reflect the mood of the nation and it displays the disappointment that is very much there throughout the country.

At the outset, I would say that there is nothing inspirational about it, nor does it excite the imagination of either the Members or the people whom we represent. If any purpose is served by this Address prepared by the Government, it is an endless list of great things which need to be achieved. I would say there is more of reassuring oneself to complete the pending works within next two years and three months time, which were or could not be done during the last two years and nine months.

I may be excused, Madam, if I say that hon. President's speech revealed precious little on the thinking of the Government on how it intends to move forward on crucial economic reforms, the growing chasm between the Union and the States on federalism and the way forward on the stalled Lokpal Bill.

Considering the economic growth, which had slowed down from 8.4 per cent in 2010-11 to seven per cent this year, it is mentioned that it would be the endeavour of the Government to put the economy back on the high growth trajectory of eight to nine per cent. It does not, however, spell out how the Government would reach this goal. Economic growth is slowing down. If this continues, my apprehension is that all the social programmes will be hit. If growth does not take place, no progress will happen elsewhere in terms of roads, education and healthcare spending.

When UPA Government took over in 2004, India had high growth, low inflation and fairly consolidated public finances. The NDA Government had enacted the Fiscal Responsibility and Budget Management Act and there was expectation that the revenue would rise by the years. We have fallen back. Fiscal deficit is already high at 5.6 per cent of the GDP. Energy subsidies are ballooning. This Government has to really restore confidence. But, that is the last agenda perhaps in this Government's list. Unfortunately, the Government's ability to execute domestic energy and infrastructure projects is diminishing because its functioning is wrong.

How would we expect that this Government is prepared to face the five challenges that have been listed by the hon. President in her speech? How would one strive for livelihood security, achieve economic security, ensure energy security, realise a balance between development and ecology/environment? When we recognise the challenge about internal and external security, one is reminded of the manner in which this Government has tried to bulldoze the National Counter Terrorism Centre idea arbitrarily by an executive order without consulting the States. We believe that it is wrong in principle to vest the Intelligence Bureau with power of arrest. It seems this Government can barely resist the temptation to encroach on the State's powers. The Congress of today seems to be particularly afflicted with the malaise. The challenges that the Republic faces from terrorism and other threats require the Union Government to be more sensitive to powers of the States. Many State Governments face such challenges on their own turf. Unfortunately, the anti federalist tendencies of this Government seem to be getting worse over time. Terrorism is a major threat and the States have as much concern to tackle it as the Centre. To assume that it is a matter that concerns only the Centre is to have a very narrow view of the challenges to fight. Otherwise, why would one say that the Chief Secretaries, Home Secretaries of the States, DG Police of States should not be CM's stenographers in a meeting convened very recently in Delhi by the Union Home Secretary? Such ill conceived ideas sow

avoidable seeds of conflict between the Union and the States. This is certainly no way to foster national integration either.

In a large a diverse country like ours it would be foolish to think that Central agencies can be a substitute for State agencies. NCTC or no NCTC, counter terrorism strategy cannot succeed without close and continuous coordination between the Union and the States. Ham-handed attempts to set up the NCTC has only weakened the fight against terrorism. I am reminded that our Chief Minister Shri Navin Patnaik wrote a letter to the hon. Prime Minister and subsequently also he sent a reminder. The Prime Minister responded assuring him that a meeting of all the Chief Ministers will be convened and the Home Ministry will be in consultation with the Chief Ministers. But, till date no such thing has happened. An attitude of one-upmanship would not help.

Hon. President has mentioned about eradication of corruption. I would not mention about 2G, KG and other Gs! But I would like to refer to a recent High Court remark, which has hit out at the Central Bureau of Investigation for not arresting those accused in the Adarsh Housing Society scam. The Court had asked why the agency was not arresting powerful people involved in the scandal despite having evidence. I quote : “Why have you not arrested any of the accused yet? Are you feeling shy or are you just protecting the accused?” Does this remark not demonstrate the actual state of affairs?

I would like to draw the attention of this House to the matter relating to appropriation of States’ powers and responsibilities. It is not NCTC alone where police’s powers are proposed to be taken away but also construction of minor and medium ports where responsibilities are to be taken away by the Union Government. Why is the Government doing this? If this is not trampling into the powers of the States, then what is?

I have already expressed myself about the Lokpal and Lokayukta Bill during the last Winter Session that it was a weak Bill. I believe that this was deliberately made controversial. We all remember that night when the other House



was adjourned amidst din. If they are actually serious to drive out corruption, make governance transparent, bring a fresh Bill on Lokpal only and prepare a model draft on Lokayukta and send it to the respective States to be made into an Act.

This Government, it seems, is suffering from creeping paralysis. I will give you one example. In order to check trading of illicit liquor in Odisha, the State Government evolved a policy and subsequently the Orissa Excise Bill, 2008 was passed by the Odisha Legislative Assembly unanimously in the 14<sup>th</sup> Session of 13<sup>th</sup> Assembly to replace the Bihar-Orissa Excise Act of 1915. This Bill, though passed since 2008, is still awaiting the assent of hon. President of India. Sometimes it is the Ministry of Finance, sometimes it is the Ministry of Home Affairs and sometimes it is the Ministry of Law which is putting spoke into it and the Bill is getting delayed to become an Act. Every year people die taking spurious liquor and adequate punishment is unable to be meted out to the culprits in Odisha.

We are reminded that the year 2012-13 will be the first year of the 12<sup>th</sup> Five Year Plan which sets the goal of “faster, sustainable and more inclusive growth”. When the Government is suffering from creeping paralysis, how would tinkering with the names of programmes help to curb corruption when the Union Government’s programmes have inherent problems for which corruption takes place? In the case of NRHM, it is not only UP, but you can go to any other nearby State – I need not mention about Rajasthan – and you will find that it is inherent in the policy itself which breeds corruption. It is not only in the case of NRHM but also MGNREGA. How does one expect from this that the system will change for the better just by changing the nomenclature? The Government has seldom tried to accept the wise advice of the Opposition nor has it attempted to bring in consensus on national issues, but it always says that they have the numbers. In this regard, I would like to remind the Members, who are in the Government, that the nation is not built on numbers. They should remember to be aware that such arrogance at times and boastfulness will never cover up inefficiency.

With these words, I conclude.

**\*श्री अर्जुन राम मेघवाल:** महामहिम राष्ट्रपति के अभिभाषण पर लोक सभा में प्रस्तुत श्रीमती गिरिजा व्यास के धन्यवाद प्रस्ताव के संबंध में राष्ट्रपति अभिभाषण में उल्लेखित कुछ बिन्दुओं पर मेरे सुझाव ले करना चाहता हूँ :-

1. महामहिम राष्ट्रपति जी ने अपने भाषण के पैराग्राफ 2 में अंकित किया है कि अंतर्राष्ट्रीय व्यवस्था में अस्थिरता व अनिश्चितता बढ़ी है। चूंकि भारत की संसद के समक्ष यह वाक्य पढ़ा गया है, इसलिए राजनैतिक अस्थिरता व अनिश्चितता भारत में भी बढ़ी है, ऐसा प्रकट होता है। दूसरी तरफ अभिभाषण में जीडीपी की दर घटने का उल्लेख किया गया है। जीडीपी की दर 8 से 9 प्रतिशत पहुंचने का भी उल्लेख किया गया, लेकिन यह किस तरह से पहुंचेगी इसका जिक्र नहीं किया गया। इसलिए राजनैतिक व्यवस्था में अनिश्चितता व अस्थिरता के साथ साथ जीडीपी की दर में अनिश्चितता व अस्थिरता बढ़ गई है जिसको समय रहते ठीक किया जाना आवश्यक है।
2. राष्ट्रपति जी ने अपने अभिभाषण में संसद के समक्ष बहुत महत्वपूर्ण बिल लंबित होने का उल्लेख किया है और भाषण के अंत में सदस्यों से अपेक्षा की है कि रचनात्मक सहयोग की भावना से पैडिंग बिल पर काम करें, लेकिन सत्ता पक्ष इन पैडिंग बिलों पर किस तरह से सूत्रधार का काम करेगा इसका उल्लेख नहीं किया गया है। इससे ऐसा प्रकट होता है कि विपक्षी सदस्य संसद में बिल पास नहीं होने दे रहे हैं। यह भावना ठीक नहीं है। किसी भी संसदीय व्यवस्था में संसद में बिल पेश करना एवं पास करवाने की व्यवस्था करना सत्ता पक्ष की जिम्मेदारी होती है। इसलिए सत्ता पक्ष के लिए कोई मार्गदर्शन नहीं देना राष्ट्रपति जी के अभिभाषण में एक तरफा मार्गदर्शन प्रकट होता है।
3. राष्ट्रपति जी के अभिभाषण में कौशल प्रशिक्षण को महत्व दिया गया है जो एक शुभ संकेत है। लेकिन कौशल प्रशिक्षण के लक्ष्य को पूरा कैसे किया जायेगा, इस बारे में केवल पीपीपी मोड़ पर कार्य करना देश हित में उचित नहीं रहेगा। सरकार को नई पहल करके योजना मद में इतनी राशि का उल्लेख अवश्य करना चाहिए जिससे कौशल प्रशिक्षण जैसे महत्वपूर्ण उद्देश्य को पूरा किया जा सके।

4. राष्ट्रीय स्वास्थ्य ग्रामीण मिशन अब शहरी क्षेत्रों में भी होगा, यह शुभ संकेत है, लेकिन एनआरएचएम के जो घोटाले देश में हुए हैं उनको कैसे रोका जाए, इसका राष्ट्रपति अभिभाषण में उल्लेख नहीं करना किसी भी दृष्टि से उचित नहीं है। इसलिए एनआरएचएम के जो घोटाले हुए हैं उनकी पूर्ण जांच होनी चाहिए और उस जांच के आधार पर जो निकर्ष निकले उनको ध्यान में रखते हुए एनआरएचएम को शहरी क्षेत्र में लागू करना चाहिए।
5. सिर पर मैला ढोने की प्रथा को समाप्त करने की बात राष्ट्रपति जी के राष्ट्रपति अभिभाषण में कही गई है। यह अच्छी बात है, लेकिन देश में कानून पहले से ही है, फिर भी सिर पर मैला ढोने की बात समाप्त क्यों नहीं हुई, यह दुःखद बात है। इसलिए सिर पर मैला ढोने की प्रथा समाप्त हो और सफाईकर्मियों के लिए पुनवास की वैकल्पिक व्यवस्था हो। इसकी जब तक पुख्ता व्यवस्था नहीं होगी सिर पर मैला ढोने की दुःखद बीमारी से निजात पानी मुश्किल काम होगा।
6. राष्ट्रपति जी के अभिभाषण में बाल श्रम अधिनियम में संशोधन करने की बात कही गई है, लेकिन जिन उद्योगों में बाल श्रम आवश्यक है तथा किसी भी तरह का कोई प्रदूषण भी नहीं है, उन परिवारों का अध्ययन करके परिवार की दस्तारी के साथ-साथ पास में ही एजुकेशन की व्यवस्था उपलब्ध करवाना आवश्यक होगा, जिससे भारत में दस्तकारी की परिस्थितियों के अनुरूप इस समस्या का समाधान हो सके।
7. राष्ट्रपति जी के अभिभाषण में मेट्रो परियोजना पर सहायता उपलब्ध करवाने का उल्लेख किया गया है, लेकिन अन्य शहरों को सहायता का तो उल्लेख है लेकिन राजस्थान के जयपुर को सहायता उपलब्ध करवाने का उल्लेख नहीं है जो राजस्थान जैसे बड़े प्रदेश के साथ किसी भी दृष्टि से न्याय संगत नहीं है।

SHRI N.S.V. CHITTHAN (DINDIGUL): Madam Chairperson, thank you for giving me this opportunity to speak a few words about the Motion of Thanks to be given to the hon. President of India.

The Address contains meritorious activities / achievements of the UPA Government and also the programmes to be taken up this year. Under the leadership of Dr. Manmohan Singh and able guidance of Madam Sonia, our Government is continuing its journey for the better future of our country.

Thousands of people have lost their home / property; agriculturists have lost their crops; and most of the roads were badly damaged during the recent havoc created in Tamil Nadu by Cyclone Thane. I urge upon the Government of India to come to the rescue of Tamil Nadu by allotting more funds to withstand this calamity.

Madam, at this juncture, I would like to make a very serious point. Tamil Nadu is gravely affected by power shortage. We are not able to get even ...  
*(Interruptions)*

SHRI O.S. MANIAN (MAYILADUTHURAI): The Government of India ...  
*(Interruptions)*

MADAM CHAIRMAN: Please address the Chair.

... *(Interruptions)*

SHRI O.S. MANIAN : The Government of India ... *(Interruptions)*

MADAM CHAIRMAN: Your Party has already spoken. Please address the Chair.

... *(Interruptions)*

MADAM CHAIRMAN: Please sit down.

... *(Interruptions)*

SHRI N.S.V. CHITTHAN: Madam, I am talking about the real situation in Tamil Nadu. Everybody knows that Tamil Nadu is in darkness due to severe power-cut. ... *(Interruptions)* We are not able to get even 4-8 hours of continuous power supply. ... *(Interruptions)*

SHRI T.K.S. ELANGO VAN: What was your policy during elections? ... *(Interruptions)*

MADAM CHAIRMAN: Nothing will go on record except what Shri Chitthan speaks.

*(Interruptions)* ... \*

MADAM CHAIRMAN: Please sit down. Please do not discuss among yourselves. ... *(Interruptions)*

MADAM CHAIRMAN: Please sit down. You have already spoken. ... *(Interruptions)*

MADAM CHAIRMAN: Please address the Chair. ... *(Interruptions)*

SHRI N.S.V. CHITTHAN: Madam, I have not said anything against the Parliamentary principles. I am stating the real position in Tamil Nadu. It is a known secret all over India that Tamil Nadu is in grave situation due to power shortage. We are getting 6-8 hours of power supply in a day, and we do not know when the power supply will be cut. ... *(Interruptions)*

SHRI O.S. MANIAN: Madam, he is giving wrong information to the House.

MADAM CHAIRMAN: Please sit down.

*(Interruptions)*

SHRI N.S.V. CHITTHAN: The agriculturists are not able to grow their produce; thousands of small-scale industries have shut down; and lakhs and lakhs of labourers are on the streets without work. So, I wish to say this here. The Kudankulam Atomic Power Project was started by the Government of India in the

---

\* Not recorded.

year 1989; more than Rs. 14,000 crore have been spent on this project; and if the first unit of this plant is started, then Tamil Nadu will get 1,000 MW of power. ...

*(Interruptions)*

MADAM CHAIRMAN: Please address the Chair.

... *(Interruptions)*

SHRI N.S.V. CHITTHAN: If the project is started, then Tamil Nadu will get 1,000 MW of electricity. So, our efforts should be to commission this plant as quickly as possible. I urge upon the Government of India that only a very few people are against this project. But everybody in Tamil Nadu -- whether they are teachers, labourers or agriculturists -- want this project to be started at the earliest. So, I urge upon the Government to take urgent concrete steps so that the project is started as quickly as possible.

**17.00 hrs.**

Madam, the hon. Minister for External Affairs has given a *suo moto* Statement regarding the situation in Sri Lanka. Madam, I wish to record the views of my Party here. It is the considered view of all political parties in Tamil Nadu that the Government of India should support the Resolution to be tabled at the Human Rights Conference in Geneva. This is the view of the Tamil Nadu Congress Party. Yesterday, we the Parliamentarians of the Tamil Nadu Congress Party called on the hon. Prime Minister and stressed that our Government should support the motion being moved regarding the human rights violations in Sri Lanka.

\*श्री महेन्द्रसिंह पी. चौहाण (साबरकांठा) : राष्ट्रपति जी के अभिभाषण में कृषि के विकास की बात कही गयी है। कृषि क्षेत्र में वर्ष 2010-11 में 6.6 फीसदी की वृद्धि की बात कही गयी है, लेकिन किसान अपना खून-पसीना एक करके, कठोर परिश्रम करके भी अपने परिवार का भरण पोषण करने में अपने आपको असमर्थ पा रहा है। कृषि लगातार एक घाटे का सौदा साबित हो रही है तथा अभी भी किसान सूदखोरों के चंगुल से मुक्त नहीं हो पाया है। देश के विभिन्न हिस्सों में आज भी किसान अपनी दयनीय अवस्था में मजबूर होकर आत्महत्या कर रहे हैं। 2010-11 के दौरान 4 लाख 60 हजार करोड़ रुपए का कृषि ऋण सरकार द्वारा दिया गया लेकिन आज भी छोटे किसानों को ऋण देने की प्रक्रिया बहुत जटिल है। किसानों द्वारा बैंक के बार-बार चक्कर लगाने के बाद भी अंत में ऋण नहीं मिल पाता है तथा बैंक के अधिकारी किसानों के ऋण आवेदन निरस्त कर देते हैं। इन तमाम कारणों से देश के अन्नदाता किसान का हौसला परस्त होता है। कृषि के क्षेत्र में जैसे जैसे मशीनों का इस्तेमाल बढ़ रहा है वैसे-वैसे खेती की लागत बढ़ती जा रही है जबकि फसल की बिक्री से प्राप्त मूल्य में उतनी वृद्धि नहीं हो रही है। उदाहरण के लिए कभी संपन्नता का प्रतीक माने जाने वाले टैक्टर आज आत्महत्या के सूचक बन गए हैं।

आज जब माननीय प्रधानमंत्री जी ने कुपोषण को एक राष्ट्रीय अभिशाप मानते हुए गंभीर चिंता व्यक्त की है तथा इसके समग्र उन्मूलन हेतु ठोस कदम उठाने की बात की है। यह स्वागत योग्य है लेकिन आज भी देश के 42 फीसदी बच्चे कुपोषण के शिकार हैं। ऐसे में माताओं तथा उनके नौनिहालों के कुपोषण से मुक्ति दिलाने हेतु सरकार द्वारा राट्रव्यापी ठोस और पारदर्शी कदम उठाने की अति आवश्यकता है। आज जब देश के सभी भंडारणगृह अनाज से भरे पड़े हैं तथा कई बार सुनने में आता है कि बंदरगाहों पर अनाज के बोरे खुले में पड़े हुए सड़ रहे हैं, इसके बावजूद इस देश के आम आदमी को दो वक्त की रोटी मिल पाने में भारी दिक्कतों का सामना करना पड़ रहा है। आजादी के इतने वर्षों बाद भी भुखमरी तथा कुपोषण आज भी एक गंभीर चिंता का विषय है। देश के नीति निर्माताओं के लिए यह गंभीर चिंतन के विश्लेषण का मुद्दा है। इसी के साथ मैं महामहिम राष्ट्रपति के अभिभाषण का समर्थन करते हुए धन्यवाद करता हूँ।

---

\* Speech was laid on the Table

**डॉ. रघुवंश प्रसाद सिंह (वैशाली):** सभापति महोदया, राष्ट्रपति जी के अभिभाषण पर बहस चल रही है। हम लोगो ने प्रारंभिक काल से सीखा है कि सरकार का सल भर का पॉलिसी और स्टेटमेंट होता है राज्यपाल का भाषण असेंबली में और राष्ट्रपति जी का अभिभाषण केंद्र में। हमने कागज को उलट-पलट कर देखा और सेंट्रल हॉल में सुना भी कि अगले साल भर के एक भी कार्यक्रम का कोई जिक्र नहीं है जो आगे ये क्या शुरू करने वाले हैं। इससे मुझे कोई आश्चर्य नहीं है। आज से ढाई-तीन साल पहले जब सरकार की शुरूआत हुई थी, इनका कोई कॉमन मिनिमम प्रोग्राम नहीं है। यूपीए-1 में कॉमन मिनिमम प्रोग्राम था। उसका रिव्यू भी होता था। लेकिन यह सरकार बिना प्रोग्राम के चल रही है। शुरू वाले दौर में सौ दिन का कार्यक्रम आया था। लोगों ने कहा कि अमरीका की नकल है। हमने कहा कि जिस सरकार को 1800 दिन का मेंडेट है, वह सौ दिन का कार्यक्रम लाई है तो बाकी 1700 दिन क्या करेंगे? यही घोर अव्यवस्था का शिकार यह सरकार है। इतनी गड़बड़ियां क्यों हो रही है?

यह गठबंधन की सरकार है। लेकिन कांग्रेस पार्टी के लोग इस तरह से बिहेव करते हैं जिस तरह से एक पार्टी की सरकार होती है। इसलिए गठबंधन की बाकी पार्टियां बराबर छिड़ियाते रहती हैं। छोटी पार्टियां हैं तो भी उनका भी ख्याल रखना चाहिए।

सरकार और इस देश के सामने इतनी चुनौतियां हैं। हम इस सरकार से क्या उम्मीद करें? बिना कॉमन मिनिमम प्रोग्राम के कौन सी समस्या गिनाएं?

आडवाणी जी ने काले धन का मुद्दा उठाया था। इन्होंने काले धन के बारे में कहा है कि - सरकार काले धन की समस्या से निपटने के लिए विविध मोर्चों पर कार्यवाही शुरू कर चुकी है। मतलब कि आपने देर से कार्यवाही शुरू की है। पण्डित जवाहर लाल नेहरू जी के समय में काला धन पर के.एन. वांग्चु कमेटी बैठी थी। पुराने जमाने से ही देश के अंदर और बाहर काला धन की समस्या है। और ये सरकार कहती है कि हम कार्यवाही प्रारंभ कर चुके हैं। आपने क्या कार्यवाही प्रारंभ की है? अभिभाषण के नीचे भी मैंने देखा कि इन्होंने काला धन पर कई एजेंसियों को बैठा दिया है। सीबीआई का कोई डायरेक्टर हुआ है, उसने बोला कि 40 करोड़ रुपये, 50 लाख करोड़ रुपये या 500 लाख रुपये का काला धन है। कोई बोल रहा है कि स्वीट्जरलैण्ड, जर्मनी आदि के बैंकों में जमा है। कोई कहता है कि 40 लाख करोड़ रुपये है, कोई कहता है कि 50 लाख करोड़ रुपये है, कोई कहता है कि 500 लाख करोड़ रुपये है। अब बताइए कि इसका न कोई हिसाब-किताब है? आम जन के मन में बड़ा भारी कोलाहल उठा हुआ है। यह क्या तंत्र है? इनका कराधान और कर चोरी रोकने की कानून-व्यवस्था कहां है? क्या हालत हुई, विदेश में इतना धन कैसे चला गया? अनुमान जो भी हो, लोग बढ़ा-चढ़ाकर कहते हों, लेकिन कोई भी काला धन क्यों गया?



यह क्या तंत्र है? यह सारा तंत्र गलत है, फरेब है, आम जनता, गरीब आदमी को धोखा देने के लिए है, नहीं तो ये सारे पैसे जमा कैसे हो रहे हैं? देश के अंदर काला धन, देश के बाहर काला धन, दुनिया में करोड़पतियों की, अरबपतियों की सूची बनती है तो हमारा हिन्दुस्तान कम अरबपतियों की सूची नहीं है। गरीबों का क्या हाल होगा, आम गरीब और किसानों का क्या होगा, इनकी कोई दृढ़ इच्छाशक्ति नहीं है। कोई टाइमबाउंड प्रोग्राम नहीं है, गरीबी क्यों है, बहुत हिसाब जोड़ते हैं कि गरीबी है, गरीबी इसलिए है क्योंकि बेरोजगारी है। बेरोजगारी खत्म होगी तो गरीबी खत्म होगी। बेरोजगारी मतलब गरीबी रेखा से नीचे का हिसाब, उसे कितने वाँ हो गये हैं, लेकिन ये अभी तक गरीबी रेखा से नीचे रहने वाले लोगों की सूची तय नहीं कर पाये हैं। कमेटी पर कमेटी, कमेटी पर कमेटी बनीं, लेकिन गरीबी रेखा से नीचे के लोगों को, परिवारों को जो सरकार आइडेंटिफाई नहीं कर सकी, वह गरीबी कैसे हटा देगी। नहीं, नहीं, वह गरीबी घटायेगी भी नहीं, गरीबी रूकेगी भी नहीं, गरीबी बढ़ेगी। यह हिसाब क्यों गोलमोल करके रखा है, हिन्दुस्तान में गरीब आदमी को आप आइडेंटिफाई नहीं कर पा रहे हैं। सक्सेना कमेटी है, अर्जुन सेन गुप्ता जी का देहावसान हो गया, उनकी कमेटी है, उनकी रिपोर्ट है, तेंदुलकर कमेटी की रिपोर्ट है, इनका एनएसएसओ अलग आंकड़े बता रहा है, योजना आयोग में भी बहुत काबिल लोग बैठे हुए हैं, लेकिन क्या हिसाब है कि गरीबी का अभी तक आकलन नहीं है। काले धन का अभी तक आकलन नहीं है। बोलते हैं कि हम भ्रष्टाचार खत्म करने वाले हैं, आप भ्रष्टाचार कैसे खत्म करियेगा, जब घेरते हैं सुप्रीम कोर्ट, सीबीआई आदि तब जाकर कुछ करते हैं, भ्रष्टाचार का जब पता चलता है तभी आप तुरन्त उस पर कार्रवाई कर दीजिये तभी भ्रष्टाचार खत्म होगा। देश भर से केवल खान माफिया को आप ठीक कर दीजिये तो हम जान जायें। आप कहते हैं कि खान माफिया में, कागज में देखते हैं और कहते हैं कि अब हम यह कानून बनायेंगे। देश को लूटकर धर दिया और अब ये कानून बना रहे हैं। क्या व्यवस्था है, क्या हिसाब है, गांव के लोगों से हम कहते हैं कि कानून है, हम लोग गरीब का काम करेंगे, उनकी मदद करेंगे, उनकी सहायता करेंगे।

महोदया, देश में बहुत खराब हालत है और सरकार की हालत ठीक नहीं है। चाहे जो सरकारें हों, राज्य सरकार हो चाहे भारत सरकार हो, दोनों के बीच में क्या हालत है। महोदया, कल आप सदन में उपस्थित रही होंगी, किसानों के सवाल पर अध्यक्ष महोदया ने निदेश दिया कि इस पर अलग से बहस करायेंगे। गन्ना किसानों का कितना बकाया है, उसे सरकार बताये, कब तक उनका भुगतान होगा, पांच हजार करोड़ इतना बकाया क्यों हुआ? गरीब किसान जिसने गन्ने की खेती की, उसने मिल में गन्ना दे दिया, जब उसे पैसे नहीं मिलेंगे, उसकी उपज का मूल्य नहीं मिलेगा तो वह आगे की खेती कैसे करेगा, कब करेगा। आपने इस पर क्या कार्रवाई की? क्या यह आपके संज्ञान में है? गन्ना किसानों की ऐसी स्थिति क्यों है, आप सदन को इस बारे में बताइयेगा। जिन राज्यों में गन्ना किसान हैं, चीनी मिलें बंद हैं, वे

कब चालू होंगी, उसका कोई ठिकाना नहीं है, लेकिन जहां चालू हैं... (व्यवधान) औने-पौने दामों पर चीनी मिलों को बेच रहे हैं, वह तो अलग बात है, लेकिन किसानों के गन्ना मूल्य का भुगतान नहीं हुआ। यह अहम् विषय है। इस पर आप हमें जवाब दीजिये कि आपने इस पर क्या कार्रवाई की?

महोदया, हम अभी अपने इलाके से घूमकर आये हैं। किसान लोग हाथ जोड़कर कहते हैं कि हमें कोई सहायता नहीं चाहिए। वे कहते हैं कि घोरपड़ा से, नीलगाय से, सुअर, वानर आदि से हमारी जान बचाइये। अब सुप्रीम कोर्ट का, पर्यावरण का कानून बना हुआ है, माननीय सदस्य अपने इलाके में जाते होंगे, वे बतायें कि देश में यह समस्या है या नहीं।

**अनेक माननीय सदस्य :** है।

**डॉ. रघुवंश प्रसाद सिंह :** देश में नील गाय की, वानर की, बनैया, सुअर की समस्या है या नहीं। ये सारी फसलों को बर्बाद कर रहे हैं। वह पूरी फसल खा जाता है और जिस खेत में परीक गया, वहां कुछ नहीं होगा। किसान ने पूंजी लगायी, ऋण लगाया, बीज लगाया और यह कानून खड़ा कर दिया कि उसे कोई मार नहीं सकता।

सुप्रीम कोर्ट में केस हो जाएगा, दंड हो जाएगा। जानवरों के आतंक से बचने के लिए न कोई मुआवज़ा है, न कोई दंड है, न कोई कार्रवाई है। सरकार क्यों बेखबर है? हम तो सरज़मीं पर कहते हैं। “तू कहता कागद की लेखी, मैं कहता आँखिन की देखी।” हम लोग गाँवों में जाते हैं तो किसान आकर कहता है कि नीलगाय और दूसरे जानवरों से हमारी जान बचाइए, खेतों में सूअर आकर सारा आलू उखाड़कर खा जाते हैं। उसको किसान मार नहीं सकते, नहीं तो उस पर कोई केस हो जाएगा, दंड अलग मिलेगा। सरकार बताए कि उसको इन सबकी जानकारी नहीं है? ... (व्यवधान) उस सूअर के भयंकर दाँत होते हैं, वह पटककर लोगों को मार सकता है। सरकार बताए कि उसको इन बातों की जानकारी नहीं है। हमने कई राज्य सरकारों को लिखा है। विभिन्न माननीय दस्यों ने भी लिखा होगा। बक्सर के इलाके में और वैशाली, मुजफ्फरपुर, गंडक के किनारे लोगों ने हमें इस बारे में कहा। संपूर्ण सदन इस बारे में कह रहा है और सरकार को भी खबर है। सरकार उस पर बयान करे कि इसके लिए क्या उपाय है? कानून हमने बनाया, सुप्रीम कोर्ट उसको पकड़ रही है, पर्यावरणविद् पकड़ रहे हैं और किसान मारे जा रहे हैं। उसकी तैयार फसल बरबाद हो रही है। पेड़ लगाए हैं, तो उसको भी बरबाद कर देते हैं। किसान क्या करे? कानून का डंडा अलग है, और उधर उनकी तबाही अलग है।

महोदया, किसान कभी बाढ़ से तबाह होता है, कभी सुखाड़ से तबाह होता है और कभी सरकार से। इन तीनों से किसान तबाह होता है। फिर जानवर से उसको तकलीफ आती है। खाद नहीं मिलती है तो

खाद की ब्लैक हो रही है और जाली खाद उसको मिलती है। फिर उसको बीज नहीं मिल रहे हैं। सरकार बताए कि क्या किसानों में डिसट्रेस सेल है या नहीं? जो सामान किसान उपजाते हैं, क्या उसका सही मूल्य मिल रहा है? तमाम माननीय सदस्य बताएँ कि क्या उनके इलाके में डिसट्रेस सेल है या नहीं? लाचार होकर किसानों को बिचौलियों के हाथ अपना सामान बेचना पड़ रहा है या नहीं? इसीलिए किसान पर हम ज्यादा नहीं कहना चाहेंगे। जब किसान पर आसन से मंजूर होकर बहस होगी तो उसमें हम सरकार को बताएँगे कि किसानों की क्या तकलीफ़ है। आज गन्ना किसान बरबाद हो रहा है।

यही हाल शिक्षा का है। इसमें प्रारंभिक शिक्षा का कोई ज़िक्र नहीं है। हायर एजुकेशन को ये कहाँ ले जा रहे हैं? छोटे बच्चों का नाम स्कूल में लिखाना हो तो कहाँ नाम लिखाएँ? हरेक माननीय सदस्य के यहाँ गाँवों से लोग पहुँचते होंगे कि हमारे बच्चे का नाम सैन्ट्रल स्कूल में लिखा दो, यूनिवर्सिटी में नाम लिखा दो। यह भारी समस्या है। लड़के कहाँ पढ़ें, कहाँ जाएँ? अभी देश में एक अच्छा वातावरण हुआ है कि गरीब आदमी अपना पेट काटकर भी अपने बच्चों को यथाशक्ति पढ़ाना चाहता है, लेकिन सरकार बताए कि कहाँ इंस्टीट्यूशन हैं जहाँ उनका नाम लिखाया जाए? वह कहाँ पढ़ेंगे? चाहे प्राइमरी शिक्षा हो, चाहे सैकेन्ड्री हो या यूनिवर्सिटी की शिक्षा हो, लोग नाम लिखाने के लिए घूम रहे हैं। कट ऑफ परसेंटेज देखें तो 99 और 100 प्रतिशत वाले बच्चों का नाम भी यूनिवर्सिटी में नहीं लिखा पा रहे हैं। कपिल सिब्बल जी कहाँ चले गए? ये कह रहे थे कि हम बड़ा सुधार कर रहे हैं। शिक्षा के लिए कई कमीशन बने - मुदलियर कमीशन, डॉ. राधाकृष्णन कमीशन, हार्टले कमीशन, रॉबिन्सन कमीशन, कोठारी कमीशन। ...(व्यवधान)

**सभापति महोदया :** रघुवंश बाबू आप अपनी बात समाप्त करें।

**डॉ. रघुवंश प्रसाद सिंह :** महोदया, राजीव गांधी जी के समय से एक नई शिक्षा नीति बनी और सारी शिक्षा नीतियाँ पड़ी हुई हैं, लेकिन शिक्षा का बुरा हाल है। माननीय सदस्य बताएँ कि क्या स्कूलों में मास्टर हैं? 700 लड़के हैं और दो मास्टर हैं। 40 बच्चों पर कम से कम एक मास्टर चाहिए लेकिन मास्टर नहीं हैं। चाहे हाई स्कूल हों, लोअर या मिडिल स्कूल हों, चाहे कॉलेज हों, 50 प्रतिशत शिक्षक हैं। जब शिक्षक ही नहीं रहेंगे, तो नए कॉलेज और स्कूल कहाँ से बनेंगे? इससे बच्चों को नाम लिखाने में भी दिक्कत आती है। मास्टर नहीं हैं, बिल्डिंग नहीं हैं। खाली बिहार में ही 8000 स्कूल हैं जिनके भवन ही नहीं हैं।

प्राथमिक स्कूल है, लेकिन भवन ही नहीं है। पेड़ के नीचे पढ़ाई हो रही है। ...(व्यवधान)

**सभापति महोदया :** अब आप समाप्त कीजिए।

**डॉ. रघुवंश प्रसाद सिंह :** महोदया, मैं संक्षेप में अपनी बात कह रहे हैं।

**सभापति महोदया :** आप एक ही सबजैक्ट पर अड़े हुए हैं।

**डॉ. रघुवंश प्रसाद सिंह :** महोदया, इसलिए शिक्षा का भी बुरा हाल है।

महोदया, मैं स्वास्थ्य पर कहना चाहता हूँ। माननीय सदस्य बैठे हुए हैं। सप्ताह में अनेक लोग आते हैं और कहते हैं कि एम्स में भर्ती करवा दीजिए। क्या हुआ है? किसी की किडनी खराब है, किसी का हार्ट खराब है। लेकिन प्रधानमंत्री राहत को में उन्हें देने के लिए पैसे नहीं हैं तो इस देश का क्या हाल होगा? इस देश का क्या होगा? गरीब आदमी की सहायता प्रधानमंत्री राहत को से होती थी। वह कह रहे हैं कि पैसे नहीं हैं। गरीब कहां जाएगा? गरीब के लिए जिस राज्य में प्रधानमंत्री के यहां पैसा नहीं है, वह कहां जाएगा? हम यह सवाल उठाते हैं।...(व्यवधान)

**सभापति महोदया :** कृपया आप अपनी बात समाप्त कीजिए। आप पन्द्रह मिनट से बोल रहे हैं।

**डॉ. रघुवंश प्रसाद सिंह :** किसी को कैंसर की बीमारी है, किसी को एड्स की बीमारी है। डायबीटीज है, हार्ट की बीमारी है। हमारे यहां कालाजार है। बीमारी भी भेदभाव कर रही है। हम सुनते हैं कि डॉ. फारूख अब्दुल्ला डॉक्टर भी थे। क्या कभी एक अमीर आदमी के कालाजार हुआ है। गरीब आदमी के होता है। कालाजार केवल गरीब के होगा, क्योंकि वह जमीन पर सोता है और सेण्डफ्लाई होती है...(व्यवधान)

**सभापति महोदया :** आप कृपया कनक्लूड कीजिए।

**डॉ. रघुवंश प्रसाद सिंह :** गरीब आदमी चटाई पर सोता है तो उसे ही वह काटेगा। पलंग पर सोने वाले को नहीं काटता है। कालाजार हमारे यहां बिहार में सबसे ज्यादा है। बंगाल और पूर्वी यूपी में भी है। आपने इसके लिए क्या उपाय किए हैं? पटना में जो एम्स है, जब वहां कोई मरीज डॉक्टर के पास जाता है तो वह लिखता है कि आप र्वा 2013 में आइए। वह हमारे पास आता है और बीमारी बूझाता है, वह दो-चार रोज में मर जाएगा और कहता है कि र्वा 2013 में आइए। जनसत्ता में दो जगह यह छपा है। क्या दुर्दशा है? गरीबों को एम्स में भर्ती कराने के लिए या नाम लिखाने में क्या तकलीफ है।...(व्यवधान)

**श्री गणेश सिंह (सतना):** एम्स का डॉक्टर तो बात नहीं करता है, एडमिशन देना तो बहुत दूर की बात है।

**सभापति महोदया :** आप लोग आपस में चर्चा न करें।

**डॉ. रघुवंश प्रसाद सिंह :** इसीलिए मैं ये बातें कह रहा हूँ। गरीबों का क्या हाल है और अस्पताल खोलने का क्या मतलब है? प्रधानमंत्री स्वास्थ्य सुरक्षा योजना में है कि देश के विभिन्न इलाकों में अस्पतालों को अपग्रेड करके एम्स का दर्जा दिया जाएगा। वह योजना कहां है? बिहार में चार-पांच एम्स खुलवाइए, जैसी आज लोगों की स्थिति है।

उसी तरह से नेशनल हाईवे की बात कहना चाहता हूँ। उसका फार्मूला है कि 15 हजार पीसीयू 24 घंटे में जाएगी तो फोर लेन होगा। हमारे यहां से बरौनी से मुजफ्फरपुर, मुजफ्फरपुर से बरौनी पन्द्रह हजार

यूनिट हो गया, लेकिन चार लेन नहीं हुआ। 71 हजार किलोमीटर नेशनल हाईवे बनाना था। हम 12वां हिस्सा है, इसका मतलब बारह छिक बहत्तर, हमें छह हजार किलोमीटर चाहिए, लेकिन 3400 किलोमीटर है। यह आधा है। फोर लेन में आपकी क्या पालिसी है? विद्युत के लिए कोल लिंकेज के लिए सदस्य वैल में आए थे। बिजली का बुरा हाल है। विद्युत संकट से बिहार के लोग जूझ रहे हैं। ...(व्यवधान)

**सभापति महोदया :** आप चेयर को एड्रेस कीजिए।

**डॉ. रघुवंश प्रसाद सिंह :** हमारे यहां कांटी में थर्मल पावर प्लांट बंद है।...(व्यवधान)

बरौनी थर्मल पावर संकट से जूझ रहा है। ...(व्यवधान)

**सभापति महोदया :** अब हो गया। आपको अगली बार और समय मिलेगा।

**डॉ. रघुवंश प्रसाद सिंह :** मैं एक पंक्ति कह रहा हूं।

**सभापति महोदया :** बस, एक पंक्ति कह दीजिए।

**डॉ. रघुवंश प्रसाद सिंह :** लोग कहते थे कि वाणिज्य में बहुत तरक्की हो रही है। आज देखा जाता है कि अपने देश में चीन की गणेश जी वाली मूर्ति बिक रही है। सारा हिन्दुस्तान चीनी सामान से आच्छादित है। कहां है हमारा वाणिज्य विभाग? क्या इन्तजाम आपने किया? क्या हमारे यहां छोटी-छोटी चीजों का निर्माण नहीं होता? लेकिन सम्पूर्ण हिन्दुस्तान चीनी सामानों का डंपिंग ग्राउण्ड है और हमारा विदेश मंत्रालय और वाणिज्य मंत्रालय मस्त है। क्या इन्तजाम हो रहा है?

**सभापति महोदया :** डॉ. महबूब साहब, कृपया बोलना शुरू करें।

**डॉ. रघुवंश प्रसाद सिंह :** महोदया, अब मैं अंतिम बात बोल रहा हूँ। चीन से सीमा विवाद बहुत दिनों से हम लोग सुन रहे हैं। सीमांत पर बराबर उपद्रव के बारे में हम सुन रहे हैं। तिब्बत के संबंध में क्या नीति है? तिब्बत के दलाई लामा यहां डेरा डाले हुए हैं। उनके लोग आत्महत्या कर रहे हैं, आत्मदाह कर रहे हैं। आप चुप क्यों हैं? हम दुनिया के सबसे बड़े लोकतंत्र हैं। जमीन पर भले ही हम 2.4 फीसदी हैं, लेकिन आबादी में हम 16 फीसदी हैं। दुनिया की सात अरब की आबादी में हमारी आबादी 120 करोड़ है। हम दुनिया का छठा हिस्सा हैं। हमारा स्वर कहां है? म्यामांर की सर्वमान्य नेता आंग सान सू की वहां डेमोक्रेसी के लिए लड़ रही हैं। हम चुप हैं। तिब्बत के लोग भी अपनी आज़ादी के लिए लड़ रहे हैं और हम चुप हैं। तिब्बत हमारे सीमांत पर है। इसके उलट चीन कभी इधर, कभी उधर अपना दावा करता है, कभी सीमांत पर हमारी सड़क रोकता है। आप क्यों निश्चिंत हैं?...(व्यवधान)

**सभापति महोदया :** महबूब साहब, आपको बोलना है तो आप खड़े होकर बोलिए।

**डॉ. रघुवंश प्रसाद सिंह :** आप कहां पड़े हुए हैं? वह सीमा पर तैयारी कर रहा है। इसलिए विदेश के संबंध में इनकी नीति कहां है? जो गुटनिरपेक्ष नीति बनी थी और उस नीति में भारत और चीन के बीच में ऐसा क्या रिश्ता है कि कभी वह हमारा पानी रोक रहा है, कभी कुछ और करता है?

**सभापति महोदया :** एक पंक्ति कहकर समाप्त कीजिए।

**डॉ. रघुवंश प्रसाद सिंह :** महोदया, अब मैं थोड़ा अपने क्षेत्र पर आ जाता हूँ। प्रथम शताब्दी में जब कनिष्क ने हिन्दुस्तान पर चढ़ाई की थी तो वह पाटलिपुत्र से अश्वघोष, जो महापंडित थे, उनको ले गया। भगवान बुद्ध ने वहां अंतिम प्रवास के बाद कहा कि आज से नौवां दिन हमारा महानिर्वाण होगा। वैशाली के लोग उन्हें छोड़ नहीं रहे थे, उनका पीछा कर रहे थे। भगवान बुद्ध ने उन्हें अपना भिक्षा पात्र दे दिया। वैशाली में उस भिक्षा पात्र की 600 वॉ तक पूजा हुई। जब कनिक ने वहां चढ़ाई की और पंडित अश्वघोष को वहां से ले गया तो उस भिक्षा पात्र को भी उठाकर पेशावर ले गया। उस समय पेशावर का नाम पुरुषपुर था। वह कनिष्क की राजधानी थी। वहां से कांधार ले गया। हमने सवाल उठाया तो भारत सरकार के एम्बेसी ने हमें फोटो खींचकर दिखाया कि भगवान बुद्ध का भिक्षा पात्र अफगानिस्तान के राष्ट्रपति नजीबुल्लाह के समय में काबुल के म्यूजियम में आ गया। भगवान बुद्ध का वह भिक्षा पात्र कहां गया? अभी दोनों देशों के बीच के रिश्ते अच्छे हैं। हमारे वैशाली के भगवान बुद्ध का भिक्षा पात्र वापस कराए, बरामद कराए। यह हमने बराबर अपेक्षा की है।

**सभापति महोदया :** ठीक है। अब दस पंक्तियां हो गयी हैं। अब अपनी बात समाप्त करें।

**डॉ. रघुवंश प्रसाद सिंह :** यह उद्गम स्थल इतिहासकारों ने, जवाहर लाल नेहरू विश्वविद्यालय की रोमिला थापर, और पटना विश्वविद्यालय के श्री राजेन्द्र राम, ये सभी जो प्राचीन भारत के प्रागैतिहासिक काल के पुराने इतिहासकार हैं, उन्होंने लिखकर दिया है। वैशाली का वह भगवान बुद्ध का भिक्षा पात्र वापस हो।

महोदया, अभी तो बहुत सारे बिन्दु रह गए।

**\*SHRI PRALHAD JOSHI (DHARWAD):** I would like to express my views about Motion of Thanks on President's Address and propose amendments to it accordingly.

In my view the President's speech is most disappointing as it does not contain any encouraging aspects in reducing poverty and narrowing the gap between rich and the poor.

My area of thrust is naturally agriculture which provides employment to about two-third of our population without the Government's involvement in it. Though there is a mention about agriculture in para 31 of the speech, it has not expressed any assurance to make Indian agriculture viable and profitable to farmers. It speaks much about the agriculture growth achieved in 2010-11 but not hinted anything about the current fiscal. The President has not made any mention nor spelled any definite proposals regarding reform agenda for Indian agriculture.

In fact agriculture has to be kept at the centre of any reform agenda or planning process to alleviate poverty and malnutrition and to ensure food security. This sector calls for major reforms from marketing to investment and institutional change especially in water management, new technologies, land markets and creation of efficient value chains. This Government is aware that despite a very high projected growth of 4% in 11<sup>th</sup> Plan, we achieved any 2.4% of agricultural growth in terms of GDP.

The non agriculture sectors are receiving higher investment as compared to farm sector and there is need for substantial increase in the investment instead of providing subsidies for long term growth. Because the investment option is much better than subsidies for sustaining long term growth in agriculture production which can reduce poverty faster.

But there is no such hint in the address, I am constrained to say. The advanced projection of agricultural growth in the economic survey was 4.7% for

---

\* Speech was laid on the Table.



2011-12 but according to some sources it may not even touch 2% mark and the Government has not found out any reasons for this low growth.

Though para 31 contains some reference to Minimum Support Price (MSP) mechanism and its growth for some crops, there is no mention about the rationalization of MSP system.

CACP (commission on agri costs and prices) was constituted by Government for recommendations on the subject. The factors considered by formulating the MSP system by CACP has to be incorporated in MSP system by Government. These factors are most of production, changes in input prices trends in market prices etc.

There is no mention about the rationalization of fertilizer subsidies and price decontrol. Very important para 18 of the speech mentions about health sector. It is quite disappointing to note that in 12<sup>th</sup> Plan, Government intends to spend only 2.5% of GDP on this, whereas the WHO has recommended for minimum 6.5% allocation for health. It mentions about 26% increase in MBBS and 62% in post graduate seats. But irony of the situation is that still we do not have sufficient doctors in rural areas. In this regard, I propose a guaranteed service in rural area should be spelt out precisely and the speech needs amendment to this effect.

India is perennially short of electric power. The generating capacity in 1997 was 76,700 MW which it was estimated would have to be doubled in the next 10-15 years requiring an addition of some 7,000 MW of new capacity per annum. Given the gaping disparity between demand and supply, the Indian power sector is being chased by the world's most prominent independent power project developers, generation equipment suppliers and project financiers from all over the world. Coal is the most important fuel for India's power sector. It is the source of more than 70% of generating capacity. But, coal shortages, delays in coal transportation and the low thermal quality of coal supplies cause disruptions in power generation and result in lower plant load factors.

Transmission and distribution losses in India are high, in the range of 20-23 percent. State Electricity Boards (SEBs) generate and distribute power, set tariffs and collect revenues. However, they suffer from chronic financial problems because of rising generating costs accompanied by eroding revenues due to pilferage, bad debts and supply of power at subsidized rates for the agriculture sector.

When such is the situation, the President Address does not contain any specific package or way out for this. It simply mentions about the statistics of the future agenda, in power generation for the 12<sup>th</sup> Plan.

One more problem I like to relate with this issue is supply of coal to power generation agencies including state government undertakings. This Government is fully aware that there has always been delay in providing coal linkages. This is very important aspect so far as solving the power problems in the country which does not figure in the President speech. I propose amendment to this effect so as to address this problem effectively by which my state Karnataka is also severely suffering.

I am disappointed and constrained to say that President address has no constructive proposals with regard to fighting terrorism. This Government even at the cost of demolishing the federal fabric of our Constitution is much enthusiastic to bring in NCTC but has no political will to bring to books those who are involved in many terrorist acts against our nation. For example, the President's Speech does not reflect any resolve of the Government to execute the sentence pronounced by our courts against such terrorists, at least against those committed against Parliament House and Mumbai Hotel.

Railway is not one of the effective vehicles of developments but also an important national symbol of unity and integrity besides being cheap and economic mode of transport for people. But there is no mention in the President's Address to make this organizational network enlarged so as to increase per thousand population density train facility in some states including Karnataka.

\***डॉ. अरविन्द कुमार शर्मा (करनाल)** : वर्ष 2012 में विश्व में आर्थिक एवं राजनीतिक अनिश्चितता और अस्थिरता प्रतिकूल प्रभाव डाल रही है। पूरे विश्व में चुनौतीपूर्ण परिस्थितियों में भी हमारी अर्थव्यवस्था 7 फीसदी से 8.4 फीसदी की आकर्षक दर से बढ़ और घट रही है। जोकि मौजूदा प्रवृत्तियों को देखते हुए अन्य देशों की तुलना में काफी अच्छी है और हमारी यूपीए सरकार माननीय प्रधानमंत्री डॉ. मनमोहन सिंह जी एवं चेयरपर्सन श्रीमती सोनिया गांधी जी के कुशल नेतृत्व में देश आर्थिक विकास की इस दर को 8 से 9 फीसदी बढ़ाने के लिए प्रयासरत है। इस बजट सत्र के दौरान महामहिम राष्ट्रपति जी ने भी देश के सभी आंतरिक एवं बाहरी, आर्थिक, सामाजिक एवं राजनीतिक सभी पहलुओं पर विचार करके संसद के दोनों सदनों को वर्तमान सरकार की उपलब्धियों एवं नीतियों से अवगत कराया है। मैं महामहिम राष्ट्रपति के अभिभाषण का अनुमोदन करता हूँ और इसका समर्थन करता हूँ।

हमारी सरकार ने कारगर, ईमानदार एवं उच्च कोटि की शासन व्यवस्था उपलब्ध कराने के लिए अनेक महत्वपूर्ण विधेयक जनहित में संसद के दोनों सदनों में पेश किये हैं। जैसे कि लोकहित प्रकटन और प्रकटन करने वाले लोगों को संरक्षण, विसल ब्लोवर विधेयक, विदेशी लोक पदाधिकारियों और अंतर्राष्ट्रीय लोक संगठनों के पदाधिकारियों की रिश्वत एवं भ्रष्टाचार संबंधी निवारण विधेयक, न्यायिक मानक एवं जवाबदेही विधेयक, लोकपाल एवं लोकायुक्त विधेयक, भविष्य में खाद्य सुरक्षा अधिनियम, न्याय प्रदान करने और कानूनी सुधार के लिए राष्ट्रीय मिशन का गठन, देश में काले धन की समस्या से निपटने के लिए बेनामी संव्यवहार अधिनियम एवं धन संशोधन निवारण अधिनियम का बनाना अपने आप में देश में काले धन को पनपने से रोकने के लिए एक सशक्त उपाय है। मैं आशा करता हूँ कि हमारी सरकार जनहित में और ज्यादा से ज्यादा कल्याणकारी विधेयक लाएगी और देश में कानून एवं सुरक्षा का माहौल तैयार करेगी तथा सख्ती से इन विधेयकों का क्रियान्वयन भी करेगी।

आंतरिक एवं बाहरी सुरक्षा के साथ-साथ देश की आर्थिक सुरक्षा के लिए भी यूपीए सरकार वचनबद्ध है और देश में भूख, गरीबी एवं निरक्षरता से मुक्ति के लिए तथा आजीविका के सृजन के लिए और मजबूती से कारगर कदम उठा रही है। वैश्विक मंदी में भी 8 से 9 फीसदी विकास दर के साथ-साथ हमारी सरकार महंगाई एवं भ्रष्टाचार के विरुद्ध सक्षम लड़ाई लड़ रही है और जनकल्याणकारी योजनाओं को जनहित में मूर्त रूप देने में किसी तरह की कोताही नहीं बरत रही है। जैसे कि देश के लाखों वंचित लोगों तक पहुंचने के लिए शिक्षा, स्वास्थ्य, सार्वजनिक वितरण एवं डाक सेवाओं में जल्दी से जल्दी ई-गवर्नेंस

---

\* Speech was laid on the Table

प्रोजेक्ट शुरू किये जा रहे हैं और आम लोगों तक पहुंचने के लिए "आधार" नामक अनूठी योजना भी शुरू की है।

हमारी सरकार हर वर्ग एवं तबके के लोगों, किसानों, खेतीहर मजदूरों, कारीगरों, महिलाओं, बेरोजगारों व व्यवसायिक घरानों एवं व्यापारियों के सर्वांगीण विकास के लिए शहरों में आजीविका मिशन शुरू करने के लिए वचनबद्ध है। हमारी सरकार अल्पसंख्यकों के समुचित विकास के लिए सही नीयत से प्रयासरत है। जैसे हमारी सरकार ने 27 प्रतिशत ओबीसी आरक्षण में से 4.5 प्रतिशत अल्पसंख्यकों के लिए उप-कोटे के प्रवधान का निर्णय लिया है। इसके साथ ही अल्पसंख्यक संकेंद्रित 90 जिलों में 3500 करोड़ रुपये से अधिक निवेश कर उनके सामाजिक-आर्थिक ढांचे को सुधारने के प्रयास में सफलता मिली है और इसके कार्यक्षेत्र को बढ़ाने में हमारी सरकार प्रयासरत है।

हमारी यूपीए सरकार शहरी गरीबों की आवश्यकताएं पूरी करने के लिए वचनबद्ध है। हमारी सरकार के लिए गरीबों की आवश्यकताएं पूरी करना पहली प्राथमिकता है और इसके लिए हमारी सरकार दृढसंकल्प है। इसके साथ ही हमारी सरकार एक ऐसा विधेयक भी लाने जा रही है जिसमें शहरी बेघर लोगों के लिए रहने और उनके खाने की पूरी व्यवस्था होगी। इसके साथ ही रेहड़ी पटरी पर सामान बेचकर आजीविका कमाने वाले लाखों लोगों के हितों, सुरक्षा एवं विकास के लिए व सिर पर मैला ढोने की प्रथा को खत्म करना, अस्वच्छ शौचालयों को खत्म करने के लिए संसद में एक नये विधेयक को पेश करने का प्रयास अपने आप में एक सार्थक कदम है। सरकार ने राष्ट्रीय स्वास्थ्य बीमा योजना के विस्तार को बढ़ाते हुए 7 करोड़ लोगों को इसके दायरे में लाने की कोशिश की है। मैं आशा करता हूं कि यूपीए सरकार ग्रामीण एवं शहरी क्षेत्रों में आम गरीब जनता के लिए ज्यादा से ज्यादा प्राथमिक स्वास्थ्य केंद्रों की स्थापना करके राष्ट्रीय स्वास्थ्य बीमा योजना को और ज्यादा प्रभावी बनाने का प्रयास करेगी। सरकार 14 वर्ष से कम आयु के बच्चों को रोजगार में लगाने से रोकने के लिए बाल श्रम अधिनियम में महत्वपूर्ण संशोधन करेगी और राष्ट्रीय स्वास्थ्य बीमा योजना के विस्तार को बढ़ाते हुए 7 करोड़ लोगों को इसके दायरे में लाने की कोशिश की जा रही है। मैं आशा करता हूं कि यूपीए सरकार ग्रामीण एवं शहरी क्षेत्रों में आम गरीब जनता के लिए ज्यादा से ज्यादा प्राथमिक स्वास्थ्य केंद्रों की स्थापना करके राष्ट्रीय स्वास्थ्य बीमा योजना को और ज्यादा प्रभावी बनाने का प्रयास करेगी। सरकार 14 वर्ष से कम आयु के बच्चों को मुफ्त स्वास्थ्य एवं अनिवार्य शिक्षा प्रदान करेगी तथा युवाओं को रोजगार के अवसर प्रदान करेगी।

मैं महामहिम राष्ट्रपति जी के देश के पड़ोसी राष्ट्रों के साथ मैत्री संबंधी एवं द्विपक्षीय आपसी सहयोग से आतंकवाद एवं अन्य विदेशी मामलों का समुचित निपटारा करने के आह्वान का समर्थन करता हूं तथा यूपीए सरकार से आशा करता हूं कि मैत्री देशों जैसे रूस, अमेरिका व यूरोपीय देशों के साथ साथ

अंतर्राष्ट्रीय स्तर पर चीन, बांग्लादेश, भूटान, श्रीलंका एवं इस्लामिक देशों के साथ भी संबंधों में और प्रगाढ़ता लाने का प्रयास करना चाहिए। आतंकवाद एवं नक्सलवाद की हर स्तर पर भर्त्सना होनी चाहिए। नक्सल प्रभावित इलाकों में वहां के निवासियों के लिए 3300 करोड़ रुपये की एकीकृत योजना जो कि पहले 60 जिलों में लागू की गई और अब 78 जिलों तक इसका विस्तार किये जाने के सरकार के फैसले का मैं पुरजोर समर्थन करता हूं।

महामहिम राष्ट्रपति द्वारा सदन में अपने भाषण में, यूपीए सरकार द्वारा जो योजनाएं शुरू की गई है जैसे राष्ट्रीय कृषि विकास योजना, राष्ट्रीय खाद्य सुरक्षा मिशन व राष्ट्रीय बागवानी मिशन के जरिए कृषि क्षेत्र में सार्वजनिक निवेश व कृषि उत्पादन में वृद्धि, खाद्यान्नों एवं तिलहन का रिकार्ड उत्पादन, कृषि ऋण को बढ़ाकर 4 लाख 60 हजार करोड़ करना, कृषि उत्पादों में न्यूनतम समर्थन मूल्य में वृद्धि, राष्ट्रीय जल मिशन के तहत त्वरित सिंचाई लाभ, किसानों को उर्वरकों की उपलब्धता, सार्वजनिक वितरण प्रणाली का कंप्यूटरीकृत विस्तार, मनरेगा के तहत ग्रामीण क्षेत्रों में रोजगार, भूमि अर्जन, पुनर्वास तथा पुनर्स्थापन विधेयक को जल्द अधिनियमित करने का प्रयास, एवं समय पर उचित मुआवजा देने का प्रावधान, भारत निर्माण के तहत 1 करोड़ हेक्टेयर भूमि के अतिरिक्त सिंचाई का सृजन, करीब 2 करोड़ गरीब परिवारों के बिजली मुहैया कराने और करीब 2 लाख किलोमीटर ग्रामीण सड़कों का सुधार, मध्यम नगरों का विकास राष्ट्रीय शहरी मिशन के अंतर्गत, राष्ट्रीय राजधानी में मेट्रो का तीसरा फेज शुरू करने की व्यवस्था, शहरों में बेसहारा लोगों का आवास प्रदान करना, हथकरघा बुनकरों के कल्याण के लिए करोड़ों रुपये के वित्तीय पैकेज एवं ऋणों की घोषणा, सार्वजनिक बैंकों एवं रिजर्व बैंक की मजबूत वित्तीय नीतियां, विद्युत संचरण बोर्ड स्थापित करना, सूक्ष्म एवं लघु उपकरणों को बढ़ावा देना, रेलवे का आधुनिकीकरण, फसलों के उत्पादन एवं भंडारण का आधुनिकीकरण, रेलवे एवं सड़कों का व्यापक रूप से आधुनिकीकरण, आम लोगों तक सूचना एवं इलेक्ट्रॉनिक्स की नई नीतियों को पहुंचाना, ऊर्जा के उत्पादन के लिए न्युक्लियर संयंत्रों की स्थापना, तथा सेना के तीनों अंगों के आधुनिकीकरण के लिए सक्रिय उपाय किया जाना एवं देश के प्रत्येक नागरिक एवं क्षेत्र का सर्वांगीण विकास करना यूपीए सरकार का प्राथमिक एजेंडा है और सरकार इस एजेंडे पर काम कर रही है। मैं आशा करता हूं कि भविष्य में भी यूपीए सरकार आम जनहित में कल्याणकारी नीतियों का निर्धारण करके सक्षम तरीके से क्रियान्वित करेगी। मैं महामहिम द्वारा संसद में प्रस्तुत किये गये अभिभाषण का स्वागत करता हूं क्योंकि इसमें यूपीए सरकार द्वारा देशहित में राष्ट्रीय स्तर पर लागू की गई कल्याणकारी योजनाओं एवं कार्यक्रमों की जो रूपरेखा देश के सम्मुख प्रस्तुत की गई है उसका अनुमोदन करता हूं।

**डॉ. मिर्जा महबूब बेग(अनंतनाग):** मैडम, माननीय राष्ट्रपति जी का अभिभाषण 12 मार्च, 2012 को समवेत संसद की दोनों सभाओं के समक्ष हुआ। यह 21 पेज पर है, 21 पेज पर 106 प्वाइंट्स में माननीय राष्ट्रपति जी ने हमें एड्रेस किया था।

### **17.25 hrs.**

**(Dr. Raghuvansh Prasad Singh in the Chair)**

सभापति महोदय, मैं अपने आप को पेज 18 पर कन्फाइन करूंगा, क्योंकि पेज 18 पर बिन्दु 89,90 एवं 91 मेरी स्टेट के साथ रिलेट करता है। माननीय राष्ट्रपति जी ने सही कहा कि जम्मू-कश्मीर के साथ उन्होंने एक ह्यूमन एप्रोच से एड्रेस किया। माननीय राष्ट्रपति जी ने जो एड्रेस किया, जम्मू-कश्मीर के हवाले से, जम्मू-कश्मीर हमारे देश में एक यूनिफ़ॉर्म प्रोबलम रहा है। माननीय राष्ट्रपति जी ने सही कहा कि यूपीए गवर्नमेंट ने, फर्मनैस तो छोड़ दीजिए, ह्यूमन एप्रोच, एक पोलिटीकल एप्रोच एडोप्ट किया, यह जो जम्मू-कश्मीर का इश्यु है, इसे एड्रेस करने के लिए। उस सिलसिले में दो बातें बहुत इम्पोर्टेंट हुईं। एक बात यह हुई कि प्राइम मिनिस्टर ने कमेटियां नोमिनेट कीं। कमेटियों ने रिपोर्टें भेजीं। यह बड़ा अच्छा एप्रोच था, मगर अभी तक वे जो रिपोर्टें भेजीं हैं, वे इम्प्लीमेंट नहीं हो रही हैं। जम्मू-कश्मीर की एलिनेशन को एड्रेस करने के लिए जो एप्रोच हुआ, वह बहुत अच्छा हुआ। मगर जब तक वे इम्प्लीमेंट नहीं होगा, मुझे इस बात का डर है कि कहीं वह एलिनेशन और न बढ़े। यही नहीं, जब सन् 2010 में हमारे यंग डायनमिक चीफ मिनिस्टर, जम्मू-कश्मीर के फंस कर रहे थे, जो पूरे मुल्क में, जिसे सोचा भी नहीं जा सकता है, एक ऐसी सिचुएशन थी और यूपीए टू सरकार ने उसका ख्याल रखते हुए तीन इंटरलॉक्युटर्स भेजे। जब सारा कश्मीर जल रहा था, सारे कश्मीर में प्रोटेस्ट हो रहे थे। उस एलिनेशन को एड्रेस करने के लिए तीन वैल रिप्यूटेड इंटरलॉक्युटर्स भेजे। उन्होंने तमाम जम्मू-कश्मीर के तीनों रीजंस में जम्मू, कश्मीर और लद्दाख में तथा जो भी डिस्ट्रिक्ट्स हैं, उनका टूर किया और एक फुलफ्लेज्ड रिपोर्ट अक्टूबर, 2011 में गवर्नमेंट ऑफ इंडिया के सामने पेश की। मगर अनफोर्चुनेटली अभी तक वह रिपोर्ट लोगों के सामने आई ही नहीं, ताकि उस पर एक डिबेट चले, डिस्कशन हो। जम्मू-कश्मीर का जो यह मसला लटक रहा है, इसे हल करें।

सभापति महोदय, यहां पर 2011 से बीजेपी के पास एक न्यू फाउंड लव फेडरलिज्म के लिए, मगर इनका यह जो फेडरलिज्म है, ये उसकी कैम्पेन करते हैं, उसकी एडवोकेसी करते हैं, अगर गुजरात के बारे में हो। मगर जम्मू-कश्मीर का जो फेडरल स्ट्रक्चर था, जो बड़ी नेगोसिएशंस, बातचीत के बाद तय हुआ था कि जम्मू-कश्मीर का जो रिश्ता है, यह युनियन के साथ कैसा होना चाहिए। जम्मू-कश्मीर के अनडिसप्यूटेड

लीडर शेख मोहम्मद अब्दुल्ला ने मिर्जा अफज़ल बेग के जरिए 52, दिल्ली एग्रीमेंट किया और एक खूबसूरत फेडरल सिस्टम का नक्शा दुनिया के सामने पेश किया। वह फेडरल सिस्टम था - रिपब्लिक विद इन रिपब्लिक, कांस्टीट्यूशन विद इन कांस्टीट्यूशन। बीजेपी उसकी बात नहीं करती है, बीजेपी फेडरलिज़्म की बात करती है। मगर जम्मू-कश्मीर का जो फेडरल स्ट्रक्चर शेख मोहम्मद अब्दुल्ला ने तय किया था, उसकी बात वे नहीं करते हैं।

मैं जानना चाहूंगा, राजनाथ सिंह जी, अरुण जेटली जी, शाहनवाज हुसैन जी, आजकल जबरदस्त फेडरलिज़्म और फेडरल स्ट्रक्चर की बात करते हैं। मैं इनसे जानना चाहूंगा कि जो बड़ी नेगोसिएशंस के बाद जम्मू-कश्मीर को एक फेडरल स्ट्रक्चर मिला था, जिसे डिस्ट्रॉय किया गया, उस फेडरल स्ट्रक्चर को रेस्टोर करने के लिए, अटल बिहारी वाजपेयी जी ने जो शुरुआत की थी, उस शुरुआत को आखिरी अंजाम तक पहुंचाएंगे या नहीं? क्योंकि जब तक उसका रीस्टोर नहीं किया जाता, जो मेरी पार्टी जम्मू-कश्मीर नेशनल कांफ्रेंस का एक सियासी कमिटमेंट है, जब तक वह रीस्टोर नहीं होगा, तब तक यह मसला हल नहीं हो सकता है।

ऑनरेबल प्रेसीडेंट ने पंचायत इलेक्शंस की बात की। तीस साल के लंबे गैप के बाद उमर अब्दुल्ला की सरकार ने जम्मू-कश्मीर और लद्दाख में पंचायत इलेक्शंस करवाये। मैं जम्मू-कश्मीर के लोगों को सलाम करता हूँ कि बायकाट कॉल के बावजूद 80 फीसदी लोग बाहर आए और उन्होंने वोट दिया और जम्मू-कश्मीर में पंचायत इलेक्शन का राज कयाम में आया। यह सबसे बड़ी एचीवमेंट है जो उमर अब्दुल्ला लेड गवर्नमेंट ने हासिल की, जम्मू-कश्मीर में यूपीए टू की गवर्नमेंट ने, यह कोई मामूली बात नहीं है। ऑनरेबल प्रेसीडेंट ने बात की, एक करोड़ लोग माता वैष्णो देवी की यात्रा के लिए आए, लाखों लोग अमरनाथ यात्रा के लिए आए। मुझसे बहुत से लोग कहते हैं कि हम कश्मीर आ सकते हैं, कश्मीर के हालात कैसे हैं? मैं गवर्नमेंट ऑफ इंडिया से गुजारिश करूंगा कि टूरिज़्म डिपार्टमेंट या गवर्नमेंट ऑफ इंडिया इस बात की कैंपेन करे, लाखों अमरनाथ यात्री पिछले साल उस गुफा में गए और वहां दर्शन किए इंसीडेंट फ्री। किसी ने किसी को हाथ नहीं लगाया। मैं आपको याद दिलाना चाहता हूँ, जो सेक्युलरिज़्म की बात आप करते हैं, जब पूरे हिंदुस्तान में, मजहब के नाम पर खून की होली खेली जा रही थी, रियासत जम्मू कश्मीर वह रियासत थी जिसने कहा है - " शेरे कश्मीर का क्या इरशाद, हिंदू-मुस्लिम-सिख इत्तिहाद"। एक हिंदू को चोट नहीं आयी। ...(व्यवधान) जम्मू-कश्मीर के लोगों को सेक्युलरिज़्म नहीं सिखाया जा सकता। एक पंडित भाई को चोट नहीं आयी। हम फख से कह सकते हैं, महात्मा गांधी जिनको हम राष्ट्रपिता कहते हैं, उन्होंने कहा था, " मुझे इस अंधेर नगरी में रोशनी की किरण एक ही जगह से नजर

आती है और वह कश्मीर है, बाकी सारा हिंदुस्तान जल रहा है।" मगर इसको बचाये रखना है, इसकी इज्जत करनी है। अगर अब वहां पर अमन कायम हुआ, अगर लाखों-करोड़ों यात्री इंसीडेंट फ्री आये, पंचायत इलेक्शंस हुए, जिसमें 80 परसेंट लोगों ने समूलियत की इंसीडेंट फ्री, तो वह लोग कहते हैं जब वह एबनार्मल लॉज आर्ड्स फोर्स स्पेशल पावर्स एक्ट, उस वक्त यह हालत थी, कश्मीर में बाहर नहीं निकला जा सकता था। उस वक्त जब आर्ड्स फोर्स स्पेशल पावर्स एक्ट लगा था, वहां पर सिर्फ मिलिटेंट्स का राज चलता था, मगर आज वहां अमन कायम हुआ है। आम लोग चाहते हैं कि इस अमन का फायदा आम लोगों तक पहुंचे। वह इस तरह पहुंच सकता है, जब ऐसे कवानीन, जब एबनार्मल सिचुएशन को एड्रेस करने के लिए एबनार्मल लॉज की जरूरत थी, अब हमारे ऑनरेबल चीफ मिनिस्टर कहते हैं कि ऐसे लॉज जो हैं, इनको आहिस्ता-आहिस्ता हटा देना चाहिए, ताकि आम लोग भी इस डेमोक्रेसी में आसानी से बाहर आएँ और आराम से सांस ले सकें। इसमें कोई देशद्रोह की बात नहीं है, इसमें हजारों लोग कटे हैं, जम्मू-कश्मीर नेशनल कांफ्रेंस को कोई नेशनलिज्म नहीं सिखा सकता है।

मैं आपको याद दिलाना चाहता हूँ कि जब जिन्ना जी वहां आए थे, तो शेख मोहम्मद अब्दुल्ला ने एक सेक्युलर डेमोक्रेटिक कंट्री के साथ हाथ मिलाया था। यह शेख मोहम्मद अब्दुल्ला थे, हमारी पार्टी थी नेशनल कांफ्रेंस, जिसने उस आग का सामना किया और एक सेक्युलर डेमोक्रेटिक कंट्री का ख्वाब देखकर हाथ मिलाया था। अगर वहां लोग चाहते हैं, अगर वहां अमन है, तो वहां के जो चीफ मिनिस्टर हैं, उनके हाथ मजबूत करने के लिए, आम लोगों को जो यह पीस है, यह जो अमन है, इसका फायदा मिलना चाहिए। इसमें कोई इंटरनेशनलिज्म की बात नहीं है। ऑनरेबल प्रेसिडेंट ने बातचीत के लिए कहा है, बातचीत होनी चाहिए। मैं आपको बताना चाहता हूँ कि तमाम लोगों से बातचीत होनी चाहिए। उन लोगों के साथ भी बातचीत होनी चाहिए जो नेशनल मेन स्ट्रीम में नहीं हैं। वे भी बात करना चाहते हैं। उन्होंने कहा है कि वायलेंस छोड़ कर, वहां हुरियत में एक फैक्शन है उनको माडरेट्स कहते हैं उन्होंने बंदूक छोड़ दी है। उनके साथ बातचीत होनी चाहिए। उनकी नाराजगी है। वहां के जो प्रोटेस्ट हैं, उसको यह नाम नहीं देना चाहिए कि यह पत्थरबाजी है और इसको भूल जाओ। उन नौजवानों से बातचीत होनी चाहिए। उनसे सर उठा कर अनकन्डिशनल बातचीत होनी चाहिए ताकि जम्मू-कश्मीर का जो मसला है उसको हमेशा के लिए एड्रेस किया जाए।

सर, यह कह कर मैं आपसे गुजारिश करना चाहता हूँ कि ये कमेटीज की रिकमेंडेशंस मैं फिर कहुंगा और इंटरलॉक्यूटर्स की रिपोर्ट, मैं फिर दोहराऊंगा, वह सामने आनी चाहिए ताकि इस मसले का हल हो। सर, आनरेबल प्रेसिडेंट ने बात की है, अनइम्प्लायमेंट को लेकर कुछ स्कीम्स के नाम लिए हैं। मैं आपको बताना चाहता हूँ कि वहां पांच लाख से ज्यादा अनइम्प्लायड यूथ्स हैं जिन्होंने रजिस्टर किया है, जो



नोन हैं कि ये पांच लाख हैं। शायद, इनकी तादाद ज्यादा होगी। कश्मीर, जम्मू और लद्दाख में भी कोई रास्ता नहीं है, कोई सैक्टर नहीं है, जैसे पूरे मूलक में है। वहां के नौजवान गवर्नमेंट की जॉब की तरफ देखते हैं। कुछ ऐसी स्कीम्स लानी पड़ेगी जिससे जो लाखों बेकार और बेरोजगार नौजवान हैं, वे पढ़े-लिखे हों या पढ़े-लिखे न हों, उनके लिए रोजगार का कुछ न कुछ रास्ता हमें निकालना पड़ेगा। नहीं तो जो बेकार और बेरोजगार नौजवान हैं उनको रोजगार जब तक नहीं मिलेगा, वहां पर एक ऐसा प्रॉब्लम है जो देश के बाकी इलाकों में नहीं है मगर वहां है क्योंकि वहां गवर्नमेंट जॉब्स के अलावा कोई पब्लिक सैक्टर या प्राइवेट सैक्टर नहीं है इसलिए इसकी तरफ बहुत ज्यादा ध्यान देने की जरूरत है। मैं यह कह कर आपका शुक्रिया अदा करता हूं। आपने मुझे टाइम दिया है।

मैं आप से एक और गुजारिश करूंगा कि हमारी कुछ स्कीम्स हैं - मनरेगा, एनआरएचएम, फूड सिक्योरिटी बिल है, यह नहीं है कि कुछ भी नहीं हुआ, जिन स्टेट्स ने इनका फायदा उठाया उनका बहुत फायदा हुआ और जिन स्टेट्स ने कम फायदा उठाया उनका कम फायदा हुआ। मेरे ख्याल में इसमें स्टेट्स का भी कॉंपरेशन और कॉर्डिनेशन हो। ये स्कीम्स इनप्रिन्सिपल्स बहुत अच्छी हैं मगर इनकी इम्प्लीमेंटेशंस में प्रॉब्लम्स हैं, लैक्यूनाज हैं जो प्लग करनी चाहिए ताकि इन स्कीम्स का फायदा आम लोगों को मिले।

\*श्री प्रदीप कुमार सिंह (अररिया) : मैं महामहिम राष्ट्रपति जी के अभिभाषण पर कुछ बिन्दुओं पर प्रकाश डालना चाहता हूँ। आज आजादी के 65 वाँ बीत चुके हैं। विकास की अगर हम बात करें तो हम अंतर्राष्ट्रीय स्तर पर एक मॉडल के रूप में दिखाई दे रहे हैं। लेकिन देश में रहने वाली लगभग आधी जनता को न ही इसका कोई भान है और न ही इस बात की उसको कोई गर्वानुभूति क्योंकि आज भी देश के आर्थिक विकास की लहर से उसका कोई सरोकार नहीं है। मैं बिहार राज्य के अररिया जिले से आता हूँ जो नेपाल की सीमा से लगा हुआ है। यह अत्यंत पिछड़ा क्षेत्र है। बिहार एक ऐतिहासिक प्रदेश है इसकी एक विशेष पहचान है, लेकिन विकास के नाम पर आज भी उपेक्षा का शिकार है।

महोदय, अररिया जिले सहित पूरे कोसी क्षेत्र में यहां तक कि पूरे बिहार में आज भी उद्योग धंधों की इतनी जरूरत है जिसके कारण लोग देश के दूसरे हिस्से में कमाने के लिए जाते हैं। हमारे क्षेत्र में जूट की पैदावार बहुतायत में होती है, लेकिन आजादी के 65 वाँ बाद भी कोई बड़ा कारखाना लगाने की बात तो दूर, कोई सरकारी प्रोत्साहन भी आज तक नहीं दिया गया है।

बिहार राज्य बाढ़ की समस्या से ग्रस्त है। हर साल बाढ़ से करोड़ों के जान, माल, फसल की क्षति होती है। कोई चीज बनती भी है वह भी बाढ़ में बह जाने के बाद फिर उसके बनने की प्रक्रिया भी वहीं से शुरू होती है। कोसी, घाघरा, महानन्दा, बकरा, कनकई नूना, परवान जैसी नदियां बहुत नुकसान करती हैं। लेकिन कोई स्थायी योजना हम लोगों के पास नहीं है। 2007 में बाढ़ नियंत्रण पर सलाहकार समिति ने महानन्दा बेसिन के काम को सैद्धान्तिक मंजूरी दी भी थी, काम भी थोड़ा बहुत शुरू हो गया है, लेकिन गति धीमी होने के कारण दिखायी कम ही दे रहा है।

बिजली एक महत्वपूर्ण समस्या है इसके कारण लोगों के गुस्से का हम सभी को सामना करना पड़ता है। केन्द्र से जो बिजली कोटा बिहार राज्य को निर्धारित है उससे भी कम बिजली राज्य को केन्द्र की तरफ से मिलती है। इसमें से भी नेपाल, रेलवे, रक्षा, एयरपोर्ट तथा अन्य अनिवार्य सेवाओं में बिजली जाती है। लिहाजा जो बचती भी है उससे राज्य की बिजली पूर्ति नहीं की जा सकती। एनटीपीसी के काफी बिजलीघर बंद रहते हैं। बांग्लादेश समझौते के कारण गंगा नदी के पानी की अधिक मात्रा उसे देने के कारण फरक्का में भी उत्पादन ठप्प रहता है।

कहलगांव यूनिट भी कोल लिक्वैज की भारी कमी के कारण पूरी क्षमता से बिजली उत्पादन नहीं कर पाती है। वहीं राजीव गाँधी ग्रामीण विद्युतीकरण योजना में अनियमितता तथा भ्रष्टाचार व्याप्त है। विभाग के अधिकारियों और ठेकेदार निजी कंपनियों की मिलीभगत से एक तो काम समय पर पूरा नहीं हो पाता,

वहीं दूसरी ओर जो सामान लगता है वह भी मानकों के अनुरूप नहीं है। मेरे जिले में एस.पी.एम.एल. नाम की कंपनी का भ्रष्टाचार इसी संबंध में सामने आया है, उसकी जांच भी चल रही है।

आज भी बिहार में स्वास्थ्य के नाम पर पटना में ही एक अनुसंधान संस्थान है। लोग सुदूर क्षेत्र से दिल्ली में इलाज के लिए आते हैं जिससे उनको ढेरों समस्याओं का सामना करना पड़ता है। सरकार को कोई मेडिकल कालेज और अन्य चिकित्सा सुविधाओं को बढ़ाने के लिए राज्य सरकार को वित्तीय पैकेज देना चाहिए।

मेरा क्षेत्र अररिया नेपाल की सीमा से लगा है जिससे सैलानियों का आवागमन खुली सीमा होने के कारण बहुतायत में होता है। लोगों को दिल्ली अथवा अन्य शहरों के लिए हवाई सेवा का यदि उपयोग करना होता है तो या तो उन्हें पटना एयरपोर्ट या फिर बागडोगरा (प. बंगाल) एयरपोर्ट पर जाना होता है जिससे दूरी ज्यादा होने के कारण आवागमन में समस्या होती है। पूर्णिया जिले में चुनापुर हवाई पट्टी है जिससे काफी समय पहले वाणिज्यिक उड़ाने होती थी, लेकिन फिलहाल कुछ सालों से बंद पड़ी हुई है। लिहाजा अगर फिर से शुरू होंगी तो काफी सुविधा होगी।

हमारे जिले अररिया में एबीएमसी पथ जो सीधे नेपाल सीमा तक जाती है और इसकी दूरी 35 किमी. है, यह सामरिक दृष्टि से काफी महत्वपूर्ण है। भारत सरकार के रक्षा मंत्रालय द्वारा इस सड़क का निर्माण जनहित एवं सुरक्षा कारणों से अत्यंत महत्वपूर्ण एवं आवश्यक है।

शिक्षा के क्षेत्र में हमारे यहां आधारभूत संरचना की कमी है। गरीबी एवं पिछड़ेपन से उत्पन्न आर्थिक तंगी के कारण एक तरफ शिक्षा के प्रति ग्रामीण क्षेत्रों में आकर्षण नहीं है वहीं दूसरी ओर संसाधनों के अभाव से उदासीनता की स्थिति है। सर्वशिक्षा अभियान, मिड-डे मिल जैसी योजनाओं का भ्रष्टाचार के कारण सुचारु रूप से न चल पाना भी शिक्षा के प्रोत्साहन में आड़े आता है।

उसके बाद कोई प्रबंधकीय तकनीकी संस्थानों के अभाव में रोजगारोन्मुख शिक्षा के कार्यक्रम न होने से बच्चों को देश के अन्य राज्यों में जाना पड़ता है जिसका खर्च वहन करने की क्षमता गांव के व्यक्ति के बस की बात नहीं है।

देश में समान विकास तथा प्रत्येक व्यक्ति को योजनाओं का उचित एवं समय पर लाभ मिले इसके लिए सरकार को ठोस कदम उठाने चाहिए तथा बिहार जैसे पिछड़े राज्यों की प्रगति के लिए भी कुछ वित्तीय पैकेज की व्यवस्था की जानी चाहिए ताकि सभी समस्याओं को समाप्त करने की दिशा में कदम उठाया जाये और एक समृद्धशाली एवं सशक्त भारत के निर्माण में सभी का सहयोग हो सके। इसी परिप्रेक्ष्य में इस धन्यवाद प्रस्ताव का समर्थन करता हूं।

SHRI NARAHARI MAHATO (PURULIA): Mr. Chairman, Sir, I would like to thank you for giving me this opportunity to participate in the discussion on the President's Address delivered on 12<sup>th</sup> March, 2012. I would, first of all, like to thank the hon. President for delivering her Address to both the Houses of Parliament and would also like to draw the attention of the Government on five major points that the hon. President had mentioned in her Address.

Firstly, the hon. President made a mention of five points which are a major challenge to the country. Seventy-five per cent of our population lives in the villages whose main source of livelihood is agriculture. But what is the position of agriculture today? The farmers are committing suicide. From the inception of the UPA –II Government, the subsidy on fertilizers have been withdrawn in phases and the farmers are feeling suffocated by this.

Sir, the Government is aimless today and it is like a rudderless ship. The prices of commodities are increasing by leaps and bounds and the growth rate is declining. Sir, the wrong policy of the Government has taken the farmers to the verge of destruction throughout the country. The policies are not implemented properly in all respects which could result in the benefits of the farmers of our country. No symptoms of remedy are seen in the Address of the hon. President of India. It is said that only steps are going to be taken about it. The subsidy on fertilisers is not being given to the farmers and the farmers are not getting fertilisers on time. जब किसान को खाद की जरूरत होती है तब उसे खाद नहीं मिलती और जितनी खाद की जरूरत होती है उतनी खाद नहीं मिलती।

On the other hand, the Address of the President mentions about providing employment to lakhs of people. But what about the educated youths who fail to get employment even after passing their productive age? Many hon. Members in this august House, from time to time, have been saying that issues relating to employment generation should be discussed. What is the position of unemployed youth today? What is the policy of the Government on employment? About 15

days ago, we have seen, on 28<sup>th</sup> February, a massive strike called by all the trade unions and the country came to a standstill.

Sir, regarding this issue, measures should be taken to check the exploitation of farmers to prevent the incidents of suicides. Now, the situation has worsened more in the past 65 years since Independence of our country. All successive Governments are responsible for this situation. Since Independence, the people in the villages have been suffering day in and day out. This situation has been prevailing even today. It should be looked into and the Government should take it up as their responsibility for the betterment of those people.

Thirdly, in the President's Address, a mention has been made about corruption and black money. I think, we need to evolve several effective measures to deal with the problem. The measures to prevent corruption and black money should not only remain in writing but also practised on ground. What have we seen since the inception of the UPA-II Government? There is corruption in all areas. We are hanging down our heads due to shame. What have we seen in this democratic country? We are Members of Parliament and we have been discussing it in Parliament.

There is a need for the Government to think over it. This shows that the credibility of the Government has completely vanished in the country. I think, there is a need to restore it and if the Government is unable to do it, then it does not have any moral right to continue to be in power. करप्शन, ब्लैकमनी और जितने धंधे चल रहे हैं, जब तक उन्हें समाप्त नहीं किया जाता तब तक सरकार को कोई मॉरल राइट नहीं है।

Today, the biggest problem of our country is the increasing population. The President's Address is silent on this issue as to how we can stop this increasing population, even though it should have been stated very clearly here. Unless we check this increasing population, we cannot progress. I have earlier stated about the scam worth crores of rupees in the National Rural Health Mission which is being investigated by the CBI. Several irregularities have taken place in the Jawaharlal Nehru National Urban Renewal Mission and in the Mahatma

Gandhi NREGA. These large-scale irregularities should be investigated. We are providing crores of rupees and we would like to know where this money is going.

I belong to a remote district, Jangalmahal, in Purulia from West Bengal, which is surrounded 99 per cent by villages. There we have seen the utilisation of Mahatma Gandhi NREGA funds through various policies and steps.

Regarding the Prime Minister's Relief Fund, I would like to say that people come to us asking for financial assistance for the treatment of various diseases, like heart disease and bone disease. They are unable to meet the expenditure. When we recommend their cases for financial assistance from the Prime Minister's Relief Fund, we get a reply that our quota is over and that this particular recommendation is not being accepted. This ceiling should be removed. गांव के गरीब आदमी को इलाज के लिए जिस चीज की जरूरत है, वह भी देनी चाहिए।

The Government will have to take strong steps for streamlining and strengthening the democracy. We will have to rise above political lines and we will have to take hard decisions to eliminate terrorism and to deal with external threat to our security.

Many hon. Members, while speaking on the Motion of Thanks on the President's Address, have raised issues relating to health, education, agriculture, corruption, scams, black money, etc. These issues should be discussed in the House. The Government should take strong policy decisions to tackle these issues effectively in order to save the poor people and our villages. After 65 years of our Independence, the people in the villages are not getting adequate drinking water, educational facilities, and shelter in order to save them from rain and Sun.

With these words, I conclude by extending my support to the Motion of Thanks on the President's Address.

**\*श्री दत्ता मेघे (वर्धा):** मैं सरकार का ध्यान इस ओर दिलाना चाहता हूँ कि नागपुर शहर और विदर्भ में पर्यटन की असीम संभावनायें हैं। किंतु उचित सुविधायें और केन्द्र तथा राज्य सरकार की उपेक्षा के कारण विदर्भ पर्यटन में लगातार पिछड़ता जा रहा है।

मुझे यह खेद से कहना पड़ रहा है कि जिस प्रकार अन्य राज्य और शहरों को प्रचार और प्रसार माध्यम से बढ़ावा दिया गया है उसी प्रकार नागपुर और विदर्भ को बढ़ावा नहीं दिया गया, हम पर अन्याय हुआ है। इसी कारण डोमेस्टिक और इंटरनेशनल पर्यटकों से नागपुर और विदर्भ वंचित रहा है। नागपुर और विदर्भ पर्यटन स्थलों से भरा पड़ा है। वर्धा जिले में स्थित महात्मा गांधी का सेवाग्राम आश्रम, पवनार में विनोबा भावे का आश्रम, नागपुर की दीक्षा भूमि जैसी राष्ट्रपुरुषों से जुड़ी महत्वपूर्ण जगह है। विदर्भ वन्य जीवन से भी समृद्ध है, ताडोबा और नवेगांव जैसे राष्ट्रीय उद्यान हैं जहां पर बाघों को आसानी से देखा जा सकता है। मेरा सरकार से निवेदन है कि जिस प्रकार अन्य पर्यटन स्थलों को पूरे विश्व में प्रचारित किया गया उसी प्रकार विदर्भ की प्राचीन धरोहर, यहाँ के विशाल मंदिर और वन्य जीवन तथा आदिवासी संस्कृति से समृद्ध इस प्रदेश को प्रचारित किया जाना चाहिए, जिस कारण गरीबी और विकास में पिछड़े इस प्रदेश के हजारों बेरोजगार युवकों को रोजगार मिल सकता है।

---

\* Speech was laid on the table

**\*श्री राम सिंह कस्वां (चुरु):** राष्ट्रपति जी का भाषण एक तरह से सरकारी दस्तावेज होता है जिसमें सरकार की उपलब्धियों एवं भावी कार्ययोजना होती है, उसी को महामहिम राष्ट्रपति जी व्यक्त करती हैं। 12वीं पंचवर्षीय योजना में आठ से नौ फीसदी की विकास दर का लक्ष्य काफी उत्साहजनक है। मगर सवाल यह है कि इस लक्ष्य को हासिल करने के उपाय क्या होंगे। सरकार ने कालेधन की समस्या से निपटने के लिए विभिन्न मोर्चों पर कार्यवाई प्रारंभ करने की बात कही है इसके लिए आन्दोलन हुए, सदन में काफी बार चर्चा हुई, लेकिन परिणाम क्या रहा? सरकार को इसके लिए कठोर कानून बनाना होगा। सरकार की नीयत साफ होनी चाहिए। सरकार ने भ्रष्टाचार खत्म करने की बात कही है। सरकार ने इसके लिए ठोस कदम उठाने की भी बात कही है, लेकिन सच्चाई बहुत कड़वी है। आज नैतिक मूल्यों में भारी गिरावट है, जिसके हाथ में पैसा गया मौका मिला वह पैसा लेकर भाग गया। इसके लिए कठोर कानून बनाने की आवश्यकता है। मगर यह दस्तावेज एक दिशाभ्रम में डूबी हुई सरकार का घोणा पत्र लगता है। अभिभाषण में रोजगार नीति के बारे में प्रकाश नाममात्र का डाला गया है। आज देश में बेरोजगारी भी भयंकर समस्या है। मनरेगा से इस समस्या का समाधान नहीं हो सकता। मनरेगा से कुछ लोगों को रोजगार मिला है इसमें व्यापक पैमाने पर भ्रष्टाचार है। इस योजना की समीक्षा कर इसे किसान, खेती, ग्रामीण उद्योग आदि के साथ जोड़ा जावे। आज किसान की हालत दिन प्रतिदिन खराब होती जा रही है। किसान को उनके उत्पाद का लागत मूल्य भी नहीं मिल रहा है। उसे अपना उत्पाद औने-पौने दामों में बेचना पड़ रहा है। सरकार खाद्य सुरक्षा विधेयक लाने जा रही है, किंतु यदि उत्पाद नहीं बढ़ा तो इसका लाभ कैसे मिलेगा। किसान को सरकार द्वारा किसी भी प्रकार की राहत नहीं दी जा रही है। उसे भगवान भरोसे छोड़ दिया गया है। राजस्थान में इस बार शीतलहर और पाला पड़ने से चना-सरसों-गेहू आदि की फसलें तबाह हो गईं। किसानों को किसी प्रकार भी राहत नहीं दी जा रही है। राजस्थान सरकार कह रही है कि शीतलहर सी.आर.एफ. में शामिल नहीं होने के कारण किसान को मुआवजा नहीं दिया जा सकता। मेरा आग्रह है कि शीतलहर को भी अकाल अतिवृष्टि की तरह प्राकृतिक आपदा में शामिल किया जावे। किसान को समय पर खाद नहीं, पीने व सिंचाई का पानी नहीं, बिजली नहीं, किसान अपना जीवनयापन कैसे करेगा? किसान को एक प्रतिशत ब्याज पर ऋण दिया जावे, फसल के नुकसान का मुआवजा दिया जावे। इसमें कानून कायदों की आड़ लेकर सरकार को बचना नहीं चाहिए। स्वामीनाथन रिपोर्ट में कहा गया है कि प्रति एकड़ किसान की उपज की लागत जब तक हम डेढ़ गुना नहीं देंगे, तब तक किसान की स्थिति में सुधार नहीं कर सकते। 1981 में पंजाब-हरियाणा-राजस्थान के मध्य समझौते के अनुसार 8.6 एमएएफ पानी राजस्थान को मिलना था,

---

\* Speech was laid on the table



लेकिन आज भी पंजाब राजस्थान के हिस्से का .60 एमएएफ पानी नहीं दे रहा है जिसके कारण इंदिरा गांधी नहर परियोजना का कार्य अधूरा है। नहर का सम्पूर्ण सिस्टम तैयार है, लेकिन पानी के अभाव में सिंचित क्षेत्र काफी कम हो गया है। आए दिन धरने प्रदर्शन हो रहे हैं। इसी तरफ सिधमुख नहर के पानी के हिस्से को हरियाणा नहीं दे रहा है। केन्द्र सरकार से बार बार आग्रह के बावजूद भी समस्या का समाधान नहीं हो रहा है। देश में महंगाई के कारण आदमी पीड़ित है, सरकार को कठोरता से इस पर नियंत्रण करना चाहिए।

एनसीटीसी ( NCTC ) की स्थापना का विरोध लगभग एक तिहाई राज्यों ने किया है। प्रधानमंत्री जी ने आश्वासन दिया लेकिन प्रधानमंत्री जी के आश्वासन के बावजूद राष्ट्रपति के अभिभाषण में इसके गठन की बात की गई है। आखिर आतंकवाद जैसे गंभीर मुद्दे पर कोई बड़ा निर्णय लेने से पहले सरकार राज्यों एवं विपक्ष को विश्वास में क्यों नहीं लेना चाहती। सरकार को संघीय ढांचे के साथ छेड़-छाड़ नहीं करनी चाहिए। सरकार की मंशा आतंकवाद के बहाने राज्यों में हस्तक्षेप करने का है। केन्द्र और राज्यों के बीच प्रतिस्पर्धा पैदा हो गई है। सरकार द्वारा आतंकवाद खत्म करने का गंभीर प्रयास नहीं किया जा रहा है। सभी राज्यों को विश्वास में लेकर इस पर काम करना चाहिए।

**श्रीमती विजया चक्रवर्ती (गुवाहटी):** सभापति महोदय, महामहिम राष्ट्रपति जी का अभिभाषण देश के आने वाले वर्ग की रूपरेखा का प्रतिनिधित्व करता है। इससे जनता को काफी उम्मीदें होती हैं। जनता की जितनी समस्याएं हैं, देश के जितने इश्यूज हैं, उनका जिक्र इस अभिभाषण में होगा, जनता इस बात की उम्मीद करती है। लेकिन राष्ट्रपति जी के इस अभिभाषण से ऐसा लगा कि एक मिनिस्ट्री से कुछ लाया गया और दूसरी मिनिस्ट्री से कुछ लाया गया और उन सबको लेकर कुछ ऐसा बनाया गया, जैसे ब्यूटी पार्लर्स में महिलाओं को सजाया जाता है। ...(व्यवधान) मैंने जो महसूस किया, वही कहा। हमारे देश में बहुत सारी जातियां, उपजातियां-जनजातियां हैं। सभी जनजातियां अपनी-अपनी आइडेंटिटी के लिए अस्थिर हैं, इसलिए जगह-जगह, कहीं पर अपना देश डिमाण्ड कर रहे हैं, कुछ सिक्सथ शिडयूल डिमाण्ड कर रहे हैं, लेकिन इन लोगों का भी कहीं पर जिक्र नहीं है। यह दुख की बात है क्योंकि मैं जिस कांस्टीट्यूंसी से आई हूं, वहां कई जनजातियां हैं और असम में 70 लाख टी गार्डन्स हैं और टी गार्डन वर्कर्स हैं, उनके लिए भी कुछ व्यवस्था या कोई बात इस भाग में नहीं है, इसलिए मैं काफी दुखी हूं। ऐसे भी वे लोग गरीब हैं और आज गरीब और भी गरीब बनता जा रहा है। देश की इंटरनल सिक्योरिटी की बात कर रही हूं क्योंकि मैं असम से, नॉर्थ-ईस्ट से आती हूं। वहां पर हर बात में बम विस्फोट होते हैं। हम लोगों के माननीय गृहमंत्री बार-बार असम में जाकर कहते हैं, असम के एक मंत्री श्री पवन जी भी यहां बैठे हैं, बार-बार कहते हैं कि असम में,

पूरे नॉर्थ-ईस्ट में शांति है। लेकिन आज असम में इतनी किडनैपिंग हो रही है, कोई घर से बाहर निकला, किसी के पास ज्यादा पैसा है, तो उसे किडनैप करके ले जाते हैं। डाक्टर्स को किडनैप करते हैं, टीचर्स को किडनैप करते हैं, बिजनेसमैन लोगों को किडनैप करते हैं। वहां लोग मरते हैं, जैसे गाय-भैंस या कुत्ते मरते हैं, वैसे लोगों को मारते हैं और लोग मरते हैं। नॉर्थ-ईस्ट की बात में क्या करूं, इसमें कहने की भी कोई बात नहीं है क्योंकि खुद प्रधानमंत्री के घर के सामने बम विस्फोट हुआ है। दूसरी बात, जो काफी रिडीकुलस है कि होम मिनिस्टर के आफिस में जासूसी की कार्रवाई हो रही है। जब होम मिनिस्टर के आफिस में जासूसी हो रही है, तो बाकी क्या रहा, यह मैं होम मिनिस्टर से पूछना चाहती हूं। आम जनता क्या करेगी, बाकी मिनिस्टर्स क्या करेंगे? यहां पर दो मिनिस्टर्स मुश्किल से बैठे हैं और इनके घर में कितनी जासूसी हो रही है, यह भी मेरी जानकारी में नहीं है।

मैं एक अन्य बात मालदीव के बारे में कहना चाहती हूं। मालदीव में पहले जो सरकार थी, उसका भारत के साथ अच्छा संबंध था। अभी मालदीव की सरकार का परिवर्तन हुआ, इस परिवर्तन के बाद भारत के स्थिति क्या होगी, रिलेशन क्या होगा, इसका जिक्र कहीं पर नहीं है। मेरे ख्याल से यह न केवल डिप्लोमैटिक रिलेशन्स के लिए बहुत जरूरी है, बल्कि देश की सिक्योरिटी के लिए भी बहुत जरूरी है, लेकिन इसका इस भाण में कहीं जिक्र नहीं है। शायद सरकार के लिए इसकी चिंता करने की कोई आवश्यकता नहीं है। यहां पर जो दो-चार कांग्रेसी बैठे हैं, ज्यादा तो नहीं हैं, इनके बड़े-बड़े नेता भाण देते हैं, आम जनता की बात करते हैं, किसान की बात करते हैं, किसान भारत की आत्मा हैं, देश गांवों में रहता है, लेकिन गांव के लोगों की दुर्दशा-दयनीयता क्या है, शायद इन लोगों को जानकारी नहीं है। अभी किसान अपनी जमीन बेच रहा है, असम में तो किसान को जमीन बेचने के लिए सरकार मजबूर कर रही है क्योंकि वह जमीन सरकार किसी बिजनेसमैन को देना चाहती है और सारे देश में किसान जमीन बेचना चाहते हैं क्योंकि वे लोग अपने खेत में जो पैदा करते हैं, चाहे वह धान हो या गेहूं हो, उसका सही प्राइस नहीं मिलती है। वे लोग जो खर्चा करते हैं, वह खर्च नहीं मिलता है, तो परिवार के पोषण के लिए वे जमीन बेच देते हैं और किसानों ने खेती करना बंद कर दिया है। कई माननीय सदस्यों ने इसके बारे में जिक्र किया है। सबसे दुख की बात है कि एक्सीलरेटेड इरिगेशन डेवलपमेंट के लिए जो धनराशि जाती है, कई हजार करोड़ हर राज्य में धनराशि जाती है। हर राज्य में एआईबीपी के तहत काफी धनराशि जाती है, लेकिन वह धनराशि कैसे खर्च होती है? कुछ मंत्री की जेब में जाती है, ऑफिसर की जेब में जाती है, कुछ कांस्ट्रक्टर की जेब में जाती है, लेकिन वह कृषक के खेत तक नहीं पहुंचती है। यह बहुत दुख की बात है। इसके साथ ही मैं एक बात और कहना चाहती हूं। असम में नदी बांध का विरोध हो रहा है। इसलिए विरोध हो रहा है कि अरुणांचल के पहाड़ बहुत सॉफ्ट हैं। सेकण्डली, ये भूकम्प प्रभावित हैं, वहां भूकम्प रेगुलरली आते हैं।

इसलिए वहां बहुत खतरा है। वहां पर दो-एक बांध हैं, एक बांध का नाम है - रंगा नदी बांध। वह धंस गया था, तो उससे तीन जिलों में इतनी बड़ी बांध आई थी कि लोगों के खेत और घर आदि सब खत्म हो गए थे। इसलिए बिना साइंटिफिक एनालिसिस बड़ी नदियों पर जो बांध बनाए जा रहे हैं, वे किसके लिए बना रहे हैं, लगता है सिर्फ बड़े ठेकेदारों के लिए या जो फार्म वाले बड़े लोग हैं, उनके लिए बनाने जा रहे हैं। यह एक चिंता की बात है।

मैं किसानों की बात कह रही हूं। देश में जिन राज्यों में गैर कांग्रेसी सरकारें हैं, जैसे गुजरात है, मध्य प्रदेश है, वहां हमारी पार्टी की सरकारें हैं, वहां किसानों को एक प्रतिशत ब्याज दर पर लोन दिया जाता है। अगर कांग्रेस शासित राज्य सरकारें भी ऐसा करें तो देश में किसानों की काफी उन्नति होगी और किसानों को अपनी जमीन बेचने को मजबूर नहीं होना पड़ेगा।

असम में काफी भ्रष्टाचार है, मैं इसका ज्यादा उल्लेख नहीं करना चाहूंगी, लेकिन मैं अरुणाचल प्रदेश की बात कहना चाहूंगी। अरुणाचल प्रदेश में अभी 148 पावर प्रोजेक्ट्स का एमओयू साइन हुए हैं। इनमें से 120 प्रोजेक्ट्स प्राइवेट प्लेयर्स को दिए हैं। मैंने खुद देखा है और हमारे साथ भूतपूर्व सांसद किरीट सोमैया जी भी थे। हमने जाकर देखा कि वहां सिर्फ नाम की फार्मिंग है, उन लोगों का कोई आफिस तक नहीं है। इतने एमओयू साइन हुए हैं, लोगों को डर है कि पब्लिक टायलेट में लोग जाते हैं और पानी यूज करते हैं कि कहीं इसे भी प्राइवेटाइज करके ठेकेदारों को खुश करने के लिए न दे दिया जाए। अरुणाचल प्रदेश की सरकार दिल्ली सरकार यानि केन्द्र सरकार को फालो करती है इसलिए वहां भी भ्रष्टाचार है। लोगों का क्या होगा, इसकी किसी को चिंता नहीं है। सिर्फ एमओयू साइन करते जा रहे हैं, पावर आए या न आए, विकास हो या न हो, इसकी कोई चिंता नहीं है।

हमारे वहां शहरों में रहने वाले गरीबों की हालत काफी खराब है। वहां पर हरिजन लोग जो सीवरेज का काम करते हैं, सोलिड वेस्ट मैनेजमेंट का काम करते हैं, उनके पास अब यह काम भी नहीं रहा, क्योंकि यह काम राज्य सरकार बड़े-बड़े ठेकेदारों को दे रही है। ये लोग अपनी-अपनी जगहों से लोग वहां लाकर इस काम को कराते हैं इसलिए वहां के जो गरीब लोग सीवरेज का काम करते थे, उनके पास कोई काम नहीं है, वे बेकार है। मैंने अपने संसदीय क्षेत्र में खुद देखा है इन लोगों को भीख मांगते हुए। इसलिए मैंने इसका यहां जिक्र किया है।

राष्ट्रपति जी के अभिभाषण में वीवर्स के लिए राहत की बात कही गई है। लेकिन मैं कहना चाहती हूं कि वीवर्स को कोई राहत अभी तक नहीं मिली है। वीवर्स असम में एक कल्चर के समान है और वहां ऐसा माना जाता है कि हर औरत को वीविंग का काम आना चाहिए। मैं खुद इस काम को जानती हूं। जो औरत या लड़की को वीविंग नहीं आती, पहले के समय में उसकी शादी भी नहीं होती थी, ऐसा वहां कहा

जाता है। लेकिन अभी थोड़ा बदलाव आया है, फिर भी यह जरूरी है, क्योंकि यह एक काटेज इंडस्ट्री है और घर-घर फैली हुई है। घर-घर का सदस्य बाहर सर्विस ढूंढने नहीं जाता, घर में ही ये लोग कपड़े बुनकर पहनते हैं और बेचते हैं और परिवार का गुजारा चलाते हैं। इस कारण यह उद्योग वहां काफी प्रचलित है। लेकिन आज यह उद्योग भी खत्म होने के कगार पर है। सारे नार्थ-ईस्ट में लूट ही लूट मची हुई है, लूट लो जितना लूटना हो, यही हो रहा है, और कुछ नहीं।

आज करोड़ों की तादाद में इस देश में युवा वर्ग बेरोजगार है। इनके लिए कोई जिक्र नहीं है कि ये क्या करेंगे, इनका भविष्य क्या होगा। एक माननीय सदस्य ने अपने भाषण में जिक्र किया कि भारत का करीब 25 लाख करोड़ रुपया कालेधन के रूप में विदेशों में जमा है। उस पैसे को यहां लाकर देश की कैसे तरक्की की जा सकती है, इसका भी कोई उल्लेख राष्ट्रपति जी के अभिभाषण में नहीं है, यह भी दुख की बात है। भारत की प्रतिष्ठा विश्व में इस बात को लेकर घटती जा रही है। देश की जनता जानना चाहती है कि जब इतना कालाधन विदेशों में हमारा है, तो हम उसे क्यों नहीं भारत लाते, किस कारण नहीं लाते, किसका इसमें फायदा है? मैं प्रधान मंत्री जी से और यहां मौजूद मंत्रियों से निवेदन करना चाहती हूँ कि वे इस पर ध्यान दें कि हमारे देश का 25 लाख करोड़ रुपया कालेधन के रूप में विदेशों में जमा है, वह तुरंत यहां लाकर देश के विकास में लगाएं।

### **18.00 hrs.**

जो एस्ट्रीमिज्म, एक्सटोर्शन और किडनैपिंग की बात मैं कर रही हूँ, उसके कारण आर्थिक विकास नहीं हो रहा है। यह नार्थ-ईस्ट के लिए भी बात है और इसे जितनी जल्दी समाप्त किया जाए, उतना अच्छा है।

The force of extremism is still going on. You had seen the picture in the recently concluded elections in the North Eastern Region. I would like to mention about China, which is knocking at the border in North-Eastern Region, Arunachal Pradesh, and other parts also.

**सभापति महोदय :** सभा की सहमति हो तो एक घंटा समय बढ़ा दिया जाए।

**अनेक माननीय सदस्य :** हां, हां।

**श्रीमती विजया चक्रवर्ती :** हम लोग कितने तैयार हैं, हम जानते नहीं हैं। बार्डर पर चाइना की अच्छी रोड है, अच्छा एयरशिप है एवरीथिंग है। But in our side, in Arunachal Pradesh, I have been there. वहां पर कुछ भी नहीं है। यह बहुत चिंता का विषय है। साथ ही ब्रह्मपुत्र नदी का डायवर्सन भी चीन करने जा रहा है, इसका भी मैं जिक्र करना चाहती हूँ। इसका उल्लेख यहां पर नहीं है। अगर ब्रह्मपुत्र

का डायवर्सन हो गया तो सारा नार्थ-ईस्ट सूख जाएगा। भारत की असम साइड की भूमि बंगला देश को गिफ्ट की तरह हम देने जा रहे हैं। Jawaharlal Nehru, when he was the Prime Minister, had donated the beautiful Kabaw Valley of Manipur to U Nu, the then Prime Minister of Burma, now, Myanmar. So, in this way, I would like to know whether this Government is going to give the entire Assam, North-Eastern Region, to any foreign country. It is a matter of great worry because Parliament has not been consulted.

Infiltration is still going on unabated. Bangladeshis are still coming. On 9<sup>th</sup> of this month, 10 Bangladeshis are arrested. All the border forces and CRPF are not at all in a position to control the infiltration of Bangladeshis, who are crossing over to our country. मैं अब राजीव गांधी ड्रिंकिंग मिशन प्रोग्राम और एनआरएचएम के बारे में कहना चाहती हूं। ये सिर्फ नाम पर हैं काम के नहीं हैं। असम में एनआरएचएम का पैसा बांस खरीदने में लगाया गया है, इस बात को सभी जानते हैं। कहीं पर अस्पताल है तो डाक्टर नहीं हैं, डाक्टर हैं तो मैडीसन नहीं हैं। जो मैडीसन मिलती भी है तो ऐसी होती है कि अगर आपको बुखार है तो वह मैडीसन खाने से आपको टाइफाइड हो जाएगा और अगर आपका पेट गड़बड़ होगा तो थोड़ी सी मैडीसन खाने पर आपको कोलरा रो जाएगा। ऐसी हालत मैडीसन की है। राष्ट्रपति के अभिभाषण से जितनी लोगों को उम्मीद थी वह पूरी नहीं हुई है। यह कहकर मैं अपनी बात समाप्त करती हूं।

**\*श्री देवजी एम.पटेल (जालौर) :** राष्ट्रपति जी का भाषण एक तरफ से सरकार का दस्तावेज होता है, आगामी वर्ष का कार्यक्रम और रूपरेखा होती है। इस भाषण में गरीब, किसानों की खेती में अरुचि, मजदूरों, बेरोजगार युवकों पर विशेष कुछ नहीं है। मनरेगा, एनआर एचएम, साक्षरता अभियान, राष्ट्रीय ग्रामीण पेयजल योजना में भारी अनियमितता है। आज आम आदमी की सरकार किसानों की खुशी से खिलवाड़ कर रही है। भारत कृषि प्रधान देश है, यह मात्र कहावत नहीं होकर सच्चाई है। कृषि योग्य भूमि, फसलानुकूल ऋतु चक्र तथा परोपकारी भाव से मेहनत करने वाले किसानों के परिवार भारत के अलावा अन्य किसी भी देश में नहीं हैं। कृषि उपज के न्यूनतम समर्थन मूल्य निर्धारण करने में सरकार विभिन्न पहलुओं का ध्यान रखती है, जिसमें (क) उत्पादन लागत, (ख) कृषि में प्रयुक्त होने वाली सामग्री के मूल्यों में परिवर्तन, (ग) कृषि में प्रयुक्त होने वाली सामग्री व उत्पादन समानता, (घ) बाजार मूल्यों की प्रवृत्ति, (च) मांग व आपूर्ति स्थिति, (छ) अंतर फसली मूल्य समानता, (ज) औद्योगिक लागत संरचना पर प्रभाव (झ) सामान्य मूल्य स्तर पर प्रभाव, (ट)जीवन स्तर मूल्य सूचकांक पर प्रभाव, (ठ) अंतर्राष्ट्रीय मूल्य स्थिति, (ड) किसानों द्वारा प्रदत्त एवं प्राप्त मूल्यों के बीच समानता। इतने ज्यादा पैमानों पर कृषि उपज का समर्थन मूल्य तय किया जाता है। किसानों के अतिरिक्त अन्य कोई भी दुनिया का उत्पादक अपनी वस्तु के मूल्य निर्धारण में इतने पहलुओं को स्वीकार करना तो दूर, यदि उसे इन पहलुओं के अनुसार मूल्य निर्धारण का सुझाव भी दिया जाए, तो या तो वह विद्रोह कर देगा या उत्पादन बंद कर देगा। दूसरी ओर, न्यूनतम समर्थन मूल्य पर असंतोष और उसका क्रियान्वयन कांटे की तरह चुभने वाला महत्वपूर्ण मुद्दा है जिसके कारण किसानों को अपनी उपज न्यूनतम समर्थन मूल्य से भी कम दामों पर बेचनी पड़ती है। न्यूनतम समर्थन मूल्य कृषि उत्पादों का उचित मूल्य नहीं होकर मात्र गिरते को सहारा देने का विकल्प दिखाई पड़ता है, जिससे देश की लगभग 60 प्रतिशत जनता को वंचित करना उनकी व देश की खुशहाली के साथ खिलवाड़ ही है। कृषि अत्यधिक जोखिम भरा क्षेत्र है जिसमें फसलों की बुवाई से लेकर खलिहान तक निरंतर खतरे बने रहते हैं। किसानों को न्यूनतम 5000 रूपए प्रति परिवार मासिक आय सुनिश्चित करने को लक्ष्य बनाकर नीति तैयार करनी चाहिए। किसानों को अकुशल व अंशकालिक मजदूरों की श्रेणी से हटाकर उसका श्रम निश्चित करने की आवश्यकता है। देशी बीज व जैविक खेती को बढ़ावा देने पर जोर दिया जाए, राष्ट्रीय हित में कृषि योग्य भूमि अधिग्रहित करने से पूर्व उतनी ही भूमि कृषि योग्य बना कर देना अनिवार्य किया जाए।

इस सरकार का किसानों के साथ भेदभावपूर्ण व्यवहार बहुत ही दुखद है, जिसका जीता जागता उदाहरण कृषि पर आधारित क्षेत्र जालौर, सिरौही है। पैरा 32 में किसानों को कृषि ऋण के लक्ष्य हासिल

---

\* Speech was laid on the table

करने की बात कही गयी है लेकिन इस वर्ष प्रदेश के जालोर सिरोही जिले में शीतलहर व पाले से यहां की अरण्डी, सरसों, जीरा तथा वरियाली आदि फसलें पूर्णतः नट हो चुकी है, जिससे क्षेत्र के किसानों को भारी नुकसान हुआ है। किसानों ने उर्वरक खरीदे हैं, इसलिए किसानों को आर्थिक समस्याओं का सामना करना पड़ रहा है। विभिन्न स्तरों से आर्थिक ऋण तथा अन्य उपकरण की व्यवस्था किसानों द्वारा स्वयं के स्तर से की गई है, जिसे फसल नट होने के कारण चुकाना भी मुश्किल लग रहा है। सरकार और बीमा कंपनी शीतलहर व पाले को प्राकृतिक आपदा नहीं मानती है। ऐसे में किसानों का ऋण चुकाना तो दूर की बात है, वे आत्महत्या करने को मजबूर हैं। राष्ट्रपति जी के भाषण में पैरा 34 में किसानों को उर्वरकों की उपलब्धता की सूचना एसएमएस इंटरनेट और टेलीफोन पर देने की बात कही गई है, लेकिन किसानों को यूरिया की कालाबाजारी से झूझना पड़ रहा है। अंकित मूल्य से दुगुना दाम देने पड़ रहे हैं। कालाबाजारी रोकने के लिए किसानों द्वारा खेतीबाड़ी का काम छोड़कर 40 दिन तक घरना देने के बावजूद दोषी अधिकारियों एवं डीलर्स के विरुद्ध कोई कार्रवाई नहीं होती है। ऐसे में किसान उन कालाबाजारियों के हाथों लुटा जा रहा है और सरकार मूकदर्शक बनी हुई है। पैरा 33 में सरकार सिंचाई की सृजित क्षमता को बढ़ाने की बात करती है, वहीं दूसरी तरफ जालोर सिरोही संसदीय क्षेत्र में नर्मदा नहर प्रोजेक्ट का लोग पिछले पांच साल से इसका इंतजार कर रहे हैं। यह परियोजना 2004 में प्रारम्भ हुई परंतु सरकार की लापरवाही के कारण परियोजना अधर में अटकी है। इस परियोजना के पूरा नहीं होने के कारण अतिरिक्त पानी को लुनी नदी में छोड़ दिया जाता है जिससे पानी की बर्बादी होती ही है साथ ही बाढ़ के कारण किसानों की फसलें भी नष्ट हो जाती हैं। दूसरी तरफ, सालेगांव बांध परियोजना को कुछ रसूकदार लोगों की जमीन होने की वजह से बंद कर दिया गया है। जिससे माउट आबू में पेयजल और किसानों को सिंचाई के पानी की किल्लत हो गई है। पैरा 14 में सरकार अध्यापक शिक्षण एवं फैकल्टी विकास की बात कर रही है लेकिन जालोर सिरोही जैसे शिक्षा की दृष्टि से पिछड़े क्षेत्र में सरकारी स्कूलों में मात्र एक अध्यापक ही कार्यरत है एवं जालोर जिले के 43 राजकीय प्राथमिक और उच्च प्राथमिक विद्यालय ऐसे हैं जिनका खुद का अलग से भवन नहीं है। कई विद्यालय तो भवन के अभाव में खुले आसमान के नीचे चल रहे हैं। आहोर में 6 विद्यालयों के पास अपना भवन नहीं है, भीनमाल में 9, रानीवाडा में 3, सांचौर में 15 विद्यालय अपने भवन का इंतजार कर रहे हैं। ऐसे में किसान का बेटा कैसे पढ़ेगा और इंटरनेट पर या एमएमएस पर जानकारी कैसे लेगा। पैरा 20 में स्वास्थ्य बीमा योजना की बात कही गई है जबकि स्वास्थ्य मंत्रालय भारत सरकार द्वारा बीपीएल परिवार के सदस्यों को निशुल्क चिकित्सा सुविधा उपलब्ध कराने हेतु राष्ट्रीय आरोग्य निधि की स्थापना की गई। लेकिन मेरे संसदीय क्षेत्र में किसी भी अस्पताल में जितने पद हैं उसके आधे भी डाक्टर नहीं हैं। ऐसी परिस्थिति में स्वास्थ्य मंत्रालय द्वारा कही गई बात कहाँ तक योग्य है। ये सरकार को सोचना चाहिए। राजस्थान में

बीपीएल परिवार को इस योजना के 10 वॉ में केवल 7 करोड़ 51 लाख रुपये की राशि ही स्वीकृत की गई है। धन्यवाद प्रस्ताव का समर्थन करते हुए अपनी बात समाप्त करता हूँ।



**श्री बृजभूषण शरण सिंह (कैसरगंज):** सभापति महोदय, राष्ट्रपति जी के अभिभाषण पर आपने मुझे बोलने का मौका दिया, इसके लिए मैं आपका धन्यवाद करता हूँ। मुझे भी जल्दी है और हमारी पार्टी का समय भी कम है, इसलिए मैं बहुत संक्षेप में अपनी बात कहने की कोशिश करूँगा। कल से लगातार मैं सभी सदस्यों के विचार सुन रहा हूँ और राष्ट्रपति के अभिभाषण को भी हमने पढ़ने और समझने की कोशिश की है। लेकिन इस भाषण से जोकि सरकार की नियति और नीयत को दर्शाता है, इससे देश के किसी भी वर्ग के लिए कोई अच्छा संदेश निकलकर नहीं गया है।

मैंने कभी एक शेर पढ़ा था - " दर्द होता है मगर जाने कहां होता है। आप मत पूछिए दर्द की हालत मुझसे, एक जगह हो तो बता दूँ कि यहां होता है।"

### **18.05 hrs.**

#### *(Shrimati Sumitra Mahajan in the Chair)*

हम जब देश की सीमाओं पर नजर डालते हैं तो दर्द होता है। जब आंतरिक सुरक्षा की तरफ नजर डालते हैं तो दर्द होता है। जब भ्रष्टाचार की तरफ नजर डालते हैं तो दर्द होता है। जब किसानों की स्थिति पर विचार करते हैं तो दर्द होता है। जब शिक्षा की तरफ देखते हैं तो दर्द होता है। जब स्वास्थ्य सेवाओं की तरफ देखते हैं तो वहां भी दर्द होता है और जब नौजवानों की हालत देखते हैं तो दर्द होता है। चारों तरफ दर्द ही दर्द है। इसीलिए मैंने कहा कि दर्द होता है, मगर जाने कहां होता है, एक जगह हो तो बता दूँ कि यहां होता है। हमारी सरकार राष्ट्रपति जी के भाषण के माध्यम से देश को कुछ संदेश देना चाहती थी, लेकिन मैं मानता हूँ कि वह संदेश देने में सरकार विफल रही है। मैं तमाम योजनाओं की बात करूँगा तो बहुत समय लग जाएगा, इसलिए मैं केवल मनरेगा योजना की बात आपके सामने रखना चाहूँगा। इस योजना ने जो गांव में बैठा सीधा-साधा आदमी था, उसे भी भ्रष्टाचारी बनाने का काम किया है। सरकार की नीयत खराब नहीं है, लेकिन सरकार को विचार करना चाहिए। अभी उत्तर प्रदेश में चुनाव हुआ है और ग्राम पंचायत का भी चुनाव हुआ है। ग्राम पंचायत के चुनाव मनरेगा योजना के कारण कितने मंहगे हुए हैं, इस बात को कहा नहीं जा सकता है। आज गांव में बैठा हुआ आदमी भी भ्रष्ट हो गया है। भ्रष्टाचार की भेंट चढ़ गया है। आज देश में बेरोजगारों की फौज खड़ी है, लेकिन हम जब प्रधानमंत्री ग्राम सड़क योजना की तरफ देखते हैं, राजीव गांधी ग्रामीण विद्युत योजना की तरफ देखते हैं तो हम देखते हैं कि जहां गांव में लड़के इंजीनियरिंग करके, छोटी-मोटी पूंजी से काम करना चाहते हैं तो वहां सरकार के अधिकारी कुछ ऐसा कानून बनाते हैं कि कोई छोटा आदमी इस काम में भागीदारी न कर सके। बड़ी-बड़ी कम्पनियां जाकर पूरे प्रदेश का ठेका लेती हैं। मैं पूछना चाहता हूँ कि गांव में विद्युतीकरण के लिए कौन सी टेक्नोलॉजी की जरूरत है। उसमें खम्भे, तार और ट्रांसफार्मर की जरूरत है। इससे गांव में बैठा हुआ आदमी जिसने इलेक्ट्रानिक्स में इंजीनियरिंग की हुई

है, वह काम नहीं पाता है और बेरोजगारी की बात होती है। मेरा सरकार और उसमें बैठे हुए अधिकारियों के ऊपर आरोप है कि इन्होंने बेरोजगारी को बढ़ाने का काम किया है। यही हाल इन्होंने सड़कों में किया है। आज इंजीनियरिंग करके लड़के बेकार घूम रहे हैं। बड़ी-बड़ी कम्पनियों के लिए कहा गया कि जिसने पचास करोड़ रुपए का काम किया होगा, वह इसमें क्वालीफाई करेगा। यदि कोई विद्यार्थी निकलता है तो वह पचास करोड़ रुपए का काम कैसे करेगा? उनको मौका नहीं दिया जाता है। आज वह पढ़ा-लिखा विद्यार्थी, आईटीआई इंजीनियर मजदूरी करने के लिए बेबस है, मजबूर है। मैं आपसे कहना चाहता हूँ कि देश की समस्याएं अनगिनत हैं।

लेकिन एक समस्या-बढ़ती हुई आबादी के तहत मैं बात करना चाहता हूँ कि बढ़ती हुई आबादी के प्रति किसी को चिंता नहीं है। मैं संजय गांधी को सलाम करना चाहता हूँ जो इस समय हमारे बीच में नहीं हैं। जिस समय 1976 में एमर्जेसी लगी थी, उन्होंने दो कार्यक्रम बड़े जोरदार ढंग के चलाये थे- एक नसबंदी और दूसरा वृक्षारोपण। लेकिन 1976 के बाद 1977 में जब चुनाव हुआ तो कांग्रेस पार्टी हार गई और लोगों ने कह दिया कि संजय गांधी ने नसबंदी का कार्यक्रम चलाया था, इसलिए कांग्रेस पार्टी हार गई।

मैं आपसे कहना चाहता हूँ जीवन भागने का नाम नहीं है। जीवन लड़ने का नाम है। बढ़ती हुई आबादी, बढ़ती हुई जनसंख्या हमारे देश की समस्या है और इस समस्या से कई समस्याएं पैदा होती हैं। इससे भागने की जरूरत नहीं है। इससे लड़ने की जरूरत है और मैं फिर उस शख्स को सलाम करना चाहता हूँ जो आज हमारे बीच में नहीं है। वो लड़ रहा था, वो संघर्ष कर रहा था लेकिन लोगों ने बदनाम कर दिया कि उसके कारण सरकार चली गई। अभी उत्तर प्रदेश के चुनाव की बात हो रही थी। मैं कांग्रेस पार्टी के लोगों से और इधर के लोगों से भी कहना चाहता हूँ कि इधर के लोग भी कहते थे मैं सरकार बनाऊंगा और उधर के लोग भी कहते थे मैं सरकार बनाऊंगा!...(व्यवधान) मैं आलोचना नहीं कर रहा हूँ। मैं बात कर रहा हूँ।

**सभापति महोदय :** पहले ही समय कम है। आप अपनी बात कहिए।

**श्री वृजभूषण शरण सिंह :** इधर के लोग भी कहते थे कि मैं सरकार बनाऊंगा और इधर के लोग भी कहते थे कि मैं सरकार बनाऊंगा। लेकिन समाजवादी पार्टी कहां गई? नौजवानों के पास गई, रिक्शा वालों के पास गई, विद्यार्थियों के पास गई, पढ़ने-लिखने वाले बच्चों के पास गई कि हम तुम्हारी पढ़ाई की व्यवस्था करेंगे। रिक्शा वालों से कहा कि हम तुम्हारे लिए रिक्शा की व्यवस्था करेंगे। किसानों से कहा कि हम तुम्हारे लिए सुविधा देंगे और जनता ने सबको नकार दिया। मैं खड़ा हूँ तो मैं तारीफ करने के लिए नहीं खड़ा हूँ लेकिन देश की नब्ज को पहचानिए। देश के दर्द को जानिए। देश क्या चाहता है? न आप पर भरोसा किया

और न ही आप पर भरोसा किया। सबने कोई कसर नहीं छोड़ रखी थी। आज देश निराश है। नौजवावन निराश है।

एक दिन मैं एक गांव में गया। वहां क्रिकेट का खेल हो रहा था। वहां 5000 लोगों की भीड़ थी। एक मंत्री जी थे। उन्होंने मुझसे कहा कि नेता जी, देखिए, यह खेल कितना लोकप्रिय है। हमने कहा माननीय मंत्री जी, यह खेल लोकप्रिय नहीं है। यह बेरोजगारों की भीड़ है और मैं जब अपना भाषण देने के लिए खड़ा हुआ तो मैंने कहा कि मित्रों, हमारे मंत्री जी कह रहे थे क्रिकेट गांव का बहुत लोकप्रिय खेल है। लेकिन मैंने इनसे कहा कि यह बेरोजगारों की भीड़ है। मैंने कहा कि जो अपनी दुकान बंद करके आए हों, जो अपना खेती का काम बंद करके आए हों, वो जरा हाथ उठा दीजिए। एक भी हाथ नहीं उठा। मैं कहना चाहता हूं कि इस देश के नौजवानों के पास इस समय काम नहीं है। आपको विचार करना होगा कि कैसे काम पैदा किया जाए? कैसे भरोसा पैदा किया जाए और तब जाकर इस देश की तस्वीर बदल सकती है। यह देश किसी एक के कारण पीछे नहीं गया या एक दिन में पीछे नहीं गया है। आगे भी गया है। ऐसा नहीं है कि आगे नहीं गया है, आगे भी गया है और बहुत आगे गया है लेकिन आज जरूरत है भरोसा पैदा करने की। आज गांवों में बैठे हुए लोगों के दिल में और किसानों में भरोसा पैदा करने की जरूरत है। अगर मैं यह सब कहूंगा तो समय लम्बा हो जाएगा। लेकिन देश के अंदर जो नीचे बैठे हुए लोग हैं, उनकी हालत बहुत अच्छी नहीं है और सरकार को इस जनादेश को आदेश के रूप में लेना चाहिए और यह मानना चाहिए कि सरकार के कार्यक्रम कहीं न कहीं असंतोष पैदा कर रहे हैं। इसी से नतीजा निकाल लेना चाहिए कि अगर इधर के लोग आना चाहते हैं या इधर के लोग फिर आना चाहते हैं तो इस कार्यक्रम पर पुनर्विचार करना चाहिए और जो लीकेज है, उसे बंद करना चाहिए।

**श्री रमाशंकर राजभर (सलेमपुर):** सभापति महोदया, महामहिम राष्ट्रपति जी का अभिभाषण सरकार के विचारों को लेकर आया है। अभिभाषण में देश के हर बिंदु को लेकर सरकार की मंशा प्रस्तुत की गई है। सरकार ने अभिभाषण के माध्यम से पांच चुनौतियों को स्वीकार किया है जिसमें आजीविका सुरक्षा, गरीबी, भूख और निरक्षरता समाप्त करना, आर्थिक सुरक्षा प्राप्त करना, ऊर्जा सुरक्षा सुनिश्चित करना, पर्यावरण को जोखिम में डाले बिना विकास दर हासिल करना, आंतरिक और बाहरी सुरक्षा को सुनिश्चित करना है।

इस देश में तीन तरह के आदमी हैं, एक मुंह चलाकर खाने वाला जीने वाला आदमी, दूसरा कलम चलाकर जीने वाला खाने वाला आदमी और तीसरा जांगर चलाकर जीने वाला खाने वाला आदमी। सरकार गरीबी, भूख और निरक्षरता को समाप्त करना चाहती है। जब हम छोटे थे तो हमारे बुजुर्ग कहते थे - खाने बिना मरता कौन है, खाने बिना होशियार नहीं मरता है केवल गंवार मरता है, बुरबक गुरबत मरता है। ऐसा भोजपुरी में कहा जाता है। जब यही सत्य है कि होशियार खाने बिना नहीं मरता केवल गरीब ही खाने बिना मरता है, गंवार ही खाने बिना मरता है तो आखिर हम आज तक आजादी के 65 वॉ बाद गंवारपन को क्यों नहीं खत्म कर पाए? इस पर सरकार की मंशा साफ नहीं दिखती है। एक तरफ हमारे देश में एकादशी के दिन सूपा पीटकर दलित्र भगाया जाता है। इस दिन गांव में हमारी माताएं और बहनें घर का टूटा हुआ सूप लेती हैं, एक छड़ी लेती हैं और गांव के शिवान पर लेकर जाती हैं और कहती हैं - दलित्र भागो और लक्ष्मी आओ। मैं उस गरीब की हालत बयान करना चाहता हूं जो जांगर चलाकर खाने वाला आदमी है, जीने वाला आदमी है, जब उसकी बेटी जवान हो जाती है तब वह दस रुपए सैंकड़ा कर्जा लेता है तब शादी होती है। उसका घर नहीं बन सकता। उसका जवान बेटा बीमार हो जाता है तो पैसे के अभाव में तड़प कर मर जाता है। यह हालत जांगर चलाकर खाने वाले आदमी की है। मैं कहना चाहता हूं कि जो कलम और मुंह चलाकर खाने वाला आदमी है उसने जनसंख्या वृद्धि रोक ली। उसके लिए कोई प्रोग्राम नहीं बने हैं। उसने अपने अंदर से अशिक्षा भगा दी, अंधविश्वास भगा दिया। उनके यहां कहीं भी संक्रमण की बीमारियां नहीं हैं। अगर सबसे अधिक जनसंख्या कहीं वृद्धि हो रही है तो जांगर चलाकर कमाने वाला आदमी के यहां हो रही है। अगर कहीं सबसे ज्यादा अधिक अशिक्षा और अंधविश्वास है तो वह यहीं है। मैं सरकार से कहना चाहता हूं कि अगर ईमान साफ है तो सरकार इस देश में सबसे पहले जितनी भी योजनाएं बनाई हैं सारी योजनाओं में इस देश के गरीब और गंवार लोगों को “होशियार बनाओ” आंदोलन से जोड़े तो वे खाने के बिना नहीं मरेंगे।

इस देश में कभी जातिवाद की बात होती है, कभी धर्मवाद की बात होती है। ये सब झूठ है, थोथा है। इस देश में केवल दो वाद हैं, एक अज्ञानवाद है और दूसरा ज्ञानवाद विज्ञानवाद है। देश के जिन लोगों ने

विज्ञानवाद का सहारा लिया उनकी बात बन गई और जिन्होंने अज्ञानवाद का सहारा लिया उनकी बात नहीं बनी। मैंने अभिभाषण में एक चीज देखी, हमारे यहां प्रथम सेंसेज अंग्रेजों ने कराया था, बहुत सी ऐसी जातियां हैं जो आज भी प्रदेश सरकारों में नोटिस में नहीं हैं। ये जातियां आजादी के 65 वर्षों के बाद नोटिस में आईं और आज भी जाति प्रमाणपत्र के लिए तरस रही हैं। इस देश में बहुत सी जातियां हैं जिनकी माली हालत एससी और एसटी से भी खराब है। इन जातियों को किस श्रेणी में रखा जाए, इसके बारे में अभिभाषण में लिखा नहीं है। पूर्वांचल में राजभर, निशाद, चौहान आदि जाति है जो आज दाने-दाने के बिना मर रही है। वहां के लोग पैसे के अभाव में बेटों की शादी नहीं कर पा रहे हैं। वहां मजदूरी नहीं है। उनकी माली हालत का कोई इंतजाम नहीं है। किसान आत्महत्या कर रहा है।

यहां काले धन की बातें होती हैं। विदेश में हमारे देश के 25 लाख करोड़ रुपये जमा हैं, इस पर चर्चा हो गई। लेकिन हमारी ही राष्ट्रीय पूंजी, जो सभी धर्मों के धर्मालयों में रुपये जमा हैं, उसे आप क्या कहेंगे, क्या उसे कार्यशील पूंजी बनाने के लिए यह सरकार कोई उपाय करेगी? हम भ्रष्टाचार की बात करते हैं, हम भ्रष्टाचार को रोकना चाहते हैं। इस देश में एक ग्राम प्रधान है, बीडीसी का सदस्य है, जिला पंचायत का सदस्य है, क्षेत्र पंचायत का सदस्य है और कोटेदार है, सोचिये, हम उन्हें क्या देते हैं, फिर वह भ्रष्टाचार क्यों नहीं करेगा। सरकार एक कोटेदार को क्या देती है? इसलिए मैं कहना चाहता हूँ कि हम बच्चों की शिक्षा की बात करते हैं, लेकिन जो ईट-भट्टे पर काम करने वाला बच्चा है, एक तरफ हम अपने देश के आईसीएस और सीबीएसई बोर्ड में मार्च और अप्रैल महीने यानी तीन महीने पहले एडमिशन करते हैं, लेकिन जो गांव के बच्चे हैं, उनके एडमिशन जुलाई में करेंगे। इस तरह से हमने देश के एक बड़े वर्ग के बच्चों को तीन महीने पीछे कर दिया। हम आज तक बीपीएल सूची तक नहीं बना पाये।

महोदया, आज कृषि की बात होती है। हमारे संसदीय क्षेत्र के भाटपार विधान सभा क्षेत्र में हल्दी मसाले का उत्पादन होता है, इसके अलावा हमारा संसदीय क्षेत्र का सिकंदरपुर, जो पूरे विश्व को इत्र देने वाला क्षेत्र है, आज वहां इत्र का कारखाना बंद पड़ा हुआ है।

इसके अलावा हम आज तक इस बात की मांग करते रहे कि भोजपुरी भाषा को सम्मान दिया जाए। लेकिन आज तक इस भाषा को उचित सम्मान नहीं दिया गया। मैं कहना चाहता हूँ कि हमारे क्षेत्र और पूर्वांचल के गोरखपुर में एक खाद का कारखाना था, लेकिन आज तक वह कारखाना नहीं चला। इस अभिभाषण में भ्रष्टाचार रोकने के लिए तर्क दिया गया है कि मानवीय हस्तक्षेप कम करके ही भ्रष्टाचार को रोका जा सकता है। हमारे यहां एक तरफ कर्मचारियों की कमी है और दूसरी तरफ बेरोजगार नौजवानों की फौज मौजूद है। परंतु यदि हम नौजवानों को बेरोजगार करके और कर्मचारियों में कमी करके भ्रष्टाचार को

रोकना चाहते हैं तो यह संभव नहीं है। यदि चलने वाले ज्यादा होंगे और रखाने वाले कम होंगे तो निश्चित तौर पर हम भ्रष्टाचार को नहीं रोक सकते हैं।

महोदया, आपने मुझे राष्ट्रपति के अभिभाषण पर बोलने का समय दिया, इसके लिए मैं आपको बहुत-बहुत धन्यवाद देता हूँ।

DR. KAKOLI GHOSH DASTIDAR (BARASAT): Madam, Chairman, Her Excellency, the *Rashtrapati Mahodaya* followed convention and addressed the Joint Houses of Parliament, but it appears that the multiple shortcomings of this present Government were overlooked.

In her speech, she requested the Houses to be productive. We have seen this morning how the House had to be again adjourned because certain hon. Members were demanding that the coal supply be made normal. Now, I agree with them because this country is facing an acute shortage of coal and the electricity that is being produced from coal is going to be disturbed; the supply is going to be disturbed.

It is known that some States have coal storage for coming two days and some have no coal in their stores at all. A country, which is being thought to be thriving forward and going ahead in leaps and bounds, has to take care of the power sector. So, this possibly has been overlooked. The State like West Bengal, from where the coal is distributed to the rest of the nation and outside, is not being paid the royalty over the coal. So, we in West Bengal, have been facing a dire shortage of fund.

When this Government took over, we had a debt-trap of Rs. 2,03,000 crore on us which is like a death-trap to the people. Every person, even the little child, the little infant born today, would have Rs. 21,000 debt on his head. This has been allowed to happen by the Union Government because every time loan was allowed, debt was allowed since 2001 to 2010 when the previous Government was there. During that time, the debt accumulated along with the interest. Now, every year Rs. 22,000 crore has to be paid back to the Union Government. The FRBM was also not imposed, it was not passed. It was only passed in June, 2010, so that we cannot even take any borrowing in the present State Government to meet our requirements.

This State is now facing a problem like an economic blockade. Our country being in a federal structure, like a mother or father figure taking care of all the States must have taken this into consideration. But in spite of multiple appeals, this has not been brought forward and it has not been given a thought. So, we have a request to the Government that the interest and repayment moratorium in the form of an annual grant for a period of three consecutive years be made and also a long-term financial debt restructuring programme be taken care of. We would like to request the Government of India to restore in full the CST compensation to the States.

Our State has seven districts which have international borders. Certain more funds are required to take care of these international borders because of security reasons. The Government is taking care of external and internal security as we hear but again without considering the federal structure the anti-terrorism body is being formed. This has to be given a second thought, and in its present form we would like it to be scrapped altogether.

We also would like to point out that this money shortage that is always being given as an excuse to bring about projects which are of benefit to the common man can always be done away with if we take into consideration that nearly a sum of Rs.48 lakh crore is lying in foreign banks as far as black money is concerned, and we have requested the Government to bring back this money to our country time and again. The names have been made known by these foreign banks, and these names should be made known to the public because the public has a right to know the names. If we have that money back, we can give one lakh rupees to each BPL cardholder or for one whole year without collecting taxes the country can be run or also we can electrify all our villages which have no electricity. Nobody has spoken about this in seriousness or thought about it in seriousness.

As far as our State Government is concerned, we have the Rural Infrastructure Development Fund. This Fund was made in 1995-96. The interest



rate was 6.5 per cent. This has been brought up, and at the moment we would have to pay about 10 per cent which is absolutely impossible for the State Government to pay. So, I would request, on behalf of the State Government of West Bengal, to keep the interest rate at six per cent for the loans available for RIDF, and that is essential for the growth of the rural infrastructure. The rural infrastructure has been talked about in the President's Address but we do not see any measure by which we can actually form the rural infrastructure, since there are no roads and interest is being raised. So, when a person is sick, the ambulance cannot reach or if the ambulance reaches, the patient is taken to a subsidiary health centre where there is no electricity. So, a very important injection of methergine is getting rotten in the fridge, in the storeroom because there is no electricity, and we are losing mothers. So, unless we take care of the Maternal Mortality Rate and the Infant Mortality Rate, we are cheating ourselves when we say that we are taking care of the health system. The health system is totally being neglected. We will never meet MDG like this. Though we can clap ourselves on the back saying that we have done away with polio, there are other diseases like chikungunya, malaria, dengue, which we have to take care.

This Address has also talked about irrigation. Madam, I would like to bring to your notice that as far as irrigation is concerned, the West Bengal Government is facing a serious challenge because our source of water in the Bhagirathi River has been flowing down the drain literally. Our Farakka barrage has been intentionally or unintentionally made breaches into, for which 80 per cent of our water is draining away and the farmers there are suffering. The quantity of water that flows in these months down the Bhagirathi River has decreased; silting will take place by which the farmer is going to lose more, and irrigation will be a big problem. We request that this matter be investigated into. The Gate Nos. 13 and 16 have collapsed in June 2011 but till date nothing has been done to repair them properly.

To keep the Kolkata and Haldia Ports functional, these gates will have to be repaired immediately in all seriousness so that water for irrigation and the ports can be saved.

Besides this, Madam, I would like to draw the attention of this august House to the fact that as the elections came near, suddenly the empowerment of minorities was given a thought of giving them 4.5 per cent quota. This seems to be like a gimmick since among the minorities, the Muslims form 73 per cent; and they are very much underrepresented and sometimes wholly unrepresented in the Government jobs. In this respect, we need to increase their numbers. The word 'backward' is being used for them. We should also include the words 'socially and educationally' and reserve posts for them in all cadres and grades in the Central and State Governments. We also want that the NCTC should be scrapped altogether.

As far as the infrastructure like roads and highways are concerned, the Government of India has allotted Rs. 50 crore for a distance of 452 kilometre of the National Highway starting from Koklata-34 going up to Dalkhola. I think, this is a big joke. Madam, Rs. 50 crore cannot be sufficient even for 50 kilometres. For 452 kilometres, there has been an allotment only Rs. 50 crore, which seems like a joke. Then, there is National Highway-2 in Bengal having a very important military base in Panagarh. That is also to be taken care of. Then, there is a National Highway-35, which is also in a dilapidated condition. It forms a good international connection. This should also to be properly taken care of.

Madam, I have drawn the attention of this august House to some of the facts with the request that they should be taken care of in all respects.

MADAM CHAIRMAN: Hon. Members, please keep in mind the time constraint while making your speeches.

\* श्री ए.टी. नाना पाटील (जलगांव): राष्ट्रपति का अभिभाषण नीरस, अपारदर्शी, दूरदर्शिता से परे है। और कुल मिलाकर देखा जाए तो यूपीए सरकार के कार्यकाल में देश के लोगों को मिला तो केवल महंगाई, बेरोजगारी और भ्रष्टाचार। इस सरकार ने, अगर मैं यह भी कहूं कि भ्रष्टाचार के सारे रिकार्ड तोड़े तो गलत नहीं होगा।

हमारे देश में हम केन्द्र सरकार एवं राज्य सरकारों के बीच आज तक सामंजस्य नहीं स्थापित कर पाए हैं। इसे स्थापित करने की सख्त जरूरत है। हमारे देश में आतंकवादी गतिविधियां और नक्सलवाद की गतिविधियां और हमले लगातार जारी हैं। सरकार उन्हें रोकने में और देश के नागरिकों को सुरक्षित जीवन देने में असफल रही है।

सरकार केवल घोषणा कर वाहवाही लूटने का काम कर रही है। किसानों को ऋणमाफी के ढोल पिटते रहते हैं लेकिन सही लाभ किसानों को नहीं बैंकों को हुआ है। आज भी किसान विशेषकर महाराष्ट्र के किसानों का हाल बेहाल है। जैसे समाचार-पत्रों में आ रहा है 25-30 गांवों के लोग इस पैकेज से वंचित है। इसके विषय में कोई उल्लेख नहीं किया गया है।

आज भी देश में किसानों का क्या हाल है। देश के किसान 'क्रॉप हालिडे' तक मना रहा है। इसका मतलब है कि किसानों के आज बंद से बंदतर हालात हो गए हैं। देश के किसानों को उत्पादन का मूल्य तक नहीं मिल पा रहा है। सरकार न्यूनतम समर्थन मूल्य निर्धारित तो कर देती है लेकिन उसे खरीदने में आना-कानी करने से किसानों को अपनी फसल ओने-पोने दाम में बेचने पर मजबूर होना पड़ रहा है। इस प्रणाली को दुरुस्त करने के लिए कोई ठोस कदम उठाने के बारे में कोई उल्लेख नहीं किया गया है। देश में रेल के विषय में क्या हालत हो रही है। रेल बजट में घोषणा कर के पांच से छः साल बाद भी उस पर कोई कार्य तक शुरू नहीं किया गया है। मैं महाराष्ट्र के जलगांव से आता हूं। जलगांव रेलवे स्टेशन को मॉडल रेलवे स्टेशन बनाने की घोषणा को लगभग 7 साल हो गए हैं लेकिन आज भी उसका मास्टर प्लान तक नहीं बना है। क्या रेलवे आम जनता की भावनाओं के साथ खेल रही है। हर साल बजट पेश कर बड़ी-बड़ी घोषणाएं करती है लेकिन उसे कार्यान्वित करने के लिए कोई प्लान तक नहीं करती है। ऐसी स्थिति को देखते हुए महामहिम राष्ट्रपति के अभिभाषण में इसका कोई उल्लेख तक नहीं किया गया है।

हमारे देश में किसानों की आत्महत्या लगातार बढ़ती जा रही है । मगर आज तक आत्महत्या रोकने के लिए हमारी सरकार कोई उपाय निकाल रही है । देश में किसानों की हालत खराब होते हुए भुखमरी में भारत सबसे आगे है । और ऐसा ही चलता रहा तो किसानों को अगर आजीविका का कोई दूसरा पर्याय मिले तो देश में किसान बच पाएगा इसलिए महोदय मैं आपसे विनती करता हूं कि देश के किसानों के लिए खेती का लाभकारी बजट स्वयं बनाकर किसानों को राहत देनी चाहिए । सरकार ने इसके ऊपर एक योजना बनाकर विशेष तौर पर किसानों के प्रश्न का हल निकालना चाहिए । इसी के साथ मैं महामहिम राष्ट्रपति को धन्यवाद देता हूं ।

**\*SHRI P. KARUNAKARAN (KASARGOD) :** I would like to express my views on Presidential Address and also on the motion moved by Girija Vyas ji from the Treasury Bench. It is sad to state that many of the burning issues of our country are not touched or reflected in the speech made by our Hon'ble President, Pratiba ji.

The suicide of farmers has become an acute problem on which the President speech is silent. It is reported that more than 2,58,000 farmers have committed suicide in the last 10 years in India. We have the reports still now that large numbers of farmers are committing suicide in various states. The main reason for this tragic episode is the neo-liberal policy which caused the farmers bankrupt.

India witnessed a historic national strike of workers on 28<sup>th</sup> of February and all trade unions including INTUC & BMS have participated in the strike. It is against the anti labour policy persuaded by the UPA Government. Inflation and price rise are the common slogans raised by the workers. They are denied employment and wage cut is going on.

We have a Federal set up where Centre and States should have better coordination and understanding. The duties and responsibilities of Centre and States are clearly defined in our Constitution. But now-a-days Central Government takes an authoritarian approach towards many issues where the role of the states are fully neglected. When the expenditure of states are increasing, the tax share in between Centre and States have to be reviewed. At present, the majority of the share goes to the Centre. States should get due share since they have to undertake large number of functions. The recent decision taken the Government for the information of NCTC is another example for the concentration of power by the Centre. In the implementation of the centrally sponsored schemes, states have to pay huge amount as their own share.

---

\* Speech was laid on the Table.

The President's speech is silent on the most important reports of Justice Sachar Commission as well as Justice Narendran Commission. It deals with uplifting of the socially backward communities especially minorities.

Government could not control the price rise and inflation since they have already decontrolled the prices of petroleum products. Even the prices of kerosene has gone up. The decision of the decontrolling should be reviewed and should retain the earlier status.

Widespread corruption charges are mounting against UPA Government. The issues of 2G Spectrum, Commonwealth Games, Aadarsh Flats, Black money etc. have already diminished the image and status of UPA Government. Government is unable to take any action on such issues. The election results of five states where Congress has weakened is really the direct reflection of the anti people measures of this Government and also the direct protest against the increasing corruption charges. The burning issues such as price rise, inflation, farmers suicide etc. can be solved only if the Government change the neo-liberal policy.

---

SHRI MOHAMMED E.T. BASHEER (PONNANI): Madam Chairperson, I am thankful to you for giving me this opportunity.

I stand here to support the Motion of Thanks on the President's Address. The policies and programmes announced in the Address of the hon. Rashtrapatiiji is the reflection of the vision and determination of this Government in leading this country towards the right direction. I express my heartfelt congratulations for such a novel effort.

As far as our country is concerned, we are in the first year of the 12<sup>th</sup> Plan. Our goal set for the 12<sup>th</sup> Plan is fast, sustainable and inclusive growth.

I would like to say that the most appreciating part in the Address of the hon. Rashtrapatiiji is in respect of the Skill Development Plan for the youth. Today, over 35 per cent of our population is below the age of 20. By 2020, it is expected that 325 million people in India will reach working age, which will be the largest in the world. This will come at a time when the rest of the developed world will be faced with an aging population. It is estimated that by 2020, the United States will be short of 17 million people of working age; China will be short of 10 million people of working age; Japan will be short of 9 million people of working age; and Russia will be short of 6 million people of working age. At the same time, India will have a surplus of 47 million working people. While comparing the developing countries, Brazil's working population is set to grow by 12 per cent; China's working population is set to grow by one per cent; Russia will be declined by 18 per cent in terms of working population whereas India's working population will grow by 30 per cent. We are having such a favoured situation.

Considering all these things, under the Skill Development Plan, we have now made a plan for training 85 lakh people during 2012-13 and 800 lakh people during the 12<sup>th</sup> Plan by spending Rs. 13,000 crore. That is a novel effort being taken by them.

Coming to reservation for minorities, as correctly pointed out by my previous speaker, I would like to say that in the President's Address, adequate

emphasis has not been given in the case of minorities. Of course, I have no doubt about the honesty of this Government in doing something favourable for the minorities. But as correctly said by my previous speaker, this kind of 4.5 per cent quota taking from 27 per cent quota will not have that much of impact on the conditions of the minorities.

I would like to say that it is a kind of cosmetic touch only. We have to do something substantially for that. We all know that in 1984 Gopal Singh panel had categorically stated that Muslims and Neo-Buddhists are the most socially backward communities in the country. So, as far as our country is concerned, we have to give adequate consideration for this section of the society.

We were all saying about Sachar Commission and Ranganath Mishra Commission. We have made threadbare discussion on Sachar Commission. Sachar Commission is like a doctor's diagnostic chart. The doctor does the ECG, X-ray, scan and everything. Then, he diagnoses and says this is the disease. Then, treatment comes. Treatment is what? That is in the prescription chart. The real prescription chart is Ranganath Mishra Commission.

Ranganath Mishra Commission says that we must give 10 per cent reservation for Muslims and five per cent for other sections. Unfortunately, we have discussed a lot of things about Sachar Commission but at the same time, we have not even discussed Ranganath Mishra Commission. So, I would like to say that we have to take a very, very active step to implement the recommendations of the Sachar Commission. Unfortunately, there is a trend. As far as the minorities are concerned, they are treated as an 'election urgent stuff'. It should not be so. You have to do justice to them. That is what I would like to say on this.

Coming to another point, that is, physically handicapped persons, Madam, in the President's speech we have given emphasis to them. We are going to start a Department for that. They are a neglected section. We have to do the maximum possible in their case also.



Similarly, about higher education, there is some specific recommendation. It should be made reachable to everybody, irrespective of their financial capacity. Similarly, as far as the physically handicapped section is concerned, I am told that certain adequate steps are going to be taken for their employment, and even for amending the existing PWD Act, in that way. It is my humble submission that there is an omission in the President's speech. We were saying about patients, cancer patients and all kinds of other patients. The issue of kidney patients is really a burning problem in our country. Even in tender age, people become kidney patients. It is a very expensive treatment. I urge upon the Government and I humbly request the Government to make a national kind of programme for the treatment of the kidney patients, and that is an urgent necessity.

Similarly, about drug price policy, it is also a very important point. Let me just make that point also. Yesterday there was a news.

MADAM CHAIRMAN : Please conclude.

SHRI MOHAMMED E.T. BASHEER: I am coming towards the end.

Yesterday, there was a news that one packet of 120 tablets for cancer treatment costing Rs.2.48 lakh, is going to be made available for Rs.8,880. This is because of a policy decision by the Controller General of Patents Designs and Trade Marks. They granted compulsory licence to a Hyderabad-based institution. I would like to say that that is the most welcome step. I humbly request the Government to make these kinds of things under the control of the Government because drugs are sold at very exorbitant rates. How can the ordinary people, *aam aadmi*, poor people afford it? They cannot afford it. So, I would like to request the Government that some effective steps should be taken in respect of controlling the prices of these kinds of drugs.

With these few words, I conclude.

**श्री मनोहर तिरकी (अलीपुरद्वार):** सभापति महोदया, महामहिम राष्ट्रपति जी के अभिभाषण पर धन्यवाद प्रस्ताव पर अपने विचार प्रकट करने के लिए आपने जो समय दिया, मैं उसके लिए आपका आभार प्रकट करता हूँ। मैंने देखा कि सरकार की जो चिन्ता है, भावना है, सरकार जो करना चाहती है, आने वाले वर्ष में वह क्या करेगी, उस संबंध में राष्ट्रपति जी द्वारा अभिभाषण में बात रखी जाती है। मुझे आश्चर्य है कि सरकार राष्ट्रपति जी के द्वारा इतनी सुन्दर और अच्छी बातें कहलवाती है, लेकिन उसके उल्टा चलती है और उसके उल्टा काम करती है। सरकार ईमानदारी की बात करती है, बेरोज़गारी और महंगाई दूर करने की बात करती है लेकिन सब चीज़ों के दाम बढ़ाती जा रही है। यह बहुत आश्चर्य की बात है। लोग सोच रहे हैं कि महंगाई घटे। लेकिन हमारे यहां अर्थव्यवस्था की हालत गड़बड़ है। राजनैतिक व्यवस्था गड़बड़ चल रही है। हमारे यहां वर्ल्ड बैंक और आईएमएफ से पैसा लिया जा रहा है, दूसरी संस्थाओं से पैसा लिया जा रहा है और उन्हीं की शर्त पर बजट बनाया जा रहा है। उनकी शर्तों पर देश चलेगा तो ऐसे ही देश चलेगा। इससे हमारी आर्थिक व्यवस्था तोड़ी-मरोड़ी जा रही है। हम लोग आगे नहीं बढ़ पा रहे हैं।

जहां तक घोटाले की बात है। जब हम लोगों ने आर्थिक उदारीकरण की नीति अपनायी है तो उसके लिए हमने कोफेपोसा और विदेशी मुद्रा कानून में छूट दी गई है। जिससे यहां से पैसा चले जाए। यहां लोग गम्भीर चर्चा कर रहे हैं कि हमारे देश का पैसा विदेश में जा रहा है। काला धन बढ़ रहा है। हमारे देश में गरीब और गरीब हो रहा है और अमीर और अमीर हो रहा है। हमारा देश के धनी व्यक्तियों का नाम संसार के सबसे धनी व्यक्तियों की लिस्ट में आ रहा है। यह सम्मान की बात है। लेकिन विमता भी बढ़ रही है। इस विमता को दूर करने के लिए सरकार को ठोस कदम उठाने चाहिए और नई नीति बनानी चाहिए। यह सरकार नई नहीं है, यह शुरू से राज कर रही है। यह खराब आर्थिक नीति है कि सरकार बैंकों और इंश्योरेंस कम्पनियों में फोरेन इनवेस्टमेंट करना चाहती है। जिन देशों ने आर्थिक उदारीकरण में विश्वास किया उनकी आर्थिक स्थिति खराब हो गई और उनका बैंक दिवालिया हो गया। उसी रास्ते पर हम लोग चल रहे हैं। इस पर ध्यान दिए जाने की आवश्यकता है।

महोदया, मैं जिस क्षेत्र से आता हूँ वह पश्चिम बंगाल का उत्तरी क्षेत्र है। मैं चाय बागान के क्षेत्र से आता हूँ। सभी लोग बड़े शौक से चाय पीते हैं। लेकिन चाय बागानों में काम करने वाले मजदूरों की हालत बहुत खराब है। लगभग 20-25 लाख मजदूर चाय बागानों में काम करते हैं और उनमें महिला श्रमिकों की संख्या ज्यादा है। ये सभी आदिवासी हैं। चाय का व्यापार तो बढ़ रहा है लेकिन श्रमिकों को सही मजदूरी नहीं मिल रही है। अखबारों में आ रहा है कि चाय बागान के मजदूर भुखमरी के कारण मर रहे हैं। इसलिए

मैं चाहता हूँ कि चाय बागान के श्रमिकों के लिए, जो कि देश को विदेशी मुद्रा देता है, एक वेज़ बोर्ड का गठन किया जाए।

महोदया, फोरेस्ट के बारे में अभिभाषण में कहा गया है। मेरे क्षेत्र में फोरेस्ट है। आप लोग सुनते होंगे कि हाथी रेल से कटकर मर रहे हैं। रेल जंगल में नहीं जाती है, लेकिन हाथी रेल की पटरी पर भटक कर आ जाते हैं, क्योंकि जंगल में उन्हें खाना नहीं मिल रहा है। आजकल फोरेस्ट पॉलिसी कमर्शियल हो गई है। पहले मिक्स पेड़ लगाते थे, लेकिन कमर्शियल होने की वजह से वे लोग टीक के और अन्य बढ़िया पेड़ लगाते हैं। इस पॉलिसी से जानवरों और वहां रहने वाले लोगों को तकलीफ हो रही है।

टूरीज्म के बारे में कहा गया है। हमारे यहां टूरीज्म के स्थल हैं, जैसे कि दार्जीलिंग है। राष्ट्रपति जी ने गोरखालैंड टैरीटोरियल एडमिन्सट्रैशन की घोषणा अपने अभिभाषण में की है, जिसका हम लोग स्वागत करते हैं। हम चाहते हैं कि गोरखाओं की उन्नति हो और वहां शांति आए। लेकिन हमारी मांग है कि जहां समान संख्या है वहां इसे किया जाए, लेकिन जहां मिक्स जाति है, उसका हम विरोध करते हैं। यह श्री सुभा घीसिंग के समय से था। मैं चाहूंगा कि इस बात पर ध्यान दिया जाए। इसी के साथ मैं अपनी बात समाप्त करता हूँ।

**श्री जोसेफ टोप्पो (तेज़पुर) :** महोदया, आपने राष्ट्रपति के अभिभाषण पर बोलने का मौका दिया, इसके लिए धन्यवाद।

इस बार के राष्ट्रपति के अभिभाषण में सरकार ने कुल मिलकर अपनी झूठी तारीफ़ के अलावा और कुछ नहीं किया है। इस पूरे अभिभाषण में ऐसा कुछ भी नहीं है जिसके ऊपर कोई विशेष टिप्पणी की जाए। यह कुल मिलाकर पिछली बार की घोषणाओं की तरह है जिसमें बातें तो बहुत की गयी हैं, लेकिन इसमें कोई सच्चाई नहीं है। देश के पांच राज्यों के चुनावों में इसका परिणाम मिल चुका है।

साथ ही, पूरे अभिभाषण में सबसे दुःख की बात है कि भारत के उत्तर पूर्वी हिस्से में जहां सात प्रदेश हैं, इनके विकास तथा यहां रहने वाले अधिकतर पिछड़े तथा आदिवासी लोगों के आर्थिक तथा सामाजिक विकास के लिए कोई ध्यान नहीं दिया गया है। अफ़सोस की बात तो यह है कि देश के प्रधानमंत्री इसी क्षेत्र से बार-बार चुनकर आते हैं, लेकिन इसमें उत्तर पूर्वी राज्यों के बेरोजगार युवाओं के लिए कोई ऐसा साधन नहीं है जो यहां दिखाया जाए। केन्द्रीय सरकार ने एक योजना के तहत नॉर्थ ईस्ट काउंसिल एन.एल.सी.पी.आर. का गठन किया है। लेकिन एन.एल.सी.पी.आर. में इतना कठोर नियम बनाया है कि यहां से पैसा निकालना आग से लोहा निकालने जैसा है। सरकारी अधिकारी लोग ऐसे नियम बना देते हैं कि यहां से पैसा निकालना संभव नहीं है। हम लोगों के मंत्री जी बैठे हैं और डोनर मिनिस्टर बैठे हैं, लेकिन इनके इतने कठोर नियम हैं कि यहां से पैसा निकालना मुश्किल है। वे लोग इतने नियम दिखा देते हैं कि वहां से पैसा निकालना असंभव है। बहुत बड़ी-बड़ी बातें हुई हैं, लेकिन डोनर मिनिस्ट्री से आज तक वहां कुछ नहीं हुआ है। सरकार को चाहिए कि अगर वह उत्तर-पूर्व के क्षेत्र के विकास के लिए चिंतित है तो वह दिखावा छोड़ दें और उत्तर पूर्वी राज्यों को झूठा खिलौना दिखाना बंद करें। तब ही कुछ होगा। जो वास्तव में है, उसको कीजिए। बड़े-बड़े सपने दिखाए जाते हैं कि इतना फंड देंगे, इतना कुछ करेंगे, लेकिन अंत में कुछ नहीं होता है।

असम तथा उत्तर पूर्वी राज्यों में उल्फा संगठन और ऐसे कई गुट सक्रिय हैं जो सामाजिक-आर्थिक विकास न होने के कारण पैदा हुए हैं। किन्तु, सरकार द्वारा एक विशेष गुट के साथ शांति वार्ता करने से इन सभी समस्याओं से छुटकारा नहीं मिल सकेगा। इसके लिए अगर संगठित होकर सभी गुटों के साथ खुले तौर पर बातचीत की जाए तो इसका हल जरूर निकल सकेगा। यही वहां की सबसे बड़ी समस्या है। लेकिन, उल्फा के बारे में कोई जिक्र नहीं है और सबसे ज्यादा समय से वही है। इस पर हमारे बी.जे.पी. के सदस्य बोलकर गए हैं कि वहां दिन-दहाड़े लोगों की हत्याएं हो रही हैं। लेकिन, इसके बारे में कोई जिक्र नहीं है।

राष्ट्रपति के अभिभाषण में सरकार ने देश में रिकॉर्ड तोड़ अनाज पैदा होने की बात कही है। लेकिन, फिर भी देश के कई हिस्सों में आज भी लोग भूखों मर रहे हैं। किसानों के विकास के लिए बातें तो बहुत की हैं। किन्तु, फिर भी देश के विभिन्न हिस्सों में किसान कर्ज़ के बोझ से अपनी जान दे रहा है। आज भी उत्तर पूर्वी राज्यों के गरीब तथा पिछड़े किसानों की हालत देश के अन्य राज्यों के किसानों के मुकाबले बेहद खराब है। इनके आर्थिक तथा सामाजिक विकास की कोई घोणा इस अभिभाषण में नहीं है।

असम राज्य में खेती के रूप में देश में सबसे ज्यादा चाय का उत्पादन किया जाता है। इसमें असंगठित कर्मचारी वर्ग के 80 लाख से ज्यादा लोग कार्य कर रहे हैं जिनके विकास के लिए सरकार ने राष्ट्रपति के अभिभाषण में कोई उल्लेख नहीं किया है। अगर यहां विदेशों से सबसे ज्यादा पैसा आ रहा है तो चाय से आ रहा है। असम बोलने से सब को चाय की याद आती है, लेकिन इनके रहन-सहन के बारे में इसमें कोई उल्लेख नहीं है।

मैडम, यूपीए सरकार अपनी विदेश नीति को पता नहीं किस दिशा में ले जा रही है। सरकार को अफ्रीका से अपने रिश्तों को बढ़ाने की चिंता है, लेकिन पड़ोसी देश चीन बार-बार अरुणाचल प्रदेश भारत का हिस्सा मानने से इनकार कर देता है। अरुणाचल प्रदेश में अगर देश के रक्षा मंत्री जाते हैं तो चीन खुले तौर पर इनका विरोध करता है और इसे सीमा वार्ता का उल्लंघन मानता है। ये सरकार केवल देखती ही रहती है। सरकार के पास इसका कोई जवाब नहीं है। आखिर हमारी विदेश नीति किस और जा रही है, सरकार को चाहिए कि वह इसकी समीक्षा करे।

मैडम, मैं आपके माध्यम से सदन में कहना चाहता हूँ कि राष्ट्रपति जी के अभिभाषण में सरकार ने उल्लेख किया है कि सार्वजनिक वितरण प्रणाली के माध्यम से रियायती मूल्यों पर दालों की आपूर्ति की जा रही है तथा पिछले आठ वॉर्षों में सार्वजनिक वितरण प्रणाली के अंतर्गत चावल तथा गेहूँ के मूल्यों में कोई बढ़ोत्तरी नहीं हुई है। मैं इस संबंध में सरकार का ध्यान दिलाना चाहता हूँ कि भले ही पिछले सालों में यूपीए सरकार ने चावल तथा गेहूँ के दाम नहीं बढ़ाए, किन्तु यह सभी जानते हैं कि इसमें आम आदमी को बहुत दिक्कत हो रही है।

अंत में मैं सरकार से अनुरोध करूंगा कि वह यह सुनिश्चित करे कि देश के सभी राज्यों को बराबर का हिस्सा मिले और देश के उत्तर पूर्वी राज्यों में जहां सबसे अधिक आदिवासी तथा पिछड़े वर्ग के लोग रहते हैं, वे आज भी सामाजिक एवं आर्थिक विकास के काफी दूर हैं, उनके विकास के लिए विशेष ध्यान देते हुए, इन्हें भारत का हिस्सा समझने की कोशिश करे।

SHRI ASADUDDIN OWAISI (HYDERABAD): Madam, I rise to support the Motion of Thanks on the President's Address. I will come directly to the issues which I would like to raise over here.

The President's Address talked about the Prime Minister's 15-point programme for the minorities. If you have a look at the Ministry of Minority Affairs' website, it clearly says and contradicts what the President's Address talked about. There is a huge difference between what the hon. President had said in her Address and the data which is given at the website of the Ministry of Minority Affairs.

In Indira Awas Yojana, the target for 2010 was not achieved. We are way behind the target for this year also. The same thing is there in respect of the financial achievement under IAY. We are way behind the target for this year.

**18.53 hrs.** (Dr. M. Thambidurai *in the Chair*)

The President's Address has talked about the priority sector lending. It says that the Government is striving for 15 per cent in priority sector lending. In this regard also, I would like to point out that in 2010-11, there was a huge difference in the target and what was achieved. It was the same for the year 2011-12. Again, we are way behind the targets for 2011-12, which have been notified in the website of the Ministry of Minority Affairs. The important point over here is that in the priority sector lending and Indira Awas Yojana, there is nothing in the website to show what benefit has actually accrued to the Muslims. In priority sector lending, I can say with all the responsibility that not even 40 per cent priority sector loans have been given to Muslims in the minority sector. Still the Government claims that they will strive for 15 per cent.

Another issue over here is that of education in 15-point programme. In 2011, the target for primary schools to be constructed was 4,969 but the achievement was 3,573. For this year, the target is 1,522 for construction of schools, but we have achieved only 797. In regard to construction of upper

primary schools, for 2010-11, the target was 1,147 and the achievement was 1,103 only. For this year, the target was 67, but we have achieved only 23.

For Sarva Shiksha Abhiyan, the number of teachers targeted to be appointed last year was 48,000, but the achievement was only 34,941. This year, again we are lagging way behind. These are the realities.

I am really surprised that once in a year the whole Cabinet sits and reviews the 15-point programme. These figures are there for the Cabinet to see. The Cabinet should pull up all the bureaucrats and ask them this question. Why is it that the Government is claiming something and in reality, it is completely different? This will really hurt the credibility of the Government.

Then, in respect of ICDS figures also, we are again lagging behind. The target in 2010-2011 was 15,322, and we have achieved only 6,934. The same is with this year. I hope that the Cabinet will take serious review of this, and the Prime Minister will take action on it.

As regards 4.5 per cent reservation, I do not know what was the calculation for it, and which smart aleck had advised the Government to go for 4.5 per cent. The Ranganath Mishra Commission had given three recommendations. One was to give 10 per cent reservation to Muslims. It is a Commission and the Government is duty-bound under the Commission of Inquiry Act, 1950 to file the recommendations of a Commission, which they had established. It said 10 per cent to Muslims and five per cent to other minorities. If that is not possible, it said to give six per cent to Muslims and two per cent to other minorities. You have arrived at 4.5 per cent.

The Terms of Reference of the Ranganath Mishra Commission were clear whether reservation can be given to Muslims. The answer was given to you and the Government has done the opposite. The Ranganath Mishra Commission also talked about giving Dalit status to Muslims and Christians. The Government does not talk about it. A case was filed in the Supreme Court in January 2010, and the Supreme Court asked three questions. Does Article 341 contravene Articles 14, 15



and 16, which are fundamental rights of our Constitution? The Government is yet to give answer on this clarification. Is it not true that Article 341 is a blot on our Constitution, which only says that in this country of ours a Dalit can only be a Hindu, a Sikh and a Buddhist? Is this not a reservation based on religion? This answers the question, which has been put over here that reservation cannot be given to Muslims on the grounds of religion. We are saying no, not on the grounds of religion, but on our socio-educational backwardness, which has been amply proven by the empirical data given by the Ranganath Mishra Commission and Sachar Commission. Despite this, the Government does not want to act upon it. Why do you not answer the Supreme Court? Let the Supreme Court decide on the issue. Moreover, the BJP says that you cannot give on religion. If that is the case, why is reservation being given to Muslims in Bihar and Karnataka, which are BJP ruled or NDA supported? This is a contradiction over here.

We are saying give reservation, and when the Constitution was being framed and when it came to the question of backwardness it was none other than Sardar Patel who said that backwardness includes Minorities. This was part of the Constituent Assembly debates.

Now, I am coming to another question about Equal Opportunity Commission, the biggest recommendation of the Sachar Commission. We do not know as to what is the fate of the Equal Opportunity Commission. How can justice be done to all the backward sections of the society unless and until you establish the Equal Opportunity Commission whether they are Muslims, Backward Classes, Dalits? You do not want to establish the Equal Opportunity Commission.

As regards the National Databank, what is the fate of the National Databank? How do you know that the benefits of the schemes that are earmarked for SCs, STs, BCs and Minorities are really accruing to them? You cannot do it unless and until you have the National Databank.

As regards the National Commission of Minority Education Institutes, why has the Government taken away the administrative and financial powers of the

Chairman? What was the reason for doing this? Kindly restore it as it sends a wrong signal.

MR. CHAIRMAN: Please wind up your speech.

SHRI ASADUDDIN OWAISI: Sir, I am concluding in another three minutes. I would like to talk about the issue of IPC 377. I am surprised with this Government. Why is the Government quiet on decriminalization of homosexuality? I am of the opinion that it should not be decriminalized as we will be destroying the social, moral and family life of our society.

The Government of the day over here says that we are going to make a Presidential reference. It is because the 2G judgement has come. This Government has rightly formed an opinion that the Supreme Court can cancel the license, but the Supreme Court cannot encroach in the domain of policy, which is of the Government of the day. You want to give a Presidential reference, but when it comes to decriminalization of homosexuality, you want to keep quiet.

MR. CHAIRMAN: Please wind up your speech.

SHRI ASADUDDIN OWAISI : Please give me three minutes.

MR. CHAIRMAN: No, please try to wind up your speech in one minute.

SHRI ASADUDDIN OWAISI : My request to the Government is to file an Affidavit. The Ministry of Health says that sex between men there are 25 lakh and 10 per cent of them are at risk of getting HIV. Why does not the Government file an Affidavit? I demand that the Government file an Affidavit in the Supreme Court.

Once again, our feelings have been hurt. Why does not this Government declare Mr. Salman Rushdie a *persona non grata*? Why does this person have to come over here and threaten the unity and secular fabric of our country? What is the utility of Mr. Salman Rushdie? He is hell bent on destroying communal amity that is existing in our country.

On the question of terrorism, 11 modules have been ... (*Interruptions*) Sir, please let me conclude. I am coming to the important point. Nearly, 11 modules

have been busted. Why was the journalist Mr. Kazmi been arrested who has a pass for Parliament? I demand that the Government release Mr. Kazmi on bail.

What happened to the Interlocutor's Report of Kashmir? It has not been tabled in this House even after the passage of six months. What about the unmarked graves issue? Why does not the Government take a strong stand on the Palestine issue? The Government must take a strong stand on the Palestine issue and condemn the behaviour of the Israeli Government. ... (*Interruptions*)

MR. CHAIRMAN: Please conclude now. The next speaker is Shri Thol Thirumaavalavan. He is the last speaker today.

... (*Interruptions*)

**19.00 hrs.**

SHRI ASADUDDIN OWAISI: Lastly, I would like to conclude by talking about Zakia Jaffri. Nearly, 10 years have passed since the Gujarat riots. How can there be *sadbhavna* without justice and fair play? Hence, I demand that the Government to look into these issues and take strong steps.

MR. CHAIRMAN: The next speaker is Shri Thol Thirumaavalavan, and he is the last speaker. You have two minutes to speak because it is already 7 o'clock and we have to take *Zero Hour* also. So, please be very brief while speaking.

**\*श्री जितेन्द्र सिंह बुन्देला (खजुराहो):** महामहिम राष्ट्रपति जी के द्वारा दिये गये अभिभाषण पर सदन में लाये गये धन्यवाद प्रस्ताव पर अपने विचार व्यक्त कर रहा हूँ। अभिभाषण में सरकार की उपलब्धि की चर्चा की गई लेकिन वे सब आधारहीन हैं। सरकार की महत्वाकांक्षी योजनाएं मनरेगा क्रियान्वयन के अभाव में असफल साबित हो रही हैं। अभिभाषण में विकास दर पर चर्चा करते समय 9 प्रतिशत रहने का जो विश्वास जताया गया है, वह किस आधार पर है, यह समझ से परे है। देश के लगभग सभी अर्थशास्त्री, सरकार के आंकड़े स्वयं बोल रहे हैं कि विकास दर 6 प्रतिशत के आसपास ही रहेगी। फिर भी सरकार 9 फीसदी की बात कहकर देश को गुमराह करने का प्रयास कर रही है। विकास का आधारहीन चित्र बनाकर देश को बरगलाया जा रहा है। वर्तमान यूपीए सरकार देश की अब तक की सबसे असफल सरकार साबित होती जा रही है। सरकार ने राष्ट्रीय आतंकवाद निरोधक केन्द्र स्थापित करने की जो पहल की उसका यूपीए के सहयोगी दल ही विरोध कर रहे हैं। सरकार के आंतरिक विरोध के कारण ही यह सरकार अपने दायित्वों को ठीक प्रकार से निर्वहन तक नहीं कर पा रही है। यह सरकार गैर कांग्रेस राज्यों के साथ पहले ही सौतेला व्यवहार कर रही है। सरकार की सार्वजनिक वितरण प्रणाली तथा अन्य परियोजनाओं की धनराशि के आवंटन में मध्य प्रदेश सरकार का हिस्सा भी उचित तरीके से नहीं दिया जा रहा है। मध्य प्रदेश सरकार विधानसभा से पारित कई लोकहितकारी विधेयक केन्द्र के साथ मंजूरी के लिए लंबित पड़े हैं। केन्द्र सरकार की मंजूरी न मिलने के कारण जनहित के काम रूके पड़े हैं। इससे केन्द्र राज्य समन्वय पर बुरा प्रभाव दिखाई पड़ रहा है। यह सरकार मध्य प्रदेश के साथ सौतेला व्यवहार कर रही है। सरकार ने रेलवे सुरक्षा बल को पुलिस अधिकार बहाल करने से प्रदेशों की कानून व्यवस्था कायम रखने के अधिकार पर अतिक्रमण किया है। यह राज्यों के आंतरिक मामलों में केन्द्र का हस्तक्षेप है जोकि किसी राज्य को भी मंजूर नहीं है। इसी प्रकार, आतंकवाद निरोधक केन्द्र के द्वारा राज्यों के अधिकार पर अतिक्रमण नहीं किया जायेगा, ऐसा कैसे कहा जा सकता है। उसी तरह आतंकवाद और आंतरिक सुरक्षा के मामले में सरकार असफल साबित हो रही है। मुंबई-दिल्ली जैसे महानगर आज असुरक्षा में जी रहे हैं। नक्सलवाद अपना दायरा बढ़ा रहा है। देश की सीमा पर अरुणाचल में चीन, पाकिस्तान से मिलीभगत कर अपनी उपस्थिति दर्ज कराने की कोशिश कर रहा है। अमेरिका के संरक्षण कार्यालय पेंटागन द्वारा हमारी भारत में उपस्थिति दर्ज है, यह बयान देश की प्रभुसत्ता पर हमला है। लेकिन सरकार इन सभी मामलों पर चुप्पी साधे बैठी है। देश की सुरक्षा और प्रभुसत्ता के बारे में कोई समझौता नहीं हो सकता। हम यह नहीं होने देंगे। मैं सरकार से आग्रह करता हूँ कि इन मामलों के निराकरण के लिए उचित कदम उठाये। केन्द्र सरकार की दूसरी असफलता भ्रष्टाचार के मोर्चे

---

\* Speed was laid on the table

पर है। 2जी स्पैक्ट्रम मामले में उच्चतम न्यायालय ने कटाक्ष कर सभी 122 आवंटन रद्द किए और इसे पुनः नीलामी करने के लिए ट्राई को कहा गया है। लेकिन सरकार इसे मानने की बजाय पुनर्विचार याचिका के द्वारा आवंटन पर कायम रहने की अकारण चेता कर रही है। एन्ट्रिक्स-देवास मामले में भी भ्रष्टाचार उजागर हुआ, लेकिन देश के वरिष्ठ वैज्ञानिकों को काली सूची में डालने से वैज्ञानिक जगत की प्रतिष्ठा को चोट लगी है। इस पर भी विचार करना चाहिए। देश में आज महंगाई चरम सीमा पर है। सरकार महंगाई के बारे में मुद्रास्फीति की दर का हवाला देकर महंगाई को नकार रही है। पेट्रोल डीजल के साथ रेलवे मालभाड़े के दामों को बढ़ाए जाने से महंगाई और बढ़ सकती है। सरकार की ऑयल कंपनियों द्वारा पेट्रोल-डीजल के दाम बढ़ाये जाने की बात चल रही है इससे महंगाई और बढ़ेगी। बढ़ती महंगाई और बेरोजगारी के कारण देश के लोग हकलान हो रहे हैं। पर्यटन से रोजगार सृजन संभव है। हमारे मध्य प्रदेश में पर्यटन की असीम संभावना है, लेकिन पर्यटन को बढ़ावा देने के लिए राज्य सरकार के प्रयासों में केन्द्र सरकार की सहायता आवश्यक है। लेकिन दुर्भाग्य से कहना पड़ता है कि अब तक केन्द्र सरकार द्वारा उचित सहायता नहीं दी जा रही है। मैं स्वयं खजुराहो से आता हूँ, वहां पर पर्यटन के द्वारा रोजगार बढ़ाये जाने की असीम संभावनाएं हैं। परंतु उचित अवसंरचना बनाने के लिए केन्द्र सरकार को उचित धनराशि का आवंटन करना चाहिए। पूरे देश से संपर्क बढ़ाने के लिए रेलवे नेटवर्क स्थापित करना चाहिए, लेकिन कार्रवाई के अभाव से यह पर्यटन केन्द्र उपेक्षित हो रहा है। इस सरकार की कथनी और करनी में भारी अंतर है। आम आदमी का नाम लेकर सत्ता में आई यह सरकार आज आम आदमी का जीना दूभर कर रही है। लोगों का इस सरकार से मोहभंग हो चुका है। यह हाल ही में हुए पांच राज्यों के चुनाव में दिखाई दिया है। जनता में वर्तमान सरकार की नीतियों के खिलाफ भारी रोष है।

\*SHRI THIRUMAAVALAVAN THOL (CHIDAMBARAM): Hon. Chairman, let me thank you for giving me an opportunity to participate in this discussion on the Motion of Thanks to the President's Address to both the Houses of Parliament. The achievements of this Government, the policy formulations of this Government and the performance-assessment of this Government have all been spelt out in this Address. At this juncture, I would like to point out that the Address does not indicate any further measures to be taken to ensure the upliftment of the Dalits and the people of the depressed sections of the society. As this Address is not specifying any move to ensure the implementation of the reservation policy pertaining to the Dalits, I cannot but express my disappointment. Even though the President in her Address that went on for an hour and more, touching upon here and there certain things pertaining to the deprived sections of the society like the Dalits, the other backward classes and the minorities, nothing concrete has been emphatically put forth towards their empowerment and upliftment. It is disappointing to note that no constructive action plan has been spelt out.

The United Progressive Alliance in its Election Manifesto had stated that this Government would endeavour to bring about reservation in the private sector also. More than two and a half years have elapsed and there is no mention about the steps taken to introduce reservation in the private sector. It is a matter of great concern. Unless and otherwise, we ensure reservation in the private sector we may not be able to improve the lot of the marginalized sections of the society like the Dalits, Other Backward Classes, Minorities and more specifically the women. Hence, I urge upon the UPA Government to go in for legislate a suitable law to provide for reservation in the private sector.

---

\* English translation of the speech originally delivered in Tamil

This Government makes announcements often and on about its handling of external affairs highlighting the foreign policies. It is reflected in this year's President's Address. Unfortunately, there is just a single-line mention about Sri Lanka in the twenty-one page Address of the President. That sentence refers only to the steps taken by this Government after what had happened in Mullivaikkal. The present stand and the current situation has not been adequately indicated. The Tamils there are still suppressed and oppressed. The encroachment by the Sri Lankan Army of the Tamil areas are continuing unabated. Young women, girls and students are being ravished and the incidents of rapes are on the increase. It is said that more than twenty five thousand school-going and college-going girls are pregnant and the Army men are on the prowl. It is astounding that we are mute spectators still. More than ninety thousand women who have lost their husbands are struggling to eke out a living. It is also reported that Sri Lankan Army men are forcing them to flesh trade. Systematic genocidal attack on the cultural identity of the Tamils has been let loose. Young Tamils are also introduced to drugs and pornographic materials in the form of CDs and Diskettes. Through Cell phones and blue-tooth-technology, these things are spread as an attack on the cultural traditions of Tamils. There is a state-sponsored Terrorism that seeks to wipe out the Tamil race leading to genocide. We are pained to note that our Government seeks to ignore the real problem there under the plea that we might not interfere in the affairs of other countries.

Now, in Geneva an important meeting of the UN HCR is in progress. Nearly about 47 countries are its members. India is a also a member of that body. An important resolution is there before that Council as proposed by the US. The world Tamils believe that the current Sri Lankan regime can be tried for war crimes by way of passing this resolution. At a time when many countries including the US have come forward to vote against the Sri Lankan Government, the stand of the Government of India has not been spelt out as yet.

Even in the statement placed before this House by the External Affairs Minister, it is stated that India might not go into the internal affairs of the other countries. I would like to point out that India had taken resolute stand against the apartheid policies of the erstwhile South African regime. India had also taken a stand in support of the Palestinians. It is only with our intervention Bangladesh was carved out of Pakistan. India had also taken a stand to extend asylum to Dalai Lama which is definitely against the stand taken by China. I would like to point out that we have enough of precedence to show that we have taken stands deviating from the claimed-stand that we do not take a stand against any country. Only in Sri Lankan Tamil issue, the Indian Government tries to seek umbrage under the plea that we may not interfere in the affairs of other countries. Let me point out that this is an anti-Tamil stand.

Almost everyday Tamil fishermen are being attacked in the high seas. They are attacked, injured and killed and their fishing nets are torn and destroyed. Be it the problem faced by the Tamil fishermen, be it Mullaiperiar Dam or Cauvery river Water dispute, be it an attempt by a neighbouring state to build a check dam across the Palar river, the Centre is not at all taking a stand to benefit the Tamils and it is saddening us. The Centre is continuously failing to take a stand to benefit the Tamils and always takes a stand against the Sri Lankan Tamils. Viduthalai Chiruthaigal Katchi strongly condemns the attitude of this Government. I would like to draw the attention of this Government to state that the Viduthalai Chiruthaigal Katchi would be forced to take a stand, if the Indian Government fails to vote against Sri Lanka in the on going UN HCR meeting in Geneva. We may have to take a decision even if the Government fails to cast its vote taking a neutral stand. With this, let me conclude, thanking the Chair again for giving me this opportunity.

MR. CHAIRMAN : The discussion will continue tomorrow.

---



MR. CHAIRMAN: The House will now take up 'Zero Hour' matters. Shri Jagdambika Pal, you have to be very brief, as I am giving you the first opportunity to speak.

**श्री जगदम्बिका पाल (डुमरियागंज):** सभापति महोदय, मैं आपका बहुत आभारी हूँ कि आपने एक अत्यंत महत्वपूर्ण और लोक महत्व के सुनिश्चित प्रश्न पर इस सदन में इस विषय को शून्य प्रहर में उठाने की अनुमति दी। आप अवगत हैं कि इस संसदीय परम्परा में आज देश की प्रजातंत्र को चलाने के लिए तीन महत्वपूर्ण इकाइयाँ हैं - विधायिका, कार्यपालिका और न्यायपालिका। विधायिका के माध्यम से हम जो भी निर्णय करते हैं, निश्चय करते हैं, कानून बनाते हैं या जनता के हितों के हक-हुकूम की हिफाजत के लिए कल्याणकारी योजनाओं की संरचना करते हैं, उसे कार्यपालिका अपनी प्रतिबद्धता के साथ लागू करती है। लेकिन आज दुखद और दुर्भाग्य है कि राज्यों में सरकार को जिस तरीके से रक्षक का कार्य करना चाहिए, अगर वह राज्य सरकारें रक्षा करने के बजाए खुद उन लोगों को संरक्षण देने का काम करें जो अवैध खनन में लिप्त हों या राज्य की सम्पदा का दोहन अवैध रूप से कर रहे हों, उसमें कोई अधिकारी अपनी कर्तव्यपरायणता से उस अवैध खनन को रोकने का प्रयास करे, हम अभी भी कर्नाटक की उस घटना को नहीं भूले हैं, आज भी उस घटना की याद हमारे दिलों में ताजा है। यह दुखद है कि मध्य प्रदेश में उस घटना की पुनरावृत्ति हुई। ठीक होली के दिन मथुरा, उत्तर प्रदेश के रहने वाले आईपीएस अधिकारी, जिनकी नियुक्ति मध्य प्रदेश में उस सब-डिवीजन में मात्र 45 दिन पहले हुई, उनकी पत्नी मेटरनिटी लीव पर हैं। वह अपने बच्चे का मुँह तक न देख सका। होली के दिन... (व्यवधान)

MR. CHAIRMAN: Please mention about what you want.

**श्री जगदम्बिका पाल :** मैं कहना चाहता हूँ कि जिस तरीके से वहाँ की सरकार और सरकार से जुड़े हुए विधायक के संरक्षण में अवैध खनन चल रहा है, उसमें एक आईपीएस अधिकारी को अपने प्राणों की आहुति देनी पड़ी। ... (व्यवधान) उसे बचाने का प्रयास किया गया। पहले कहा गया कि न्यायिक जांच होगी। जब पूरी मध्य प्रदेश कांग्रेस ने बंद का आह्वान किया, सदन में बातें चलीं ... (व्यवधान) लेकिन इसके बावजूद उनकी पत्नी आज भी कहती हैं कि कोई ईमानदार अधिकारी मध्य प्रदेश सरकार में सुरक्षित नहीं है। आज वे वहाँ रहना नहीं चाहतीं। निश्चित तौर से भारतीय प्रशासनिक सेवाओं के अधिकारियों की रक्षा करने का काम केन्द्र सरकार का है।... (व्यवधान) श्रीमती मधुरानी तेवतिया आज भी अपने को इनसिक्योर फील कर रही हैं। ... (व्यवधान) वे अपने को असुरक्षित फील कर रही हैं।... (व्यवधान)

MR. CHAIRMAN: Nothing will go on record.

*(Interruptions) ... \**

MR. CHAIRMAN: Please take your seat, Shri Jagdambika Pal. Nothing will go on record. Shri K.P. Dhanapalan, you may please continue.

*(Interruptions) ... \**

MR. CHAIRMAN: Nothing will go on record.

*(Interruptions) ... \**

SHRI K. P. DHANAPALAN (CHALAKUDY): I am raising a very serious issue. Mahila Pradhan Kshetriya Bachat Yojana is a saving scheme targeting the poor and the deprived. It was launched in the 1970s by the then Prime Minister late Shrimati Indira Gandhi to develop the habit of small savings among the housewives and the weaker sections of the society. Mostly unemployed ladies from the deprived classes of the society were involved in the scheme. So far, the scheme has provided employment to lakhs of unemployed women among the weaker sections of the society.

So far, the scheme had been successful since it could develop a habit of small saving among the rural and unprivileged and could collect a huge amount of money for the Government as small deposits and savings. However, it is understood that the Government has recently received a Report of the Committee headed by Ms Shyamala Gopinath which recommends a number of reforms including slashing the Commission of the Mahila Pradhan Agents. The recommendations, if accepted, is likely to defeat the object and purpose of the scheme and will seriously affect the success of the scheme.

Under these circumstances, I would urge the Government to review the recommendations of the Shyamala Gopinath Committee and reject the proposals against the spirit of the scheme.

---

\* Not recorded.

**डॉ. भोला सिंह (नवादा):** सभापति जी, मैं शून्य प्रहर में अपने संसदीय क्षेत्र बिहार के नवादा जिले के बारे में कहना चाहता हूँ कि उसकी की आबादी 30 लाख है। वहां कई नदियां जिसमें अपर सक्रिय नदी, रूखी नदी, ढाढर नदी बरसात में कहर ढाती हैं और चैत, बैसाख और ज्येष्ठ में सूख जाती हैं। हमारा और उनका दुर्भाग्य है कि नवादा जिले में कोवाकोल, पकरीबारवार, काशीचक, नवादा, हिसुआ, गोविन्दपुर आदि प्रखंडों में जमीन के नीचे पानी का तल नहीं है। वहां नदियां बरसात में कहर ढाती हैं। सिंचाई की योजना नहीं है और जमीन के नीचे पानी का तल नहीं है। इस कारण हम जमीन के नीचे के पानी का प्रयोग सिंचाई में कर सकते हैं और न ही नदियों के पानी का ही प्रयोग कर सकते हैं।

सभापति महोदय, हाल में बिहार सरकार ने भकसोती नदी परियोजना, जो 700 करोड़ रुपये की है, उसका डीपीआर तैयार करके भेजा है, जो गंगा फ्लड कंट्रोल बोर्ड में रुका पड़ा है। हम आपके माध्यम से आसन के माध्यम से केन्द्रीय सरकार के जल संसाधन विभाग के माननीय मंत्री जी से आग्रह करना चाहते हैं कि नवादा जो पहड़ियों में स्थित है, जहां बादल भी आने से डरते हैं, जहां जमीन के नीचे पानी नहीं है, वहां नदियां सूखी हैं। मुझे आश्चर्य है कि वहां 30 लाख लोग कैसे अपना जीवनयापन करते हैं। पिछले 45 वर्षों से वहां से जो प्रतिनिधि इस सदन में आये हैं, उन्होंने इस सवाल को बार-बार उठाया है, लेकिन यह पार्लियामेंट, बूढ़ी मां जो सुनकर, समझकर रह जाती है और उनके लिए कोई व्यवस्था नहीं करती। मैं आज फिर उनके आंसुओं को आपके माध्यम से यहां रखना चाहता हूँ।

**SHRI KODIKKUNNIL SURESH (MAVELIKKARA):** Sir, I would like to raise two important matters here affecting the fishermen community of Kerala.

**MR. CHAIRMAN:** You can raise only one matter.

**SHRI KODIKKUNNIL SURESH:** On February 15, 2012 around 04:30 pm, shots were fired from an Italian Ship, Enrica Rexie at a fishing trawler, Saint Antony off Kollam coast near Kerala. Two fishermen, Ajesh Binki (25) from Tamil Nadu and Jalastein (45) from Kerala were killed. After the two Italian marines who allegedly fired shots that killed the unarmed fishermen were arrested, there have been attempts by the Italian Government to pressurize the Indian Government to release these Guards. The concerned country says that it is a law which make it clear that its citizens are immune to the jurisdiction of foreign countries. This is a mockery of our law. Since these killings took place inside the Indian waters, it is my demand that these Italian Guards be tried as per the Indian Laws.

Sir, another incident happened in Kerala sea. I would briefly tell about this. In this incident, five fishermen were killed when MV Prabhu Daya, a Singapore flagged merchant vessel owned by an Indian shipping firm, collided with their boat off Alappuzha coast in the early hours on 1<sup>st</sup> March, 2012, the second incident involving fishermen in the Kerala coast in the last fortnight. Sir, it is a matter of great concern that collision between ships in the Indian waters have increased causing loss to human lives and property. This matter needs to be looked into seriously by the Government of India.

I have come to know that certain instructions have been given to all ports in the country to avoid such incidents. It has come to my notice that very old ships are being allowed to enter into Indian ports which is violative of the instructions. The Government needs to look into the matter with the seriousness that it deserves and action against those responsible should be taken at the earliest.

I demand that the Government of India should make a statement in this regard.

MR. CHAIRMAN : Now Shri Bhakta Charan Das.

SHRI KODIKKUNNIL SURESH: I would request the Government to make a statement in this regard. It is a serious matter.

MR. CHAIRMAN: Please sit down. Please do not make any speech like that. You have already raised two matters. You have already raised the issue.

... (*Interruptions*)

SHRI KODIKKUNNIL SURESH : You are always talking about the fishermen community. I am also talking about the fishermen community. In Kerala coast, the fishermen community is facing a serious problem. The two important incidents happened recently. That is why, the Government of India should make a statement in this regard.

MR. CHAIRMAN: Shri Bhakta Charan Das ji, please do not make any allegations. Allegations cannot be recorded.

**श्री भक्त चरण दास (कालाहांडी):** सभापति महोदय, उड़ीसा में जो इल्लीगल माइनिंग स्कैंडल हुआ है, उस पर आपके माध्यम से सदन का ध्यान इस जीरो ऑवर में आकर्षित करना चाहता हूं।

कल इकोनोमिक टाइम्स में और आज टाइम्स ऑफ इंडिया में विशद लिखा है कि किस तरह से 900 करोड़ की इल्लीगल माइनिंग उड़ीसा में हुई है। एक आउटसाइडर, एक कांट्रैक्टर बनकर उड़ीसा में वॉ 2001 में आता है और दो-तीन साल कांट्रैक्टरी करने के बाद, जब वह विकास नहीं कर पाता है, आगे नहीं बढ़ पाता है, तो वहां के प्रभावशाली लोगों से मिलकर सारे कानून को, माइनिंग पॉलिसी को इग्नोर करते हुए क्यॉज़र जिला, उड़ीसा के जोडा, बरबिल और बदरसी एरिया में माइनिंग रूल 37 ऑफ मिनरल कंसेशनस रूल्स को वायलेट करके, वहां के प्रभावशाली लोगों के साथ मिलकर, कुछ कंपनियों के साथ मिलकर, 900 करोड़ रुपये के माइनिंग स्कैंडल में इनवाल्व हुआ है। यह नई बात नहीं है, आप जानते हैं कि इस सदन में मैंने इसे पहले दो-तीन बार उठाया है कि राज्य में, राज्य सरकार की छत्रछाया के नीचे किस तरह से आयरन ओर और मैंगनीज का लाखों-करोड़ों रुपये का माइनिंग घोटाला हुआ है जिसकी इनवेस्टीगेशन भारत सरकार ने भी की है। क्या इस तरह का माइनिंग घोटाला चलता रहेगा, न्युजपेपर्स में आता रहेगा, चर्चा होती रहेगी? जब कर्नाटक में एक्शन हो सकता है, चारों ओर एक्शन हो रहा है, तो क्यों नहीं उड़ीसा में सीबीआई इनक्वायरी की जा रही है? सभापति महोदय, मैं आपके माध्यम से भारत सरकार से निवेदन करता हूं कि इस माइनिंग घोटाले की सीबीआई जांच की जाए। धन्यवाद।

**श्री अधीर चौधरी (बहरामपुर):** महोदय, मैं एक बड़े गंभीर मुद्दे को लेकर आपके सामने खड़ा हूं। यह बहुत शर्मनाक है, दर्दनाक है, भयानक है। आबादी को रोकने के लिए मध्य प्रदेश सरकार जो नसबंदी का कार्यक्रम चला रही है, इसमें सबसे ज्यादा नुकसान वहां के आदिवासी लोगों का हो रहा है। मध्य प्रदेश की सरकार ने 31 मार्च तक सात लाख नसबंदी कराने का फैसला किया था। अब तक साढ़े तीन लाख से ज्यादा नसबंदी कर चुके हैं और ज्यादा से ज्यादा नसबंदी ट्राइबल और गरीब लोगों पर की जा रही है क्योंकि ट्राइबल लोग बीपीएल, अन्त्योदय अन्नपूर्णा योजना पर अपना पेट चलाने के लिए निर्भर हैं। इनको डराया जाता है कि अगर नसबंदी नहीं करोगे, तो तुम्हारा बीपीएल कार्ड, पट्टा, अन्त्योदय अन्नपूर्णा कार्ड छीन लिया जाएगा। इससे आज यह साबित होता है कि मध्य प्रदेश सरकार जो तानाशाही चला रही है, इसमें सबसे ज्यादा असर ट्राइबल लोगों पर होता है। एक जानी-मानी मैगजीन है आउटलुक, इसमें लिखा है!...(व्यवधान)

MR. CHAIRMAN: Please do not quote from that. It is not allowed.

**श्री अधीर चौधरी :** महोदय, आंगनवाड़ी वर्कर को यह एनट्रस्ट किया जाता है कि तुम्हें अगर नौकरी चाहिए, तो छः लोगों की नसबंदी करानी पड़ेगी। यहां सबसे ज्यादा आदिवासी हैं। दूसरी बात यह है कि

आदिवासियों में जो पापुलेशन की डेकेडल ग्रोथ है, उसमें मध्य प्रदेश की एवरेज है, उससे कम है। कम होते हुए भी सिर्फ डर के मारे ये लोग मजबूरन नसबंदी के चक्कर में आ जाते हैं। इस तरह मध्य प्रदेश सरकार शासन के नाम पर तानाशाही कर रही है। मैं केन्द्र सरकार से अनुरोध करता हूँ कि इसे देखा जाना चाहिए।

**श्री देवजी एम. पटेल (जालौर):** सभापति जी, जब आप पहले आसन पर विराजमान थे, उस समय भी मैंने राजस्थान के हाइवेज की बात उठाई थी। राजस्थान के अंदर अहमदाबाद से सांचौर, जो मेरा क्षेत्र है, वहां जाना है तो वह 300 किलोमीटर है। अगर हमें अपने राजस्थान बॉर्डर से अहमदाबाद जाना है तो हम 250 किलोमीटर की दूरी तीन घंटे में तय कर लेते हैं। जो नेशनल हाइवे सांचौर से गाधव है, वह 45 किलोमीटर है, वह इतना खराब है कि यह दूरी पार करने के लिए डेढ़ घंटे का समय लग जाता है और काफी दुर्घटनाएं भी होती हैं। पहले भी मैं मांग कर चुका हूँ कि इस हाइवे को सुधारा जाए और इसकी मरम्मत कराई जाए। मैंने इस सम्बन्ध में खुद चेयरमैन से तीन-चार बार बात की है, लेकिन आज तक उस रोड का कोई सुधार नहीं हुआ, वैसे ही खड्डे पड़े हुए हैं। हमारे यहां सब हाइवेज की हालत ऐसी ही है। केन्द्र सरकार द्वारा बनाए गए प्रधान मंत्री ग्राम सड़क योजना के तहत जो रोड बनाई गई हैं, उनकी हालत भी ऐसी है। मैं इस मामले को यहां कई बार उठा चुका हूँ। सांसद के अधीन बनी जिला सतर्कता एवम् निगरानी समिति में भी इस बात को उठा चुका हूँ। मैंने उसमें बहुत सी सड़कें चैक कीं, जिनमें खामियां निकालकर अधिकारियों को बताया। लेकिन तीन साल से हर जगह यह कहा जाता है कि जांच टीम बैठ रही है। जांच टीम बोलती है कि आज एसडीएम की बैठेगी, कल कलेक्टर की बैठेगी, परसों पता नहीं चीफ सेक्रेटरी या किसकी बिठाएंगे। आज तक इन सड़कों की हालत नहीं सुधरी है। मेरे क्षेत्र जालौर और सिरोही में लगभग कमोबेश सड़कों की यही हालत है। मैं आपके माध्यम से केन्द्र सरकार से अनुरोध करना चाहता हूँ कि या तो इन सड़कों को दुरुस्त किया जाए या फिर हमें मना कर दिया जाए कि नहीं बनेंगी। फिर हम जनता को कह देंगे कि ये सड़कें नहीं बनेंगी, आपको जिस हिसाब से चलना है, आप वैसे ही चलो। इसलिए सरकार से यदि इस सम्बन्ध में थोड़ी मदद मिल जाए तो हमारे यहां की सड़कें सुधर जाएंगी।

**श्री उदय प्रताप सिंह (होशंगाबाद):** सभापति जी, मेरे संसदीय क्षेत्र होशंगाबाद के होशंगाबाद जिले में वर्ष 2011 में जिला प्रशासन द्वारा 141 उपार्जन केन्द्रों के माध्यम से 7,31,000 मीट्रिक टन गेहूं खरीदा गया। जिले के सात विकास खंडों में उपार्जित गेहूं का प्रशासन के मुताबिक सम्पूर्ण संग्रहण वेयरहाउस, कवर गोदाम, अस्थाई कैम्पों एवं स्थाई मंडी बोर्ड के कैम्पों में कुल 5,02,180 मीट्रिक टन गेहूं का संग्रहण किया गया था। इस गेहूं के परिवहन में बड़ी मात्रा में भ्रष्टाचार हुआ है। होशंगाबाद जिले में जितने भी गेहूं का परिवहन किया गया है, उसमें से लगभग 200 ट्रक गेहूं गायब है।

इस संबंध में समिति प्रबंधकों द्वारा थानों में एफआईआर भी दर्ज कराई गई है। इससे सात करोड़ रुपए की सीधी चपत केंद्र सरकार को जिला प्रशासन द्वारा लगाई गई है। आरटीओ जब इन वाहनों का अधिग्रहण कर रहे थे तो उन्होंने दस्तावेजों का सत्यापन नहीं किया और ब्लैक लिस्टेड ट्रांसपोर्टों को पुनः परिवहन का काम दे दिया, जिससे वे इतना बड़ा घोटाला करने में कामयाब हुए।

प्रशासन ने स्वीकार किया है कि पिछले वर्ष पांच लाख मीट्रिक टन की तुलना में इस वर्ष दोगुना गेहूं उपार्जित हुआ है। अच्छी भंडारण व्यवस्था के अभाव में गेहूं बंद और खुले स्थानों पर ठीक ढंग से नहीं रखा गया था, फिर भी इस वर्ष 7,31,000 मीट्रिक टन गेहूं क्यों खरीदा गया, जबकि इसके रख-रखाव की क्षमता ही नहीं है। इस मामले में केन्द्र सरकार ने राज्य शासन को सख्त निर्देश भी जारी किए थे कि भंडारण की उपयुक्त व्यवस्था होने पर ही गेहूं की खरीदी समर्थन मूल्य पर की जाए।

सभापति जी, मैं इस सदन में आपके माध्यम से कहना चाहता हूँ कि राज्य सरकार की लापरवाही की वजह से हजारों क्विंटल गेहूं मैदानों में बनाए गए कैम्पों में लाखों रुपए की खरीदी गई घटिया पॉलिथीन की वजह से सड़ गया है। गेहूं की उपार्जन केन्द्रों पर किसानों को जो सुविधाएं उपलब्ध कराई जानी थीं, वे भी नहीं कराई गई हैं। आज भी सैकड़ों किसान ऐसे हैं, जिन्हें अपनी बेची फसल का भुगतान अभी तक नहीं किया गया है। किसान अपनी फसल का मूल्य लेने के लिए बैंकों के चक्कर लगा रहे हैं। मैं आपके माध्यम से केन्द्र सरकार से मांग करता हूँ कि इस मामले की जांच कराई जाए एवम् इस वर्ष जो गेहूं की खरीद होगी, उसमें पारदर्शिता रहे, किसानों की मदद हो, ऐसी व्यवस्था की जाए।

**SHRIMATI BOTCHA JHANSI LAKSHMI (VIZIANAGARAM):** Mr. Chairman, Sir, I wish to draw the attention of the Government to the recent episode of an American mother abandoning her two months old surrogate baby at the Hyderabad Passport Office. This has brought into focus the urgent need for enacting a clear law on the issuance of identity certificates or passports to surrogate babies. The episode also raises the following important questions. Is it legal for an Indian

woman to rent her womb to a foreigner? Is the whole process transparent? Are there any middle men involved? Has it become a business now? What about the health of the surrogate mother?

I would request the Government, through you, that there is an urgent need to have a clear law on the identity of the surrogate babies. The Government should clarify this issue and make stringent law so that such episodes are not repeated in future.

SHRI NAMA NAGESWARA RAO (KHAMMAM): Thank you, Chairman, Sir. I would like to raise an important issue concerning the National Highway in my Khammam districts having a population of about 30 lakh. We had raised the issue a number of times in the House and I have also written letters to the concerned Minister and also the Chairman, National Highways. Once again I wish to bring this issue, through you, to the attention of the Government. Actually, my district is an extremist affected district. Initially, all over India 33 districts were listed as extremist affected districts which included my district also. Now the number of extremist affected districts has risen to 60 which again include our district. The Government is giving money for the development of our district but it is not being utilized properly. I would like to tell the House that this is a totally backward and Scheduled Tribe district. NH-9 is to connect Suryapet to Khammam, which is the headquarter, and Khammam to Aswaraopeta to Kovvuru. This is a link between NH-9 and NH-5. This link is very important and it should be taken up by the NHAI immediately.

Another important National Highway runs from Vijayawada-Penuballi-Chandragonda-Kothagudem-Bhadrachalam. Bhadrachalam is a temple city which is also a backward city. I would request the Government, through you, to immediately take up the work on this National Highway also.

SHRI ANTO ANTONY (PATHANAMATHITTA): I would request the Government to kindly waive off interests on the education loans that had been borrowed before 2009. Interest subsidy scheme being implemented by the Union



Government is helpful to lakhs of economically weaker students pursuing technical and professional courses in approved institutes in the country. The Scheme provides a moratorium period which is one year from completion of the course or six months from joining a job whichever is earlier. During the period of moratorium, the Government is paying interest to the bankers. However, the scheme is applicable from the academic year 2009-10 only. As a result most of the deserving students are out of the coverage of the Scheme. Therefore, I would request the Government to kindly extend the coverage with retrospective effect.

Another concern regarding the education loan is its interest rates. It is the highest in the country as the bankers are imposing 14 to 18 per cent of interest on education loans. Spending on education is considered to be the best investment for the future generation. Therefore, all parents in the country wish to avail best education to their children at any cost. This is the rationale behind the borrowings in this regard. High interest rate will adversely affect the education and job prospects of the economically weaker students in the country. Therefore, I would request the Government to kindly reduce the interest rate on education loans.

MR. CHAIRMAN : Shrimati Botcha Jhansi Lakshmi and Dr. Prabha Kishor Taviad are allowed to associate themselves with the matter raised by Shri Antony.

**श्री कौशलेन्द्र कुमार (नालंदा):** सभापति जी, भारतीय विशिष्ट प्रमाण पत्र प्राधिकरण कार्यबल ने ग्रामीण शिक्षकों, आंगनबाड़ी कार्यकर्ताओं व आशा वर्कर्स को मिलने वाली तनखाहों से लेकर पेंशन व गरीबों को मिलने वाली सभी प्रकार की सब्सिडी को सीधे इलेक्ट्रॉनिक तरीके से उनके बैंक खाते में भेजने की सिफारिश की है। भ्रष्टाचार पर लगाम लगाने के लिहाज से यह एक वाकई अच्छा सुझाव है।

लेकिन यहां पर एक विरोधाभास है। इससे गरीबों को फायदा पहुंचेगा। लेकिन पिछड़े राज्य जैसे यू.पी, बिहार एवं पश्चिम बंगाल, जहां पर गरीबों की संख्या, कुल आबादी का पचास फीसदी है, में विशिष्ट प्रमाणपत्र का कार्यक्रम शुरु नहीं करके एनपीआर का कार्य शुरु कर दिया गया है। इससे गरीबों के हक पर चोट पहुंचेगी। इन तीनों राज्यों की आबादी चार सौ मिलियन है जो देश की वर्तमान आबादी का लगभग चालीस फीसदी है। यदि आबादी का पचास फीसदी बेहद गरीब लोग हैं, तो उन्हें इस सुझाव के जरिए फायदा पहुंचाया जा सकता है। जहां विशिष्ट प्रमाण-पत्र प्राधिकरण को इन तीनों राज्यों में आधार कार्ड

बनाने का कार्य शुरू करने की अनुमति न दे कर पहले एनपीआर का कार्य शुरू करा दिया गया है। मैं इस बात को दोहराना चाहता हूँ कि बिहार देश का पहला राज्य है, जहाँ आधार कार्ड की तर्ज पर इसी तरह का कार्ड बनाने की पहल शुरू कर दी गई है।

मैं सदन के माध्यम से सरकार से मांग करता हूँ कि इन राज्यों में विशिष्ट प्रमाण-पत्र प्राधिकरण को आधार कार्ड बनाने का कार्य शुरू करने की अनुमति दे, ताकि गरीबों को ज्यादा-से-ज्यादा लाभ मिल सके।

**श्री राम सिंह कस्वां (चुरु):** महोदय, राजस्थान में, विशेष रूप से मेरे संसदीय क्षेत्र चुरु के अंदर शीत लहर और पाला गिरने की वजह से गेहूँ, सरसों, चना आदि की फसलें खराब हो गई हैं। राजस्थान सरकार से बार-बार आग्रह किया है, किसानों ने धरना दिया है और विधानसभा में मामला उठाया गया है। राजस्थान सरकार कहती है कि पाला गिरने से और शीत लहर से फसलों को हुए नुकसान का सीआरएफ के अंतर्गत राहत नहीं दी जा सकती। मेरा सरकार से अनुरोध है कि शीत लहर और पाला को भी अकाल और अतिवृष्टि की तरह सीआरएफ में शामिल किया जाए और इसे प्राकृतिक आपदा घोषित किया जाए।

मेरा निवेदन है कि वर्षों से हमारे यहां बार-बार अकाल पड़ रहा है। कभी-कभी अच्छी फसल होती है, लेकिन इस प्रकार से प्राकृतिक आपदा से फसलों की बरबादी के कारण किसानों को बहुत नुकसान उठाना पड़ता है। मेरा भारत सरकार से निवेदन है, राजस्थान सरकार ने भी प्रस्ताव भेजा है और हमने भी ज्ञापन दिया है और किसान संगठन भी बार-बार मांग कर रहे हैं कि आप इस आपदा को सीआरएफ में शामिल करें। यह राजस्थान के लिए बहुत बड़ा मुद्दा बन चुका है। मंत्री जी सदन में बैठे हुए हैं। वे किसानों के हित की बात करें और बहाना बना कर किसान को मारने की बात न की जाए। धन्यवाद।

**SHRI M.I. SHANAVAS (WAYANAD):** I would like to draw the attention of this august House on a very important matter considering the fishermen of Kerala. My hon. colleague Shri Kodikkunni Suresh has already raised this issue. So, I do not want to make a prolonged speech.

Now, the fishermen in Kerala are going in the sea for their livelihood in the most terrified condition. An Italian ship - just like hunting a wild animal - has shot down two fishermen in cold blood. They have died on the spot. After that, so many similar incidents have taken place. Now, how the fishermen of Kerala would go to the deep sea for fishing. This not only concerns the fishermen of Kerala but of Tamil Nadu and of all over India. These maritime rules are being

disobeyed by all these foreign vessels, which are coming into our seas. So, I urge upon this Government to take stringent measures so that these kinds of activities will not happen again.

A hit and run case was also reported. So many fishing vessels are being hit and drowned. In a recent case, five fishermen died. How the fishermen will go there? So, the Navy, the Coast Guards, the Government of India and State Governments will have to be active to save the lives of the fishermen. Thank you.

**श्री जयवंत गंगाराम आवले (लातूर):** सभापति जी, भारत सरकार श्रम एवं रोजगार मंत्रालय द्वारा संचालित आईटीआई, आईटीसी में लाखों छात्र हर छह माह में ट्रेड परीक्षा देते हैं और इस परीक्षा में ग्रामीण छात्र भाग लेते हैं। इस परीक्षा में पुनर्मूल्यांकन पद्धति नहीं है, जिससे कई बार अनेक छात्र गलत मूल्यांकन के कारण फेल हो जाते हैं। किंतु छात्रों को अपनी उत्तर पुस्तिका दिखानी तो दूर की बात है बल्कि उनको पुनर्मूल्यांकन की सुविधा भी नहीं दी जाती है। जब सभी परीक्षाओं में उत्तर पुस्तिकाएं सार्वजनिक करने की बात हो रही है तो फिर आई.टी.आई. में पुनर्मूल्यांकन की सुविधा क्यों नहीं दी जाती है? मेरी यह मांग है कि छात्रों की संतुष्टि हेतु यह प्रणाली शीघ्र शुरु करनी चाहिए। धन्यवाद।

**SHRI K. SUGUMAR (POLLACHI):** Sir, my Parliamentary Constituency, Pollachi in Tamil Nadu is a place where most of the people are engaged in agricultural activities. Most of the agriculturists are involved in coconut cultivation. The agriculturists have to spend more money for the production of coconut whereas the prices of coconut and coconut copra are very low compared to the cultivation expenses. So, the agriculturists are facing huge losses and severe financial crisis. The price of coconut copra was Rs.75 last year in the open market but now the price came down to Rs.40 per kilo, *i.e.*, Rs.35 less than last year. But the prices of fertilizers and wages for agricultural labour have doubled compared to last year. The prices of cultivable land have also increased in comparison to previous year. Due to the fall in the prices of coconut copra, the cultivable lands are being converted into residential plots. If the situation continues the total agricultural activities will be heavily spoiled.

On the advice of our hon. Chief Minister of Tamil Nadu, Dr. Puratchitalavi Amma, the same issue has been raised by me in this House earlier also and in the meetings of the Consultative Committee attached to the Ministry of Agriculture. The Government at the Centre announced Rs.51 as the Minimum Support Price for coconut copra. But the Minimum Support Price announced by the Government of India is not sufficient to meet the expenses incurred by the farmers.

Therefore, I, on behalf of the poor coconut growers of my Constituency, once again appeal to the Government to announce a Minimum Support Price of Rs.70 for coconut copra and to prevent the agricultural land being converted into the residential flats.

SK. SAIDUL HAQUE (BARDHMAN-DURGAPUR): Sir, the Ranganath Mishra Commission submitted its Report to the Government on 10<sup>th</sup> May, 2007 and the Government tabled it in December 2009, two and a half years after its submission, surprisingly without any action taken report.

The Ranganath Mishra Commission made recommendations for all religious minorities. According to the Commission, the minorities, especially the Muslims, are very much under-represented and sometimes wholly unrepresented in Government employment. So, that Commission recommended to regard the Muslims as backward and also recommended 15 per cent reservation for the backward minorities and particularly earmarking 10 per cent for Muslims and five per cent for other minorities. On the basis of that, the then Left Front Government in West Bengal had made 10 per cent reservation for the Muslims in the Government jobs. But now what the Union Government has done is that they have given only 4.5 per cent reservation for the Muslims. This is nothing but a gimmick. It shows that this Government has no political will for the upliftment of the Muslim community. So, this Government should implement the recommendation of 10 per cent reservation for socially and educationally backward Muslims without any delay and extend the SC status to that kinds of

Muslims and Christians who deserve to come into that category as per the commission's recommendation. It should be irrespective of any religion. In order to implement that without disturbing the present quota fixed for OBCs and Scheduled Castes, additional allocation should be made from the open quota. Since the Supreme Court has ruled that the quota for reservation should not be increased beyond 50 per cent, an amendment to the Constitution would be necessary to provide reservation above 50 per cent.

Hence I urge upon the Union Government to initiate the process for this Constitutional amendment.

SHRI MAHENDRA KUMAR ROY (JALPAIGURI): Sir, I want to bring to the notice of the Ministry of Surface Transport and the National Highways Authority, Government of India a painful matter. Several correspondences have been made in respect of maintenance and repair works of the dilapidated NH-31D between Siliguri and Maynaguri including two main bridges, namely, Teesta bridge and Jal Dhaka bridge which is between Maynaguri and Dhupguri. This highway is in a very bad condition. As a result, the total traffic movement has been jeopardized and several accidents occur there. But no fruitful action has been taken by the Ministry and the Authority so far. This is the only road that connects the North-Eastern region to the rest of India. The condition of the 31D National Highway and the Teesta bridge and the Jaldanga bridge are in a dilapidated state with potholes in them and there has been no action either from the Ministry of Surface Transport, or from the National Highway Authority, Government of India towards repairing these roads and bridges.

I would, therefore, like to urge upon the Ministry of Surface Transport, Government of India to take suitable action so that substantial funds are released immediately for the repair of the aforesaid road and the bridges.

SHRI N. PEETHAMBARA KURUP (KOLLAM): Sir, thank you for giving me this opportunity to raise this issue. The recent killings of our poor fishermen in the territorial waters of India has not only sent shock waves in the minds of the fishing

community but also brought pain and distress to our minds. Poor unarmed fishermen were brutally shot and killed by the crew of the ship of Italy on the plea that they were pirates. Similarly, another ship called *Prabhudaya*, without any *daya*, trampled on the boat of our fishermen and killed them, who were on their way to earn bread for their families. Some of the dead bodies of the fishermen are still trapped in the destroyed boat entangled by the fishing net underneath the sea bed.

I earnestly request the Government of India to bring in stringent laws to protect the lives of the poor fishermen in the sea and to punish those who attack them on one pretext or the other. I would also like to request the Government of India to render necessary help and financial assistance to the families of the deceased and injured in the mishaps.

**श्री लालूभाई बाबूभाई पटेल (दमन और दीव):** महोदय, मैं आपके माध्यम से सदन और विदेश मंत्री जी के ध्यान में लाना चाहता हूँ कि पिछले 12 महीने में करीब 500 मछुआरे पाकिस्तान की जेल में कैद हैं। इसमें दीव के 40 मछुआरे की बोट्स हैं। यह कहा गया है कि ये मछुआरे सीमा से लगे पानी में मछली पकड़ते पकड़े गए जबकि मैं मानता हूँ यह गलत है, ये अंतर्राष्ट्रीय पानी की सीमा पर पकड़े गए थे। मैं सदन को यह भी बताना चाहता हूँ कि पाकिस्तान के कब्जे में मछुआरों के साथ करीब 640 बोट हैं। मेरा यह बताना भी जरूरी है कि बोट बनाने में काफी पैसे लगते हैं और इन पर लोन लिया गया है। पाकिस्तान इन बोट्स को वापिस नहीं कर रहा है जिसके कारण मछुआरों को दो तरफ से नुकसान होता है। उन्हें एक तरफ दूसरी बोट बनानी पड़ती है और दूसरी तरफ लोन भी चुकाना पड़ता है। एनडीए सरकार अपने कार्यकाल में पाकिस्तान से मछुआरों और बोट्स को वापिस लेने में सफल सिद्ध होती थी। मैं आपके माध्यम से विदेश मंत्री जी से पूछना चाहता हूँ कि क्या उनके पास कोई ठोस पालिसी है जिसमें पकड़े गए मछुआरे और बोट्स वापिस लाई जाएं? मछुआरे तो अब भी सागर में मछली पकड़ने जाएंगे। उन्हें इस तरह पाकिस्तान में पकड़ा जा रहा है इसके कारण मछुआरों को आर्थिक संकट का सामना करना पड़ रहा है, उन्हें गरीबी और बेरोजगारी की तरफ धकेला जा रहा है। मेरा आग्रह है कि इस तरह से पकड़े जाने से बचाव के लिए कोई ठोस निराकरण करें नहीं तो दीव में मत्सय उद्योग खत्म हो जाएगा।

आपने मुझे अपने विचार प्रकट करने का अवसर दिया इसके लिए मैं आपका बहुत आभारी हूँ।

**डॉ. संजीव गणेश नाईक (ठाणे):** महोदय, महाराष्ट्र असेम्बली ने महामहिम राष्ट्रपति जी के पास महाराष्ट्र एजुकेशन इंस्टीट्यूशन रेगुलेशन आफ फीस बिल 2011 जो कि बहुत महत्वपूर्ण विषय है, पास करके भेजा है, जो गृह मंत्रालय के पास है।

इसमें खासकर मिनिस्ट्री ऑफ हैल्थ एंड फैमिली वेलफेयर, ट्यूमैन रिसोर्स डेवलपमेंट, लॉ एंड ज्यूडिशियरी, मिनिस्ट्री ऑफ होम अफेयर्स, ज्यूडिशियल सैल के कमैन्ट्स वांछित हैं। आजकल मुम्बई में कोई भी शिक्षा प्राप्त करना बहुत महंगा हो गया है। इसलिए वहां स्कूल चलाने वालों और पेरेंट्स के बीच में बहुत झगड़े हो रहे हैं। इसलिए वहां से सैन्ट्रल गवर्नमेंट की मंजूरी के लिए एक स्पेशल बिल भेजा गया है।

मैं आपके माध्यम से सरकार का ध्यान आकर्षित करना चाहूंगा कि जल्द से जल्द इस बिल को मंजूर किया जाए।

**श्री रवीन्द्र कुमार पाण्डेय (गिरिडीह):** सभापति महोदय, मैं आपके माध्यम से सरकार का ध्यान दामोदर नदी में हो रहे इनक्रोचमेंट की ओर आकर्षित करना चाहता हूँ कि सैन्ट्रल कोल फील्ड लिमिटेड इस नदी में इनक्रोचमेंट कर रहा है। खासकर सीसीएल का जो चरही एरिया है, वहां कोणार नदी में केदलावासरी क्षेत्र में स्लरी को बहा रहा है, जिसके कारण वह सबसे अधिक पॉल्यूटेड नदी हो रही है।

मेरा आपके माध्यम से सरकार से आग्रह है कि इसको शीघ्र ही ठीक कराया जाए।

**श्री अर्जुन राम मेघवाल (बीकानेर):** महोदय, भारत सरकार के कृषि मंत्रालय ने चारागाह विकास के लिए अनुदान योजना प्रारम्भ की तथा सभी राज्यों के पशुपालन विभाग को नोडल एजेन्सी बनाकर काश्तकारों से आवेदन प्राप्त किये और उन्हें यह कहा गया था कि यदि आप खेती की जमीन पर चारागाह लगाओगे तो आपको अनुदान देंगे। इसके लिए 20 बीघे की शर्त रखी गई थी, उन्होंने चारागाह लगा लिये। मेरे बीकानेर संसदीय क्षेत्र से भी लगभग 700 आवेदन पत्र स्थानीय पशुपालन विभाग से अनुमोदित होकर राजस्थान सरकार के प्रमुख शासन सचिव, पशुपालन विभाग की अनुशंसा के साथ भारत सरकार के कृषि मंत्रालय को भेजे गये। लेकिन दो साल बीत जाने के बाद भी मेरे क्षेत्र के पशुपालकों को भारत सरकार ने किसी भी तरह का अनुदान स्वीकृत नहीं किया है। मैं यहां पर उल्लेख करना प्रासंगिक समझता हूँ कि बीकानेर थार रेगिस्तान का हृदय स्थल है और समय-समय पर अकाल व सूखे की मार झेलता रहता है। क्षेत्र में पशुपालन ही एक ऐसा व्यवसाय है, जिसके विकसित होने पर सूखा और अकाल पड़ने के बाद भी लोगों का पलायन रुकेगा एवं चारागाह विकसित होने से दुग्ध व्यवसाय में भी उन्नति होने के अवसर उपलब्ध होंगे। चूंकि विषय किसानों एवं पशुपालकों से सीधा जुड़ा हुआ है। अतः भारत सरकार के कृषि मंत्रालय में लम्बित जितनी

भी पत्रावली हैं उन्हें अविलम्ब स्वीकृत किया जाए, जिससे कि पशुपालकों एवं किसानों को वांछित योजना का लाभ प्राप्त हो सके।

**श्री नारायण सिंह अमलाबे (राजगढ़):** माननीय सभापति महोदय, हमारे देश में विवाहिता महिलाओं पर दहेज प्रताड़ना जैसे अत्याचारों के लिए संसद ने कानून बनाकर भारतीय दंड संहिता की धारा 498(ए) की रचना करके अत्याचारियों को दंड देने के प्रावधान किये हैं, साथ ही इस धारा के तहत ऐसे अपराध को गैर जमानतीय व संज्ञेय श्रेणी में रखा गया है।

आपके माध्यम से मैं सरकार का ध्यान इस ओर दिलाना चाहता हूँ कि उक्त दहेज प्रताड़ना जैसे अपराध की कायमी हो जाने के उपरान्त अधिकांश लगभग 75 प्रतिशत मामलों में दोनों परिवारों में राजीनामा होकर फिर से साथ-साथ रहने का प्रयास करते हैं। लेकिन ऐसी स्थिति में भारतीय दंड संहिता की धारा 498(ए), जिसके तहत मुकदमा दर्ज होता है या धारा दंड प्रक्रिया संहिता की धारा 320(2) के अंतर्गत नहीं होने से दोनों परिवारों में राजीनामा हो जाने के उपरान्त भी न्यायालय उन्हें न्यायिक प्रक्रिया के तहत राजीनामा करने की अनुमति नहीं दे सकता है और धारा 498(ए) के प्रावधानों के अनुसार दंड दिया जाना आवश्यक हो जाता है, जिसके कारण उन दोनों परिवारों में हुई आपसी सुलह फिर से मनमुटाव व मतभेद में बदल जाती है।

महोदय, मेरा अनुरोध है कि ऐसी स्थिति में न्यायहित में तथा लोकहित में दहेज प्रताड़ना जैसे अपराधों के लिए बनाई गई भारतीय दंड संहिता की धारा 498(ए) को दंड प्रक्रिया संहिता की धारा 320 (2) के अंतर्गत लिया जाए, जिससे कि ऐसी स्थिति में न्यायालय भी राजीनामा करने की अनुमति दे सके।

आपने मुझे बोलने का अवसर दिया, इसके लिए मैं आपको धन्यवाद देता हूँ।

MR. CHAIRMAN: The House stands adjourned to meet again at 11 a.m. on 15<sup>th</sup>, March, 2012.

**19.48 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock  
on Thursday, March 15, 2012/Phalguna 25, 1933 (Saka).*



